

# राजपत्र, हिमाचल प्रदेश

# हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

शुक्रवार, 12 अक्तूबर, 2018/20 आश्विन, 1940

हिमाचल प्रदेश सरकार

# THE HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION SHIMLA

### **NOTIFICATION**

Shimla, the 8th October, 2018

**No. HPERC-F(1)-2/2018.**—Whereas section 61 of the Electricity Act, 2003 (36 of 2003), provides that the Appropriate Commission shall specify the terms and conditions for the determination of tariff, and in doing so, shall be guided by the National Tariff Policy formulated under the said Act;

**AND WHEREAS** the Himachal Pradesh Electricity Regulatory Commission has framed the HPERC (Terms and Conditions for Determination of Hydro Generation Tariff) Regulations, 2011 and has determined tariff for generating companies for the 2nd and 3rd MYT Control Periods from 2011 to 2014 and 2014 to 2019;

# AND WHEARAS it has become necessary—

- (a) to review the existing provisions to align them with the change in the National Tariff Policy,2016, change in methodologies of the central Commission, the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Sharing of Cost of Terminal Benefits of Personnel of Erstwhile Himachal Pradesh State Electricity Board and Successor Entities) Regulations, 2015, the Himachal Pradesh Electricity Regulatory Commission (Reporting System on Power Regulatory Accounting) Regulations, 2014,
- (b) to review the norms of operations of the Utilities like linking Interest on Working Capital with Marginal Cost of Funds based Lending Rate instead of base rate,
- (c) to address certain gaps and discrepancies in the regulations;

AND WHEREAS the Himachal Pradesh Electricity Regulatory Commission is making an exercise to determine the tariff for generating companies for the next control period starting from 1st April 2019, and keeping in view the regulatory developments after making of the aforesaid regulations and also the experience gained over the period, the National Tariff Policy and methodologies of the Central Commission, amongst others, it has also felt necessary to amend/modify the existing regulations;

NOW, THEREFORE, in exercise of the powers conferred by clauses (zd), (ze) and (zf) of sub-section (2) of section 181, read with sections 61, 62 and 86, of the Electricity Act, 2003 (36 of 2003) and all other powers enabling it in this behalf the Commission proposes to amend the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Hydro Generation Tariff) Regulations, 2011 and, as required by sub-section (3) of section 181 of the said Act and rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 publishes the draft amendment regulations for the information of all the persons likely to be affected thereby; and notice is hereby given that the said draft amendment regulations, together with any objections or suggestions which may, within the aforesaid period, be received in respect thereto, will be taken into consideration after the expiry of twenty one (21) days from the date of publication of this notification in the Rajpatra, Himachal Pradesh;

The text of the aforesaid draft amendment is available on the website of the Commission *i.e.* http://www.hperc.org.

The objections or suggestions in this behalf should be addressed to the Secretary, Himachal Pradesh Electricity Regulatory Commission, Vidyut Aayog Bhawan, Block-37, SDA Complex, Kasumpti-171009(HP).

#### DRAFT REGULATIONS

1. Short title and commencement.—(1) These regulations may be called Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Hydro Generation Tariff) (Third Amendment) Regulations, 2018.

- (2) These regulations shall come into force from the date of their publication in the Rajpatra, Himachal Pradesh.
- **2. Amendment of regulation 3.**—In regulation 3 of the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Hydro Generation Tariff) Regulations, 2011 (hereinafter referred as "the said regulations"),—
  - (a) the existing clause (1) shall be renumbered as clause (1-a) and before the renumbered clause (1-a), the following clause (1) shall be inserted, namely:—
    - "(1) "accounting statements" shall mean for each financial year, the balance sheet, the profit and loss statement, the cash flow statement and the report of the statutory auditors together with notes thereto: ";
  - **(b)** for clause (10), the following clause (10) shall be substituted, namely:—
    - "(10) "change in law" shall mean the occurrence of any of the following events:—
    - (i) enactment, bringing into effect or promulgation of any new Indian law, or
    - (ii) adoption, amendment, modification, repeal or re-enactment of any existing Indian law, or
    - (iii) change in interpretation or application of any Indian law by a competent Court, Tribunal or Indian Governmental Instrumentality, which is the final authority under law for such interpretation or application, or
    - (iv) change by any competent statutory authority in any condition or covenant of any consent or clearances or approval or licence available or obtained for the project, or
    - (iv) coming into force or change in any bilateral or multilateral agreement/treaty between the Government of India and any other Sovereign Government having implication for the Generating Station regulated under these regulations; ";
  - (c) after clause (21), the following clause (21-a) shall be inserted, namely:—
    - "(21-a) "force majeure event" shall mean, with respect to any party, any event or circumstance or combination of events or circumstances including those stated below, which is not within the reasonable control of, and is not due to an act of omission or commission of that party and which, by the exercise of reasonable care and diligence, could not have been avoided, and without limiting the generality of the foregoing, would include the following events:
    - (i) acts of God including lightning, drought, fire and explosion, earthquake, volcanic eruption, landslide, flood, cyclone, typhoon, tornado, geological surprises, or exceptionally adverse weather conditions, or
    - (ii) any act of war, invasion, armed conflict or act of foreign enemy, blockade, embargo, revolution, riot, insurrection, terrorist or military action, or
    - (iii) industry-wide strikes and labour disturbances having a nationwide impact in India;";

- (d) clause (23-a) shall be renumbered as clause (23-b) and before renumbered clause (23-b), the following clause (23-a) shall be inserted, namely:—
  - "(23-a) "MCLR" shall mean One Year Marginal Cost of Funds based Lending Rate;";
- (e) after clause (28), the following clause (28-a) shall be inserted, namely:—
  - "(28-a) "**prudence check**" shall mean scrutiny of the reasonableness of expenditure incurred or proposed to be incurred, financing plan, use of efficient technology, cost and time over-run and such other factors as may be considered appropriate by the Commission for determination of tariff;"; and
- (f) for clause (38), the following clause (38) shall be substituted, namely:—
  - "(38) the words and expressions occurring in these regulations and not defined herein but defined in the Act or Grid Code or State Grid Code shall bear the same meanings as respectively assigned to them in the Act or Grid Code or State Grid Code and the words and expressions used herein but not specifically defined herein or in the Act or Grid Code or State Grid Code shall have the meanings generally assigned to them in the electricity industry."
- **3. Insertion of regulation 9-A.**—After regulation 9 of the said regulations, the following regulation 9-A shall be inserted, namely:—
  - "9-A. Carrying Cost.—The generating company, for the approved true-up of any year over and above that approved in the Tariff Order for that year, shall be entitled to a carrying cost at one (1) Year State Bank of India (SBI) MCLR/any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the relevant Year plus 300 basis points and for any true-up resulting in less than that approved in the Tariff Order for that year, the carrying cost shall be recovered at the same rate."
- **4. Substitution of regulation 10.**—For existing regulation 10 of the said regulations, the following regulation 10 shall be substituted, namely:—
  - **"10. Refund of excess amount.**—If a generating company recovers the charges exceeding the tariff determined by the Commission, the excess amount shall be refunded to beneficiaries, who have paid such excess charges, along with interest equivalent to the one (1) Year State Bank of India (SBI) MCLR/any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the Financial Year plus 300 basis points, without prejudice to any other liability to which such generating company may be subject:

Provided that such interest payable to any party shall not be allowed to be recovered through the Aggregate Revenue Requirement of the generating company:

Provided further that the generating company shall maintain separate details of such interest paid or payable by it, and shall submit them to the Commission along with its petition."

**5. Insertion of regulation 10-A, 10-B and 10-C.-** After regulation 10 of the said regulations, the following regulations 10-A, 10-B and 10-C shall be inserted, namely:—

- **"10-A. Preparation of Accounting Manual and Regulatory Accounts.**—The Generating Company shall prepare Accounting Manual and Regulatory Accounts as per the Himachal Pradesh Electricity Regulatory Commission (Reporting System on Power Regulatory Accounting) Regulations, 2014. The Utility shall submit the Regulatory Audited Accounts every year within seven months of the end of the Financial Accounting Year to the Commission.
- **10-B. Segregation of Accounts**.—The generating company shall maintain separate accounts for each of its hydro power plants:

Provided that the generating company shall follow a reasonable basis for allocation of all joint and common costs between the power plants and shall submit the Accounting Statements, as approved by its board of directors, to the Commission alongwith its application for determination of tariff.

- 10-C. Consumer Contribution, Deposit Work, Grant and Capital Subsidy.—(1) The works carried out by the generation company after obtaining the estimated cost from the users shall be classified as Deposit Works.
- (2) Capital works undertaken by the generation company utilising grants received from the State and Central Governments, including funds under various schemes shall be classified under the category of Grants.
- (3) The works carried out with any other grant of similar nature or such amount received without any obligation to return the same and with no interest costs attached to such subvention shall also be classified as works performed through consumer contribution, deposit work, capital subsidy or grant.
  - (4) The expenses on such capital expenditure shall be treated as follows:—
  - (a) normative O&M expenses as specified in these regulations shall be allowed. However, any departmental charges taken by the generating company against deposit works and which are executed departmentally shall be adjusted in the employee cost;
  - (b) the debt to equity ratio shall be considered in accordance with Regulation 16, after deducting the amount of financial support provided through consumer contribution, deposit work, capital subsidy or grant;
  - (c) depreciation to the extent of works performed through consumer contribution, deposit work, capital subsidy or grant shall not be allowed as specified in Regulation 20;
  - (d) provisions related to return on equity, as specified in Regulation 21, shall not be applicable to the extent of financial support provided through consumer contribution, deposit work, capital subsidy or grant;
  - (e) provisions related to interest and finance charges, as specified in Regulation 17, shall not be applicable to the extent of financial support provided through consumer contribution, deposit work, capital subsidy or grant."
- **6. Amendment of regulation 13.**—For existing sub- regulation (2) of regulation 13 of the said regulations, the following sub- regulation (2) shall be substituted, namely:—

- "(2) The capital expenditure incurred on the following counts after the cut off date may, in its discretion, be admitted by the Commission, subject to prudence check:
- (a) liabilities to meet award of arbitration or for compliance of the order or decree of a court;
- (b) change in law;
- (c) any expenditure which has become necessary on account of damage caused by natural calamities (but not due to flooding of power house attributable to the negligence of the generating company) including due to geological reasons after adjusting for proceeds from any insurance scheme, and expenditure incurred due to any additional work which has become necessary for successful and efficient plant operation:
- (d) any expenses to be incurred on account of need for higher security and safety of the capital asset as advised or directed by appropriate Government agencies or statutory authorities responsible for national security/internal security;
- (e) any liability for works executed prior to the Cut-off Date, after prudence check of the details of such undischarged liability, total estimated cost of package, reasons for such withholding of payment and release of such payments etc.;
- (f) any liability for works admitted by the Commission after the Cut-off Date to the extent of discharge of such liabilities by actual payments;
- (g) any additional capital expenditure, which has become necessary for efficient operation of the plant. The claim shall be substantiated with the technical justification duly supported by the documentary evidence like test results carried out by an independent agency in case of deterioration of assets, report of an independent agency in case of damage caused by natural calamities, obsolescence of technology etc.:

Provided that in any expenditure on acquiring the minor items or the assets like tools and tackles, furniture, air-conditioners, voltage stabilizers, refrigerators, coolers, fans, washing machines, heat convectors, mattresses, carpets *etc.* bought after the cut-off date shall not be considered for additional capitalisation for determination of tariff."

- 7. Amendment of regulation 17.—In regulation 17 of the said regulations.—
- (a) for existing sub- regulation (2), the following sub- regulation (2) shall be substituted, namely:—
  - "(2) The rate of interest shall be the weighted average rate of interest calculated on the basis of the actual loan portfolio at the beginning of each year applicable to the project:

Provided that if there is no actual loan for a particular year but normative loan is still outstanding, the last available weighted average rate of interest shall be considered:

Provided further that if the generating station, does not have actual loan, then the weighted average rate of interest of the generating company as a whole shall be considered:

Provided further that if the generating company does not have actual loan, then one (1) Year State Bank of India (SBI) MCLR/any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the relevant Year plus 200 basis points shall be considered as the rate of interest for the purpose of allowing the interest on the normative loan."; and

- (b) For existing sub- regulation (5), the following sub- regulation (5) shall be substituted, namely:—
  - "(5) The generating station shall make every effort to refinance the loan as long as it results in net benefit to the beneficiaries. The costs associated with such refinancing shall be borne by the beneficiaries and any benefit on account of refinancing of loan and interest on loan shall be shared between the beneficiaries and the generating company in the ratio of 2:1. Refinancing may also include restructuring of debt."
- **8. Substitution of regulation 19.**—For existing regulation 19 of the said regulations, the following regulation 19 shall be substituted, namely:—
  - **"19. Interest on Working Capital.**—Rate of interest on working capital to be computed as provided hereinafter in these regulations shall be on normative basis and shall be equal one (1) Year State Bank of India (SBI) MCLR/any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the Financial Year in which the Petition is filed plus 300 basis points. The interest on working capital shall be payable on normative basis notwithstanding that the generating company has not taken working capital loan from any outside agency or has exceeded the working capital loan based on the normative figures."
- **9.** Amendment of regulation 20.—For existing sub- regulation (2) of regulation 20 of the said regulations, the following sub- regulation (2) shall be substituted, namely:—
  - "(2) The salvage value of the asset shall be considered as 10% and depreciation shall be allowed up to maximum of 90% of the capital cost of the asset:

Provided that the salvage value for IT equipment and software shall be considered as NIL and 100% value of the assets shall be considered depreciable:

Provided also that in case of hydro generating stations, the salvage value shall be as provided in the agreement signed by the developers with the State Government for creation of the site:

Provided further that the capital cost of the assets of the hydro generating station for the purpose of computation of depreciable value shall correspond to the percentage of sale of electricity under long-term power purchase agreement at regulated tariff."

- **10.** Amendment of regulation **22.**—In regulation 22 of the said regulations:—
- (a) for existing sub- regulations (2), (3) and (4), the following sub- regulations (2), (3) and (4) shall be substituted, namely:—
  - "(2) Operation and maintenance expenses, for the existing generating stations which have been in operation for 5 years or more as on 31 March 2018, shall be derived on the basis of actual operation and maintenance expenses for the years 2013-14 to 2017-

- 18, based on the audited balance sheets, excluding abnormal operation and maintenance expenses, if any, after prudence check by the Commission.
- (3) In case of hydro generating stations, which have been in commercial operation for less than 5 years as on 31 March 2018, the Operation and maintenance expenses shall be fixed at 2% of the original project cost, excluding cost of rehabilitation and resettlement works, and shall be escalated in accordance with the escalation principles specified in sub-regulation (6).
- (4) In case of the hydro generating stations declared under commercial operation on or after 1.4.2018, operation and maintenance expenses shall be fixed at 2% of the original project cost, excluding cost of rehabilitation and resettlement works, and shall be escalated in accordance with the escalation principles specified in sub-regulation (6)."; and
- (b) at the end, the following sub-regulation (7) shall be added, namely:—
  - "(7) The generating company, wherever applicable, shall submit the detail of sharing of the terminal benefits including pension of its employees as per the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Sharing of Cost of Terminal Benefits of Personnel of the erstwhile Himachal Pradesh State Electricity Board and Successor Entities) Regulations, 2015."

By order of the Commission Sd/-Secretary

# THE HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION SHIMLA

#### **NOTIFICATION**

Shimla, the 8th October, 2018

**No. HPERC-F(1)-1/2018.**—Whereas section 61 of the Electricity Act, 2003 (36 of 2003), provides that the Appropriate Commission shall specify the terms and conditions for the determination of tariff, and in doing so, shall be guided by the National Tariff Policy formulated under the said Act:

**AND WHEREAS** the Himachal Pradesh Electricity Regulatory Commission has framed the HPERC (Terms and Conditions for Determination of Wheeling Tariff and Retail Supply Tariff) Regulations, 2011 and has determined the tariff for the distribution licensee *i.e.* HPSEBL for the 2nd and 3rd MYT Control Periods from 2011 to 2014 and 2014 to 2019;

#### **AND WHEARAS** it has become necessary—

(a) to review the existing provisions to align them with the change in the National Tariff Policy, 2016, change in methodologies of the central Commission, the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Sharing of Cost of Terminal Benefits of Personnel of Erstwhile Himachal Pradesh State Electricity Board and Successor Entities) Regulations, 2015, the Himachal Pradesh Electricity

Regulatory Commission (Reporting System on Power Regulatory Accounting) Regulations, 2014,

- (b) to review the norms of operations of the Utilities like linking Interest on Working Capital with Marginal Cost of Funds based Lending Rate instead of base rate,
- (c) to address certain gaps and discrepancies in the regulations;

AND WHEREAS the Himachal Pradesh Electricity Regulatory Commission is making an exercise to determine the tariff for distribution licensee for the next control period starting from 1st April, 2019 and keeping in view the regulatory developments after making of the aforesaid regulations and also the experience gained over the period, the National Tariff Policy and methodologies of the Central Commission, amongst others, it has also felt necessary to amend/modify the existing regulations;

**NOW, THEREFORE**, in exercise of the powers conferred by clauses (zd), (ze) and (zf) of sub-section (2) of section 181, read with sections 61, 62 and 86, of the Electricity Act, 2003 (36 of 2003) and all other powers enabling it in this behalf the Commission proposes to amend the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Wheeling Tariff and Retail Supply Tariff) Regulations, 2011 and, as required by sub-section (3) of section 181 of the said Act and rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 publishes the draft amendment regulations for the information of all the persons likely to be affected thereby; and notice is hereby given that the said draft amendment regulations, together with any objections or suggestions which may, within the aforesaid period, be received in respect thereto will be taken into consideration after the expiry of twenty one (21) days from the date of publication of this notification in the Rajpatra, Himachal Pradesh;

The text of the aforesaid draft amendment is available on the website of the Commission i.e. http://www.hperc.org.

The objections or suggestions in this behalf should be addressed to the Secretary, Himachal Pradesh Electricity Regulatory Commission, Vidyut Aayog Bhawan, Block-37, SDA Complex, Kasumpti-171009(HP).

#### DRAFT REGULATIONS

- 1. Short title and commencement.—(1) These regulations may be called Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Wheeling Tariff and Retail Supply Tariff) (Third Amendment) Regulations, 2018.
- (2) These regulations shall come into force from the date of their publication in the Rajpatra, Himachal Pradesh.
- **2.** Amendment of regulation 2.—In regulation 2 of the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Wheeling Tariff and Retail Supply Tariff) Regulations, 2011 (hereinafter referred as "the said regulations"),—
  - (a) The existing clause (1) shall be renumbered as clause (1-a) and before the renumbered clause (1-a) the following clause (1) shall be added, namely:—
    - "(1) "accounting statements" shall mean for each financial year, the balance sheet, the profit and loss statement, the cash flow statement and the report of the statutory auditors together with notes thereto:

Provided that in case of any local authority engaged in the business of distribution of electricity, the Accounting Statement shall mean the items, as mentioned above, prepared and maintained in accordance with the relevant Acts or Statutes as applicable to such local authority;";

- **(b)** for clause (6), the following clause (6) shall be substituted, namely:—
  - "(6) "change in law" shall mean the occurrence of any of the following events:—
  - (i) enactment, bringing into effect or promulgation of any new Indian law, or
  - (ii) adoption, amendment, modification, repeal or re-enactment of any existing Indian law, or
  - (iii) change in interpretation or application of any Indian law by a competent Court, Tribunal or Indian Governmental Instrumentality, which is the final authority under law for such interpretation or application, or
  - (iv) change by any competent statutory authority in any condition or covenant of any consent or clearances or approval or licence available or obtained for the project, or
  - (v) coming into force or change in any bilateral or multilateral agreement/treaty between the Government of India and any other Sovereign Government having implication for the distribution licensee regulated under these regulations; ";
- (c) after clause (8), the following clause (8-a) shall be inserted, namely:—
  - "(8-a) "consumer" shall mean any person who is supplied with electricity for his own use by a licensee or the Government or by any other person engaged in the business of supplying electricity to the public under this Act or any other law for the time being in force and includes any person whose premises are for the time being connected for the purpose of receiving electricity with the works of a licensee, the Government or such other person, as the case may be, but shall be restricted to such consumers within the State except in border areas with neighbouring Indian States where it is non-feasible to provide connection by the other state(s) licensee, but with the mutual consent of the respective State Government;";
- (d) after clause (11), the following clause (11-a) shall be inserted, namely:—
  - "(11-a) "force majeure event" shall mean, with respect to any party, any event or circumstance or combination of events or circumstances including those stated below, which is not within the reasonable control of, and is not due to an act of omission or commission of that party and which, by the exercise of reasonable care and diligence, could not have been avoided, and without limiting the generality of the foregoing, would include the following events:—
  - (i) acts of God including lightning, drought, fire and explosion, earthquake, volcanic eruption, landslide, flood, cyclone, typhoon, tornado, geological surprises, or exceptionally adverse weather conditions, or

- (ii) any act of war, invasion, armed conflict or act of foreign enemy, blockade, embargo, revolution, riot, insurrection, terrorist or military action, or
- (iii) industry-wide strikes and labour disturbances having a nationwide impact in India;";
- (e) after clause (14), the following clause (14-a) shall be inserted, namely:—
  - "(14-a) "MCLR" shall mean One Year Marginal Cost of Funds based Lending Rate;";
- (f) after clause (16-a), the following clause (16-b) shall be inserted, namely:—
  - "(16-b) "**prudence check**" shall mean scrutiny of the reasonableness of expenditure incurred or proposed to be incurred, financing plan, use of efficient technology, cost and time over-run and such other factors as may be considered appropriate by the Commission for determination of tariff;"; and
- (g) for clause (25), the following clause (25) shall be substituted, namely:—
  - "(25) the words and expressions occurring in these regulations and not defined herein but defined in the Act or Grid Code or State Grid Code or the Himachal Pradesh Electricity Supply Code shall bear the same meanings as respectively assigned to them in the Act or Grid Code or State Grid Code or the Himachal Pradesh Electricity Supply Code and the words and expressions used herein but not specifically defined herein or in the Act or Grid Code or State Grid Code or HP Electricity Supply Code shall have the meanings generally assigned to them in the electricity industry."
- **3.** Amendment of regulation 4.—In regulation 4 of the said regulations—
- (a) for clause (cc), the following clause (cc) shall be substituted, namely:—
  - "(cc) "Uncontrollable parameters" for a distribution licensee shall inter-alia comprise of the following factors, which were beyond the reasonable control of the licensee, and could not be mitigated by the licensee:—
  - (a) Force Majeure events,
  - (b) Change in Law, judicial pronouncements and Orders of the Central Government, State Government or Commission,
  - (c) Variation in the number or mix of Consumers or quantities of electricity supplied to Consumers,
  - (d) Variation in the cost of power purchase due to variation in the rate of power purchase from approved sources, subject to clauses in the power purchase agreement or arrangement approved by the Commission,
  - (e) Variation in fuel cost,
  - (f) Change in power purchase mix,
  - (g) Inflation,

- (h) Transmission Charges,
- (i) Variation in market interest rates for long-term loans,
- (j) Taxes and Statutory levies,
- (k) Taxes on income,
- (1) Income from the realisation of bad debts written off:

Provided that where the applicant believes, for any variable not specified above, that there is a material variation or expected variation in performance for any Financial Year on account of uncontrollable factors, such applicant may apply to the Commission for inclusion of such variable and the Commission may incorporate the same, under this regulation for such Financial Year:"

- **4. Insertion of Regulation 5-A.**—After regulation 5 of the said regulations, the following regulation 5-A shall be inserted, namely:—
  - **"5-A. Preparation of Accounting Manual and Regulatory Accounts.**—The licensee shall prepare Accounting Manual and Regulatory Accounts as per the Himachal Pradesh Electricity Regulatory Commission (Reporting System on Power Regulatory Accounting) Regulations, 2014. The Utility shall submit the Regulatory Audited Accounts every year within seven months of the end of the Financial Accounting Year to the Commission."
- **5. Substitution of regulation 7.**—For existing regulation 7 of the said regulations, the following regulation 7 shall be substituted, namely:—
  - "7. Targets for Controllable Parameters.—The Commission shall set targets for each year of the control period for the items or parameters that are deemed to be "controllable". The "Controllable parameters" for a Distribution Licensee shall comprise of the factors which were within the control of the Licensee, shall *inter-alia* include—
  - (a) Variations in Capitalisation on account of time and/or cost overruns/efficiencies in the implementation of a capital expenditure project not attributable to an approved change in scope of such project, change in statutory levies or force majeure events;
  - (b) Variation in Financing cost which includes cost of debt and cost of equity;
  - (c) Variations in Distribution losses which will include both technical and commercial losses of Distribution Licensee and shall be measured as the difference between total energy input for sale to all its consumers and sum of the total energy billed in its licence area in the same year;
  - (d) Variations in performance parameters;
  - (e) Failure to meet the standards specified in HPERC (Distribution Performance Standards) Regulation, 2010;
  - (f) Variations in labour productivity;

- (g) Variation in Bad and doubtful debts, in accordance with the provisions of Regulation 34-A;
- (h) Variation in Operation and Maintenance Expenditure which includes employee expenses, repairs and maintenance expenses, administration and general expenses and other miscellaneous expenses viz. audit fees, rents, legal fees etc.; and
- (i) Variation in Depreciation:

Provided that the Commission may, while setting the targets, also incorporate suitable mechanisms for automatic adjustments in these targets in case of substantial changes in the basic assumptions/ inputs taken into account and may also provide for the requirements in respect of such components of the O&M expenditure as it may consider appropriate as per actual:

Provided further that, based upon abnormal variations in controllable parameters (distribution losses, operation and maintenance expenditure, financing cost and depreciation) and for reasons beyond the control of the distribution licensee, the Commission may, at the time of mid-term performance review, review the approved expenditure *vis-à-vis* the actual expenditure for these controllable parameters and revise the targets set for the balance years of the control period."

- **6. Amendment of regulation 9.**—At the end of regulation 9 of the said regulations, the following sub-regulation (8) shall be added, namely:—
  - "(8) The licensee shall submit a report for every quarter detailing the progress of the capital expenditure and capitalisation undertaken against that proposed in the Capital Investment Plan, on or before the last Day of the month succeeding the respective quarter for review by the Commission."
- **7. Amendment of regulation 11.**—For existing sub- regulation (2) of regulation 11 of the said regulations, the following sub- regulation (2) shall be substituted, namely:—
  - "(2) The distribution licensee, for the approved true-up of any year over and above that approved in the Tariff Order for that year, shall be entitled to a carrying cost at one (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the relevant Year plus 300 basis points and for any trueup resulting in less than that approved in the Tariff Order for that year, the carrying cost shall be recovered at the same rate."
- **8. Amendment of regulation 17.**—After sub-regulation (3) of regulation 17 of the said regulations, the following sub-regulation (4) shall be added, namely:—
  - "(4) The distribution licensee shall submit the detail of sharing of the terminal benefits including pension of its employees as per the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Sharing of Cost of Terminal Benefits of Personnel of the Erstwhile Himachal Pradesh State Electricity Board and Successor Entities) Regulations, 2015."
- **9. Substitution of regulation 18.**—For existing regulation 18 of the said regulations, the following regulation 18 shall be substituted, namely:—

**"18. Asset Base.—**(1) The Commission shall determine the asset base for each year of the control period at the beginning of the control period, which shall be—

Sum of —

- (a) The asset base of the base year as determined by the Commission, considering the most recent audited accounts, estimates of actuals during the base year after doing prudence check and any other factors considered appropriate by the Commission, and
- (b) Proposed capitalisation during the year after exercising prudence check shall be—
  - (i) schemes for which Commission's approval has been granted,
  - (ii) schemes which have been submitted for Commission's approval, and
  - (iii) schemes not requiring Commission's approval;

Less—

Assets proposed to be retired during the year.

The net value of such retired assets shall be calculated as follows:

Net Value of retired Assets = OCFA - AD - CC

Where;

OCFA: Original capital cost of Replaced Assets

AD: Accumulated depreciation pertaining to the Replaced Assets

CC: Total Consumer Contribution pertaining to the Replaced Assets:

Provided that the amount of insurance proceeds received, if any, towards damage to any asset requiring its replacement shall be first adjusted towards outstanding actual or normative loan and the balance amount, if any, shall be utilised to reduce the capital cost of such replaced asset, and any further balance amount shall be considered as Non-Tariff Income.

- (2) The interest on loan capital and return on equity shall be computed on the financing of the cost of the schemes included in the asset base.
- **10. Insertion of regulation 18-A.**—After regulation 18 of the said regulations, the following regulation 18-A shall be inserted, namely:—
- **"18-A. Consumer Contribution, Deposit Work, Grant and Capital Subsidy.—**(1) The works carried out by the distribution licensee after obtaining the estimated cost from the users shall be classified as Deposit Works.
- (2) Capital works undertaken by the distribution licensee utilising grants received from the State and Central Governments, including funds under various schemes shall be classified under the category of Grants.
- (3) The works carried out with any other grant of similar nature or such amount received without any obligation to return the same and with no interest costs attached to such subvention shall also be classified as works performed through consumer contribution, deposit work, capital subsidy or grant.

- (4) The expenses on such capital expenditure shall be treated as follows—
  - (a) normative O&M expenses as specified in these regulations shall be allowed. However, any departmental charges taken by the licensee against deposit works and which are executed departmentally shall be adjusted in the employee cost;
  - (b) the debt to equity ratio shall be considered in accordance with regulation 19, after deducting the amount of financial support provided through consumer contribution, deposit work, capital subsidy or grant;
  - (c) depreciation to the extent of works performed through consumer contribution, deposit work, capital subsidy or grant shall not be allowed as specified in regulation 23;
  - (d) provisions related to return on equity, as specified in regulation 20, shall not be applicable to the extent of financial support provided through consumer contribution, deposit work, capital subsidy or grant;
  - (e) provisions related to interest and finance charges, as specified in regulation 21, shall not be applicable to the extent of financial support provided through consumer contribution, deposit work, capital subsidy or grant."
- 11. Amendment of regulation 21.—In regulation 21 of the said regulations,—
- (a) for sub-regulation (2), the following sub-regulation (2) shall be substituted, namely:—
  - "(2) The interest rate on the amount of equity in excess of 30% treated as notional loan shall be the weighted average rate of the loans of the respective years and shall be further limited to the rate of return on equity specified in these regulations:

Provided that if there is no actual loan for a particular Year but normative loan is still outstanding, the last available weighted average rate of interest for the actual loan shall be considered:

Provided further that if the Distribution Licensee does not have actual loan, then one (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the relevant Year plus 200 basis points shall be considered as the rate of interest for the purpose of allowing the interest on the normative loan."; and

- (b) after sub-regulation (5), the following new sub-regulations (6), (7) and (8) shall be added, namely:—
  - "(6) The licensee may hedge foreign exchange exposure in respect of the interest on foreign currency loan and repayment of foreign loan acquired for the distribution system, in part or in full at its discretion.
  - (7) The licensee shall be permitted to recover the cost of hedging of foreign exchange rate variation corresponding to the foreign debt, in the relevant Year as an expense, subject to prudence check by the Commission, and extra rupee liability corresponding to such variation shall not be allowed against the hedged foreign debt.

- (8) To the extent that the foreign exchange exposure is not hedged, any extra rupee liability towards interest payment and loan repayment corresponding to the foreign currency loan in the relevant Year shall be allowed subject to prudence check by the Commission."
- **12. Substitution of regulation 22.**—For existing regulation 22 of the said regulations, the following regulation 22 shall be substituted, namely:—
  - **"22. Interest Charges on Working Capital.**—Rate of interest on working capital to be computed as provided hereinafter in these regulations shall be on normative basis and shall be equal one (1) Year State Bank of India (SBI) MCLR/any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the Financial Year in which the Petition is filed plus 300 basis points. The interest on working capital shall be payable on normative basis notwithstanding that the licensee has not taken working capital loan from any outside agency or has exceeded the working capital loan based on the normative figures. The Commission shall calculate working capital requirement for wheeling and retail supply business in accordance with these regulations to arrive at working capital requirement of distribution licensee."
- **13. Amendment of regulation 23.**—After sub-regulation (4) of regulation 23 of the said regulations, the following sub-regulation (4-a) shall be added, namely:—
  - "(4-a) The salvage value for IT equipment and software shall be considered as NIL and 100% value of the assets shall be considered depreciable."
- **14. Substitution of regulation 25.**—For existing regulation 25 of the said regulations, the following regulation 25 shall be substituted, namely:—
  - **"25. Non tariff income.**—(1) All incomes being incidental to electricity business and derived by the licensee from sources, including but not limited to profit derived from disposal of assets, rents, meter rent (if any), income from investments other than contingency reserves, miscellaneous receipts from the consumers but excluding delayed payment surcharge and income to licensed business from the other business of the distribution licensee shall constitute non tariff income of the licensee.
  - (2) The amount of non tariff income as approved by the Commission shall be deducted from the Aggregate Revenue Requirement of the distribution licensee:

Provided that the distribution licensee shall submit full details of its forecast of non tariff income to the Commission along with its application for determination of tariff.

- (3) The indicative list of items under non-tariff income of licensee shall interalia include:—
  - (a) Income from rent of land or buildings;
  - (b) Income from sale of scrap;
  - (c) Income from statutory investments;
  - (d) Income from interest on contingency reserve investment;
  - (e) Interest on advances to suppliers/contractors;
  - (f) Rental from staff quarters;
  - (g) Rental from contractors;
  - (h) Income from hire charges from contactors and others;

- (i) Income from advertisements, etc.;
- (j) Meter/metering equipment/service line rentals;
- (k) Service charges;
- (l) Consumer charges;
- (m) Recovery for theft and pilferage of energy;
- (n) Rebate availed on account of timely payment of bills;
- (o) Miscellaneous receipts;
- (p) Deferred Income from grant, subsidy, etc., as per Annual Accounts;
- (q) Miscellaneous receipts;
- (r) Excess found on physical verification;
- (s) Prior period income."
- **15. Amendment of regulation 26.**—For existing sub-regulation (2) of regulation 26 of the said regulations, the following sub-regulation (2) shall be substituted, namely:—
  - "(2) The licensee shall maintain separate accounts and sub balance sheets for each of the other business including Generation (individual stations wise), Survey and Investigation of new power projects, investments in the existing and new projects etc.:

Provided that the licensee shall follow a reasonable basis for allocation of all joint and common costs between the distribution business and the other business and shall submit the Accounting Statements, as approved by its board of directors, to the Commission alongwith his application for determination of tariff:

Provided further that where the sum total of the direct and indirect costs of such other business exceeds the revenues from such other business or for any other reason, no amount shall be allowed to be added to the aggregate revenue requirement of the licensee on account of such other business."

- **16. Substitution of regulation 30.**—For existing regulation 30 of the said regulations, the following regulation 30 shall be substituted, namely:—
  - **"30. Working Capital for Wheeling Business.**—The Commission shall calculate the working capital requirement for the wheeling business containing the following components:—
  - (a) O&M expenses for one month;
  - (b) receivables for two months of the wheeling charges;
  - (c) maintenance spares @ 15% of O&M expenses for one month;

Provided that for working out maintenance spares requirement under working capital any provisions, terminal benefits & any arrears payment made shall not be considered.

and Less consumer security deposit, if any."

17. Substitution of regulation 32.—For existing regulation 32 of the said regulations, the following regulation 32 shall be substituted, namely:—

- **"32. Working Capital for Retail Supply Business.**—The Commission shall calculate the working capital requirement for the wheeling business containing the following components:
- (a) O&M expenses for one month;
- (b) receivables for two months of revenue from sale of electricity;
- (c) maintenance spares @ 15% of O&M Expenses for one month;

Provided that for working out maintenance spares requirement under working capital any provisions, terminal benefits & any arrears payment made shall not be considered.

and Less

- (i) power purchase costs for one month; and
- (ii) consumer security deposit, if any."
- **18. Insertion of Regulation 34-A.**—After regulation 34 of the said regulations, the following regulation 34-A shall be inserted, namely:—
  - **"34-A. Provision for bad and doubtful debts.**—The Commission may allow a provision for bad and doubtful debts upto one percent (1%) of the estimated annual revenue of the distribution licensee, subject to actual writing off of bad debts by it in the previous years:

Provided further that where the total amount of such provisioning allowed in previous years for bad and doubtful debts exceed five (5) per cent of the receivables at the beginning of the year, no such appropriation shall be allowed which would have the effect of increasing the provisioning beyond the said maximum."

- **19.** Amendment of regulation 36.—In regulation 36 of the said regulations—
- (i) for clause (a), the following clause (a) shall be substituted, namely:—
  - "(a) forecast of sales- the distribution licensee shall forecast sales for each consumer category and sub-categories, at different voltage levels, for each Year of the Control Period, for the Commission's review and approval; The forecast shall be based on the actual demand of electricity in previous Years, anticipated growth in demand in coming Years, expected growth in the number of consumers, changes in the pattern of consumption, target distribution losses and other relevant factors; The licensee shall indicate separately the sale of electricity to traders or another licensee and category wise sales to Open Access Consumers";
- (ii) for clause (d), the following clauses (d), (da), (db), (dc), (dd), (de) and (df) shall be substituted, namely:—
  - "(d) power procurement plan- the distribution licensee shall prepare a plan for procurement of power to serve the demand for electricity in its area of supply and submit such plan to the Commission for approval as a part of Business Plan:

Provided that such power procurement plan may include long-term, medium-term and shortterm sources of power procurement, in accordance with these regulations;

- (da) The power procurement plan of the distribution licensee shall comprise of the following:—
- (i) a quantitative forecast of the unrestricted base load and peak load for electricity within its area of supply;
- (ii) an estimate of the quantity of electricity supply from the identified sources of power purchase, including own generation, if any;
- (iii) measures proposed for energy conservation, energy efficiency, and demand side management;
- (iv) an estimate of availability of power to meet the base load and peak load requirement:
  - Provided that such estimate of demand and supply shall be on month-wise basis in Megawatt (MW) as well as expressed in Million Units (MU);
- (v) standards to be maintained with regard to quality and reliability of supply, in accordance with the relevant regulations of the Commission;
- (vi) the requirement for new sources of power procurement, including augmentation of own generation capacity, if any, and identified new sources of supply, based on the foregoing items (i) to (v);
- (vii) the sources of power, quantity and cost estimates for such procurement:

Provided that the forecast or estimates for the Control Period shall be prepared for each month over the Control Period:

Provided further that the long-term procurement plan shall be a cost-effective plan based on available information regarding costs of various sources of supply;

- (db) the forecast or estimate shall be prepared using forecasting techniques based on past data, sales forecast, impact of loss reduction initiatives, improvement in Generating Station Plant Load Factors and other relevant factors;
- (dc) where the Commission has specified a percentage of the total consumption of electricity in the area of a distribution licensee to be purchased from co-generation or renewable sources of energy including solar power, the power procurement plan shall include the plan for procurement from such sources upto the specified level;
- (dd) the distribution licensee shall also consult the State Transmission Utility at the time of preparation of the power procurement plan, to ensure consistency of such plan with the transmission system plan;
- (de) the distribution licensee may, as a result of additional information not previously known or available to it at the time of submission of the procurement plan under regulation apply for modification in the power procurement plan for the remaining Control Period, as part of its petition for Mid-term Review;

- (df) the Commission may, as a result of additional information not previously known or available to the Commission at the time of approval of the procurement plan, if it deems appropriate, suo motu or on a petition filed by the distribution licensee, modify the procurement plan of the distribution licensee for the remaining Control Period, as part of the Mid-term Review;"
- **20.** Amendment of regulation 41-A.—For sub-regulation (1) of the regulations 41-A, the following sub-regulation (1) shall be substituted, namely:—
  - "(1) If the distribution licensee recovers a price or charge exceeding the tariff determined under Section 62 of the Act and in accordance with these regulations, the excess amount shall be recoverable by the person who has paid such price or charge, along with interest equivalent to the one (1) Year State Bank of India (SBI) MCLR/any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the Financial Year plus 300 basis points prevailing during the relevant period, without prejudice to any other liability to which such licensee may be subject:

Provided that such interest payable to any party shall not be allowed to be recovered through the Aggregate Revenue Requirement of the licensee:

Provided further that the licensee shall maintain separate details of such interest paid or payable by it, and shall submit them to the Commission along with its petition."

By order of the Commission, Sd/-Secretary.

#### TRANSPORT DEPARTMENT

#### **NOTIFICATION**

Shimla-2, the 11th October, 2018

**No. TPT-F(4)-5/2017.**—Whereas, the draft Scheme titled as "The Himachal Pradesh Transport Services of the State Transport Undertaking Scheme, 2017" was published in the Rajpatra, Himachal Pradesh (Extra Ordinary) on 12-10-2017 vide notification of even number dated 12-10-2017 In pursuance of the provisions of Section-99 of the Motor Vehicle Act, 1988 (No. 59 of 1988), for inviting objections and suggestions from person likely to be affected by the said Scheme within a period of 30 days from the date of its publication.

And, whereas the Government has considered the objections/suggestions received from general public on the said draft Scheme. All the inter state routes appearing in the Schedule attached with the draft scheme were also excluded.

Now therefore, in exercise of the powers conferred by section 99 of the Motor Vehicle Act, 1988 (No. 59 of 1988), the Governor of Himachal Pradesh is pleased to make Scheme namely:

1. Short title.—This Scheme may be called the Himachal Pradesh Transport Services of the State Transport Undertaking Scheme, 2017.

- **2. Definitions**.—(1) In this Scheme, unless the context otherwise requires;
- (a) "Act" means the Motor Vehicles Act, 1988 (Act No.59 of 1988);
- (b) "Fleet Strength" means the buses owned and operated by the State Transport Undertaking including buses of Himachal Pradesh City Transport and Bus Stands Management and Development Authority being operated under MoU, at any point of time;
- (c) "Government "means the Government of Himachal Pradesh; and
- (d) "Schedule" means the Schedule appended to this Scheme.
- (2) All other words and expressions' used herein but not defined shall have the same meaning as assigned to them in the Motor Vehicles Act, 1988.
- **3. Operation of Road Transport Services.**—(1) The Himachal Road Transport Corporation shall operate uninterrupted services on the routes or portion of routes as mentioned in Schedule appended to this Scheme. Private sector participation shall also be continued on these routes, however, where adequate service is not provided by the private sector, the Himachal Road Transport Corporation shall provide the service.
- (2) On the inter District routes private sector shall continue to operate with State Transport Undertaking on the basis of permits granted under Chapter-V of the Act as hereto force.
- (3) All inter State routes shall be reserved for Himachal Road Transport Corporation and State Road Transport Undertakings of the other State plying in Himachal Pradesh in accordance with the agreement signed with them under sub- section (5) of section 88 of the Act. No permit shall be granted to any private operator on inter State routes.
- **4.** Grant of Permits to State Transport Undertaking and Private Sector.—(1) Permits to the State Transport Undertakings shall be granted by the State or Regional Transport Authority; as the case may be, under section 103 of the Act on fleet strength.
  - (2) Permits for private sector shall continue to be regulated under Chapter-V of the Act.
- **5.** Conditions of Operation of Services.—The Himachal Pradesh State Road Transport Corporation when granted a permit to operate Road Transport Services on the routes or portion thereof as mentioned in the Schedule shall abide by the following conditions:—
  - (a) it shall ensure uninterrupted services to the general public;
  - (b) it shall provide free or concessional transport facility to such categories of persons as may be specified by the State Government;
  - (c) it shall maintain fleet strength to provide uninterrupted services to the general public on the routes or portion thereof as mentioned in the Schedule;
  - (d) it shall operate services on the basis of time table fixed by the Transport Authority; and
  - (e) it shall deploy buses from its fleet strength to maintain or restore service in case of breakdown of service on any particular route or its portion thereof.
- 6. Operation of additional services by the State Transport Undertaking.—The Himachal Pradesh State Road Transport Corporation may, in the public interest operate additional

services on payment for the conveyance of the passengers on special occasions during marriage, fairs or religious gatherings, as the case may be:

Provided that the Himachal Pradesh State Road Transport Corporation shall inform about the operation of such additional services to the concerned Transport Authority without delay.

- 7. Scheme to be laid before the State Legislative.—The Scheme shall be laid before the State Legislative Assembly as soon as may be after it is made.
- **8. Repeal and Savings.**—(1) The Himachal Pradesh Road Transport Services of State Transport Undertaking 2006 is hereby repealed.
- (2) Not Withstanding such repeal any action taken or anything done under the scheme so repealed shall be deemed to have been done or taken under the corresponding provisions of this scheme.

By order, Sd/-(JAGDISH CHANDER SHARMA) Principal Secretary (Transport).

#### **SCHEDULE**

Sl. No.	Ref. No. (Draft SN)	Name of Route	NH	SH	RR	TOTAL KM
1	7	R.Peo-Dharamshala via Karsog 2 ST	0	506	368	874
2	10	R.Peo-Hamirpur 2 ST (Day)	0	736	40	776
3	11	Thangi-Shimla-D/Shala 2 ST	0	978	64	1042
4	12	Pooh-Shimla 2 ST	0	554	50	604
5	13	Lippa-R-Peo-Solan 2 ST	0	556	104	660
6	14	Nichar-Nalagarh 1 ST	0	301	50	351
7	15	Nalagarh- R-Peo 1 ST	0	315	32	347
8	16	Shalkahr-Rampur-Dharampur 2 ST	0	446	648	1094
9	17	R.Peo-Rarang via Ribba 1 RT	0	24	40	64
10	18	Nichar-Ropa 1ST	0	142	118	260
11	19	Kalpa-Kafnoo 1RT	0	70	76	146
12	20	R.Peo-Pangi 4 RTs	0	0	80	80
13	21	Raxam-Kalpa-Pangi 1RT	0	70	76	146
14	22	Tapri-Yulla, via Chagaon 2 RT	0	0	84	84
15	23	R.Peo-Kaza 2 ST	0	130	320	450
16	24	R.Peo-Shimla (N) 1ST	0	432	40	472
17	25	Hamirpur-R.Peo via Bilaspur(N) 2	0	736	40	776

				1	1	
		ST				
18	26	R.Peo-Lippa-Asrang 1 RT	0	0	120	120
19	27	R.Peo-Kanam via Labrang 1RT	0	27	59	86
20	28	Kaza-Lossar 1RT	0	0	96	96
21	29	R.Peo-Nesang 1RT.	0	54	76	130
22	30	Tapri-Barakamba 1RT.	0	52	52	104
23	31	R.Peo-Lamber 1 RT.	0	44	44	88
24	32	R.Peo-Rohroo-Hatkoti 2 ST	0	230	200	430
25	33	R.Peo-Pooh via Ropa 1RT	0	104	90	194
26	34	R.Peo-Dakho-Roghi 1RT	0	0	38	38
27	35	R.Peo-Purbani = 2RTs	0	20	68	88
28	36	R.Peo-Hango via Pooh, Namgia 1RT	0	80	46	126
29	37	R.Peo-Shong via Ralli 1RT	0	28	52	80
30	38	Ropa-R-Peo-Luhri-Shimla = 2 ST	0	364	246	610
31	39	R.Peo-Dakho-Kalpa-Chungling 1 RT	0	0	28	28
32	40	Tapri-Nichar, via Bari-Kafnoo1RT	0	44	92	136
33	41	Kaza-Mudh via Kungri 1 RT	0	0	108	108
34	42	Kaza-Kibber via Kee 1 RT	0	0	25	25
35	43	Kaza-Rama-Lalung via Lingti 1RT	0	0	60	60
36	44	Kaza-Komic via Langcha 1 RT	0	0	50	50
37	45	Tabo-Rampur via R-Peo = 2 ST	0	334	224	558
38	47	R-Peo-Chhitkul via Sangla= 1 RT	0	30	102	132
39	50	R-Peo- Charang = 1 RT	44	0	72	116
40	51	Tapri- Jani = 2 RT	0	0	28	28
41	52	Bhawanagar-Panvi-Bnawanagar = 2 RT	36	0	40	76
42	53	R-Peo- Tashigang = 1 RT	138	0	44	182
43	61	SARAHAN-KALKA 2ST	474	24	36	534
44	64	RAMPUR -ROHROO 1RT	12	0	168	180
45	65	GOPALPUR-BANDAL	6	20	162	188
15	0.5	KARANA 1RT	O	20	102	100
46	66	RAMPUR-KOYAL-NITHER 1RT	6	0	62	68
47	67	ANNI-KOTI 1RT	0	10	54	64
48	68	ANNI-LAGOTHI 1RT	0	10	54	64
49	69	DEEM-LAFALI-VIA-	6	20	132	158
		SUSHMUNGRI 1RT	ū			
50	70	RAMPUR-KHOLIGHAT 1RT	50	0	70	120
51	71	RAMPUR-ROHROO 1RT	12	0	168	180
52	72	SHIMLA-PREMNAGER 2ST	0	90	214	304
53	73	RAMPUR SHIMLA 1RT	244	30	0	274
54	74	RAMPUR-ROHROO 1RT	30	0	168	198
55	75	RAMPUR-KULLU 2ST	312	0	0	312
56	76	RAMPUR-REWALSAR 2ST	82	150	194	426
57	77	LALSA-KHARGA-BASHALI	30	0	158	188
58	78	1RT	1	0	5.6	60
		RAMPUR-LALSA 2RT	4		56	
59	79	RAMPUR-MAKROLI 2RT	12	0	28	32
60	80	RAMPUR -DANDOL 2RT	12	0	60	72

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61	81	RAMP[UR JAGUNI 2RT	0	0	56	56
62	82	RAMPUR-TEKLACH- SERIMAJHALI 1RT	12	0	48	60
63	83	RAMPUR CHATTRI 1RT	116	0	86	202
64	84	RAMPUR -BRANDLI 1RT	30	0	80	110
65	85	UCHI -KHANOG 1RT	66	0	80	146
66	86	RAMPUR-NARKANDA VIA	38	0	162	200
		NANKHRI 1RT				
67	87	RAMPUR PREMNAGER- KOTGARH 1RT	50	0	120	170
68	88	RANABAG-KALOG-RAMPUR 1RT	6	40	108	154
69	89	RAMPUR-KINOO-RANGORI 1RT	0	0	120	120
70	90	RAMPUR-BASARA 1RT	36	0	20	56
71	91	RAMPUR-KALOG-RAMPUR	30	0	116	146
		1RT				
72	92	KUMARSAIN-ODDI- PREMNAGER 1RT	30	0	110	140
73	93	CHAKTI-LELAN-DEEM 1RT	38	0	122	160
74	94	RAMPUR-GARSHAI-	3	6	137	146
		RANABAG 1RT				
75	95	RAMPUR-DELATH 2RT	38	0	60	98
76	96	RAMPUR-DALASH 1RT	6	0	121	127
77	97	RAMPUR-SURADBANGLA 2RT	38	0	72	110
78	98	RMP-MASHNOO-KINOO-RMP 1RT	0	0	96	96
79	99	RAMPUR-SHIKERDHAR- KOTIKAPTI 1RT	0	0	64	64
80	100	RAMPUR-KINOO VIA-JEORI- RMP 1RT	25	0	79	104
81	101	KARANA-PAGIDHAR 1RT	110	40	98	248
82	102	RAMPUR-NKDVIA BHUTTI G.GHATTI 1RT	50	0	90	140
83	103	KOTGARH-KANGAL- MUNGRA 1RT	40	0	180	220
84	104	KINOO-SHOLI 1RT	38	0	132	170
85	104	RAMPUR-SHIMLA 1RT	182	30	92	304
86	105	RAMPUR-MAJHALI 1RT	12	0	90	102
87	107	RAMPUR-KHAMADI 1RT	38	0	138	176
88	108	ANNI-GARSHAI-NITHER 1RT	0	12	64	76
89	109	RAMPUR-KACHINGHATI 1RT	76	0	60	136
90	110	RAMPUR-KARERI 2RT	12	0	32	44
91	111	RAMPUR-NIRMOND-KEDAS	6	0	54	60
		2RT				
92	112	RAMPUR-BUNTHAL 1RT	30	0	50	80
93	113	MASHNOO-KHENATI 1RT	50	0	130	180
94	114	KINOO-LABANASADANA- JEORI 1RT	0	0	120	120

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95	115	RAMPUR-BAGI 1RT	50	0	160	210
96	116	DEMAHALI-DALASH 1RT	6	0	124	130
97	117	SHIMLA-DEORA 2ST	0	20	76	96
98	118	MASHNOO-MAJHALI-	12	0	168	180
		SHARIKOTI 1RT				
99	119	ANNI-THARMI-RAMPUR 1RT	60	20	90	170
100	120	DEOTHI-PEO 1RT	140	12	40	192
101	121	SARAHAN-CHINTPURNI 2ST	726	62	24	812
102	122	RAMPUR-CHAKLOT-	6	0	124	130
		SARPARA 1RT				
103	123	RAMUR-ANI-BATOT-UP TO	140	0	40	180
		RUHACHLA 1RT				
104	124	RAMUR-BHUTTI 1RT	132	0	48	180
105	125	RAMPUR -MASHNO-DARAN	0	0	80	80
		1RT				
106	126	DALASH-NARKANDA 1RT	70	26	58	154
107	127	RAMPUR-HAMIRPUR 2ST	550	30	0	580
108	128	RMP- KOTGARH-SHATHLA-	50	0	130	180
		NKD VIA BHUTTI- IRT				
109	129	RMP-SARGA-VIA TUNAN	8	0	48	56
		PIPTYSERI 1RT				
110	134	RAMPUR-KUSHWA 1RT	8	0	52	60
111	135	RAMPUR-THADA 1RT	12	0	80	92
112	136	RAMPUR-ANNI-DUGASHIGAN	112	0	42	154
112	127	1RT	110	0	40	1.50
113	137	RAMPUR-ANNI-KUTWA-DOVI	112	0	40	152
114	120	1RT ANNI-PATARNA 1RT	1./	0	24	40
114	138		16	-	-	40
115	139	RAMPUR-NANKHARI VIA CHAMADA KAROLI RAILA	40	20	120	180
		ADARSHNAGAR KHAMADI				
		1RT				
116	140	RAMPUR-KUMARSAIN VIA	66	0	32	98
110	140	SENJ,KEPU,NANJA,KIRTI,BHA	00		32	70
		NANA 1RT				
117	141	ANNI-LUHRI-NAGALIKENCHI	40	0	72	112
11,		VIA RUNA 1RT			'-	
118	142	RAMPUR-KAZA 2ST	332	0	0	332
119	143	RAMPUR-RAMPUR VIA	44	0	106	150
		CHAKTI,NAGADHAR,KHOLIG				
		HAT,KHARAN&BITHAL 1RT				
120	144	RAMPUR-BAGASARHAN 1RT	8	0	90	98
121	145	RAMPUR-DHARASARGA 1RT	8	0	86	94
122	146	RAMPUR-KINFI VIA KEO KUT	50	0	64	114
		1RT			<u> </u>	
123	147	ANNI PANEW 1RT	0	0	30	30
124	148	RAMPUR-ANNI VIA	8	0	100	108
		PERINALA DWARCH 1RT				
125	149	RAMPUR-AAHAR VIA	100	0	60	160
		KUMARSAIN,PHARAL,PREMN				
		AGAR,KACHINGHATTI RT				
	1	110111111111111111111111111111111111111		1		

3474		राजाम, विभानता प्रस्ता, म्ह जनसूनर, हु	10/ 20 1111	1 1, 10 10		
126	150	ANNI-GUHATAN VIA	10	0	21	31
107	1.7.1	RANABAG 1RT	100	0	40	1.40
127	151	RAMPUR-GALANI VIA	100	0	40	140
		KUMARSAIN,FARAL,TIPPRI				
		1RT				
4.00		RAMPUR-DHARAMSHALA	291	0	0	291
128	152	VIA 2ST				
		KARSOG,MANDI,PALAMPUR				
129	153	JEORI-BHARARA	200	0	0	200
		KUMARSAIN 2RT			_	
130	154	BHARARA KUMARSAIN	200	0	0	200
		JEORI 2RT				
131	155	RAMPUR-KARANGLA VIA	38	0	34	72
		CHUNGA 1RT				
132	156	RAMPUR-KARWETHI VIA	76	0	68	144
		AHAR 1RT				
133	157	RAMPUR -KARERI VIA	12	0	80	92
		TENASERI BATUNA 3RT				
134	158	RAMPUIR-DARAN VIA	0	0	76	76
		SARSHAFT DOFDA 1RT				
135	159	RAMPUR -DAMEHLI VIA	8	0	27	35
		DEEM PUJARLUI 2RT				
136	160	RAMPUR-JHINJNU 1RT	38	0	54	92
137	161	RAMPUR-SHOLI 1RT	38	0	56	94
138	162	RAMPUR-SURAD BANGLA	38	0	72	110
		VIA CHAMADA 2RT				
139	163	RAMPUR-CHILLAN 2RT	76	0	124	200
140	164	RAMPUR-BAGHI VIA	50	0	160	210
		KHARAN KHOLIGHAT				
		NANKHARI 1RT				
141	165	RAMPUR-KOTGARH	50	0	120	170
		PREMNAGAR KUPDI 1RT				
142	166	RAMPUR-SHIMLA VIA	182	30	92	304
	100	KOTGARH 1RT	102		7-	20.
143	167	KUPDI-DEWRA VIA	40	0	250	290
1 13	107	KUMARSAIN KANGAL 2ST			200	2,0
144	168	RAMPUR-KHANETI 1RT	50	0	64	114
145	169	KOTGARH-KACHINGHATTI	60	0	180	240
1 13	10)	VIA AHAR 1RT	00		100	210
146	170	RAMPUR-NARKAND VIA	50	0	130	180
110	170	KOTGARH SHATHALA 1RT	30		150	100
147	171	RAMPUR-BHUTTI	90	0	98	188
17/	1/1	NARKANDA,KUMARSAIN VIA	70		70	100
		DOJA 1RT				
148	172	KUMARSAIN-ODDI-KIRTI-	60	0	100	160
170	1/2	KINGAL,SHALOTA,GALANI,P	00		100	100
		AUCHI&PREMNAGER				
		KUMARSAIN 1RT				
149	173	RAMPUR-KHOLIGHAT VIA	50	0	70	120
177	1/3	KOTADHAR 1RT	30		70	140
150	174	RAMPUR-NARKANDA VIA	50	0	78	128
130	1/4	KAMI UK-NAKKANDA VIA	50	U	70	140

		राजयत्र, हिमायल प्रदरा, 12 अपरावर,				329.
		BHUTTI 1RT				
151	175	RAMPUR-NARKANDA VIA NANKHARI 1RT	38	0	162	200
152	176	RAMPUR-NANKHARI UP TO KHAMADI VIA	44	0	131	175
		BARACH,KHOLIGHAT&KHAR AN 1RT				
153	177	RAMPUR TO KHAMADI VIA	38	0	138	176
133	1 / /	NANKHARI 1RT	30		130	170
154	178	RAMPUR -THARLA VIA	8	0	88	96
		BAGIPUL 1RT				
155	179	RAMPUR-SARHAN VIA JEORI 1RT	50	0	36	86
156	180	RAMPUR-JAGUNI SANEI 1RT	0	0	108	108
157	181	RAMPUR-LALSA SHANDAL	12	0	144	156
		VIA PANOLI 3RT				
158	182	RAMPUR-MAJHALI CHIKSA	12	0	68	80
		1RT				
159	183	RAMPUR-BEONTHAL 1RT	30	0	50	80
160	184	RAMPUR-NEHRA 1RT	12	0	78	90
161	185	RAMPUR-KATHIN VIA	86	0	76	162
		KUMARSAIN,TIPRI,PHARAL,D				
		HANAL 1RT				
162	186	RAMPUR-KEDAS VIA NIRMAND KHATHANDA 1RT	8	0	48	56
163	187	RAMPUR -BHUTTI VIA	130	0	86	216
105	107	KOTGARH 1RT	150		00	210
164	188	Rohru Chamunda 2 ST	369	0	0	369
165	189	Rohru Dharmashala	363		-	363
166	191	Dhamwari- Palampur	344	16	10	370
167	192	Rohru - Jawalji-Kangra	348	0	0	348
168	194	Thana-Mandi	227	36	0	263
169	195	Rohru- Throach	12	51	0	63
170	199	Rohru-Jaghtan-Shimla	108	0	28	136
171	202	Shimla-Shankri 1ST	108	14	0	122
172	203	Rohru-Paonta via Shillai2ST	12	143	0	155
173	205	Pujarli-Rohru-Chirgoan 1RT	4	30	0	34
174	206	Pujarli-Rohru-Gushali 1RT	4	40	0	44
175	207	Rohru-Netwar	0	26	0	26
176	208	Jubbal-Jhiknipul 1RT	12	52	0	64
177	209	Tiuni-Chirgoan 1RT	12	30	0	42
178	210	Jubbal-Rohru- 1RT	24	0	0	24
179	211	Rohru-Andhreothi 1RT	0	12	8	20
180	212	Rohru-Saskeer- 1RT	12	14	0	26
181	213	Rohru-Malot-Bantari-viaSari Kainchi 1RT	8	0	19	27
182	214	Rohru-Pokta-Hatkoti-Kathasu 1RT	12	0	52	64
183	215	Rohru-Tikkar-Via-Kharapathar 1RT	40	0	33	73
	216	Rohru-Saras- 1RT	0	10	7	17

185	217	Rohru-Bhatwari 1RT	0	3	7	10
186	218	Rohru-Saraji 1RT	12	8	9	29
187	219	Rohru-Bhamanala- 1RT	0	6	10	16
188	220	Rohru- Khabal 1RT	0	16	13	29
189	221	Rohru-Astani-Munchara- 1RT	0	3	7	10
190	222	Rohru-Sharog-1RT	1	0	8	9
191	223	Rohru-Runda 1RT	0	0	13	13
192	224	Rohru-Shekal-1RT	0	3	17	20
193	225	Rohru-Masot 1RT	0	3	7	10
194	226	RohruMandhol- 1Rt	8	0	27	35
195	227	Rohru- Khilargi 1 RT	0	9	9	18
196	229	Shimla-Rohru 1RT	120	0	0	120
197	230	Jubbal-Rohru1RT	24	0	0	24
198	231	Pujarli-Rohru 1RT	4	14	0	18
199	232	Rohru-Devidhar 1RT	0	8	12	20
200	233	Rohru- Bashla 1 RT	0	0	13	13
201	234	Rohru- Diswani1RT	0	3	17	20
202	235	RohruSainj 1RT	12	14	0	26
203	236	Rohru-Hatkoti1RT	12	0	0	12
204	237	Rohru-Chapoti 1RT	0	9	8	17
205	238	Rohru-Kutara1RT	0	5	13	18
206	239	Rohru-Rantari 1RT	0	6	14	20
207	240	Rohru-Kadiwan 1RT	4	47	4	55
208	241	Rohru-Jagtaerli1RT	4	14	12	30
209	242	RohruJitata 1RT	0	8	7	15
210	243	Rohru-Bagi - 1RT	0	3	14	17
211	244	RohruChupari1RT	0	3	18	21
212	245	Rohru-Karasa-1Rt	4	0	8	12
213	246	RohruMandhol- 1Rt	7	0	28	35
214	247	Rohru-Khanola 1 RT	0	18	2	20
215	249	Rohru- Dhakgaon 1 RT	0	8	14	22
216	250	Rohru- Ruhildhar 1 RT	12	5	13	30
217	251	Rohru- Jangla 1 RT	0	8	3	11
218	252	Rohru- Nasari 1 RT	0	32	5	37
219	253	Rohru- Ranol 1 RT	0	8	19	27
220	254	Rohru-Bhatwari I RT	0	3	6	9
221	255	Rohru- Kashnudhar 1 RT	0	3	10	13
222	256	Rohru-Raika 1 RT	18	0	8	26
223	257	Rohru- Dalgaon- Padanala 1 RT	0	5	20	25
224	258	Rohru- Bhumpad 1 RT	0	16	5	21
225	259	Rohru-Sindhasli 1 RT	0	16	24	40
226	260	Rohru- Sioa 1 RT	4	12	2	18
227	261	Rohru- Lowrkoti 1 RT	0	3	14	17
228	263	Rohru - Shimla via Chapoti 1 ST	64	60	20	144
229	264	Rohru- Palampur via Mandi2 ST	368	0	0	368
230	265	Rohru- Hamirpur 2 ST	270	0	0	270
231	266	Rohru- Telga 1 RT	0	18	5	23
232	267	Rohru- Khashkandi 1 RT	0	5	15	20
233	268	Rohru- Shalan- Melthi 1 RT	4	10	13	27
234	269	Rohru- Shiroli 1 RT	0	8	11	19
		i				1

		(1011), 10 11-101 /14(1, 12 01-10-10)	2010/ 20 0	11 \ 1 1, 10		
235	270	Rohru- Dali 1 RT	0	8	17	25
236	271	Rohru- Khashadhar 1 RT	0	18	11	29
237	272	Rohru- Kharshali 1 RT	0	18	13	31
238	273	Rohru- Tangnu 1 RT	0	18	20	38
239	274	Rohru- Kharla 1 RT	4	20	9	33
240	275	Rohru- Khangteri 1 RT	0	10	16	26
241	276	Rohru- Bholar 1 RT	0	3	24	27
242	277	Rohru- Narkanda 1 RT	4	64	0	68
243	278	Rohru- Dalgaon 2 RT	0	5	15	20
244	279	Rohru- Dodra- Kwar 2 ST	0	18	84	102
245	280	Rohru- Shalawat 1 RT	0	18	3	21
246	281	Rohru-Jubbal- Hatkoti- Sainj	12	14	0	26
247	282	Rohru- Mandeori 1 RT	4	4	12	20
248	283	Rohru-Gajjiyani 1 RT	0	18	11	29
249	284	Rohru- Pekha 1 RT	0	18	18	36
250	285	Rohru- Sawra- Thana 1 RT	12	0	12	24
251	286	Rohru- Sansog- Chhajpur 1 RT	12	5	16	33
252	287	Rohru- Dharamshala 2 ST	363	0	0	363
253	291	Rohru- Shimla- Rohru (Tempo	120	0		120
		traveller)				
254	292	Rohru -Gonsari 1 RT	0	16	11	27
255	293	Rohru- Dugiyani 1 RT	0	16	10	26
256	294	Chirgaon- Amboi 1 RT	0	7	8	15
257	295	Rohru- Lalpani- Dumreda -Jainaji	0	8	20	28
		1 RT				
258	296	Rohru- Dhamwari	0	18	8	26
259	297	Rohru- Nandpur	12	5	10	27
260	298	Rohru- Rampur 1 RT	0	92	0	92
261	299	Rohru- Rohal 1 RT	0	16	13	29
262	300	Rohru- Sungri 1 RT	0	32	0	32
263	301	Rohru- Bashla 1 RT	0	0	13	13
264	302	Rohru- Netwar 1 RT	12	14	0	26
265	303	Rohru- Jarashli 1 RT	12	0	28	40
266	304	Rohru- Chirgaon 1 RT	0	16	0	16
267	305	Rohru- Jubbal 1 RT	24	0	0	24
268	306	Rohru- Barthata 1 RT	27	0	18	45
269	307	Rohru- Chirgaon- Chilala 1 RT	0	16	6	22
270	308	Rohru- Chirgao- Larot	0	18	18	36
271	309	Rohru- Dhawana 1 RT	0	10	14	24
272	310	Rohru- Bhatwari 1 RT	0	3	6	9
273	311	Rohru- Mandeori 1 RT	4	4	12	20
274	312	Rohru - Karasa 1 RT	4	0	8	12
275	313	Rohru- Sansog Chhajpur 1 RT	12	5	16	33
276	314	Rohru- Kharla 1 RT	4	20	9	33
277	315	Rohru- Khashadhar 1 RT	0	18	11	29
278	316	Rohru- Chirgaon Panchayatghar 1	0	16	5	21
		, ,	1			
		RT				
279	317	Rohru- Narkanda 1 RT	4	64	0	68
279 280	317 318		4 8	64	0 27	68 35

282         320         Rohru- Chanshal         0         18         42         66           283         332         Shimla- Mahunag         0         228         0         22           284         333         Shimla- Khamadi         130         0         130         26           285         334         Shimla- Pandoha- Himiri         0         240         0         24           286         335         Shimla- Karsog         0         210         20         23           287         336         Shimla- Mamlig         16         30         34         8           288         337         Shimla- Khadhan- KotaDhar         130         40         80         25           289         338         Shimla- Kumarsain via Matyana- Chamolakhad         100         100         72         27           290         339         Shimla- Chehad- via Kufari         30         40         0         7           291         340         Shimla- Chewari via Narkanda         130         85         0         21           292         341         Shimla- Dharogla         0         185         0         18           293         342 <t< th=""><th>8 50 0 0</th></t<>	8 50 0 0
284         333         Shimla- Khamadi         130         0         130         26           285         334         Shimla- Pandoha- Himiri         0         240         0         24           286         335         Shimla- Karsog         0         210         20         23           287         336         Shimla- Mamlig         16         30         34         8           288         337         Shimla- Khadhan- KotaDhar         130         40         80         25           289         338         Shimla- Kumarsain via Matyana- Chamolakhad         100         100         72         27           290         339         Shimla- Chehad- via Kufari         30         40         0         7           291         340         Shimla- Chewari via Narkanda         130         85         0         21           292         341         Shimla- Dharogla         0         185         0         18           293         342         Shimla- Bangarh         0         30         38         6           294         343         Shimla- Chail         30         0         60         9	0
284         333         Shimla- Khamadi         130         0         130         26           285         334         Shimla- Pandoha- Himiri         0         240         0         24           286         335         Shimla- Karsog         0         210         20         23           287         336         Shimla- Mamlig         16         30         34         8           288         337         Shimla- Khadhan- KotaDhar         130         40         80         25           289         338         Shimla- Kumarsain via Matyana- Chamolakhad         100         100         72         27           290         339         Shimla- Chehad- via Kufari         30         40         0         7           291         340         Shimla- Chewari via Narkanda         130         85         0         21           292         341         Shimla- Dharogla         0         185         0         18           293         342         Shimla- Bangarh         0         30         38         6           294         343         Shimla- Chail         30         0         60         9	0
286         335         Shimla- Karsog         0         210         20         23           287         336         Shimla- Mamlig         16         30         34         8           288         337         Shimla- Khadhan- KotaDhar         130         40         80         25           289         338         Shimla- Kumarsain via Matyana- Chamolakhad         100         100         72         27           290         339         Shimla- Chehad- via Kufari         30         40         0         7           291         340         Shimla- Chewari via Narkanda         130         85         0         21           292         341         Shimla- Dharogla         0         185         0         18           293         342         Shimla- Bangarh         0         30         38         6           294         343         Shimla- Chail         30         0         60         9	0
287         336         Shimla- Mamlig         16         30         34         8           288         337         Shimla- Khadhan- KotaDhar         130         40         80         25           289         338         Shimla- Kumarsain via Matyana- Chamolakhad         100         100         72         27           290         339         Shimla- Chehad- via Kufari         30         40         0         7           291         340         Shimla- Chewari via Narkanda         130         85         0         21           292         341         Shimla- Dharogla         0         185         0         18           293         342         Shimla- Bangarh         0         30         38         6           294         343         Shimla- Chail         30         0         60         9	
288         337         Shimla- Khadhan- KotaDhar         130         40         80         25           289         338         Shimla - Kumarsain via Matyana- Chamolakhad         100         100         72         27           290         339         Shimla- Chehad- via Kufari         30         40         0         7           291         340         Shimla- Chewari via Narkanda         130         85         0         21           292         341         Shimla- Dharogla         0         185         0         18           293         342         Shimla- Bangarh         0         30         38         6           294         343         Shimla- Chail         30         0         60         9	0
289       338       Shimla - Kumarsain via Matyana- Chamolakhad       100       100       72       27         290       339       Shimla- Chehad- via Kufari       30       40       0       70         291       340       Shimla- Chewari via Narkanda       130       85       0       21         292       341       Shimla- Dharogla       0       185       0       18         293       342       Shimla- Bangarh       0       30       38       6         294       343       Shimla- Chail       30       0       60       90	
Chamolakhad         30         40         0         70           291         340         Shimla- Chewari via Narkanda         130         85         0         21           292         341         Shimla- Dharogla         0         185         0         18           293         342         Shimla- Bangarh         0         30         38         6           294         343         Shimla- Chail         30         0         60         9	0
290         339         Shimla- Chehad- via Kufari         30         40         0         70           291         340         Shimla- Chewari via Narkanda         130         85         0         21           292         341         Shimla- Dharogla         0         185         0         18           293         342         Shimla- Bangarh         0         30         38         6           294         343         Shimla- Chail         30         0         60         9	'2
291       340       Shimla- Chewari via Narkanda       130       85       0       21         292       341       Shimla- Dharogla       0       185       0       18         293       342       Shimla- Bangarh       0       30       38       6         294       343       Shimla- Chail       30       0       60       9	
292     341     Shimla- Dharogla     0     185     0     18       293     342     Shimla- Bangarh     0     30     38     6       294     343     Shimla- Chail     30     0     60     9	0
293     342     Shimla- Bangarh     0     30     38     6       294     343     Shimla- Chail     30     0     60     9	5
294 343 Shimla-Chail 30 0 60 9	5
	8
	0
295 344 College bus Ghanati Sanjouli 0 0 20 2	0
296 345 College bus 103 Tunnel Shimla 0 0 20 20	0
297 346 Shimla-Kufari 30 0 0 3	0
298 347 Shimla-Bhutti 130 0 50 18	0
299 348 Shimla- Kotighat- Mondi- Nag 130 0 140 27	0
Jubad	
300 349 Shimla- Khahali 90 0 54 14	4
301   350   Shimla- Mogra via Narkanda   130   50   170   35	0
302 351 Shimla- Pujari -Rohru 130 0 158 28	8
303 352 Shimla- Chamolakhad via 0 232 0 23	2
Dharogda	
304   353   Shimla- Rushlaha via Chopal   52   248   0   30	0
Nerwa	
305 354 Shimla- Karsog - kamaksha 0 246 0 24	6
306 355 Shimla- Bithal Delath 130 104 0 23	4
307   356   Shimla- Himari   0   200   0   20	0
308   357   Shimla- Chewadi   0   215   0   21	5
309 358 Shimla- Karla 0 200 0 20	0
310   359   Shimla- Dharkundlu   0   216   0   21	6
311 360 Shimla- Deoth 150 0 50 20	
312   361   Shimla- Baragoan via Bargal   130   0   120   25	0
313 362 Shimla- Reyog 96 0 54 15	
314 363 Shimla- Kotighat- Mogra 130 140 0 27	0
315 364 Shimla-Giripul 30 0 140 17	0
316   365   Shla- Shadanala via Karyali   0   144   0   14	
317   366   Shimla- Dharogla   0   100   100   20	0
318 367 Shimla- Shilghat 0 64 106 17	0
319 368 Shimla- Gaganghati 96 0 36 13	
320 369 Shimla- Chikhar 0 30 90 12	
321 370 Shimla Harthu 70 0 90 16	
322 371 Shimla- Regtu 110 0 130 24	
323 372 Shimla Bharariya via Seri 30 0 52 8.	
324 373 Shimla- Moolkoti 0 80 0 81	
325 374 Shimla- Dumher 0 80 50 13	
326 375 Shimla- Jalog via Dhami 0 100 100 20	
327   376   Shimla- Madesar   28   0   136   16	4

220	277	Chinale Demon	06	Λ	2.4	120
328 329	377 378	Shimla- Parnu Shimla- Salani	96	150	34	130 188
330	379	Shimla- Sarani Shimla- karsog	0	230	0	230
331	380	Shimla- Karsog Shimla- Chewari via Sunni	0	106	24	130
332	381	Shimla Kandola Annu	0	30	100	130
333	382	Shimla- Garu	0	50	20	70
334	383	Shimla- Panohi via Delag	0	138	0	138
335	384	Shimla- manali	570	0	0	570
336	385	Shimla Mohari	96	0	50	146
337	386	Shimal- mamlig	16	30	34	80
338	387	Shimla- patta	16	54	120	190
339	388	Shimla- Bahali	130	0	140	270
340	389	Shimal- Chhtuad Rampur Kuthar	14	0	128	142
341	390	Shimla- Annu	0	30	100	130
342	391	Shimla- Neri via Chaunag-	14	0	116	130
		Rampuri				
343	392	Shimla Malawan Panohi	46	0	104	150
344	393	Shimla Bajan Chanawag	70	0	70	140
345	394	Shimla- Recong peo	480	0	0	480
346	395	Sunni Panohi Dadgi- Karadaghat	100	0	100	200
		Bilapur				
347	396	Shimla- Rampur via Sunni	106	0	114	220
348	397	Shimla- Nalawan via Thachi	48	0	72	120
349	398	Shimla- Neen via Kufari	30	0	54	84
350	399	Shimla- Chowki via Tata Pani	0	106	60	166
		Nihari				
351	400	Shimla- Kangal via Thella	0	106	178	284
352	401	Shimla- Karsog	0	230	0	230
353	402	Tatapani- Shimla- Jawaljee	440	106	0	546
354	404	Shimla- Sundernagar via Karsog	0	250	0	250
355	405	Sunni -Shimla- Chamunda	620	106	0	726
356	406	Jhakhari- Dharmsala	854	0	0	854
357	407	Shimla Jhakdiun Neri	28	0	102	130
358	408	Shimla- Solan 2rt	192	0	0	192
359	409	Shimla- Bangarh	0	30	38	68
360	410	Shimla- Bharaighat Ladhech	70	0	120	190
361	411	Shimla- Dhakriyana sua	16	68	76	160
362	412	Shimla- Kuftu	16	0	59	75
363	413	Shimla Ghawahi	26	0	24	50
364	414	Shimla- Bodhan Bharti Haripur	40	0	110	150
365	415	Shimla- Bapdoon	70	0	50	120
366	416	Shimla- Dhundhan	70	0	60	130
367	417	Shimla- Hanuman Badog	70 30	0	60	130
368 369	418	Shimla- sunni via Dev Nanag	30	0	110	140
	419	Shimla- Dhaina Jundla	70		120 34	150
370 371	420 421	Shimla-Manju Shimla- Kunihar	16	0	68	104 84
372	421	Shimla- Runinar Shimla- Pata barori	0	76	34	110
373	423	Shimla- Pata barori Shimla- Arki Paplota	16	114	0	130
374	423		0	0	68	68
3/4	424	Shimla- Kuftu Bangarh	U	U	08	08

		C/	<u> </u>			
375	425	Shimla- Satdol	0	0	68	68
376	426	Shimla- Nalhatti	0	34	14	48
377	427	SHIMLA BASTIGUNNA 1RT	14	11	20	45
378	428	SHIMLA BASTIGUNNA 1RT	14	11	20	45
379	429	SHIMLA PANESH 1RT	14		8	22
380	430	SHIMLA BHARAGAON1RT		8	10	18
381	431	SHIMLA BUGHAR 1RT	50		8	58
382	432	SHIMLA SEDAN 2RT		28	16	44
383	433	SHIMLA DHARAMPUR 1RT		54	56	110
384	434	SHIMLA GALOTH VIA JABRA	32		8	40
		1RT				
385	435	SHIMLA-CHAURANTI 1RT			12	12
386	436	SHIMLA-DAUNTI 1RT	7	15	8	30
387	437	SHIMLA-CHAIL-LAKHOTI IRT	18		42	60
388	438	SHIMLA -KHATNOL 1RT		44	56	100
389	439	SHIMLA KHATNOL 1RT		44	56	100
390	440	SHIMLA-DHALAYA 1RT	26		9	35
391	441	SHIMLA-DEVNAGAR-SHALLI	14		16	30
		1RT				
392	442	SHIMLA-SADHUPUL-GAYA	36		23	59
		1RT				
393	443	SHIMLA-SALANA-SARI 1RT	14		14	28
394	444	SHIMLA-DHAMI 1RT	20		2	22
395	447	SHIMLA-NEHRA 1RT	32		18	50
396	448	SHIMLA-SHILLI 1RT	7	7	6	20
397	449	SHIMLA-JUBBERHATTI 1RT	23			23
398	450	SHIMLA-BALDAIAN 1RT	12		8	20
399	451	SHIMLA-BANDLI 1RT	18		42	60
400	452	SHIMLA-DHARMPUR 1RT		54	56	110
401	453	SHIMLA-SARRI 1RT	14		14	28
402	454	SHIMLA-GHILLI 1RT	16		20	36
403	455	SHIMLA-LAGROO 3RT	42		24	66
404	456	SHIMLA-DIDOGHATI 1RT	12		16	28
405	457	SHIMLA-BATMANA 1RT	26		9	35
406	458	SHIMLA-CREGNANO 1RT		10	9	19
407	459	SHIMLA-SONTHAL 1RT		26	6	32
408	460	SHIMLA-DHALAYA 1RT	28			28
409	461	SHIMLA-CREGNANO 1RT		10	9	19
410	462	SHIMLA-PANOHI 1RT	25		5	30
411	463	SHIMLA-DHAMI 1RT	20		2	22
412	464	SHIMLA-JANIA, LAKKAR	34		20	54
		BAZZAR-BHARADI 1RT				
413	465	SHIMLA-NEHOT 1RT,	12	16	48	76
		SHIMLA-LALPANI 4RT				
414	466	SHIMLA-DHAMOON	42	8	52	102
		1RT, SHIMLA-SARRI				
		KAKRETE 3RT				
415	467	SHIMLA-CHANOG 1RT		17	10	27
416	468	SHIMLA-SHAKARA 1RT		47	13	60
417	469	SHIMLA-BASTIGUNANA 2RT	28	22	40	90

418	470	SHIMLA-GHAINI 1RT		30	5	35
419	471	SHIMLA-DAWAROO 1RT	18		15	33
420	472	SHIMLA-SERI HARIDEVI 3RT		42	18	60
421	473	SHIMLA-PIPLIDHAR(VIA	28	6	48	82
		BAINSH) 1RT, SHIMLA-				
		DAMECHII, SHIMLA-LALPANI				
		4RT				
422	474	SHIMLA-RAMPURI 1RT	14		20	34
423	475	SHIMLA-DEVNAGAR 1RT	14		16	30
424	476	SHIMLA-GHARKHAN 1RT		22	23	45
425	477	SHIMLA-DHAMOON 3RT		24	30	54
426	478	SHIMLA-SHILGAON 3RT	168		60	228
427	479	SHIMLA-NEHRA 1RT	16		9	25
428	480	SHIMLA-SARI-SALANA 1RT	14		14	28
429	481	SHIMLA-JUNGA 1RT	18		10	28
430	482	SHIMLA-GAYA 2RT	20	56	8	84
431	483	SHIMLA-SADHUPUL 1RT		36	23	59
432	484	SHIMLA-D/DHAR-RAURI 1RT	25		12	37
433	485	SHIMLA-GHARKHAN 1RT		22	23	45
434	486	SHIMLA-SEON 1RT	26		6	32
435	487	SHIMLA-SHONTHAL 1RT	56		12	68
436	488	SHIMLA-DURGAPUR 1RT		15	14	29
437	489	SHIMLA-SHALLI 1RT	14		16	30
438	490	SHIMLA-PAPROL 1RT	22	12	14	48
439	491	SHIMLA-GHAINI 1RT		30	5	35
440	492	SHIMLA-MANALI 1RT	256			256
441	493	SHIMLA-MANALI VIA GAGAS,	256			256
		MANDI, KULLU 2ST				
442	494	SHIMLA-DEODTHSIDH 1ST	45	100		145
443	495	SHIMLA-JAWALJEE VIA		189		189
		PARWANOO, NALAGARH 2ST				
444	499	SHIMLA-SOLAN 2RT	188			188
445	500	ISBT-MEHLI 11RT			154	154
446	501	OLDBUSTAND-			160	160
		NEWBUSTAND ISBT 16RT				
447	502	OLDBUSTAND-			160	160
		NEWBUSTAND ISBT 16RT				
448	503	OLDBUSTAND-			180	180
		NEWBUSTAND ISBT 18RT				
449	504	OLDBUSTAND- NEW BUS			132	132
		STAND ISBT-LALPANI 11RT				
450	505	SHIMLA-RECONPEO 2ST		416		416
451	506	SHIMLA-MANDI 1RT	320			320
452	507	SHIMLA-DHAR 1RT	8		12	20
453	508	SHIMLA-NEEN 1RT	8		14	22
454	509	SHIMLA-JABAL/GUMMA 1RT	4		12	16
455	510	SHIMLA-NALTU-SHALTU 1RT	4		10	14
456	511	SHIMLA-KADYACHI 1RT	12		14	26
457	512	SHIMLA-SARAHAR 2ST		100	45	145
458	513	SHIMLA-RAMPUR 1RT	290			290

		(1017), 16 11-1(1 )/4(1, 12 01-1(1-1, 2	210/ 20 4111	,		
459	514	NEW SHIMLA SEC4-	0	0	120	120
460	515	TARADEVI 7RT	0	0	120	120
460	515	NEW-SML SEC4-TARADEVI 7RT	0	0	120	120
461	516	NEW-SML SEC4-TARADEVI	0	0	120	120
401	310	7RT			120	120
462	517	NEW-SML SEC4-TARADEVI	0	0	120	120
		7RT				
463	518	SANJULI-LAKKAR/BAZAR	0	0	220	220
		ANTICLOCKWISE 14RT				
464	519	SANJULI-LAKKAR/BAZAR	0	0	220	220
		ANTICLOCKWISE 14RT				
465	520	SANJULI-LAKKAR/BAZAR	0	0	220	220
		ANTICLOCKWISE 14RT				
466	521	SANJULI-LAKKAR/BAZAR	0	0	220	220
		ANTICLOCKWISE 14RT				
467	522	SANJULI-LAKKAR/BAZAR	0	0	220	220
		CLOCKWISE 14RT				
468	523	SANJULI-LAKKAR/BAZAR	0	0	220	220
1.50		CLOCKWISE 14RT			•••	
469	524	LAKKAR/BAZAR -SANJAULI	0	0	220	220
470	505	CLOCKWISE 14RT	0	0	106	106
470	525	NEW SHIMLA 3 -	0	0	196	196
471	526	SUMMERHILL 7RT	0	0	106	106
471	526	NEW SHIMLA 3 -	0	0	196	196
472	527	SUMMERHILL 7RT NEW SHIMLA 3 -	0	0	196	196
4/2	321	SUMMERHILL 7RT	U	U	190	190
473	528	NEW SHIMLA 3 -	0	0	196	196
7/3	320	SUMMERHILL 7RT			170	170
474	529	NEW SHIMLA 2-ANADALE	0	0	196	196
', '	323	14RT		Ŭ	170	170
475	530	NEW SHIMLA 2-ANADALE	0	0	196	196
		14RT				
476	531	MALYANA-BHARARI 6RT	0	0	168	168
477	532	MALYANA-BHARARI 6RT	0	0	168	168
478	533	BUSTAND-LALPANI 9RT	0	0	126	126
479	534	SML,P/GHATTI,V.NAGAR,ME	0	0	216	216
		HLI,LALPANI,ISBT,MLA,103				
		9RT				
480	535	SML,P/GHATTI,V.NAGAR,ME	0	0	216	216
		HLI,LALPANI,ISBT,MLA,103				
481	536	SML,P/GHATTI,V.NAGAR,ME	0	0	216	216
		HLI,BAMBLOE 9RT				
482	537	SHIMLA-MASHOBRA VIA	0	0	210	210
		LAKKAR BAZAR 7RT				
483	538	SHIMLA-MASHOBRA VIA	0	0	210	210
10:		LAKKAR BAZAR 7RT				
484	539	SHIMLA-SHOGI 12RT		336		336
485	540	SHIMLA-SHOGI 12RT		336		336
486	541	TUTIKANDI-SHOGI 12RT		336		336

		राजपत्र, हिमायल प्रदरा, 12 अपसूबर, 2016	2/ 20 3/11/11/1010	3301
487		SHARGEEN-CHAILIDHAR VIA	112	112
	542	MEHLI,VIKASNAGAR,BAMBL		
		OE,B.GANG 4RT		
488	543	VIKASNAGAR-SANGTI VIA	140	140
		KHALINI, SML, B.GANJ 7RT		
489	544	VIKASNAGAR-SANGTI VIA	140	140
		KHALINI, SML, B.GANJ 7RT		
490	545	SHIMLA-TARADEVI MANDIR	220	220
404	<b>5</b> 4 6	5RT		220
491	546	SHIMLA-TARADEVI MANDIR	220	220
402	<i></i>	7RT	102	102
492	547	SHIMLA-MAHUNAAG	192	192
		MANDIR VIA BARRIER, S/MOCHAN 8RT		
493	548	SHIMLA-FAYAL DHARI 8RT	187	187
494	549	SANJAULI-JAGROTI VIA	120	120
424	343	BHATTAKUFAR,	120	120
		CHURTNALA 8RT		
495	550	SANJAULCHAMYANA-SURLA	110	110
175	220	7RT		110
496	551	SHIMLA-NABHA-SHIMLA-	180	180
		K/HOUSE-SML-LALPANI-SML		
		10RT		
497	552	SHIMLA-NABHA-SHIMLA-	180	180
		K/HOUSE-SML-LALPANI-SML		
		10RT		
498	553	SANJAULI-MALYANA 13 RT	130	130
499	554	IGMC-LAKKAR BAZAR-	160	160
		B/STAND-BAMLOE- CH/ SML/		
		SANJ/IGMC 13RT		
500	555	IGMC-SANJAULI-CH/SML-	180	180
		SHIMLA-LAKKAR BAZAR-		
501	556	IGMC 8RT	100	100
501	556	SHIMLA-KUFRI VIA LAKKAR	180	180
		BAZAR & BACK VIA CHOTTA		
		SHIMLA, shimla-pagog via LAKKAR BAZAR 8RT		
502	557	DHALLI-BHATAKUFAR-	270	270
302	337	PANTHAGHATTI-KHALINI-	270	270
		B/STAND-LAKKAR BAZAR-		
		DHALLI 9RT		
503	558	LAKKAR BAZAR-DHALLI VIA	200	200
	220	SANJAULI 12RT		
504	559	SHIMLA-BHATTAKUFAR VIA	280	280
		LAKKAR BAZAR&BACK.VIA		
		CHOTTA SHIMLA 10RT		
505	560	SHIMLA-LALPANI 13RT	182	182
506	561	SHIMLA-LALPANI 13RT	182	182
507	562	SHIMLA-TUTIKANDI 13RT	130	130
508	563	SHIMLA-TUTIKANDI 13RT	130	130
509	564	SHIMLA-TUTIKANDI 13RT	130	130

			<u> </u>			
510	565	SHIMLA-TUTIKANDI 13RT			130	130
511	566	SHIMLA-KASUMPTY COLONY			169	169
		VIA CHOTA SHIMLA 13RT				
512	567	SHIMLA-BASANTVIHAR 13RT			169	169
513	568	LAKKAR BAZAR- BHONT			130	130
0.13	200	13RT			150	150
514	569	LAKKAR BAZAR-DUMMI			140	140
	• • • • • • • • • • • • • • • • • • • •	13RT			1.0	1.0
515	570	LAKKAR BAZAR-CHEDI 13RT			150	150
516	571	JUTOG-TOTU-SANJAULI VIA			112	112
		LAKKAR BAZAR, CHOTA				
		SHIMLA, ISBT, B.GANJ 7RT				
517	572	JUTOG-TOTU-SANJAULI VIA			112	112
		LAKKAR BAZAR, CHOTA				
		SHIMLA, ISBT, B.GANJ 7RT				
518	573	GHANATTI-TOTU-SANJAULI		70	50	120
		VIA ISBT, BUS STAND,				
		CH/SML/LAK KAR BAZAR,				
		TOTU, GHANATTI 5RT				
519	574	GHANATTI-TOTU-SANJAULI		70	50	120
520	575	DHALLI-BHATAKUFAR-			160	160
		PANTHAGHATTI-KHALINI-				
		B/STAND-LAKKAR BAZAR-				
		DHALLI 9RT				
521	576	DHALLI-BHATAKUFAR-			160	160
		PANTHAGHATTI-KHALINI-				
		B/STAND-LAKKAR BAZAR-				
		DHALLI 9RT				
522	577	DHLLI-BYEPASS-LAKKAR			220	220
		BAZAR-V/TUNNEL-				
		BUSTAND-KHALINI-DHALLI-				
		BHATTAKUFAR-DHALLI 10RT				
523	578	DHALLI-BYEPASS-LAKKAR			220	220
		BAZAR, V. TUNNEL BUS				
		STAND-KHALINI-MEHLI-				
		BHATAKUFAR-DHALLI 10RT				
524	579	DHALLI-BYEPASS-LAKKAR			220	220
		BAZAR-V/TUNNEL-				
		BUSTAND-KHALINI-DHALLI-				
		BHATTAKUFAR-DHALLI 10RT				
525	580	SANJAULI-SUMMERHILL-			216	216
		SERI VIA CHOTA SHIMLA, B.				
	-01	GANJ 6RT			215	-1-
526	581	SANJAULI-SERI VIA CHOTA			216	216
		SHIMLA, B. GANJ, B.GANG,				
505	500	SUMMERHIL L 6RT			017	217
527	582	SANJAULI-SERI VIA CHOTA			216	216
		SHIMLA, B. GANJ, B. GANG,				
<b>730</b>	503	SUMMERHIL L 6RT	0.0		22	100
528	583	SHIMLA-BASHA-SHIMLA 2RT	88	1.0	32	120
529	584	SHIMLA-GURASH PAPROL-	22	12	14	48

		(1917), 10 11-101 /14(1, 12 91-101-10, 12				
		SHIMLA 1RT				
530	585	SHIMLA-KHATAYANA	50		24	74
		SHIMLA 2RT				
531	586	SHIMLA-CHANOG-SHIMLA		17	13	30
		1RT				
532	587	SHIMLA-BUGHAR-SHIMLA	48		12	60
	<b>-</b> 00	1RT				110
533	588	SHIMLA-DHARAMPUR-		54	56	110
524	500	SHIMLA 1RT	4.4		26	70
534	589	SHIMLA-CHAMBYAL-SHIMLA	44		26	70
535	590	1RT SHIMLA-BADAGOAN-SHIMLA		24	30	54
333	390	3RT		24	30	34
536	591	SHIMLA-DAUNTI-SHIMLA	7	15	8	30
330	391	1RT	/	13	0	30
537	592	SHIMLA-DHAMI-	72		30	102
331	392	SHAMLAGHAT-SHIMLA 3RT	12		30	102
538	593	SHMLA-CHANDI KASLOG-	38		22	60
230	575	SHIMLA 1RT	50			00
539	594	SHIMLA-DHAMOON-SHIMLA		24	30	54
		3RT				
540	595	SHIMLA-SOLAN-SHIMLA 2RT		192		192
541	596	SHIMLA-PALOG-SHIMLA 1RT	50		32	82
542	597	SHIMLA- RODI KHATYANA-	25		12	37
		SHIMLA 1RT				
543	598	SHIMLA-PIPLIDHAR-SHIMLA	28		6	34
		1RT				
544	599	SHIMLA-DHAMI BAINSH-	156		24	180
		BAGIPUL-SHIMLA 3RT				
545	600	SHIMLA-BASTIGUNNA-	28	22	40	90
		SHIMLA 4RT				
546	601	SHIMLA-KAJAIL-SHIMLA 2RT	28		28	56
547	602	SHIMLA-NAYASHER-SHIMLA	24		36	60
		1RT				
548	603	SHIMLA-GARU-SHIMLA 2RT	56		40	96
549	604	SHIMLA-TRADI/H.MANDIR-	70		60	130
5.50	605	SHIMLA 5RT	20		22	40
550	605	SHIMLA-DUBLOO- SHIMLA	20		22	42
551	(0(	3RT	20	2.5	-	70
551	606	SHIMLA-GHAINI-SHIMLA 1RT	30	35	5	70
552	607	SHIMLA-PIRAN-SHIMLA 1RT	0	18	42	60
553	608	SHIMLA-DAUNTI VIA RAMPURI-SHIMLA 1RT	8	15	10	33
554	609	SHIMLA-PAPROL- SHIMLA	44		26	70
JJ4	009	2RT	44		20	70
555	610	SHIMLA-HARIDEVI/SERRI-	14	+ -	6	20
555	010	SHIMLA 1RT	17		U	20
556	611	SHIMLA-SERRI KAKRET-	56		56	112
	V11	SHIMLA 4RT	20			112
			42	1	75	117
557	612	SHIMLA-SHEELGAON-	42		7.5	117

3301		राजात्र, विभागरा त्रवरा, 12 जनसूनर, 20	710 / 20 91113	1 1, 1010		
558	613	SHIMLA-NHRA BHOKO- SHIMLA 1RT	32		18	50
559	614	SHIMLA-NALHATTI-SHIMLA	20		28	48
		2RT				
560	615	SHIMLA-DAWAROO-SHIMLA	18		15	33
561	616	1RT SHIMLA-SEDAN-SHIMLA 1RT	28		16	44
562	617	SHIMLA-BHARYAL-SHIMLA	20		14	14
		1RT				
563	618	SHIMLA-SONTHAL-SHIMLA	52	64	12	128
564	619	2RT SHIMLA-KYARKOTI-SHIMLA			28	28
304	019	4RT			20	20
565	620	SHIMLA-BLAIN-SHIMLA 2RT		44	28	72
566	621	SHIMLA-GHAINI-SHIMLA 3RT	90	105	15	210
567	622	SHIMLA-SONTHAL KOT-	52	64	12	128
		SHIMLA-2RT				
568	625	Mandi-Anni via Sundernagar (2ST)	48	0	290	338
569	626	Karsog to Tharmi via Teban (1RT)	0	0	96	96
570	627	Karsog to Dateha (1RT)	0	0	68	68
571	628	Karsog to Shankardehra (3RT)	0	0	20	20
572	629	Karsog-Krowl (1RT)	0	0	15	15
573	630	Navidhar-Karsog via Thana	0	0	60	60
		Somakothi (2RT)			- 10	
574	631	Kahno-Karsog via Rohadi (1 RT)	0	0	40	40
575	632	Karsog-Brohag (1RT)	0	0	71	71
576	633 634	Khanaudi-Karsog (1RT)	0	0	50 80	50
577 578	635	Sarhi-Karsog (1RT)	0	0	37	80 37
579	636	Syanj Bagra -Katol-Karsog (2RT) Khanwal Bagra-Karsog (1RT)	0	0	40	40
580	637	Ghdatha-Karsog (5RT)	0	0	10	10
581	638	Phagal-Karsog (1RT)	0	0	80	80
582	639	Meharan-Karsog (1RT)	0	0	30	30
583	640	Dhar Kandlu-Karsog (1RT)	0	0	35	35
584	641	Punni-Karsog (1RT)	0	0	18	18
585	642	Sarhi-Karsog (1RT)	0	0	80	80
586	643	Bag-Karsog-Bagshad-Karsog (1RT)	0	0	28	28
587	644	Karsog to Rampur (1 RT)	64	0	116	180
588	645	Karsog-Bandli-Puni (1RT)	0	0	75	75
589	646	Kamaksha-Karsog-Chamunda via	370	0	200	570
		Sundernagar Mandi-Jahu-				
		Hamirpur-Matour-Nagrota (2ST)				
590	647	Karsog to Mandi (1RT)	24	0	100	124
591	648	Shahot-Karsog (1RT)	0	0	72	72
592	649	Karsog to Chattri (1 RT)	0	0	90	90
593	650	Mahaban-Karsog (1RT)	0	0	56	56
594	651	Karsog to Shimla (3RT)	15	0	105	120
595	652	Karsog to Sarcha (1RT)	0	0	62	62

			*			
596	653	Shimla to Mahunag (4RT)	0	0	36	36
597	654	Karsog to Parlog (1RT)	0	0	90	90
598	655	Karsog to Bandli (1RT)	0	0	146	146
599	656	Karsog to Anni (1RT)	0	0	75	75
600	657	Karsog to Mundu (1RT)	0	0	96	96
601	658	Karsog to Gawalpur via Detha	0	0	116	116
		(2RT)				
602	659	Karsog to Pokhi (1RT)	0	0	82	82
603	660	Karsog to Somakothi (2RT)	0	0	60	60
604	661	Karsog to Syanj (2RT)	0	0	66	66
605	662	Karsog to Mendhi (3RT)	0	0	42	42
606	663	Karsog to Garyala- Bahidhar (1RT)	0	0	24	24
607	664	Karsog to Garyala-Doghri (01 RT)	0	0	28	28
608	665	Karsog to Takrol (4RT)	0	0	24	24
609	666	Karsog to Garatha (3 RT)	0	0	20	20
610	667	Karsog to Puni (2RT)	0	0	18	18
611	668	Karsog to Kufridhar (2RT)	0	0	20	20
612	669	Karsog to Katol (1RT)	0	0	26	26
613	670	Karsog to Khanuri (1 RT)	0	0	60	60
614	671	Pangna to Fegal-Pangna (2RT)	0	0	66	66
615	672	Pangna to Charkari (1RT)	0	0	46	46
616	673	Pangna to Fegal-Karsog (1RT)	0	0	44	44
617	674	Karsog to Salana-Churag (1RT)	0	0	72	72
618	675	Churag to Rohadi (2RT)	0	0	20	20
619	676	Churag to Kahno (1RT)	0	0	38	38
620	677	Rohadi-Karsog (2RT)	0	0	40	40
621	678	Karsog to Rodidhar Kandha via	0	0	112	112
600	(=0	Jasal (1RT)			22	22
622	679	Rodidhar-Tattapani via Jasal (1RT)	0	0	33	33
623	680	Tatapaani to Kanda via Jasal (2RT)	0	0	46	46
624	681	Tatapaani to shimla (2ST)	37	0	34	71
625	682	Tatapaani to Sinnia (251)  Tatapaani to Karla (1RT)	0	0	62	62
626	683	Tatapaani to Rana (1RT)  Tatapaani to Bandli (1RT)	0	0	27	27
627	684	Tatapaani to Dandii (1RT)  Tatapaani to Dhami - (1RT)	0	0	68	68
628	685	Tatapaani to Kanda Tattapani via	0	0	52	52
020	003	Jasal (1RT)	O		32	32
629	686	Tatapaani to Jamnunala (1RT)	0	0	36	36
630	687	Tatapaani to Karsog (1RT)	0	0	53	53
631	688	Karsog to Nagdakot (1RT)	0	0	55	55
632	695	Karsog-Parlog (1RT)	0	0	90	90
633	696	Shohat-Karsog (1RT)	0	0	40	40
634	697	Karsog-Mandi (2ST)	48	0	200	248
635	698	Karsog-Manali (2ST)	135	0	100	235
636	699	Karsog-Dharamshala (2ST)	310	0	200	510
637	700	Karsog-Barot (2ST)	134	0	250	384
638	711	Shimla-Narkanda 1 RT	124	24	0	148
639	714	Shimla-Rast-Tandiyo 2ST	44	214	111	369

3300		राजात्र, विभागरा प्रदर्श, 12 जनसूनर, 20	7.107 = 0 1	,		
640	715	Shimla-Sarontha via Tikkar 1RT	44	96	104	244
641	716	Shimla-Lagroo 1RT	20	20	0	40
642	717	Shimla-Kiyarnoo-Ranvi 2ST	44	298	40	382
643	718	Shimla-Kalpa via Rampur 2ST	440	20	28	488
644	719	Shimla-Pahal Mandir 1RT		14	42	56
645	720	Shimla-Barog-Matal 1RT	44	146	30	220
646	721	Shimla-Baghi-Kadiyun 1RT	44	94	60	198
647	722	Shimla-Reoghati via Kotkhai 1RT	44	74	52	170
648	723	Shimla-Shilgaon 1RT	20	26	0	46
649	724	Shimla-Kutangan 1ST	44	260	20	324
650	725	Shimla-Lagroo 1RT	20	20	0	40
651	726	Shimla-Lalpani 1RT	10	10	0	20
652	727	Shimla-Tutikandi 1RT	0	10	0	10
653	728	Shimla-Soidhar via Narkanda 2ST	184	74	78	336
654	729	Shimla- Kupvi via Chopal 1ST	44	152	214	410
655	730	Shimla-Rewalpul-Pehlog-Shilori	44	242	20	306
		1ST				
656	732	Shimla-Sloang 1ST	44	142	104	290
657	734	Shimla-Adarsh Nagar 1ST	44	96	34	174
658	735	Shimla-Lanibamta 1ST	44	146	20	210
659	736	Shimla-Ruildhar 1ST	44	168	36	248
660	737	Shimla-Barthata-Dev Nagar 1ST	44	186	20	250
661	738	Shimla-Bhoot-Navi 1ST	44	222	34	300
662	739	Shimla-Khamadi via Narkanda	108	52	20	180
		1ST				
663	740	Shimla-Mandhol 1ST	44	96	58	198
664	741	Shimla-Sarain via Chopal 1ST	44	164	48	256
665	742	Shimla-Baghi-Tikkar 2ST	44	74	74	192
666	743	Shimla-Reoghati 1ST	44	72	54	170
667	744	Shimla-Basadhar via Sainj 1RT	44	66	56	166
668	745	Shimla-Janahan 1ST	44	78	34	156
669	746	Shimla-Khasdhar 1RT	44	90	10	144
670	747	Shimla-Halailla via Gumma 1ST	44	94	36	174
671	748	Shimla-Himri via Gumma 1ST	44	94	30	168
672	749	Shimla-Chopal 1ST	44	164	0	208
673	750	Shimla-Shyam Nagar 1ST	108	80	20	208
674	751	Shimla-Dharamshala	462	38	0	500
675	752	Shimla-Beyon-Samber	44	66	25	135
676	753	Shimla-Stog	18	24	60	102
677	754	Shimla-Purag	44	94	16	154
678	755	Shimla-Karana-Bhaj	74	24	50	148
679	756	Shimla-Neram Chamunda 2ST	44	216	0	260
680	757	Shimla-Darech-Juggar-Dibbar 1ST	26	20	98	144
681	758	Shimla-Doba-Manal 1ST	44	28	40	112
682	760	Shimla-Dhmandari 1ST	26	20	46	92
683	762	Shimla-Pahal-Neot 1RT	42	14	0	56
684	763	Shimla-Bekhalti via Gorna 1RT	0	50	30	80
685	764	Shimla-Maipul via Tiyali 1RT	22	28	50	100
686	765	Shimla-Tahoo via Tehtoli 1RT	44	104	38	186
687	766	Shimla-Kotkhai 1ST	0	96	44	140

		राजयत्र, हिमायल प्रदरा, 12 अपराबर,	2010/20 0	1111111, 10	<del></del>	3307
688	767	Shimla-Allwah via Manal 1RT	44	28	48	120
689	768	Shimla-Kiyari 1ST	44	74	20	138
690	772	Nerwa-Tikkari 1RT	0	0	50	50
691	773	Nerwa-Mashrah 1RT	0	0	40	40
692	774	Nerwa-Chamma	0	0	30	30
693	775	Nerwa-Sarain	0	0	52	52
694	776	Nerwa-Shilori	0	0	30	30
695	777	Nerwa-Kiri	0	0	20	20
696	778	Nerwa-Rewalpul	0	0	48	48
697	779	Nerwa-Gurthi-Janog 1RT	0	0	50	50
698	780	Nerwa-Navdhar 1RT	0	0	32	32
699	781	Nerwa-Chopal via Zhiknipul 1RT	0	0	64	64
700	782	Nerwa-Ranvi via Dhawandli 1RT	0	0	50	50
701	783	Nerwa-Deiya via Thaikra 1RT	0	0	50	50
702	784	Nerwa-Kutangan via Hiun 1RT	0	0	62	62
703	785	Chopal-Shatal 1RT	0	0	36	36
704	786	Chopal-Khoka 1RT	0	0	38	38
705	787	Chopal-Lanibamta via Chokiya 1RT	0	0	54	54
706	788	Chopal-Dewat 1RT	0	0	30	30
707	789	Chopal-Zhina 1RT	0	0	80	80
708	790	Chopal-Bamrar 1RT	0	0	20	20
709	791	Chopal-Khagna 1RT	0	0	40	40
710	792	Chopal-Kupvi 1ST	0	52	212	264
711	793	Chopal-Bhabar 1RT	0	0	20	20
712	794	Chopal-Tharoch-Dayandali 1RT	0	0	104	104
713	795	Chopal-Barog-Matal 1RT	0	0	70	70
714	796	Kotkahi-Tahoo 1RT	0	32	24	56
715	797	Kotkai-Halilla 1RT	0	0	34	34
716	798	Kotkahi-Himri 1RT	0	0	54	54
717	799	Koktai-Chaitla 1RT	0	0	22	22
718	800	Kotkhai-Kiyari 1RT	0	0	24	24
719	801	Kotkhai-Tharola via Tehtoli 1RT	0	0	60	60
720	802	Kotkhai-Bhog 1RT	0	0	28	28
721	803	Kotkhai-Reoghati via Purag 1RT	0	0	80	80
722	804	Kotkhai-Ram Nagar-Chamain 1RT	0	0	60	60
723	805	Kotkhai-Bhog-Bedder 1RT	0	0	28	28
724	806	Kokhai-Adarsh Nagar 1RT	0	0	54	54
725	807	Kotkhai-Khaneti 1RT	0	0	30	30
726	808	Kotkhai-Kalbog via Baghi 1RT	0	0	96	96
727	809	Kotkhai-Tharola via Rouni 1RT	0	0	40	40
728	810	Theog-Patinal 1RT	24	0	18	42
729	811	Theog-Basamhog 1RT	0	16	14	30
730	812	Thoeg-Tikkari 1RT	0	8	12	20
731	813	Theog-Khatnol 1RT	0	24	86	110
732	814	Theog-Sharri 1RT	8	24	28	60
733	815	Theog-Kadyog 1RT	0	10	20	30
734	816	Theog-Sainj via Dhamandari 1RT	0	16	84	100
735	817	Thoeg-Baneha-Kalgaon 1RT	0	30		30

3300		राजात्र, विभानरा त्रवरा, विजनसूनर, 20	20 0111	,		
736	818	Theog-Bhaj 1RT	0	16	48	64
737	819	Theog-Bharana 1RT	0	0	60	60
738	820	Theog-Nahol-Devban 1RT	20	0	50	70
739	821	Theog-Kiartoo-Dharampur 1ST	20	0	50	70
740	822	Theog-Ghoond-Banari 1RT	0	0	80	80
741	823	Theog-Mihani-Talli 1RT	0	32	58	90
742	824	Theog-Kalgaon 1RT	0	30	0	30
743	825	Theog-Drawal 1RT	0	0	54	54
744	826	Theog-Doba Manan 1RT	12	0	24	36
745	827	Theog-Chikkar 1RT	14	0	16	30
746	828	Theog-Kotighat 1RT	32	0	58	90
747	829	Theog-Basamahog 1RT	14	0	16	30
748	830	Thoeg-Tikkari 1RT	14	0	14	28
749	831	Shimla-Pagog 1RT	0	15	0	15
750	832	Shimla-Kotdarbar-Balag-Mundu	44	28	48	120
		1ST				
751	833	Shimla-Gitlari 2ST	44	0	0	44
752	834	Shimla-Golo-Karal-Quinal 2ST	44	0	0	44
753	835	Shimla-Tikkar via Tharola 1RT	44	0	0	44
754	836	Shimla-Tikkari via Nerwa 1ST	44	0	0	44
755	837	Shimla-Kandabanah via Solan 2ST	85	175	135	395
756	838	Shimla-Dewat 1ST	44	164	30	238
757	839	Shimla-Chinkardhar via Basadhar	44	66	70	180
		1RT				
758	840	Chopal-Jubbal 1RT	0	40	70	110
759	841	Shimla-Deyia via Nerwa	44	136	50	230
760	843	Nerwa-Thundal 1RT	0	35	135	170
761	844	Theog-Devban 1RT	0	40	50	90
762	845	Theog-Keet 1RT	0	0	14	14
763	846	Theog-Kanog-Janoti 1RT	0	0	30	30
764	847	Theog-Jarai 1RT	0	0	80	80
765	848	Theog-Sanij via Nagal Devi 1RT	0	0	90	90
		Shimla-Majhar via Theog 1ST	26	22	48	96
766	849					
767	850	Shimla-Deha-Deothi via Bagri	44	36	80	160
		1ST				
768	851	Shimla-Naouni via Pulbhal 1ST	44	94	60	198
769	852	Shimla-Neritalii 1ST	26	36	58	120
770	853	Shimla-Banari via Ghoond 1ST	26	36	52	114
771	854	Shimla-Mahsu via Chander Nagar	44	74	32	150
		1ST				
772	855	Shimla-Minhani via Ram Nagar	44	60	36	140
		1ST				
773	856	Shimla-Chopal via Jhiknipul-	44	164	22	230
		Rewalpul via Makdog 1RT				
774	857	Shimla-Talli 1ST	26	36	58	120
775	858	Shimla-Rewal pul via Madoug	44	242	20	306
		1ST				
776	859	Shimla-Chairh via Kufri 1ST	16	24	40	80

		राजान, विभागरा प्रस्ता, 12 जनसून,				
777	860	Shimla-Mahori via Patinal 1ST	26	22	17	65
778	861	Shimla-Ruslah 2ST	44	242	44	330
779	862	Shimla-Kadyog 1ST	44	74	22	140
780	863	Shimla-Aloti 1ST	26	34	20	80
781	864	Shimla-Koti via Sandu 1ST	26	48	16	90
782	865	Shimla-Jheena 2ST	44	242	24	310
783	866	Shimla-Baghal via Kotkhai 1ST	44	56	25	125
784	867	Shimla-Dharamshala via Mandi-	480	60	0	540
		Jogindernagar 2ST				
785	868	Shimla-Manali 2ST	470	90	0	560
786	889	Shimla-Kotla 1ST	90	0	25	115
787	890	Kotla-Shimla 1ST	90	0	25	115
788	893	Solan-Parwanoo-Kalka-Baddi- Solan 2RT	64	0	48	112
789	894	Rajgarh-Lanachheta-Gusaan	0	0	110	110
790	895	Solan-Shimla-Solan-2RT	160	0	16	176
791	896	Soaln-Piran-Thund-1RT	0	40	80	120
792	897	Solan-Kandaghat-Bagetu-1RT	30	0	50	80
793	898	Solan-Kurgal-Kalyana via Ashwanikhud-1RT	0	0	44	44
794	899	Solan-Kandaghat-Shimla-2RT	160	0	16	176
795	900	Koon-Kothi-Solan-1RT	0	0	50	50
796	901	Bijmal-Nerwa-Solan via Neripul- 1ST	0	90	70	160
797	902	Solan-Nerwa-Bijmal via Neripul- 1ST	0	90	70	160
798	903	Solan-Ochhghat-Sultanpur- Kumarhatti-2RT	0	40	80	120
799	904	Subathu-Waknaghat via Delgi- 2RT	0	0	128	128
800	905	Solan-Seli-Manju-Thangar- Chortu(Dwari)-Galoth- Bhararighat-Bhumti-Arki-1RT	20	126	366	512
801	906	Solan-Ramshahar-Sawarghat via Goyla-1RT	0	50	110	160
802	907	Arki-Manju-Balera-Solan-1RT	0	40	132	172
803	908	Shimla-Kwagnala (Thundal)- 1RT	44	0	166	210
804	909	Solan-Kwagnala-Lehat-1RT	0	140	70	210
805	910	Solan-Kandhar-1RT	24	112	100	236
806	911	Solan-Arki-1RT	0	112	0	112
807	912	Solan-Dharampur-Jagjitnagar- D.Pur-1RT	8	0	56	64
808	913	Solan-Bhaugadi-Patta-Baddi-1RT	0	50	106	156
809	914	Rajgarh-Hamirpur-1ST	57	4	187	248
810	915	Hamirpur-Rajgarh-1ST	57	4	187	248
811	916	Rajgarh-Tikkri-Punardhar- Sertandula-Bhayana Ghat-Buira- Dimbar Chaknal-1RT	0	0	330	330
812	917	Rajgarh-Nahan-1RT	0	0	200	200
813	918	Rajgarh-Nahan via Naina Tikkar-	0	88	112	200

		1RT				
814	919	Rajgarh-Bathaudhar-1RT	0	0	50	50
815	920	Solan-Sarahan-Bani-Bakholi via	0	20	120	140
		Dhilman, Naina Tikkar-1RT				
816	921	Solan-Dimbar (Kathalibharan)-	0	40	100	140
0.1-		1RT	•	• •		2.0
817	922	Solan-Pidag-Rajgarh-1RT	0	20	70	90
818	923	Rajgarh-Sawana-Braila via Dahan- 1RT	0	0	34	34
819	924	Rajgarh-Bhuira-1RT, Rajgarh- Manwa-1RT,Rajgarh-Tonda- Solan-1ST	0	0	296	296
820	925	Solan-Sodadhayadi-Rajgarh via Tod Kot dangar-1st,Rajgarh Badgala-3RT, Rajgarh,Solan-1RT	0	40	250	290
821	926	Sehrol-Arki via Kainth-Ka-Pani Kalyanpur-1RT	0	0	40	40
822	927	Chabyoga-Solan via Patyoga, Maryog, Giripul, Jaunaji	0	0	100	100
823	928	Solan-Nerwa via Neripul-1RT	0	180	100	280
824	929	Solan-Salogra-Ashwanikhud- Jhaja-Chauda-1RT	12	0	58	70
825	930	Bisha-Shadupul-Kandaghat-Solan- 1RT	0	0	70	70
826	931	Kawarg-Kandaghat-Solan- Kandaghat-Waknaghat-Mamlig- Kunihar-1RT	76	0	114	190
827	932	Solan-Manlog-Solan-2RT	0	0	44	44
828	933	Solan-Ranaghat-Habban-Zimidar- 1RT	0	70	40	110
829	934	Rajgarh-Serjagas via Pabiyana- 2RT	0	0	32	32
830	935	Rajgarh-Banjan-Thenabsutri-1RT	0	0	80	80
831	938	Solan-Majhyar via Kumarhatti- 1RT	0	0	70	70
832	939	Rajgarh-Faggu-1RT	0	0	32	32
833	940	Ser-Samana-Solan via chakhad Darla-Arki-1ST	0	80	10	90
834	941	Chakhar-Arki-Malaun-Arki- Rugra-1ST	0	0	150	150
835	942	Rugra-Arki-jainagar-Arki-Darla- Ser Samana-1ST	12	0	115	127
836	943	Laghechghat-Solan-Mallah-Kalka- Malga-1ST	0	44	126	170
837	944	Malga-kalka-Mallah-Solan- Laghechghat-1ST	0	44	126	170
			105	0.4	101	290
838	945	Solan-Dharamshala-ST	105	84	101	290
838 839	945 946	Solan-Dharamshala-ST Dharamshala-Solan-ST	105 105	84 84	101	290
		Solan-Dharamshala-ST Dharamshala-Solan-ST Solan-Dharon-Ki-Dhar-1RT		84 0		
839	946	Dharamshala-Solan-ST	105	84	101	290

		राजक्त्र, हिमायल प्रदरा, 12 अपतूबर,	2010/20 0	11119 1, 13	-10	331
843	950	Painkufer-Solan via Sargawon 1RT	0	90	50	140
844	951	Dublu-Solan 1RT	0	40	50	90
845	952	Tharu-Rajgarh 1RT	0	0	180	180
846	953	Taproli-Solan 1RT	0	90	90	180
847	956	Shimla-Baijnath via Nalagarh 1ST	283	0	17	300
848	957	Baijnath-Shimla via Nalagarh 1ST	283	0	17	300
849	958	Banona-Solan via Ghandasar 1RT	0	20	50	70
850	959	Chamdhar-Solan-1RT	8	0	152	160
851	960	Rajgarh-Renuka Ji via Sangrah 1RT	0	0	120	120
852	961	Patta-Mallah-Kalka-Solan-1RT	0	0	160	160
853	969	Solan-Chauhda-1RT	0	0	64	64
854	970	Solan - Dharon-Ki-Dhar 1RT	0	0	40	40
855	971	Sersamana-Solan via Chakhar 1ST	0	80	10	90
856	972	Chakhar-Arki-Malaun-Arki-Rugda 1ST	0	0	150	150
857	973	Rugda-Arki-jainagar-Arki-Darla 1ST	12	0	115	127
858	974	Laghechghat-Solan-Waknaghat 1RT	0	44	126	170
859	975	Solan-Shimla-2RT	160	0	16	176
860	976	Solan-Salumna- 1RT	0	0	24	24
861	977	Arki-Kunihar via Manjyat-1RT	0	0	40	40
862	978	Solan-Kandaghat via Dhrot 2RT	0	0	64	64
863	979	Solan-Samlech Mudrika 10RT	0	0	100	100
864	980	New bus stand to old bus stand Mudrika 10RT	0	0	80	80
865	981	Solan-Ochhghat-Sultanpur- Kumhar Hatti 2RT	0	40	80	120
866	982	Bisha-Solan via Salumna 1RT	0	0	70	70
867	983	Solan-Manlog 2RT	0	0	44	44
868	984	Arki-Shimla 1RT	54	14	10	78
869	985	Paprol-Solan 1RT	44	0	32	76
870	986	Arki-Kolka-Dshal 1RT	0	0	28	28
871	987	Bhumti-Balera-Bharadi Ghat-Arki 1RT	20	54	90	164
872	988	Arki-Solan via Batal 1RT	0	112	0	112
873	989	Arki-Solan via Mamlig 1RT	44	0	150	194
874	990	Seli-Balera Arki 1RT	0	0	120	120
875	991	Sainj-Kawarag-Solan-Kunihar via Mamlig- 1RT	76	0	114	190
876	992	Kurgal-Solan via Ashwani Khad 2RT	0	0	84	84
877	993	Basha-Solan via Bakhela 1RT	68	0	72	140
878	994	Dwari-Arki via Baridhar 2RT	64	0	156	220
879	995	badidhar-Solan 1RT	0	32	148	180
880	996	Dhari ki dhar-Solan via nauni 2RT	0	0	80	80
881	997	Soaln-Manjhyaar via Sultanpur 1RT	24	0	46	70

		(1017), 16 11-101 34(1, 12 01-12)	10 / 20 •111	. 1 1, 1010		
882	998	Solan-Mallah-Kalka-Malga 1ST	0	0	125	125
883	999	Malga-Kalka-Mallah-Solan 1ST	0	0	125	125
884	1000	Dhali-Solan via Junga 1RT	30	0	80	110
885	1001	Khali-Solan via Chandi-1RT	12	130	26	168
886	1002	Chail-Solan via Kandaghat-1RT	32	0	58	90
887	1003	Arki-Chortu via Bhumti Dhaina-	0	0	100	100
		1RT				
888	1016	Baddi-Kalka-Parwanoo-	144	40	0	184
		Shimla(1RT)				
889	1019	Parwanoo-Mallah-Bhojnagar-	0	0	31	31
		Joharji-via Nerikalan(1ST)				
890	1020	Joharji-Bhojnagar-Mallah-	0	0	31	31
0.01	1001	Parwanoo via Nerikalan (1ST)		4.0		
891	1021	Kalka-Parwanoo- Mudrika(3RT)	0	48	0	48
892	1032	Parwanoo-Chowari via Kangra	163	96	2	261
002	1022	(1ST)	1.60	0.6	2	271
893	1033	Chowari-Parwanoo via Kangra	163	96	2	261
004	1041	(1ST)			50	7.0
894	1041	Parwanoo-Sarahan via	0	0	50	50
895	1042	Thakurdwara Sarahan-Parwanoo via	0	0	50	50
893	1042	Thakurdwara	U	0	30	30
896	1045	ParwanooJanghshu-Kasauli	0	0	50	50
890	1043	(3RT)	U	0	30	30
897	1046	Parwanoo-Patta via Gunai (2RT)	0	60	44	104
898	1047	Parwanoo-Kasauli via Dharampur	56	32	60	148
070	1047	(2RT)	30	32	00	140
899	1048	Parwanoo-Dharampur-	84	66	90	240
0,7,7	10.0	Subhathu(3RT)	0.		, ,	
900	1049	Parwanoo- Joharji-Kamlogvia	14	0	76	90
		Chakkimore(1RT)				
901	1050	Parwanoo-Sector -04-06 Kamli-	0	0	32	32
		Masulkhanna(Mudrika)(2RT)				
		Parwanoo -Kasauli-Jagjitnagar via	28	0	76	104
902	1051	Dharampur (Mudrika)(1RT)				
903	1052	Parwanoo _Patta Goyela via Gunai	0	0	76	76
		(1RT)				
904	1054	Parwanoo-Nalagarh-Sai-	0	4	86	90
		Ramshahar(1RT)_				
905	1055	Parwanoo-Dharampur-Kanda-	28	0	62	90
		Subhathu(1RT)				
906	1056	Parwanoo-Patta-Joharji via	0	0	72	72
007	1070	Kotbeja(1RT)		1.5	20	2.5
907	1058	Parwanoo - Patta via Kaintha	0	15	20	35
000	1050	(1ST)	^	1.5	20	25
908	1059	Patta-Parwanoo via Kaintha (1ST)	0	15	20	35
909	1060	Parwanoo - Joharji via Chakki	20	28	52	100
010	1061	Mod (2RT)	0	5	20	25
910	1001	Parwanoo - Kalka - Joharji via Banasar(1ST)	U	3	20	23
911	1062	Parwanoo- BaddiBayala (1ST)	5	7	11	23
711	1002	Tai wanoo- DauuiDayaia (181)	3	/	11	43

912	1063	Bayala-Baddi-Parwanoo (1ST)	5	7	11	23
913	1064	Nahan - Parwanu 1RT	28	6	0	34
914	1065	Sarahan - Nahan Via Narayangarh	14	24	56	94
915	1088	Paonta Sahib - Shimla 1 RT	87	78	12	177
916	1089	Nahan - Shimla 1 RT	90	150	24	264
917	1090	Nahan - Arloo 1 RT	0	18	176	194
918	1091	Paonta Sahib - Shimla 1 RT	87	78	12	177
919	1096	Paonta Sahib - Kamlad 1 RT	0	0	172	172
920	1097	Nahan - Kamlad 1 RT	0	18	41	59
921	1099	Nahan - Kala Amb 3 RT	84	36	0	120
922	1100	Nahan - Kaulawala Bhood 5 RT	36	18	30	84
923	1101	Nahan - Kaulawala Bhood -	28	0	48	76
		Trilokpur 1 RT				
924	1102	Nahan - Dawada 1 RT	0	40	29	69
925	1103	Sarahan - Dilman - Solan 1 RT	0	0	100	100
926	1104	Nahan - Jabal Bagh 1 RT	0	0	20	20
927	1105	Nahan - Sarahan - Maryog 1 RT	0	72	38	110
928	1106	Sarahan - Sanon 1 RT	0	0	52	52
929	1107	Nahan - Trilokpur 4 RT	112	24	48	184
930	1108	Nahan - Ghaton 1 RT	0	18	112	130
931	1109	Paonta Sahib - Gattu 1 RT	0	0	102	102
932	1110	Nahan - Baiyala 1 RT	0	18	56	74
933	1111	Renuka - Deothal 1 RT	0	0	96	96
934	1112	Nahan - Chopal	84	536	0	620
935	1113	Nahan - Neharswar	0	18	186	204
936	1114	Nahan - Rohnat	0	18	122	140
937	1115	Nahan - Shimla 1 RT	90	150	24	264
938	1116	Nahan - Tonda 1 ST	0	18	278	296
939	1117	Sarahan - Ganog 1 RT	0	14	164	178
940	1118	Nahan - Badol 1 RT	0	18	186	204
941	1120	Nahan - Bhawai - Charna 1 RT	0	18	216	234
942	1121	Sarahan - Mandi Khadana 1 RT	0	0	24	24
943	1122	Sarahan - Chanalag 1 RT	0	6	94	100
944	1123	Sarhan - Chamengi 1 RT	0	6	74	80
945	1124	Sarahan - Kot 1 RT	0	6	34	40
946	1125	Nahan - Renuka - Ratwa	0	18	222	240
947	1126	Renuka - Paonta Sahib via Gattu	0	0	172	172
948	1127	Paonta Sahib - Taru Bhella	0	0	60	60
949	1128	Nahan - Kala Amb 5RT	140	30	0	170
950	1129	Nahan - Panar 1 RT	0	18	74	92
951	1130	Nahan - Ramadhoun 2 RT	0	6	102	108
952	1131	Khereti - Sarahan - Narag 1 RT	0	12	62	74
953	1132	Paonta Sahib - Haripurdhar	0	136	116	252
954	1133	Sarahan - Devthal - Tikkri	0	6	64	70
955	1134	Sarahan - Dilman 1 RT	0	6	74	80
956	1135	Nahan - Koti Dhiman 1 RT	0	18	54	72
957	1136	Nahan - Renuka - Beechar Bagh	0	18	98	116
958	1137	Upper Surla - Kathana - Nahan -	28	12	42	82
)30	1137	Trilokpur				

3311		राजात्र, हि ।। नरा अपरा, 12 जनसूनर, 20	710/ 20 9111	. 1 1, 1010		
960	1139	Nahan - Kaulawala Bhood via Surla	0	6	50	56
961	1140	Nahan - Bikram Bagh 1 RT	12	6	18	36
962	1142	Paonta Sahib - Kazwa - Bhawai Deothal 1 RT	0	0	96	96
963	1143	Nahan - Renuka - Koti Dhiman 1 RT	0	18	54	72
964	1144	Nahan - Kaulawala Bhood via Sainwala 2 RT	0	12	100	112
965	1145	Nahan - Mangarh - Dinger Kinner 1 RT	0	18	126	144
966	1146	Renuka - Koti Dhiman 1 RT	0	0	52	52
967	1147	Nahan - Koti Dhiman 1 RT	0	18	54	72
968	1148	Nahan - Shimla 1 RT	90	150	24	264
969	1150	Dadahu - Khali Achhon 1 RT	0	0	80	80
970	1151	Nahan - Dadahu 1 RT	0	18	54	72
971	1152	Sangrah Mudrika (Kashlog)	0	0	129	129
972	1153	Nahan - Jangla Bhood 1 RT	24	6	20	50
973	1154	Nahan - Kala Amb via Devni 1 RT	20	6	44	70
974	1155	Nahan Mudrika	0	208	0	208
975	1156	Kotapab - Paonta Sahib 1 RT	120	0	70	190
976	1158	Paonta Sahib - Shimla - Dhali 1 ST	186	160	24	370
977	1160	Paonta Sahib - Manikaran 1 ST	544	6	0	550
978	1161	Nahan - Shimla 1 RT	90	150	24	264
979	1162	Shimla - Nahan - Paonta Sahib 1 RT	176	160	24	360
980	1163	Paonta Sahib - Satoun - Chandni - Kathwar 1 RT	40	0	56	96
981	1164	Paonta Sahib - Barthal Madhana via Gulabgarh	44	0	16	60
982	1165	Nahan - Beechar Bagh 1 RT	0	18	72	90
983	1166	Sarahan - Dharamshala via Kumar Hatti	290	160	0	450
984	1168	Nahan - Kamlah / Seoh via Bilaspur, Sarkaghat	104	77	0	181
985	1169	Sersog - Solan via Madighat, Kot, Sarahan, Tikkri, Mangarh	0	20	268	288
986	1170	Nahan - Khurd Drabil 1 RT	18	0	108	126
987	1171	Kala Amb - Nahan - Paonta Sahib - Chowki Mrigwal	310	18	0	328
988	1172	Nahan - Mattar Bheron 2 RT	48	12	20	80
989	1173	Nahan - Dhagera via Jamta 1 RT	0	18	42	60
990	1174	Paonta Sahib - Nahan - Kala Amb 2 RT	236	12	0	248
991	1175	Kala Amb - Nahan - Renuka 1 ST	14	12	80	106
992	1176	Nahan - Haripurdhar 1 RT	0	18	162	180
993	1177	Nahan - Beechar Bagh 1 RT	0	18	104	122
994	1178	Dadahu - Paonta Sahib 1 RT	84	24	54	162
995	1179	Nahan - Sarahan 2 RT	0	144	0	144

		राजपत्र, हिमायल प्रदर्श, 12 अपरावर,	2010/ 20 0	111111, 10		3313
996	1180	Nahan - Dadahu 2 RT	0	18	126	144
997	1181	Nalagarh-Parwanoo	32	14	0	46
998	1183	Nalagarh-Guru-ka-Lahaur	24	0	16	40
999	1184	Bagehri-Parwanoo Via	64	14	20	98
		Joghon, Nalagarh				
1000	1195	Nalagarh-Bagehri	24	0	22	46
1001	1196	Bagehri-Parwanoo	56	14	22	92
1002	1204	Nalagarh-Jagjitnagar Via	84	0	72	156
		Dharampur				
1003	1225	Nalagarh-Madala	32	0	0	32
1004	1243	Nalagarh-Shimla Via Ramsehar	0	218	0	218
1005	1244	Nalagarh-Shimla Via Patta	122	158	0	280
1006	1245	Nalagarh -Patith-Swarghat	14	0	70	84
1007	1246	Nalagarh-Bhogpur-Panjehra	14	0	44	58
1008	1247	Parwanoo (Local) Sec-4	0	0	40	40
1009	1248	Nalagarh-Shimla -Rori	60	208	58	326
1010	1250	Nalagarh-Lodimajra-Indofaram	16	0	14	30
1011	1251	Nalagarh-Pallasi-Bharatgarh	10	0	32	42
1012	1253	Nalagarh-Shimla Via Ramsehar	0	0	218	218
1013	1254	Nalagarh-Joharji-Sua	32	14	48	94
1014	1255	Nalagarh-Ramsehar Via	64	0	50	114
		Sawarghat				
1015	1256	Nalagarh-Diggal Via Chmadar	38	0	58	96
1016	1257	Nalagarh- Bwasni-Sai	0	0	50	50
1017	1258	Nalagarh-Lodimajra-Baddi	14	0	46	60
1018	1259	Nalagarh-Ramsehar Via Baddi,Sai	32	0	130	162
1019	1260	Nalagarh-Shimla	218	0	0	218
1020	1261	Nalagarh-Palassi- Bharatgarh	8	0	34	42
1021	1262	Nalagarh-Jainagar-Via Bhaunkhari	38	0	74	112
1022	1263	Nalagarh-Joharji -Sua	32	14	48	94
1023	1264	Nalagarh-Jainagar Via Sawarghat	94	0	34	128
1024	1265	Nalagarh-Diggal -Swarghat	0	46	78	124
1025	1266	Nalagarh-Gharer-Sai	32	0	52	84
1026	1267	Nalagarh-Sai-Pannar	0	0	94	94
1027	1268	Nalagarh-Jainagar Via Ukhu	38	0	110	148
1028	1269	Nalagarh-Ramsehar Via	64	0	50	114
		Sawarghat				
1029	1270	Nalagarh-Bwasni -Sai	0	0	50	50
1030	1271	Nalagarh-Bohri	32	0	46	78
1031	1272	Nalagarh-Dahota- Via Reru	14	0	22	36
1032	1273	Nalagarh-Kotla-Gullarwala	24	0	58	82
1033	1274	Nalagarh-Malehni- via palli	26	0	33	59
1034	1275	Nalagarh-Pallasi-Dabhota	0	14	22	36
1035	1276	Nalagarh-Kawarni-Lunas	0	0	54	54
1036	1278	Nalagarh-Pandal	0	58	52	110
1037	1279	Parwanoo-Kasoli via Jagesu	6	0	44	50
1038	1280	Parwanoo-Kasoli Via Dharampur	54	0	46	100
1039	1281	Parwanoo-Goyla	6	0	98	104
1040	1282	Nalagarh-Pallasi-Bharatgarh	0	14	28	42
1041	1283	Barotiwala-Kentha	0	0	40	40

		राजाम, विभागरा अपरा, 12 जागत्त्र, 20	20 -111	,		
1042	1284	Nalagarh-Dolli	0	38	36	74
1043	1285	Nalagarh-Darwa	32	0	98	130
1044	1286	Nalagarh-Alyon	0	0	34	34
1045	1287	Nalagarh-Bagehri-Gullarwala	24	0	22	46
1046	1288	Nalagarh-Swarghat via Patith	14	0	70	84
1047	1289	Nalagarh-Sor Via Gambarpull	0	38	142	180
1048	1290	Nalagarh-Alyon	0	0	30	30
1049	1291	Nalagarh-Tikkari	24	0	39	63
1050	1292	Nalagarh-Malehni via Palli	26	0	28	54
1051	1293	Nalagarh -Bhartgarh via Bhogpur	14	0	20	34
1052	1294	Baddi (Mudrika)	0	0	180	180
1053	1295	Nalagarh-Tallar-Sai	0	20	36	56
1054	1296	Nalagarh-Shimla Via Ramsehar	0	0	218	218
1055	1297	Diggal-Nalagarh Via Sai,Baddi	16	0	40	56
1056	1298	Nalagarh-Palli Via Bothuan	9	0	5	14
1057	1299	Joghon-Kotla-Baruna-Nalagarh	20	4	11	35
1058	1300	Nalagarh-Darwa	32	54	50	136
1059	1301	Nalagarh-Baddi Via Lodimajra	7	0	15	22
1060	1302	Nalagarh-Baddi Via Dhela	7	0	12	19
1061	1304	Shimla-Chamba	612	34	0	646
1062	1309	Nalagarh-Nainadevi Via Mittian	12	0	63	75
1063	1322	Nalagarh-Kalka-Kasouli Via	6	0	44	50
		Jageshu				
1064	1323	Nalagarh-Kalka-Kasouli Via	54	0	46	100
		Dharampur				
1065	1324	Nalagarh-Kalka-Kasouli Via	6	0	44	50
		Jageshu				
1066	1325	Nalagarh-Kalak-Kasaouli Via	54	0	46	100
		Dharampur				
1067	1326	Nalagarh-Goyla	6	0	98	104
1068	1327	Nalagarh-Sawarghat Via		7	55	62
		Dharmana		_		
1069	1328	Nalagarh-Malehni via Palli	26	0	28	54
1070	1329	Nalagarh-ChandiVia Janddu	0	35	8	43
1071	1330	Nalagarh-Madhala-Gunai	16	7	27	50
1072	1331	Nalagarh-Kentha	16	7	15	38
1073	1332	Nalagarh-Patith-Sawarghat	10	0	32	42
1074	1333	Nalagarh-Joharji-Sua	16	22	18	56
1075	1334	Nalagarh-Dolli	0	19	19	38
1076	1335	Nalagarh-Ramsehar Via Gharer	16	0	40	56
1077	1336	Nalagarh-Bohri	12	9	5	26
1078	1337	Parwanoo (Local) Sec-4	0	0	30	30
1079	1338	Nalagarh-Kwarni-Lunas	0	7	30	37
1080	1339	Nalagarh-New Nalagarh	0	0	24	24
		(Mudrika)				
1081	1367	Una-Tissa(Bhanjraru) via Amb-	64	194	236	494
		Talwara-Jasoor-Sundla-02ST				
1082	1380	Una-Harot via Khurwain-01RT	0	16	36	52
		daily	_			
1083	1381	Una-Bangana via Talmehra	0	44	56	100

		राजपत्र, हिनायल प्रदरा, 12 अपरावर,	2010/ 20 0	111 ( 1 1, 10	1.0	
		01RT,Bangana-Jol-01RT, Bangana-Matoh-01RT daily				
1084	1382	Bangana-Khadol via Arloo, 01RT daily	0	0	20	20
1085	1383	Bangana-Mehre via Matoh-02RT, Bangana-Jol-01RT Daily	0	8	140	148
1086	1384	Una-Bihru-02RT	0	0	64	64
1087	1385	Una-PirNigaha-Churdhi-02RT	0	0	112	112
1088	1386	Una-Doh via Nangal-Raipur-02RT	0	48	180	228
1089	1387	Una-Proian via Sanhal-01RT	0	16	60	76
1090	1388	Una-Shri Nainadevijee-	12	24	92	128
		Swarghat,01RT				
1091	1389	Una-Bhakhra via Thanakalan	0	36	56	92
1092	1390	Una-Jhamber-03RT	0	18	42	60
1093	1391	Una-Tutru via Bangana-Jol-01RT	0	44	76	120
1094	1392	Una-Nangal-Nadaun-01RT daily	4	42	120	166
1095	1393	Una-Sujanpur-Chouri via Bangana 01RT	0	56	140	196
1096	1394	Una-Shahtalai via Kodra-01RT	0	80	40	120
1097	1395	Una-Talmera via Jol-01RT	0	36	32	68
1098	1396	Nangal-Gagret via Panjawar-01RT daily	0	32	56	88
1099	1397	Una-Khad-Panjawar-02RT daily	0	16	72	88
1100	1398	Una-Bhindla-01RT	0	36	44	80
1101	1399	Una-Gondpur-02RT	0	16	128	144
1102	1400	Una-Gondpur via Kungrath-01RT daily	0	8	64	72
1103	1401	Mehatpur-Mahilpur via Nangal- 02RT daily	0	0	100	100
1104	1402	Una-Garhshanker via Haroli-01RT	0	8	64	72
1105	1403	Gindpur-Chintpurni-Una-01ST daily	16	32	15	63
1106	1404	Una-Gagret-Pamwara-Thaplan- 01RT	0	20	66	86
1107	1405	Una-Gagret-Daulatpur-01RT	0	8	88	96
1108	1406	Una-Takoli via Bruhi-01RT	0	36	32	68
1109	1407	Lohara-Amb-Daulatpur via Bhadharkali-01RT	0	8	64	72
1110	1408	Una-Dulehar via Polian-Janani- 01RT	0	8	68	76
1111	1409	Dulehar-Mahilpur-Una-01RT daily	0	8	56	64
1112	1410	Una-Dulehar -Mahilpur-Una- 02RT	0	18	132	150
1113	1411	Una-Daulatpur-Bhaderkali-01RT	0	100	8	108
1114	1412	Una-Dhamandri via Chalola-04RT daily	0	0	144	144
1115	1413	Una-Dhamandri-04RT	0	0	60	60
1116	1424	Una-Nangran-Santoshgarh-01RT	0	0	28	28
		daily				

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1117	1425	Una-Singan via Santoshgarh-01RT	0	0	60	60
1118	1426	Una-Kuthar via Santoshgarh-01RT	0	0	64	64
1119	1432	Una-Behdala-Mehatpur-Ajouli-	0	48	16	64
		Santoshgarh-2RT Daily				
1120	1433	Una-Pekhubela-Nangran-	0	56	0	56
		Santoshgarh-2RT Daily				
1121	1434	Una-Jhalera-Basal-Baduhi-	0	128	0	128
		Nandpur-Amb-2RT Daily				
1122	1435	Una-Ghaluwal-Pandoga-Panjawar-	0	16	60	76
		Nagnoli-2RT Daily				
1123	1436	Una-Dhamandri-Baduhi-Jol-	0	0	100	100
		Sohari-Bhindla-2RT Daily				
1124	1437	Santoshgarh-Mehatpur-Una-	0	176	16	192
		Baduhi-Pakka paron-Amb-2RT				
		Daily				
1125	1438	Una-Basal-Baduhi-Jol-Takoli-	0	80	60	140
		Bhindla-2RT Daily				
1126	1439	Una-Ghaluwal-Ispur-Panjawar-	0	16	140	156
		Gagret-kalapanga-2RT				
1127	1440	Una-Rakkar-Behdala-Sasan-	0	36	30	66
		Nangran-3RT Daily				
1128	1441	Una-Jhalera-Basal-Teuri-Badoli-	0	40	120	160
		Dhamandri-Takka-Una-Rakkar-				
		Behdala-Chattara-Tanoli-				
		Pirnigaha				
1129	1445	Una-Nangal via Mehatpur-02RT	0	48	0	48
1130	1446	Bangana-Chaplah-02RT,	0	0	162	162
		Bangana-Matoh-01RT, Bangana-				
		Mehre via Matoh-01RT				
1131	1447	Andora Railway Station to	80	0	72	152
		Jawalaji via Amb-Garli-				
		Chambapattan-02RT				
1132	1448	Laluwal-Una via Dulehar	0	40	75	115
		Gondpur-Jhungi-inghan-Thaliwal-				
		Santoshgarh-Nangal-Mehatpur-				
		01ST, Una to Laluwal via				
		Ghaluwal-Haroli-Baliwal-01ST,				
		Laluwal-Una via Amrali-				
		Tahaliwal-Santoshgarh-Nangal-				
		Mehatpur-01ST & Una-Laluwal				
		via Nangaran-Santoshgarh-				
		Tahaliwal-Singha-Jhungi- Gondpur-01ST				
1133	1453	Una-Hamirpur via Mehre-Bhota-	0	85	0	85
1133	1433	02RT	U	0.5	U	03
1134	1461	Una-Talwara via Gagret-01RT	20	108	0	128
1135	1462	Una-Bangarh-Mehatpur-Una-	0	24	14	38
	1.02	01RT	V		•	
1136	1467	Una-Basoli Khad-01 RT	0	0	14	14
1137	1480	Mehre-GMR-Trifalghat	0	0	160	160
1138	1481	Bilaspur-Tepra-Dabber	36	0	28	64
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1139	1485	Bilaspur-Mandi	136	0	0	136
1140	1487	Jeoripattan-Swarghat-Kirtpur via	20	0	26	46
1140	146/	Buhawi	20	0	20	40
1141	1488	Jamli-Shimla	64	0	178	242
1142	1489	Bilaspur-Jainagar	28	0	52	80
1143	1490	Bilaspur-Dhamana	0	0	14	14
1144	1491	Ghumarwin-Morsinghi-Talyana	4	0	48	52
1145	1492	Ghumarwin-Bharari via Kuthera-	0	0	52	52
1115	11/2	Talwara	V		32	32
1146	1493	Bilaspur-Ghumarwin-Karohghat-	26	0	120	146
		Barrian via Balsina village-				
		Gujrehra-Gandir-Kuthera-				
		Malangan				
1147	1494	Ghumarwin-Trifalghat via	0	0	72	72
		Amarsinghpura				
1148	1495	Bhawanagar-Dharamshala	596	0	360	956
		extended to Tapri 1.11.10				
1149	1496	Ghumarwin-Ladrour via Lehri	16	0	44	60
		sarel extended up to Targel via				
		Traun.				
1150	1497	Ghumarwin-Nahral via Nandgroan	12	0	46	58
1151	1498	Bilaspur-Kandhar	28	0	72	100
1152	1499	Bilaspur-Shimla-Dhalli	180	0	0	180
1153	1500	Bilaspur-Bandla-Sihra	0	0	28	28
1154	1501	Bilaspur-Buinkhar extended up to	28	0	102	130
		Ramshaher 1.11.2010				
1155	1502	Trifalghat-Mehra via GMR	12	0	148	160
1156	1503	GMR-Jahoo via Kuthera Ladrour	0	0	84	84
		via Kot Kangri				
1157	1504	Ghumarwin-Morsinghi	0	0	20	20
1158	1505	Ghumarwin-Daridabla	0	0	16	16
1159	1506	Bilaspur-Jhandutta Naharal-	12	0	20	32
11.60	1505	diverted via Kaseh Auhar	20	0	60	0.6
1160	1507	Bilaspur-Luharghat	28	0	68	96
1161	1508	Bilaspur-Solan	84	0	168	252
1162	1509	Bilaspur-Kirtpur-Jahoo	138	0	114	252
1163	1510	Bilaspur-Talyana-Smella	18	0	56	74
1164	1511	Rishikesh-Jeoripattan via	12	0	44	56
1165	1512	Ghumarwin Jahoo-Dararshani	28	0	72	100
1165 1166	1512	Bilaspur-Bhakhara	96	0	86	182
1167	1513	1	0	0	62	62
1167	1514	Chokhana-Dolag-Buhar Ghumarwin-Jahoo via Salahon	16	0	52	68
1168	1515	Bilaspur-Bathoh	22	0	66	88
1170	1517	Ghumarwin-Dararshani	12	0	28	40
1170	1517	Parwanoo-Bilaspur-Baijnath via	108	0	302	410
11/1	1319	Ghumarwin-Sarkagaht Larh-Barol	100		302	410
1172	1520	Dhalli-Dalhoussi-Chamba	516	0	304	820
1173	1521	Ghumarwin-Jeoripattan via Jablu-	12	0	50	62
11/3	1341	Balla-Jhandutta	14		30	02
		Dana-Juanuutta				

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		(1917), 10 11-10 740, 12 91-12-15,				
1210	1575	Ghumarwin- Dangar 3RT	0	0	150	150
1211	1576	Bilaspur-Gumarwin 4RT	20	0	76	96
1212	1577	Ghumarwin-Pater 2RT,GMR-	0	0	196	196
		Morsinghi 3RT, GMR-Dasuin				
		1RT				
1213	1578	Rishikesh-Bilaspur 2RT,	20	0	96	116
		Rishikesh-Ghumarwin 2RT				
1214	1579	Jhandutta-NanadeviJi 1RT	110	0	86	196
1215	1580	Bilaspur- Bahot kashol 2RT	20	0	128	148
1216	1581	Bilaspur- Jahu2RT	12	0	188	200
1217	1582	Jhandutta- Dhanipuker	0	0	200	200
1218	1583	Bilaspur-Deoth 2RT	40	0	48	88
1219	1584	Ladrour -Ghumarwin via Dadhol	48	0	78	126
		3RT				
1220	1585	Bilaspur-Jhandutta 3RT	30	0	138	168
1221	1586	Ghumarwin-Matyal	0	0	128	128
1222	1587	Gumarwin-Morsinghi-Nihan via	0	0	84	84
		Dari 2RT				
1223	1588	Jukhala-Malokhar 2RT	0	0	88	88
1224	1589	Bilaspur-Jabbal-Laraghat-Neri-	20	0	45	65
		Bilaspur				
1225	1590	Bilaspur-Chilla-Khrota Mandir-	14	0	51	65
		Bilaspur				
1226	1591	Karloti-Badhaghat-Sohni Devi-	0	0	120	120
		Silh-Nain-Kasol-Ghumarwin				
		Mudrika Bus				
1227	1592	Hamirpur-Neri-Kangoo	0	0	40	40
1228	1593	Hamirpur-Kot-Sujanpur	0	0	4	4
1229	1594	Hamirpur-Kaleamb-Tounievi-	0	0	60	60
		Kanjian-Bassi				
1230	1595	Hamirpur-Galore-Mehre-Garli-	0	0	140	140
		Bijhar-Ghoridhabiri				
1231	1596	Hamirpu-Bhota-Ghoridhabiri	0	18	48	66
		Hamirpur-Lambloo-Bassi-Jahu-	0	0	72	72
1232	1597	Bhareri				
1233	1598	Sujanpur-Jaisinghpur	0	0	46	46
1234	1599	Hamirpur-Ree-Sujanpur-	0	0	114	114
		Jangalberi-Kakkar-Jattan di dhar				
1235	1600	Hamirpur-Matoh via Bari-Mehre	0	32	70	102
1236	1601	Hamirpur-Gahllian-Mehre via	0	0	80	80
		Galore				
1237	1602	Hamirpur-Chouri-Sujanpur	0	0	60	60
1238	1603	Hamirpur-Dharol via Kaleamb-	0	0	138	138
		Tounidevi-Kakkar-Sujanpur				
1239	1604	Hamirpur-Tounidevi via sujanpur	0	0	112	112
1240	1605	Hamirpur-Sandhole Via Sujanpur	0	0	96	96
1241	1606	Hamirpur-Tounidevi Via	0	0	164	164
		Sujanpur-Sandhol				
1242	1607	Hamirpur-Badehar Via Jahu	0	0	68	68
1243	1608	Hamirpur-Dhaned Via Bari	0	0	36	36
1243	1608	Hamirpur-Dhaned Via Bari		U	36	36

1244   1609   Hamirpur-Lambloo-Jahu   0	3322		(1911), 16 11-1(1 )/4(1, 12 91-1(1-1), 20	-10/ 20 -111	,		
1246	1244	1609	Hamirpur-Awahdevi Via Kot	0	0	48	48
1247	1245	1610	Hamirpur-Lambloo-Jahu	0	6	62	68
1248	1246	1611	Hamirpur-Dhanetta-Mandi	0	102	120	222
1249	1247	1612	Sandhole-Jangle-Beri-Shimla	0	56	146	202
1250	1248	1613	Hamirpur-Nadaun	0	0	56	56
Manoh   Mano	1249	1614	Hamirpur-Kakkar-Uhal	0	0	44	44
Manoh	1250	1615	Hamirpur-Gulela-Tal-Ladrour-	0	30	62	92
1252							
Tounidevi-Kakkar	1251	1616	Hmr-Jhaniyari-Amroh	0	0	40	40
1253	1252	1617	Hamirpur-Sujanpur Via	0	0	118	118
1254   1619   Hamirpur-Jandroo   0   0   136   136   1255   1620   Hamirpur-Patnoun via Awahdevi   0   0   0   46   46   46   1256   1621   Mehre-Raian   0   0   0   28   28   1257   1622   Hamirpur-Galore-Mehre-Matoh   0   4   126   130   1258   1623   Sujanpur-Hamirpur-Baddi   0   0   68   68   68   1259   1624   Hamirpur-Jandroo   0   4   44   44   48   1260   1625   Hamirpur-Jahu Tal-Mahal-Bassi   0   0   76   76   76   1261   1626   Hamirpur-Jahu Tal-Mahal-Bassi   0   0   76   76   76   1262   1627   Amroh-Hmr Via Bhareri-Bassi   0   0   76   76   76   1263   1628   Hamirpur-Galot Via Galore   0   0   64   64   1264   1629   Hamirpur-Palassi Via Galore   0   0   66   60   60   1265   1630   Hmr-Ranger Via Kot Chouri   0   4   50   54   1266   1631   Hamirpur-Amahdevi Via   0   0   56   56   56   1268   1633   Hamirpur-Amroh-Pastal   0   0   28   28   1269   1634   Hamirpur-Mahdi   0   0   24   24   1270   1635   Hamirpur-Mandi   0   0   0   24   24   1270   1635   Hamirpur-Mandi   0   0   0   64   64   1271   1636   Hamirpur-Mandi   0   0   0   62   114   176   1272   1637   Hamirpur-Sandhole   0   0   0   64   64   1274   1639   Mehre-Deotsidh Via Nagiar   0   0   0   64   64   1274   1639   Mehre-Deotsidh Via Nagiar   0   0   0   64   64   1274   1639   Mehre-Deotsidh Via Nagiar   0   0   0   0   68   1276   1641   Hamirpur-Sandhole   0   0   96   96   1276   1641   Hamirpur-Bahota-Ladraur-Kuthera   0   24   38   62   1279   1644   Hamirpur-Bhota-Ladraur-Kuthera   0   24   38   62   1280   1645   Hamirpur-Shota-Ladraur-Kuthera   0   0   0   48   48   1281   1668   Hamirpur-Shimla   298   0   0   298   1281   1668   Hamirpur-Shimla   298   0   0   298   1281   1668   Hamirpur-Shimla   298   0   0   0   24   24   1284   1671   Hamirpur-Siswan   0   0   0   0   0   0   0   128   1281   1671   Hamirpur-Siswan   0   0   0   0   0   0   0   128   1281   1671   Hamirpur-Siswan   0   0   0   0   0   0   0   128   1281   1671   Hamirpur-Siswan   0   0   0   0   0   0   0   0   0							
1255   1620   Hamirpur-Patnoun via Awahdevi   0   0   0   46   46   1256   1621   Mehre-Raian   0   0   0   28   28   1257   1622   Hamirpur-Galore-Mehre-Matoh   0   4   126   130   130   1258   1623   Sujanpur-Hamirpur-Baddi   0   0   68   68   1259   1624   Hamirpur-Jahu Tal-Mahal-Bassi   0   0   76   76   76   1261   1626   Hamirpur-Jahu Tal-Mahal-Bassi   0   0   76   76   76   1261   1626   Hamirpur-Lambloo-Jahu   0   6   62   68   1262   1627   Amroh-Hmr Via Bhareri-Bassi-Lambloo   1263   1628   Hamirpur-Galot Via Galore   0   0   64   64   1264   1629   Hamirpur-Palassi Via Galore   0   0   60   60   60   1265   1630   Himr-Ranger Via Kot Chouri   0   4   50   54   1266   1631   Hamirpur-Awahdevi Via   0   0   56   56   1266   1631   Hamirpur-Awahdevi Via   0   0   56   56   1268   1633   Hamirpur-Mindre Via   0   0   56   56   1268   1633   Hamirpur-Mehre-Garli-Daslehra   0   0   24   24   1270   1635   Hamirpur-Mehre-Garli-Daslehra   0   0   24   24   1270   1635   Hamirpur-Mehre-Garli-Daslehra   0   0   0   64   64   1271   1636   Hamirpur-Mahdi   0   62   114   176   1272   1637   Hamirpur-Sandhole   0   0   96   96   96   1273   1638   Nadaun-Dhater-Majheen-Dib   0   0   64   64   1274   1639   Mehre-Deotsidh Via Nagiar   0   0   48   20   68   1277   1642   Hamirpur-Sandhole   0   0   96   96   1276   1641   Hamirpur-Sandhole   0   0   96   96   1276   1641   Hamirpur-Sandhole   0   0   96   96   1276   1641   Hamirpur-Bhota-Ladraur-Kuthera   0   24   38   62   1280   1645   Hamirpur-Bhota-Ladraur-Kuthera   0   24   38   62   1280   1645   Hamirpur-Shota-Ladraur-Kuthera   0   0   0   48   48   48   1281   1668   Hamirpur-Shadal   298   0   0   298   1282   1669   Hamirpur-Khiah-Kangri   0   0   0   0   0   0   0   0   0	1253	1618	Hamirpur-Sujanpur Via Lugwan	0	24	84	108
1256	1254	1619		0	0	136	136
1257   1622   Hamirpur-Galore-Mehre-Matoh   0	1255	1620	Hamirpur-Patnoun via Awahdevi	0	0	46	46
1258	1256	1621	Mehre-Raian	0	0	28	28
1259   1624   Hamirpur-Tounidevi-Jandroo   0	1257	1622	Hamirpur-Galore-Mehre-Matoh	0	4	126	130
1260	1258	1623	Sujanpur-Hamirpur-Baddi	0	0	68	68
1260	1259	1624	Hamirpur-Tounidevi-Jandroo	0	4	44	48
1262	1260	1625		0	0	76	76
1262	1261	1626	Hamirpur-Lambloo-Jahu	0	6	62	68
Lambloo	1262	1627		0	0	76	76
1264   1629   Hamirpur-Palassi Via Galore   0   0   60   60   60   1265   1630   Hmr-Ranger Via Kot Chouri   0   4   50   54   1266   1631   Hamirpur-Awahdevi Via   0   0   56   56   56							
1264   1629   Hamirpur-Palassi Via Galore   0   0   60   60   60   1265   1630   Hmr-Ranger Via Kot Chouri   0   4   50   54   1266   1631   Hamirpur-Awahdevi Via   0   0   56   56   56	1263	1628	Hamirpur-Galot Via Galore	0	0	64	64
1265         1630         Hmr-Ranger Via Kot Chouri         0         4         50         54           1266         1631         Hamirpur-Awahdevi Via Kakkariar-Tounidevi         0         0         56         56           1267         1632         Chamboh-Hamirpur Via Awahdevi-Kot         0         0         56         56           1268         1633         Hamirpur-Amroh-Pastal         0         0         28         28           1269         1634         Hamirpur-Khiah Kangri         0         0         24         24           1270         1635         Hamirpur-Mehre-Garli-Daslehra         0         20         96         116           1271         1636         Hamirpur-Mandi         0         62         114         176           1272         1637         Hamirpur-Sandhole         0         0         96         96           1273         1638         Nadaun-Dhater-Majheen-Dib         0         0         64         64           1274         1639         Mehre-Deotsidh Via Nagiar         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1	1264	1629	•	0	0	60	60
1266         1631         Hamirpur-Awahdevi Via Kakkariar-Tounidevi         0         0         56         56           1267         1632         Chamboh-Hamirpur Via Awahdevi-Kot         0         0         56         56           1268         1633         Hamirpur-Amroh-Pastal         0         0         28         28           1269         1634         Hamirpur-Khiah Kangri         0         0         24         24           1270         1635         Hamirpur-Mehre-Garli-Daslehra         0         20         96         116           1271         1636         Hamirpur-Mehre-Garli-Daslehra         0         20         96         116           1271         1636         Hamirpur-Mandid         0         62         114         176           1272         1637         Hamirpur-Sandhole         0         0         96         96           1273         1638         Nadaun-Dhater-Majheen-Dib         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Majheen Via Rail Bara Nadaun         0         48         20         68	1265	1630	<u> </u>	0	4	50	54
Kakkariar-Tounidevi		1631		0	0	56	56
1267         1632         Chamboh-Hamirpur Via Awahdevi-Kot         0         0         56         56           1268         1633         Hamirpur-Amroh-Pastal         0         0         28         28           1269         1634         Hamirpur-Khiah Kangri         0         0         24         24           1270         1635         Hamirpur-Mehre-Garli-Daslehra         0         20         96         116           1271         1636         Hamirpur-Mandi         0         62         114         176           1272         1637         Hamirpur-Sandhole         0         0         96         96           1273         1638         Nadaun-Dhater-Majheen-Dib         0         0         64         64           1274         1639         Mehre-Deotsidh Via Nagiar         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1277         1642         Hamirpur-Salouni-Deotsidh         0         18         48         66           1278			-				
Awahdevi-Kot   1268   1633   Hamirpur-Amroh-Pastal   0   0   28   28   1269   1634   Hamirpur-Khiah Kangri   0   0   24   24   1270   1635   Hamirpur-Mehre-Garli-Daslehra   0   20   96   116   1271   1636   Hamirpur-Mandi   0   62   114   176   1272   1637   Hamirpur-Sandhole   0   0   96   96   1273   1638   Nadaun-Dhater-Majheen-Dib   0   0   64   64   64   1274   1639   Mehre-Deotsidh Via Nagiar   0   0   40   40   40   1275   1640   Hamirpur-Sandhole   0   0   96   96   1276   1641   Hamirpur-Dhail   0   48   20   68   1277   1642   Hamirpur-Majheen Via Rail Bara   Nadaun   1278   1643   Hamirpur-Salouni-Deotsidh   0   18   48   66   1279   1644   Hamirpur-Bhota-Ladraur-Kuthera   0   24   38   62   1280   1645   Hamirpur-Bhota-Salouni-Deotsidh   0   18   40   58   1281   1668   Hamirpur-Shimla   298   0   0   298   1282   1669   Hamirpur-Khagal   0   0   48   48   48   1283   1670   Hamirpur-Siswan   0   0   60   60   1285   1672   Hamirpur-Tounidevi Via   0   0   28   28   28	1267	1632		0	0	56	56
1269         1634         Hamirpur-Khiah Kangri         0         0         24         24           1270         1635         Hamirpur-Mehre-Garli-Daslehra         0         20         96         116           1271         1636         Hamirpur-Mandi         0         62         114         176           1272         1637         Hamirpur-Sandhole         0         0         96         96           1273         1638         Nadaun-Dhater-Majheen-Dib         0         0         64         64           1274         1639         Mehre-Deotsidh Via Nagiar         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Bhail         0         48         20         68           1277         1642         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1278         1643         Hamirpur-Salouni-Deotsidh         0         18         48         66           1279         1644         Hamirpur-Shota-Salouni-Deotsidh         0         18         40         58           1280 <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td>							
1270         1635         Hamirpur-Mehre-Garli-Daslehra         0         20         96         116           1271         1636         Hamirpur-Mandi         0         62         114         176           1272         1637         Hamirpur-Sandhole         0         0         96         96           1273         1638         Nadaun-Dhater-Majheen-Dib         0         0         64         64           1274         1639         Mehre-Deotsidh Via Nagiar         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Sandhole         0         0         48         20         68           1277         1642         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1278         1643         Hamirpur-Salouni-Deotsidh         0         18         48         66           1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Shimla         298         0         0         298	1268	1633	Hamirpur-Amroh-Pastal	0	0	28	28
1270         1635         Hamirpur-Mehre-Garli-Daslehra         0         20         96         116           1271         1636         Hamirpur-Mandi         0         62         114         176           1272         1637         Hamirpur-Sandhole         0         0         96         96           1273         1638         Nadaun-Dhater-Majheen-Dib         0         0         64         64           1274         1639         Mehre-Deotsidh Via Nagiar         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Sandhole         0         0         48         20         68           1276         1641         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1277         1642         Hamirpur-Salouni-Deotsidh         0         18         48         66           1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Shimla         298         0         0         298	1269	1634	Hamirpur-Khiah Kangri	0	0	24	24
1271         1636         Hamirpur-Mandi         0         62         114         176           1272         1637         Hamirpur-Sandhole         0         0         96         96           1273         1638         Nadaun-Dhater-Majheen-Dib         0         0         64         64           1274         1639         Mehre-Deotsidh Via Nagiar         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Dhail         0         48         20         68           1277         1642         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1278         1643         Hamirpur-Salouni-Deotsidh         0         18         48         66           1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Bhota-Salouni-Deotsidh-Shahtalai         0         18         40         58           1281         1668         Hamirpur-Khagal         0         0         48         48           1282 <td>1270</td> <td>1635</td> <td></td> <td>0</td> <td>20</td> <td>96</td> <td>116</td>	1270	1635		0	20	96	116
1273         1638         Nadaun-Dhater-Majheen-Dib         0         64         64           1274         1639         Mehre-Deotsidh Via Nagiar         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Dhail         0         48         20         68           1277         1642         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1278         1643         Hamirpur-Salouni-Deotsidh         0         18         48         66           1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Bhota-Salouni-Deotsidh-Shahtalai         0         18         40         58           1281         1668         Hamirpur-Shimla         298         0         0         298           1282         1669         Hamirpur-Khiah -Kangri         0         0         48         48           1283         1670         Hamirpur-Siswan         0         0         60         60           1285 <td< td=""><td>1271</td><td>1636</td><td></td><td>0</td><td>62</td><td>114</td><td>176</td></td<>	1271	1636		0	62	114	176
1274         1639         Mehre-Deotsidh Via Nagiar         0         0         40         40           1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Dhail         0         48         20         68           1277         1642         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1278         1643         Hamirpur-Salouni-Deotsidh         0         18         48         66           1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Bhota -Salouni-Deotsidh -Salouni-Deotsidh-Shahtalai         0         18         40         58           1281         1668         Hamirpur-Shimla         298         0         0         298           1282         1669         Hamirpur-Khiah -Kangri         0         0         48         48           1283         1670         Hamirpur-Siswan         0         0         60         60           1285         1672         Hamirpur-Tounidevi Via         0         0         28         28 <td>1272</td> <td>1637</td> <td>Hamirpur-Sandhole</td> <td>0</td> <td>0</td> <td>96</td> <td>96</td>	1272	1637	Hamirpur-Sandhole	0	0	96	96
1275         1640         Hamirpur-Sandhole         0         0         96         96           1276         1641         Hamirpur-Dhail         0         48         20         68           1277         1642         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1278         1643         Hamirpur-Salouni-Deotsidh         0         18         48         66           1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Bhota -Salouni-Deotsidh-Salouni-Deotsidh-Shahtalai         0         18         40         58           1281         1668         Hamirpur-Shimla         298         0         0         298           1282         1669         Hamirpur-Khagal         0         0         48         48           1283         1670         Hamirpur-Khiah -Kangri         0         0         24         24           1284         1671         Hamirpur-Siswan         0         0         60         60           1285         1672         Hamirpur-Tounidevi Via         0         0         28         28	1273	1638	Nadaun-Dhater-Majheen-Dib	0	0	64	64
1276         1641         Hamirpur-Dhail         0         48         20         68           1277         1642         Hamirpur-Majheen Via Rail Bara Nadaun         0         0         88         88           1278         1643         Hamirpur-Salouni-Deotsidh         0         18         48         66           1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Bhota -Salouni-Deotsidh-Shahtalai         0         18         40         58           1281         1668         Hamirpur-Shimla         298         0         0         298           1282         1669         Hamirpur-Khagal         0         0         48         48           1283         1670         Hamirpur-Khiah -Kangri         0         0         24         24           1284         1671         Hamirpur-Siswan         0         0         60         60           1285         1672         Hamirpur-Tounidevi Via         0         0         28         28	1274	1639	Mehre-Deotsidh Via Nagiar	0	0	40	40
1277       1642       Hamirpur-Majheen Via Rail Bara Nadaun       0       0       88       88         1278       1643       Hamirpur-Salouni-Deotsidh       0       18       48       66         1279       1644       Hamirpur-Bhota-Ladraur-Kuthera       0       24       38       62         1280       1645       Hamirpur-Bhota -Salouni-Deotsidh-Shahtalai       0       18       40       58         1281       1668       Hamirpur-Shimla       298       0       0       298         1282       1669       Hamirpur-Khagal       0       0       48       48         1283       1670       Hamirpur-Khiah -Kangri       0       0       24       24         1284       1671       Hamirpur-Siswan       0       0       60       60         1285       1672       Hamirpur-Tounidevi Via       0       0       28       28	1275	1640	Hamirpur-Sandhole	0	0	96	96
Nadaun   1278   1643   Hamirpur-Salouni-Deotsidh   0   18   48   66     1279   1644   Hamirpur-Bhota-Ladraur-Kuthera   0   24   38   62     1280   1645   Hamirpur-Bhota -Salouni-Deotsidh-Shahtalai   0   18   40   58     1281   1668   Hamirpur-Shimla   298   0   0   298     1282   1669   Hamirpur-Khagal   0   0   48   48     1283   1670   Hamirpur-Khiah -Kangri   0   0   24   24     1284   1671   Hamirpur-Siswan   0   0   60   60     1285   1672   Hamirpur-Tounidevi Via   0   0   28   28	1276	1641	Hamirpur-Dhail	0	48	20	68
Nadaun   1278   1643   Hamirpur-Salouni-Deotsidh   0   18   48   66     1279   1644   Hamirpur-Bhota-Ladraur-Kuthera   0   24   38   62     1280   1645   Hamirpur-Bhota -Salouni-Deotsidh-Shahtalai   0   18   40   58     1281   1668   Hamirpur-Shimla   298   0   0   298     1282   1669   Hamirpur-Khagal   0   0   48   48     1283   1670   Hamirpur-Khiah -Kangri   0   0   24   24     1284   1671   Hamirpur-Siswan   0   0   60   60     1285   1672   Hamirpur-Tounidevi Via   0   0   28   28			1	0		88	88
1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Bhota -Salouni-Deotsidh-Shahtalai         0         18         40         58           1281         1668         Hamirpur-Shimla         298         0         0         298           1282         1669         Hamirpur-Khagal         0         0         48         48           1283         1670         Hamirpur-Khiah -Kangri         0         0         24         24           1284         1671         Hamirpur-Siswan         0         0         60         60           1285         1672         Hamirpur-Tounidevi Via         0         0         28         28							
1279         1644         Hamirpur-Bhota-Ladraur-Kuthera         0         24         38         62           1280         1645         Hamirpur-Bhota -Salouni-Deotsidh-Shahtalai         0         18         40         58           1281         1668         Hamirpur-Shimla         298         0         0         298           1282         1669         Hamirpur-Khagal         0         0         48         48           1283         1670         Hamirpur-Khiah -Kangri         0         0         24         24           1284         1671         Hamirpur-Siswan         0         0         60         60           1285         1672         Hamirpur-Tounidevi Via         0         0         28         28	1278	1643	Hamirpur-Salouni-Deotsidh	0	18	48	66
1280       1645       Hamirpur-Bhota -Salouni- Deotsidh-Shahtalai       0       18       40       58         1281       1668       Hamirpur-Shimla       298       0       0       298         1282       1669       Hamirpur-Khagal       0       0       48       48         1283       1670       Hamirpur-Khiah -Kangri       0       0       24       24         1284       1671       Hamirpur-Siswan       0       0       60       60         1285       1672       Hamirpur-Tounidevi Via       0       0       28       28	1279	1644	<del> </del>	0	24	38	62
Deotsidh-Shahtalai         298         0         0         298           1281         1668         Hamirpur-Shimla         298         0         0         298           1282         1669         Hamirpur-Khagal         0         0         48         48           1283         1670         Hamirpur-Khiah -Kangri         0         0         24         24           1284         1671         Hamirpur-Siswan         0         0         60         60           1285         1672         Hamirpur-Tounidevi Via         0         0         28         28							
1281       1668       Hamirpur-Shimla       298       0       0       298         1282       1669       Hamirpur-Khagal       0       0       48       48         1283       1670       Hamirpur-Khiah - Kangri       0       0       24       24         1284       1671       Hamirpur-Siswan       0       0       60       60         1285       1672       Hamirpur-Tounidevi Via       0       0       28       28							
1282       1669       Hamirpur-Khagal       0       0       48       48         1283       1670       Hamirpur-Khiah - Kangri       0       0       24       24         1284       1671       Hamirpur-Siswan       0       0       60       60         1285       1672       Hamirpur-Tounidevi Via       0       0       28       28	1281	1668		298	0	0	298
1283     1670     Hamirpur-Khiah - Kangri     0     0     24     24       1284     1671     Hamirpur-Siswan     0     0     60     60       1285     1672     Hamirpur-Tounidevi Via     0     0     28     28			•		1	48	
1284         1671         Hamirpur-Siswan         0         0         60         60           1285         1672         Hamirpur-Tounidevi Via         0         0         28         28					+		
1285 1672 Hamirpur-Tounidevi Via 0 0 28 28							
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		राजपत्र, हिमायल प्रदरा, 12 अपराूबर,	2010/ 20 9	11 \ 1 1, 10	, 10	
1286	1673	Hamirpur-Bassi Via Kakkariar Tounidevi	0	0	62	62
1287	1674	Hamirpur-Sujanpur Via Kot Chouri	0	0	60	60
1288	1675	Hamirpur-Jangalberi	0	0	72	72
1289	1676	Hamirpur-Nuhara	0	0	38	38
1290	1677	Hmr-Jangalberi Via Uhal	0	0	72	72
1291	1678	Hamirpur-Khagal Via Masiana	0	0	32	32
1292	1679	Hamirpur-Sujanpur Via Patlandar	0	0	60	60
1293	1680	Hamirpur-Jahu Via Ladrour	0	0	50	50
1294	1681	Jangalberi-Hamirpur	0	0	72	72
1295	1682	Hamirpur-Patnoun	0	0	48	48
1296	1683	Hamirpur-Shimla Via Lamblu	222	36	64	322
1297	1686	Hamirpur-Awahdevi Via T/Devi	0	0	48	48
1298	1687	Awahdevi-Dharamshala Via Uhal-	0	156	62	218
1200	1007	Sujanpur	· ·	100	02	210
1299	1688	Hamirpur-Sujanpur Via	0	0	232	232
		Awahdevi-Dharmapur-Sandhole	-			
1300	1689	Hamirpur-Tounidevi Via Ropa	0	0	28	28
		Maniana				
1301	1690	Hamirpur-Tal Via Lambloo	0	0	28	28
1302	1691	Hamirpur-Dharampur	0	48	48	96
1303	1695	Galore-Hamirpur-Shimla	0	0	38	38
1304	1699	Sujanpur- Manali	324	0	120	444
1305	1706	Hamirpur - Shimla via Bhota-	300	0	0	300
		Dangar-Ghumarwin-Gaghas= 1				
		RT				
1306	1709	GaLORE-Shimla via Fahal-	300	0	0	300
		Dandru-Garli-Bijhari- Dhangota-				
		Dangar -Ghumarwin - Gaghas				
1307	1710	Hamirpur-Kakkar via Chabot-	0	0	176	176
		Jhaniara-Chabutra-Barbadar-				
		Nihari-Karot-Dosarka-Sujanpur-				
		Jangal beri-Mahesh Kwal-				
		Kakkar=1RT, Hamirpur-sujanpur				
		via Chabot-Jhaniara-Chabutra-				
		Barbadar-Nihari-Karot-Dosarka-				
1200	1711	Sujanpur=1RT	20	0	0	20
1308	1711	Hamirpur-Touni Devi via Bohni-	30	0	0	30
		Chheori =01 RT,Hamirpur-Kot-				
		Awah Devi-Chamboh-Bassi-				
		Ludar-jahoo-Ludar-Bassi-Patta-				
1200	1712	Bhota-Hamirpur=1 RT	0	0	40	40
1309	1712	Hamirpur-Colony-Bajuri-By pass- Hamirpur=4RT	U	U	40	40
1310	1713	Hamirpur–4K I Hamirpur-Balh=3 RT	0	0	60	60
1310	1713	Hamirpur-Bain-3 KT Hamirpur-Neri=2RT	22	0	38	60
1311	1714	Hamirpur-Neri=2K1  Hamirpur-Lambloo-Dughli-	0	0	180	180
1312	1/13	Kanjian-Bassi-	U	U	100	100
		Ludar=1RT,Hamirpur-Jahoo via				
		Lambloo-Bassi-				
		Lamoioo-Dassi-				

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		राजात्र, विभागरा प्रस्ता, 12 जागरूनर,				
		2 ST				
1328	1731	Hamirpur- Morala via Kot -	0	0	100	100
		Awahdevi-Tihra-Parchu=2 ST				
1329	1732	Hamirpur-Una via Bhota 2RT	60	0	138	198
1330	1733	Hamirpur-Una via Bhota 2ST	60	0	138	198
1331	1734	Hamirpur-Sujanpur-Sandhole 2RT	0	0	100	100
1332	1735	Hamirpur-Sujanpur 4RT	0	0	192	192
1333	1736	Hamipur-Sujanpur Sandhole 2ST		0	100	100
1334	1737	Jahu-Dhangu via Lanj 32 Mile Nurpur 2ST	222	76	62	360
1335	1738	Hamirpur-Jahu-Mandi 1RT	20	0	160	180
1336	1739	Hamirpur-Jahu-Mandi 2ST	20	0	160	180
1337	1740	Hamirpur-Sarkaghat via Lambloo- Dammi 2ST	0	0	40	40
1338	1741	Hamirpur-Barsar 2RT	60	0	84	144
1339	1742	Hamirpur-Ladrour-Kuthera 2ST	30	0	42	72
1340	1743	Hamirpur-Jahu via Bassi 2RT	0	0	144	144
1341	1744	Hamirpur -Jahu via Ladrour 2ST	30	0	50	80
1342	1745	Hamirpur-Jahu via Badehar 2ST	0	0	72	72
1343	1746	Jahu-Chintpurni via Hamirpur- Jwalaji 1RT	142	32	62	236
1344	1747	Hamirpur-Dhangu via Dehra- Nagrota Surian-Raja ka Talab -	110	0	162	272
1245	1740	Jassur	0	0	100	100
1345	1748	Hamirpur-Morla via Awahdevi Tihra 2ST	0	0	100	100
1346	1749	Hamirpur-Galore 2RT	0	0	80	80
1347	1750	Hamirpur-Galore-Salouni- Kathiana 2ST	0	0	72	72
1348	1751	Hamirpur-Bassi via Tikker Khatrian 2ST	0	0	56	56
1349	1752	Hamirpur-Tal Manoh -Jahu 2ST	0	0	40	40
1350	1753	Hamirpur-Dhaned -Biar-Raiyan- Jyolidevi-Mehre-Pathliar-Darkoti- Harsourpul-Nainrapar 2ST	0	0	110	110
1351	1754	Hamirpur-Mehre 1ST	15	0	19	34
1352	1755	Mehre-Bijhari via Bani-Loharada 1RT	0	0	24	24
1353	1756	Mehre-Thana- Dabriana-Bijhari 1RT	0	0	24	24
1354	1757	Mehre-Barsar-Bhareri 1RT	0	0	28	28
1355	1758	Mehre-Bani-Khajian-Mangnoti- Bijhari 1RT	0	0	24	24
1356	1759	Mehre-Hamirpur 1ST	15	0	19	34
1357	1760	Hamirpur-Galore-salouni- Kathiana-Bijhar-Mehre-Dhanetta 2ST	0	0	140	140
1358	1761	Hamirpur-Galore-jasai-Dhanetta 2ST	0	0	72	72
1359	1762	Hamirpur-Neri-Baletta-Kasmir	0	0	50	50
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		1RT				
1360	1763	Hamirpur-Neri-Baletta-Kasmir	0	0	50	50
		2ST				
1361	1764	Hamirpur-Railbara -Nadaun-	24	0	60	84
		Majheen-Dater 2ST				
1362	1765	Hamirpur-Fatehpur-Nadaun 1ST	24	0	32	56
1363	1766	Nadaun-Majheen-Dater 3RT	0	0	96	96
1364	1767	Nadaun-Gouna Krour 1RT	0	0	16	16
1365	1768	Nadaun-Hamirpur-Deotsidh 1ST	33	0	43	76
1366	1769	Deotsidh-Hamirpur 1ST	11	0	37	48
1367	1770	Hamirpur-Salouni-Deotsidh-	22	0	110	132
1507	1770	Shahtalai-Mehre 2ST			110	102
1368	1771	Hamirpur-Dhanetta via Dadoh	0	0	90	90
1300	1,,1	2ST	Ü			70
1369	1772	Hamirpur-Nadaun-Jawalaji via	24	0	100	124
130)	1772	Neri Dhaneta-Majhiar 1RT	2.		100	12.
1370	1773	Hamirpur-Chakmoh -Ghoridhabiri	0	0	136	136
1370	1775	via Dhaned -Biar-Mehre 1RT	Ü		150	130
1371	1774	Hamirpur-Nadaun via Pastal	6	0	64	70
13/1	1//1	Amroh-Jheen Bara-1RT	O		01	70
1372	1775	Hamirpur-Balduhak Jeehan Bara-	6	0	64	70
13/2	1773	Nadaun 2ST	O		04	70
1373	1776	Hamirpur-pastal 2RT	12	0	44	56
1374	1777	Hamirpur -Matroh 2RT	12	0	56	68
1375	1778	Hairpur-Bhota-Jharnot 2RT	44	0	36	80
1376	1779	Hamirpur-Bhota-Beri-Dhaned 2ST	22	0	26	48
1377	1780	Hamirpur-Samtana via Galore -	0	0	124	124
13//	1/60	Ghalian -Biijhar 2ST	U	0	124	124
1378	1781	Hamirpur-Dakhyora via Ropri-	22	0	68	90
1376	1701	Bijhar 2ST	22		00	70
1379	1782	Hamirpur-Samiala via Pandwin-	22	0	90	112
13/7	1702	Ukhli-Samtana-Dakhyora 2ST	22		70	112
1380	1783	Hamirpur-Ghoridabiri via Galor-	0	0	132	132
1300	1703	Dandru-Mehre-Bijhar 1RT	O		132	132
1381	1784	Hamirpur-Ukhli via Galore-	0	0	130	130
1301	1704	Mehre-Bijhar 2ST	O		150	150
1382	1785	Hamirpur-Nadaun via Rangus-	22	0	54	76
1302	1703	Kangoo -Mangra 1RT	22		34	70
1383	1786	Hamirpur-Deotsidh via Ropri-	22	0	66	88
1303	1700	Bijhar 1RT	22		00	00
1384	1787	Hamirpur-Ropri-kathiana -salouni-	22	0	68	90
1304	1707	Biar -Mehre 2ST	22		00	70
1385	1788	Hamirpur-Bohta-Salouni-Bijhari-	22	0	78	100
1303	1/00	Raili-Jajri 2ST	44		70	100
1386	1789	Hamirpur-Dhaned-Galot-Haretta -	0	0	60	60
1300	1/07	Gahlian2ST	U		00	00
1387	1790	Hamirpur-Biar via Dhaned Salouni	0	0	60	60
1307	1/30	2ST	U		00	00
1388	1791	Hamirpur-Chabot -Akrot-	0	0	100	100
1300	1//1	Sujanpur-Mehaskwal-Kakkar 1RT	U		100	100
1389	1792	Hamirpur-Jandru-Sujanpur-	0	0	84	84
1309	11/4	Tanin par-sanara-sajanpar-	U		UT	υ <del>τ</del>

		राजाम, विभागता प्रदर्श, 12 जानतून, 1		<del>, ,</del>		
		Harsipattan 1ST				
1390	1793	Harsipattan-Sujanpur- 1ST	0	0	24	24
1391	1794	Sujanpur-Hamirpur via Chouri 1ST	0	0	30	30
1392	1795	Hamirpur-Sujanpur-Dharol via Kaleamb -Kakkar 2ST	0	0	150	150
1393	1796	Hamirpur-Dhail -Sujanpur via Ree Bhalana 2ST	0	0	64	64
		Hamirpur-Chatrudu-Uhal- Tounidevi 2ST	0	0	64	64
1394	1797					
1395	1798	Hamirpur-Ladrour via Daroundla - Ukhli-Taroun 2ST	22	0	62	84
1396	1799	Hamirpur-Ladrour via Tounidevi- Siswan-Bassi 2ST	0	0	80	80
1397	1800	Hamirpur-Rangar-Dhail via Kot Chouri 2ST	0	0	68	68
1398	1801	Hamirpur- Gasota-Tounidevi via Bufrin 1RT	0	0	52	52
1399	1802	Hamirpur-Tounidevi-Awahdevi- Bassii-Jahu-Patta-Bhota- Hamirpur= 1Round Trip	11	0	87	98
1400	1803	Hamirpur -Awahdevi via Aghar- Tooh-Bassi 2ST	22	0	42	64
1401	1804	Hamirpur-Kanjyan-Bassi-Tooh- Bhota-Hamirpur 1 Round Trip	11	0	31	42
1402	1805	Hamirpur( Mudrika )	0	0	100	100
1403	1806	Hamirpur-Tounidevi (Mudrika ) =2RT	0	0	100	100
1404	1807	Dehra - Saleti (1RT)	12	10	28	50
1405	1808	Nagrota Surian-Dadasiba via Lanj- Pirbindli, Masroor, Thamba- Dhangar Tilla-Guler-Haripur- Dehra (01RT)	0	0	108	108
1406	1809	Dehra - Palampur - Via Jawalajee - Khundian (01RT)	70	98	0	168
1407	1814	Dehra - Talwara (01RT)	24	108	0	132
1408	1819	Jawali - N/Surian - Haripur - Dehra (01RT)	0	110	0	110
1409	1820	Jawali - Dehra Via Bariyal , Nagrota Surain (01RT)	0	110	0	110
1410	1821	Baroh-Geena - Paisa - J/JEE- Bhatoli- Dehra - Bankhandi - Muhal (01RT)	0	0	156	156
1411	1822	Dehra - Beh - Daunta - Chintpurni - Dhaliara (01RT)	0	18	28	46
1412	1823	D/Shala - talwara - Dehra - Kotla - Kangra - Dhaliara - dadasiba - Seulkhad (01RT)	34	56	94	184
1413	1824	Lunj - Dehra Via Nagrota Surian -	0	80	30	110

					T	
		haripur (01RT)				
1414	1825	Dehra - Dadasiba - Sawana -	16	0	84	100
		Chintpurni - Seulkhad - Jambal -				
		Bathra - Gurala- Chanour - Dehra				
		- Dhaliara (01RT)		_	_	
1415	1836	D/Shala - Dehra - Via Sakoh -	110	0	0	110
		kangra - bankhandi (01RT)				
1416	1837	Dehra - Bassa - bankhandi -	0	8	30	38
1.115	10.12	Mehwa (02RT)		2.12	0	0.40
1417	1843	Kangra - Kalka Via Dehra Una	0	242	0	242
1.410	1046	nalagarh (01RT)	264	2.4	0	200
1418	1846	D/Shala - Kangra - Dehra - Una -	264	24	0	288
1.410	1047	Nalagarh - Baddi - Kalka (01RT)	(0	7.0	0	1 4 4
1419	1847	Dadasiba - Dhaliara - Dehra -	68	76	0	144
1.420	1040	Ranital - Kangra - D/Shala (01RT)	40	25	40	105
1420	1848	J/Jee - Khundian - Nahlian - Och -	40	25	40	105
1421	1040	sujanpur (01RT)	0	20	61	02
1421	1849	Dehra - Nandpur - haripur - N/Surian (01RT)	U	28	64	92
1422	1850	Baggi- Daulatpur - J/Jee - dadasiba	84	190	48	322
1422	1830	- Terrace (01RT)	04	190	40	322
1423	1851	Nari-Jawalaji-Chintpurni-	0	0	92	92
1423	1651	Dhaliara-Dehra-Nari=01RT	U	U	92	92
1424	1852	Dehra - bankhandi - Dehra - J/jee -	0	264	0	264
1424	1632	Chintpurni - Dehra - J/Jee (01RT)	U	204	U	204
1425	1853	Daulatpur - Terrace - C/pattan -	84	152	0	236
1423	1033	Via Chintpurni - Karoa - Dehra -	04	132	U	230
		J/Jee (01RT)				
1426	1854	J/Jee - Lagroo - Khundian - panar -	0	0	124	124
1420	1054	Pihri - galoti - Dolaa (01RT)	O		127	124
1427	1855	J/Jee - Thill - Lagroo - Tihri -	30	90	50	170
1.27	1000	Khundian - Nahlian (01RT)	50			1,0
1428	1856	Dehra - Guraala - Talwara	24	40	0	64
		dadasiba - Dhaliara (01RT)			•	•
1429	1857	Dadasiba - shimla - Via Dehra -	350	94	40	484
		Pargpur - Naduan - hamirpur -				
		Bhotta - Gumarwin- Bilaspur				
		(01RT)				
1430	1864	Dehra - Baroh - jandrah - Dehra	0	54	6	60
		(02RT)				
1431	1865	N/Pukhar - Dehra - C/pattan -	0	0	60	60
		saleti N/pukhar Lag Thakra				
		(01RT)				
1432	1869	Jawalajee - Dehra - Seulkhad -	16	0	56	72
		Dhaliara - Dadasiba - Jawalajee				
		(01RT)				
1433	1872	Chuwari - Kalka Via Jassur,	238	220	0	458
		Jawali, Nagrota Surian, Dehra,				
		Amb,Una, Nalagarh (01RT)				
1434	1875	Dehra – Sudhangal Via Dhawala	12	30	0	42
		rainta Naduan (02RT)				

		राजपत्र, हिनायल प्रदरा, 12 अपरावर,	2010/ 20 0	11111-11, 10	TO	
1435	1876	Dehra – Jawali (02RT)	0	220	0	220
1436	1877	Dehra – Nandpur (02RT)	0	128	0	128
1437	1878	Jawalajee – Chintpurni (02RT)	60	80	0	140
1438	1879	Lunj – Dehra – Lunj (03RT)	0	222	0	222
1439	1880	Dehra – Naduan – Via Rainta Dhawala (03RT)	0	16	136	152
1440	1881	Dhangu – Dehra Via Jassur – Jawali (01RT)	70	130	0	200
1441	1882	Dhangu – Dehra Via 32 Mile, Lunj, Ranital (01RT)	70	130	0	200
1442	1883	Chintpurni – Palampur Via Dehra Khundian (01RT)	50	160	0	210
1443	1884	Dehra – Kangra Via Bankhandi (03RT)	222	0	0	222
1444	1885	Dehra – Tanda – Via Jawalajee kangra (02RT)	148	68	0	216
1445	1886	Dehra – Jawalajee – kangra (02RT)	140	48	0	188
1446	1887	Dehra – D/shala Via Bankhandi (02RT)	220	0	0	220
1447	1888	Magroo – Dehra Via Shantla, Koulapur, Kuhna, kathiyara, Maniyara, sadwan (01RT)	16	86	24	126
1448	1889	Jandrah – Broh– Dehra (02RT)	4	0	168	172
1449	1890	Dehra – Baroh (02RT)	4	0	128	132
1450	1891	Terrace – Dehra (02RT)	32	216	0	248
1451	1892	Palampur – Dehra Via Khundian (01RT)	16	136	0	152
1452	1893	Dehra – D/Shala Via J/Jee (02RT)	248	0	0	248
1453	1894	Chintpurni - Baijnath Via Kangra (01RT)	226	0	6	232
1454	1895	Baba Baroh - Manali Via Jawalamukhi Road, J/Jee, Hamirpur, Lamblu, Tarkuadi, Bhareri, Jahu, kalkhar, Nerchowk, Mandi, Kullu, patlikul (02ST)	508	24	0	532
1455	1896	Jawalajee - Sujanpur Via Surani, Khundian, Nahlian, Sihorbala (02RT)	32	0	216	248
1456	1897	Pihri Galoti Jawalajee Via Nahlian, Khundian (02RT)	12	0	148	160
1457	1898	Dehra - Jawalajee - Naduan - Majheen, Nahlian, Pihri Galoti, Jujpur, Khundian (01RT)	28	24	70	122
1458	1900	Nagrota Bagwan - Dehra Via Sarotri, Badoh, Jagni, Ranital, (01RT)	25	19	12	56
1459	1901	Dehra - Chintpurni Via Dhaliara, Badal Beh Dounta (02RT)	32	68	0	100
1460	1902	Sujanpur - Dehra (Mudrika) Via Nahlian, Majheen, Tihri, Sapralu,	32	114	24	170

3330		राजाम, रिवानरा प्रदर्श, रिवानरा प्रदर्श, रिवानरा	/	,		
		Tipp, Surani, Jawalajee,				
1461	1903	Chambapattan, Dhawala (01RT) Shantla - Dehra Via Tutru,	0	12	72	84
1401	1903	Magroo, Punni, Saleti, Kaloha,	U	12	12	04
		Pragpur (01RT)				
1462	1904	Naduan- Dehra Via pragpur	104	48	0	152
1402	1704	(2RT)	104	10	U	132
1463	1905	Nahlian -Dehra (2RT)	80	168	0	248
1464	1906	Nagrota Surian -Hamirpur (1RT)	80	84	0	164
1465	1907	Chintpurni - Terrace (2RT)	0	120	0	120
1466	1908	Mahadev - Dehra (2RT)	12	160	28	200
1467	1909	Dehra - Khundian (3RT)	18	0	174	192
1468	1910	Dehra - Nandpur Via Haripur	0	90	0	90
		Guler, Nagrota Surian (1RT)				
1469	1911	Magroo - Dehra Via Shantla	24	128	48	200
		Koulapur,Kuhna,Kathiyara,				
		maniyara, Sadwan (2RT)				
1470	1912	Dehra- Naduan Via Kaloha	100	48	0	148
		Rakkar (2RT)				
1471	1913	Dehra-Sudangal via Dhawala-	12	30	0	42
		Rainta-Nadaun=02RT				
1472	1914	Magroo - Dehra via Shantla	24	0	76	100
		Nihari, Pirsaluhi (2RT)			_	
1473	1915	Dehra - Jawali (02RT)	0	220	0	220
1474	1916	Dehra - Nandpur (02RT)	0	128	0	128
1475	1917	Jawalajee - Chintpurni (03RT)	90	120	0	210
1476	1918	Lunj - Dehra - Lunj (03RT)	0	222	0	222
1477	1919	Dehra - Naduan Via Rainta,	0	16	136	152
1478	1920	Dhawala (03RT)	40	122	0	162
14/8	1920	Jawalajee, Dehra, Bharwain, Chintp	40	122	U	102
		urni, Jorbar, Kotla, Jandour,				
		terrace, Rey Pattan & back				
		Jawalajee (01RT)				
1479	1921	Ranital, Baroh, JandrahDehra,	68	0	132	200
		Ranital Road-(02 RT)				
1480	1922	Dehra, Haripur Guler,	36	0	70	106
		Tila,Dhangar, Thamba,Laluri,				
		Masroor, Lunj (03RT)				
1481	1923	Dehra-Baroh (03RT)	24	0	192	216
1482	1924	Baroh - Hamirpur Via Jawalajee -	140	0	8	148
		Naduan (01RT)				
1483	1925	Bangana - Dehra (02RT)	24	176	0	200
1484	1926	Terrace - Dehra (02RT)	32	216	0	248
1485	1927	Palampur - Dehra Via Khundian	16	136	0	152
1.40.6	1000	(01RT)	70	120		200
1486	1928	Dhangu - Dehra Via Jassur Jawali	70	130	0	200
1407	1020	(01RT)	70	120	0	200
1487	1929	Dhangu - Dehra Via 32 Mile,	70	130	0	200
1488	1930	Lunj, Ranital (01RT) Dehra - 32 Mile Via Ranital	70	130	0	200
1400	1730	Della - 32 Mille Via Kallitai	/0	130	U	200

		राजात्र, रिवानरा प्रदर्श, 12 जनसूनर,				
1.400	1021	(02RT)		1.60	•	210
1489	1931	Chintpurni - Palampur Via Dehra, Khundian (01RT)	50	160	0	210
1490	1932	Dehra - Kangra Via Bhankhandi (03RT)	222	0	0	222
1491	1933	Dehra - Tanda - Via Jawalajee - Kangra (02RT)	148	68	0	216
1492	1934	Chintpurni - Baijnath Via Kangra (01RT)	234	6	0	240
1493	1935	Dehra - Karoa - Chnitpurni (02RT)	32	12	56	100
1494	1936	Dehra - Jawalajee - Kangra (02RT)	140	48	0	188
1495	1937	Dehra - D/Shala Via Bhankhandi (02RT)	220	0	0	220
1496	1938	Dehra - D/Shala Via Jawalajee (02RT)	220	40	0	260
1497	1949	Sundernagar-Chamba (2ST)	342	240	0	582
1498	1952	Sundernagar-Shimla 1RT via Dehar	110	0	118	228
1499	1953	S.Nagar-Kinder - Tatapani 1RT	4	0	188	192
1500	1954	Mandi Recong pio 2ST	310	0	276	586
1501	1955	SNR-Reur-Galma-S.Nagar 1RT via Baggi	10	0	74	84
1502	1956	S.Nagar-Jahu Via Leda 2RT	0	0	152	152
1503	1957	S.Nagar- Kateru-Doldhar 1RT	4	0	56	60
1504	1958	S.Nagar-Nalni-Kateru 2RT	8	0	88	96
1505	1959	S.Nagar-Nalni-Pourakothi 1RT	4	0	74	78
1506	1960	S.Nagar -Nalni-Panjog 3RT	12	0	114	126
1507	1961	S.Nagar-Bober-3RT	12	0	72	84
1508	1962	S.Nagar-Bober-2RT	8	0	48	56
1509	1963	S.Nagar-Rewalsar Via Gagal mandi 1RT	8	0	100	108
1510	1964	S.Nagar-Bandli -Tatapani- Karla1RT	4	0	244	248
1511	1965	S.Govrta Via Kothi-Darnda - Meramasit 1RT	0	0	70	70
1512	1966	S.Nagar-Leda 1RT	0	0	26	26
1513	1967	S.Nagar-Salwana-Jayor 1RT	24	0	24	48
1514	1968	Mandi-Moviseri 1RT	32	8	36	76
1515	1969	S.Nagar-Bangaloo-Chaikadohra 1RT	6	0	42	48
1516	1970	S.Nagar-Keran 1RT	2	0	10	12
1517	1971	SNR-Gohar-Neuri-Mandi-1RT	32	8	108	148
1518	1972	Mandi -Halyater-Swaraghat 1RT	28	0	60	88
1519	1973	Mandi-Killing Via Bhyaeta 1RT	32	4	34	70
1520	1974	Mandi -Dugrain 1RT	32	8	16	56
1521	1975	Mandi -Jahal-Devidarh 1RT	32	8	70	110
1522	1976	S.Nagar-Beena 2RT	0	0	56	56
1523	1977	SNR-Leda-Jahu 1RT	0	0	76	76
1524	1978	SNR-Dharli-Kayan 2RT	72	0	56	128

		(1017), 16 11-1(1 )/4(1, 12 01-1(1-1, 20	710 / 20 91111	1 1, 10 10		
1525	1979	SNR-Dharamdwara 1RT	6	0	30	36
1526	1980	Mandi-SNR Via Gagal 1RT	6	0	54	60
1527	1981	S-Nagar-Mandi Via Gagal 3RT	18	0	162	180
1528	1982	SNR-Chaikadohra-Triphalghat	6	0	64	70
		1RT				
1529	1983	SNR-Rajgarh 2RT	12	0	52	64
1530	1985	SNR-Kamand -Segal1RT	4	0	100	104
1531	1986	SNR-Dehar-Samella 1RT	34	0	50	84
1532	1987	SNR-Kangu-Ghumarwin 1RT	54	0	46	100
1533	1988	SNR-Meramasit -Kothi 1RT	0	0	30	30
1534	1989	SNR-Rewalsar Via Leda 2RT	0	0	112	112
1535	1990	SNR-Nalni-Doldhar 2RT	4	0	32	36
1536	1991	SNR-Keran 2RT	2	0	10	12
1537	1992	SNR-Beena-Palahi 2RT	0	0	36	36
1538	1993	SNR -Patsal 2RT	12	0	28	40
1539	1994	SNR-Cierculer 2RT	8	0	36	44
1540	1995	SNR-Kandar-Kotlu-Dehar 1RT	36	0	44	80
1541	1996	SNR-Gurkotha 1RT	0	0	32	32
1542	1998	SNRLeda-Halyater 1RT	0	0	54	54
1543	1999	SNR-Jhor 2RT	0	0	28	28
1544	2000	SNR-Dharmdwara-Surah 1RT	6	0	28	34
1545	2001	SNR-Luhnu-Chaikadohra 2RT	12	0	84	96
1546	2002	SNR-Seard 2RT	8	0	32	40
1547	2003	SNR-Nainadevi-Baggi-Nerchowk	10	0	82	92
		1RT				
1548	2004	SNR-Troh-Sidyani-Chandesh 1ST	20	0	68	88
1549	2005	SNR-Nerchowk-Khenuri 1RT	6	0	190	196
1550	2006	SNR-Charkhri-Brohag 1RT	4	0	144	148
1551	2007	SNR-HalyaterVia Meramasit 1RT	0	0	54	54
1552	2008	SNR-Nalni-Thikkar 1RT	4	0	66	70
1553	2009	Sundernagar-Tanda-Kangra- Sundernagar 1RT	284	0	28	312
1554	2010	Rohanda -Shimla - Rohanda (1RT)	40	0	208	248
1555	2013	Sundernagar-Talli-Sundernagar	8	0	88	96
	_ ~ ~ ~	2RT	Ü			, ,
1556	2014	Sundernagar-Balag Via Nihri 1RT	4	0	120	124
1557	2015	Sundernagar-Tatapani -Suni1RT	4	0	188	192
1558	2016	Sundernagar-Leda-Jahu-	3	20	67	90
		Triphalghat-Chaikadohra-				
		Sundernagar 1RT				
1559	2017	Mandi Sundernagar (2RT)	96	0	0	96
1560	2018	Mandi Sundernagar (4RT)	192	0	0	192
1561	2019	Mandi Sundernagar (4RT)	192	0	0	192
1562	2020	Sundernagar-Colony-MLSM	58	0	40	98
		College-Chambi Kangar				
		(Mudrika)8 RT				
1563	2021	S/Nagar-Rajgarh-SNR (2RT)	8	0	60	68
1564	2022	S/Nagar-Nalni-SNR (3RT)	12	0	54	66
1565	2023	S/Nagar-Beena -Palahi -SNR	0	0	100	100

		, ,	,			
1566	2024	S/Nagar-Jhor-Patrahan SNR 4RT	0	0	80	80
1567	2025	Sunder nagar Reur Via Kalkhar ,Riwalsar (1RT)	10	0	78	88
1568	2026	S/Nagar-Rewalsar -SNR via Leda 2RT		28	84	112
1569	2027	S/Nagar-Luhanoo (1RT)	6	0	32	38
1570	2028	Sundernagar Nalini Kateru(2RT)	8	0	88	96
1571	2030	Sundernagar-Dehar-Taleli-Chai	3	0	28	31
10,1	_000	Ka Dora-Sundernagar 1RT	J			
1572	2031	Sundernagar Bobbar(3RT)	12	0	72	84
1573	2032	S/Nagar-Mandi -SNRvia Gagal ( 3RT)	30	0	162	192
1574	2033	Sundernagar-Chailchowk- Neuri(1RT)	6	8	52	66
1575	2034	Sundernagar -Dehar Via Jambla ( 1RT)	32	0	18	50
1576	2035	Sundernagar-Gurkotha-Nerchowk- Gurkotha-Kasol-Nerchowk- Sundernagar 1RT	0	0	90	90
1577	2036	Mandi-Killing(1RT)	32	0	38	70
1578	2037	Sundernagar-Kandar-Salapar- Kandar(1RT)	36	0	14	50
1579	2038	Sundernagar-Dharli-Salapar(1RT)	36	0	28	64
1580	2039	S/Nagar-Salwana-Dehar-Barmana (1RT)	32	0	46	78
1581	2040	Sundernagar-Saneehan(1RT)	36	0	28	64
1582	2041	Sundernagar-Killing(1RT)	6	0	38	44
1583	2042	Mandi-Jahal(1RT)	32	8	60	100
1584	2043	Sundernagar -Kateru - Porakothi(1RT)	4	0	76	80
1585	2044	S/Nagar-Rewalsar via Mandi (1RT)	10	48	54	112
1586	2045	Mandi-Moviseri(1RT)	32	8	36	76
1587	2046	Sundernagar-Rewalsar-Nainadevi (2 RT)	20	20	140	180
1588	2047	Sundernagar Smaila(1RT)	34	0	50	84
1589	2048	Sundernagar Gobartha(1RT)	0	4	66	70
1590	2049	Sundernagar-Trifalghat(1RT)	6	0	64	70
1591	2050	Sundernagar Leda Kothi(1RT)	0	0	34	34
1592	2051	Sundernagar Panjog(1RT)	4	0	34	38
1593	2052	Sundernagar-Salwana-Jeor (1RT)	24	0	24	48
1594	2053	S/Nagar-Bari-SNR (2RT)	8	0	16	24
1595	2054	S/Nagar-Rohanda (1RT)	4	0	66	70
1596	2055	S/Nagar-Nerchowk-Baggi- Hatgarh-S/Nagar (1RT)	11	0	15	26
1597	2056	S/Nagar-Doldhar (1RT)	4	0	54	58
1598	2057	Sundernagar -Meramsit Via leda (1RT)	0	0	18	18
1599	2058	S/Nagar- Baldwara via Leda( 1RT)	0	0	74	74

3334		राजपत्र, हिमायल प्रदरा, 12 अपराबर, 20	10 / 20 जारि	91, 1940	1	
1600	2059	Mandi-Nerchowk- Sundernagar(3RT)	144	0	0	144
1601	2060	Sundernagar-Nerchowk-Mandi (3RT)	144	0	0	144
1602	2061	Sundernagar-Jawala 2RT	4	0	28	32
1603	2062	Sundernagar-Luhunu 1RT	6	0	32	38
1604	2063	Sundernagar-Bober 2RT	8	0	48	56
1605	2064	Sundernagar-Sainji-Noyda 1RT	6	0	28	34
1606	2065	Sundernagar-Betehra-Brikhmani 2RT	12	0	60	72
1607	2066	S/Nagar-Ghumarwin (1 RT)	34	20	46	100
1608	2067	Sundernagar-Mudrika 10 RT	60	0	40	100
1609	2068	Mandi-Sundernagar 3RT	144	0	0	144
1610	2078	Mandi- Shimla- via Jukhala (01RT)	270		-	270
1611	2079	Mandi- Shimla- via Jukhala (01RT)	270			270
1612	2080	Mandi-Sainj via gagal (01ST)	2		41	43
1613	2081	Gohar-Shimla via BLS (01ST)	129		30	159
1614	2082	Shimla- Mandi (01ST)	135			135
1615	2083	Shimla-Tullah via Mandi (02ST)	382		84	466
1616	2084	J.Nagar-Shimla via Kotli (02ST)	135		69	204
1617	2085	Mandi- Mahunag via KarsogGhini -Barnol (01RT)	32		258	290
1618	2086	Mandi-Jeuri via Karsog	138		288	426
1619	2087	Mandi-Sangla-Raxam via SNR- Karsog (02ST)	276		328	604
1620	2088	Mandi- Naina Devi (01RT)			68	68
1621	2089	Mandi- Baldwara-Kuthera (01RT)	28		118	146
1622	2090	Mandi-Chowk-Jahu (01RT)	22		28	50
1623	2091	Mandi-Sukareuar via Rewalsar (01RT)			64	64
1624	2092	Mandi-Kashan (02RT)	88		48	136
1625	2093	Mandi-Sandohal via kotli-D.Pur (01RT)	136		74	210
1626	2094	Mandi-Mahan via Kotli (02RT)	88		44	132
1627	2095	Mandi- Sain- Dhadal (01RT)	44		28	72
1628	2096	Mandi-Batahan via Saigalu (01RT)	36		30	66
1629	2097	Mandi-Surari-Arthi (02RT)	88		32	120
1630	2098	Mandi-Manaru viakotli (01RT)	44		44	88
1631	2099	Mandi-Chiuni via Moviseri=Gohar (01RT)	4		186	190
1632	2100	Mandi- Magrugala (01RT)	32		162	194
1633	2101	Mandi-Shilibagi Kulthani (01RT)	32		178	210
1634	2102	Mandi- Manali via Autt (01RT)	192	28		220
1635	2103	Mandi-Manali via Autt (01ST)	96	14		110
1636	2104	Mandi-Manali via Autt (01ST)	96	14		110
1637	2105	Mandi- Shikawari via Pandoh (01RT)	36	0	180	216

		(1017), 16 11-10 240, 12 01-12-1,		ı	1 1	
1638	2106	Mandi-Tepar-Aut (01RT)	54	0	125	179
1639	2107	Mandi-Sanod-Aut (01RT)	86		66	152
1640	2108	Mandi-Shivabadar (02RT)	68		72	140
1641	2109	Mandi-Parwara-viaPandoh (01RT)	36		54	90
1642	2110	Mandi- Trayambli-Baragawn (01RT)	8		64	72
1643	2111	Mandi-kufari-Nashdra- Patwali	96		92	188
1.6.1.1	2112	(02RT)			<b>7</b> 0	0.4
1644	2112	Mandi-pali-Drugh via Cheli (01RT)	6		78	84
1645	2113	Mandi- Baragawan-Drugh via Tue (01RT)	40		54	94
1646	2114	Mandi- Batheri (01RT)	4		68	72
1647	2115	Mandi-Batheri-Arang)(1RT)	4		78	82
1648	2116	Mandi-Balhtikkar-Dharmehar (01RT)	4		80	84
1649	2117	Mandi-Kataula-Baggi 901RT)	4		60	64
1650	2118	Mandi-Kandhi (01RT)	4		74	78
1651	2119	Mandi-Balh Tikker via Trayambli (01RT)	4		90	94
1652	2120	Mandi-Balhtikar via Tryambli J/nager (01RT)	113		210	323
1653	2121	Mandi-Killing via Chauhan (02RT)	64		96	160
1654	2122	Mandi-Patron-Batahan (01RT)			46	46
1655	2123	Mandi-Siram-Batahan (01RT)			46	46
1656	2124	Mandi - Mudrika Bus (01RT)	0		135	135
1657	2125	Mandi-Peri-Nerchowk (03RT)			120	120
1658	2126	Mandi- Pairi-Nerchowk (02RT)			96	96
1659	2127	Mandi- Sainimohari-Nerchowk- Mandi (01RT)	2		42	44
1660	2128	Mandi-Khajroun via Lot (02RT)	32		32	64
1661	2129	Mandi-Batahar via Gokhara (02RT)	32		72	104
1662	2130	Mandi-Sakswal -Batahar (01RT)	16		32	48
1663	2131	Mandi-Koon-Kotli- Samrahan (01RT)	44		30	74
1664	2132	MandiLag (01RT)			24	24
1665	2133	Mandi-Lag (01RT)			48	48
1666	2134	Mandi-Sadyana-Kot (02RT)			44	44
1667	2135	Mandi-Nalhog-via Saigaloo			42	42
		(01RT)				
1668	2136	Mandi-Bir-Kashan-Kotli- (02RT)	16		84	100
1669	2137	Mandi-Baryara (02RT)			56	56
1670	2138	Mandi-Kotli via Nalhog (01ST)	4		21	25
1671	2139	Lag -Mandi via Saigalu Nalhog (01ST)			32	32
1672	2140	Mandi- Nalhaog via Baryara (02RT)			68	68

		राजा । अ, १७ ॥ नरा अपरा, १८ जनसूनर, ८०				
1673	2141	Mandi-Kalother via Sadoh (03RT)			144	144
1674	2142	Mandi-Balhdolra (01RT)			40	40
1675	2143	Mandi-Balhdolra(01RT)			40	40
1676	2144	Mandi- Bayar(04RT)	16		80	96
1677	2145	Mandi-Bayar(01RT)	4		20	24
1678	2146	Mandi-Majhwar via Dudar(03RT)			60	60
1679	2147	Mandi-Kotmorse(03RT)	12		90	102
1680	2148	Mandi-Majhwar-Rakhoon(03RT)	12		84	96
1681	2149	Mandi-Dudar via Majwahar			64	64
		(02RT)				
1682	2150	Mandi-Moviseri via Rakhoon (01RT)	4		38	42
1683	2151	Mandi-Chailchowk via Kotmorse (01RT)	4		56	60
1684	2152	Mandi-Sakroha via Malwana (01RT)	4		28	32
1685	2153	Mandi-Bhadyal-via malwana (01RT)	4		16	20
1686	2154	Mandi-Behanatikar (01RT)	4		16	20
1687	2155	Thunag-Janjehalli (01RT)			136	136
1688	2156	Mandi town (Mudrika Service)			135	135
1689	2157	Mandi-Nasloh(03RT)	12		48	60
1690	2158	Mandi-Neri-Navloy(01RT)	4		50	54
1691	2159	Mandi-Rayagri (01RT)	4		24	28
1692	2171	MANDI-SHIMLA VIA	135			135
		JUKHALA (01RT)				
1693	2172	REWALSAR-MECLODGANG	143		15	158
		VIA D. SHALA (02ST)				
1694	2173	REWALSAR-KAZA VIA	110		210	320
		KEYLONG (02ST)				
1695	2174	MANDI-RECONGPEO VIA JANJEHALI-RAMPUR (02ST)	114	5	144	263
1696	2175	MANDI-PALAMPUR VIA	95			95
		JODINGERNAGAR (01RT)				
1697	2176	MANDI-NAGROTA BAGWAN	105			105
		VIA J. NAGAR (01RT)				
1698	2178	MANDI-KEYLONG VIA	110		115	225
		MANALI (02ST)				
1699	2179	MANDI-RAMPUR VIA AUTT-	43		132	175
		BANJAR-JALODIJOT (02ST)				
1700	2180	MANDI-SOLAN VIA	82		53	135
		BHARARIGHAT (02ST)				
1701	2181	MANDI-GUMARWIN VIA	56		24	80
		GHAGAS (02RT)				
1702	2182	MANDI-BILASPUR VIA SUNDERANAGAR (02RT)	68			68
1703	2183	REWALSAR-MANDI-MANALI	110			110
1,05	_105	VIA KULLU (01RT)	110			110
1704	2184	BILASHPUR-MANALI VIA	178			178
_ ,	•	MANDI-KULLU (0RT)	1,0	1		1,5

		राजपत्र, हिमायल प्रदर्श, 12 अपरावर,	2010/20 0	1111111, 11	<del></del>	3331
1705	2185	MANDI- KULLU VIA AUTT(02RT)	70			70
1706	2186	MANDI-KÚLLU VIA	70			70
1707	2187	AUTT(02RT) MANDI-CHHATRI VIA AUTT -	43		77	120
		BANJAR(01RT)				
1708	2188	MANDI-SARKAGHAT VIA			70	70
1709	2189	PATRON-THAUNA(01RT) MANDI-HAMIRPUR VIA	62		28	90
1709	2109	REWALSAR(01RT)	02		20	90
1710	2190	MANDI-SHRI-NAINA DEVI	14	2	24	40
		VIA PATHA-GUDAHAN(01RT)				
1711	2191	MANDI-LEDA VIA	14	2	24	40
1712	2192	SIDHAYANI-KOTHI (03RT) MANDI-SAMRAHAN VIA JAIL	22		8	30
1/12	2172	ROAD(02RT)	22		8	30
1713	2193	MANDI-KOTLI VIA JAIL	22			22
		ROAD(04RT)				
1714	2194	KOTLI MUDRIKA BUS			150	150
1715	2195	(WHOLE DAY)  MANDI-GADAGUSAINI VIA	40		80	120
1/13	2193	AUTT - BANJAR(01RT)	40		80	120
1716	2196	MANDI-PIPALAGALU VIA	18		22	40
		PANDOH-NANDI(02RT)				
1717	2197	MANDI-KASHAN VIA SAINJ-	18		22	40
1718	2198	PANDOH(02RT)  MANDI-BADOG VIA DUDAR-	15			15
1/10	2198	BHAROUN(03RT)	13			13
1719	2199	MUDRIKA BUS CHACHIOT	32	5	113	150
		AREA ( WHOLE DAY)				
1720	2200	MANDI-SARACHI VIA	18		82	100
1721	2201	PANDOH-KANDHA (01RT)  MANDI-DHARMSHALA VIA	143			143
1/21	2201	J. NAGAR(01RT)	143			143
1722	2202	JANJEHALI-SHIMLA VIA	167	5	149	321
		MANDI(02ST)				
1723	2203	JANJEHALI-SHIMLA VIA	121	5	66	192
1724	2204	NERCHOWK(02ST)  Mandi-Padhar-	57			57
1/24	2204	JoginderNagar(02RT)	37			37
1725	2205	Mandi-Padhar-Joginder Nagar	57			57
		(02RT)				
1726	2206	Mandi-Joginder Nagar via	22		47	69
1707	2207	Kotli(01RT)	17		(2	0.5
1727	2207	Mandi-Janjehali via Nerchowk(01RT)	16	6	63	85
1728	2208	Mandi-Janjehali via	16	6	63	85
		Nerchowk(01RT)				
1729	2209	Mandi-Padhar-	30			30
1720	2210	JoginderNagar(03RT)	((			
1730	2210	Pandoh-Mandi-	66			66

		(1917), 16 11-10 740, 12 91-12-17, 20	10 / 20 1111	,		
		SunderNagar(01RT), Mandi- SunderNagar02RT				
1731	2211	Mandfi-Kashimlidhar via Pandoh(02RT	18		22	40
1732	2212	Mandi-Majhol via Gohar-	40	6	39	85
1732	2212	Bagsaid(01RTMandi-SunderNagar	10		37	02
		via Nerchowk(01RT				
1733	2213	Mandi-Dusara-Khabu via			126	126
		Rewalsar (01 ST), usarakhabu-Shri				
		Nainadevi via Rewalsar (01ST)				
		Shri Nainadevi- Rewalsar (01ST),				
		Shri Nainadevi- Mandi Rewalsar-				
1734	2214	Randhara- Jailroad (01ST)	18		84	102
1734	2214	Mandi-Sarachi via Pandoh (01RT) Basi-Mandi via Gohar-Moviseri-	56	12	72	140
1/33	2213	Majhwar (01ST), Mandi- Sunder	30	12	12	140
		Nagar via Nerchowk (01RT),				
		Mandi-Majhwar via Nela(01RT),				
		Mandi-Basi via Nerchowk-Gohar				
		(01ST)				
1736	2216	Mandi-Barot-Luhardi via Padhar	43		25	68
		(01RT)				
1737	2217	Mandi-ShriNaina Devi via			44	44
		Rewalsar-Jailroad(01RT),				
		Rewalsar-Kuntbhio(01RT)				
1738	2218	Mandi-Batahan via Ghour-			65	65
		Kothgehari(02RT), Mandi-				
		Durgapur via Patron(01RT)				
1739	2219	Mandi-Nerchowk via Pairi(04RT)			20	20
1740	2220	Mandi-Chailchowk via Pandoh	23		57	80
		(01RT), Mandi-Dawahan via Bir-				
1541	2221	Kotli(01RT)	22		2.1	6.1
1741	2221	Mandi-Chuku-Khajari via Padhar	33		31	64
1742	2222	(01RT), Mandi- Bayar(01RT)	0.0		1.5	102
1742	2222	Mandi-Dharmpur via Kotli(01RT),	88		15	103
1743	2223	Mandi-Baragawn via Pali(01RT)	2		12	14
1743	2224	Mandi-Sakroha via Gagal(05RT)  Mandi-Kamlah via via Kotli-	68		24	92
1/44	2224	Dharmpur- via Jailroad(01RT)	08		2 <del>4</del>	92
1745	2225	Mandi-Khajroun via Lot via	8		12	20
1743	2223	jailroad(03RT)	O		12	20
1746	2226	Mandi-Batahar via Gokhara-	10		59	69
1, 10	2220	jailroad(01RT)Mandi-Kandhalu	10			0)
		via Gokhara (01RT), Mandi-				
		Dhanayari (01RT)				
1747	2227	Mandi-Janjehali via	16	6	102	124
		Nerchowk(01RT)				
1748	2228	Mandi-SunderNagar via	24			24
		Nerchowk(04RT)				
1749	2229	Mandi-Kufardhar via	4		13	17
		Nasloh(04RT)				
		/		•	,l	

		राजपत्र, हिमायल प्रदरा, 12 अपराबर,	2010/ 20 0	111 \ 1 1, 10	, 10	3339
1750	2230	Mandi-Gohar via Nerchowk(03RT)	16	6	13	35
1751	2231	Mandi-Rewalsar via Jail Road(04RT)			24	24
1752	2232	Mandi-Sarwahan via Jailroad- Gokhara(03RT)	8		12	20
1753	2233	Mandi-Khadkalyana via Jamana- Tarnoh(03RT)			20	20
1754	2234	Mandi-Patron via Jailroad- Nanawan-Tandi(03RT)			20	20
1755	2235	Mandi-Tung bawari(03RT)			11	11
1756	2236	Mandi-Dhanadal via Sadyana- Devnal-Kotli (04RT)	9		19	28
1757	2237	Mandi-Thatta via Ghran(02RT), Mandi-Shivabadhar via Ghran(01RT)	18		30	48
1758	2238	Mandi-Chiuni via Nerchowk- Gohar-Chandpur Kandha(01RT)	16	6	78	100
1759	2239	Mandi-Duhaki via Ghran(02RT)	9		17	26
1760	2240	Mandi-Kataula via Katindhi (04RT)	2		22	24
1761	2241	Mandi-Panjain via Autt(01RT), Autt-Panjain (01RT)	47		35	82
1762	2242	Mandi-Durgapur via Patron (01RT), Mandi-Batahana via Patron(02RT)			55	55
1763	2243	Mandi-Prashar via kataula(02RT)	2		48	50
1764	2244	Mandi-Badhu via Nerchowk- Bagi- Chunahan(01RT)	16	4	30	50
1765	2245	Mandi-Kotli- Dhandal (01RT), Kotli- Samrahan (01RT) Kotli- Mahan (01RT), Kotli- Dawahan (01RT)	27		39	66
1766	2246	Mandi-Sandhol via Kotli- Dharmpur(01RT)	68		42	110
1767	2247	Mandi-Kalothar via Sadoh(02RT)Mandi-Sadoh via Bari(01RT)			44	44
1768	2248	Dolrabalh-Mandi(01ST),Mandi-Sakore(01RT),Mandi-Malwana via chakkar (01RT),Mandi-Saigalu via Lag (01RT) Mandi- DolraBalh (01RT)	8		73	81
1769	2249	Sakswal-Mandi via Gokhara(01ST)Mandi-ShriNaina Devi via Rewalsar-Jail road (01RT), Mandi-Sakswal via Gokhara (01ST)	16		70	86
1770	2250	Mandi-Baldwara via Leda (01RT) Mandi-Rakhopan via Majhwar	16		54	70

=====		(1017), 10 11-101 /1401, 12 01-101-10, 20		, ,		
		(01RT)				
1771	2251	Mandi-Arng via Kataula (01RT),	5		56	61
		Mandi-Chandeh via Majhwar (01				
		RT)				
1772	2252	Chaprahan-Mandi via	4		52	56
		Moviseri(01RT)Mandi-Chandeh				
		via Kotmorse(01RT)				
1773	2253	Tandi-Mandi via	23		44	67
		Saigalu(01RT),Mandi-Dawahan				
		via Bir-Kotli(01RT)				
1774	2254	Lag-Kotl via Hiun(01ST)Kotli-	18		53	71
1//1	223 1	Mandi via Bir(01ST)Mandi-Kotli-	10		33	, 1
		Lag Bir(01RT)				
1775	2255	Mandi-Padgwali via	20		46	66
1773	2233	Kufari(01RT)Mandi-Majhwar via	20		40	00
		, ,				
1776	2256	Dudar(01RT) Mandi-Batahan via Patron			47	47
1776	2236				4/	47
		(01RT)Mandi-Patron via Jailroad-				
1777	2257	Nanawan-Tandi(01RT)	2		20	22
1777	2257	Mandi-Duhaki via Kamand(01RT)	3		30	33
1550	22.50	Mandi- Dudar (01RT)			<b>.</b> =	
1778	2258	Banog-Kunnu-Kufari-Luharda	23		67	90
		(01ST) Luharda-Kufari-Mandi				
		(01ST) Mandi-Kufari Padgwali				
		(01RT)				
1779	2259	Basa-Gohar via Chhaprahan-	54		135	189
		Moviseri (01ST), Gohar-Mandi via				
		Chhaprahan-				
		Pandoh (01ST), Mandi-				
		Chailchowk via Pandoh (01ST),				
		Chailchowk- Mandi via Pandoh				
		(01ST)				
1780	2260	Kashan-Mandi via Sainj-	50		87	137
		Pandoh(01ST)Mandi-Chailchowk				
		via Pandoh(01RT)Mandi-Kashan				
		via Nerchowk-Gohar(01ST)				
1781	2261	Jayog-Gohar via	32		97	129
1,01	1	Chailchowk(01ST)Gohar-Mandi	J <b>-</b>			/
		via Chailchowk(01ST)Mandi-				
		Rewalsar via Jail				
		Road(01RT)Mandi-Jayog via				
		Nerchowk-C.Chowk(01ST)				
1792	2262	Mandi- Bhraon via			25	25
1782	2262	Dudar(05RT)Mandi-Marathu via			25	25
		` ′				
1702	2262	Ratipul(01RT)	31		17	10
1783	2263	Mandi-Kandha via Hanogi(02RT)	31			144
1784	2264	Mandi-Kathalag via Talyahar-			144	144
1707	2270	Jailroad(07RT)	510	0	20	522
1785	2279	Manali-Shimla -2ST	512	0	20	532
1786	2280	Manali-Shimla -2ST	488	0	20	508
1787	2281	Manali-Shimla -2ST	488	0	20	508

		राजाम, रहानिया प्रदर्श, 12 जनसूनर,		· · · · · · · · · · · · · · · · · · ·		
1788	2282	Kullu-Shimla 1 RT	408	0	20	428
1789	2283	Kullu-Aanni- 2ST	480	430	36	946
1790	2284	Kullu-Sarahan-2ST	304	0	98	402
1791	2285	Kullu-Thanog-2ST	248	0	20	268
1792	2286	Kullu-Aanni-1 RT	188	0	20	208
1793	2287	Manali-Dharmsala-2ST	666	0	20	686
1794	2288	Kullu-Mandi Via Katula- 1RT	38	78	20	136
1795	2289	Mandi-Kullu Via Katula -1RT	38	78	20	136
1796	2290	Mandi -Kullu- 2 RT	120	0	20	140
1797	2291	Manali-Solang Nalla - 4RT	0	0	28	28
1798	2292	Manali-Kothi- 1RT	0	0	28	28
1799	2293	Jana-Kullu- 1RT	46	12	38	96
1800	2294	Patlikuhal-Jana -2 RT	0	12	38	50
1801	2295	Hallan-Kullu- 1RT	46	12	14	72
1802	2296	Patlikuhal-Hallan- 1RT	0	12	14	26
1803	2297	Rumshu-Kullu- 1RT	46	12	14	72
1804	2298	Shangchar-Kullu-1RT	46	0	28	74
1805	2299	Patlikuhal-Shangchar- 2 RT	0	0	28	28
1806	2300	Hallan-II-Patlikuhal-2RT	0	0	14	14
1807	2301	Neri-Kullu- 1RT	38	0	14	52
1808	2302	Karal-Kullu- 3RT	28	0	18	46
1809	2303	Byasar-Kullu- 3 RT	4	0	44	48
1810	2304	Sajuni-Kullu- 3 RT	4	0	54	58
1811	2305	Kullu-Bhekhli- 2 RT	0	0	24	24
1812	2306	Kullu-Bastori- 2RT	0	0	28	28
1813	2307	Kullu-Bhalyani- 5 RT	0	0	38	38
1814	2308	Kullu-Salang- 4 RT	0	0	38	38
1815	2309	Kullu-Kalang- 4 RT	0	0	36	36
1816	2310	Kullu-Peej- 5 RT	0	0	26	26
1817	2311	Kullu-Manali- 2 RT	40	0	0	40
1818	2312	Kullu-Manali Via L.Bank- 4 RT	84	0	0	84
1819	2313	Kullu-Dhart- 2 RT	0	0	50	50
1820	2314	Kullu-Hallinni- 2 RT	0	0	46	46
1821	2315	Kullu-Raugi- 2RT	0	0	40	40
1822	2316	Kullu-Bhulang- 2 RT	0	0	44	44
1823	2317	Bhunter-Sonda Dhar- 3 RT	0	0	68	68
1824	2318	Bhunter-Prohdhar- 3RT	0	0	28	28
1825	2319	Bhunter-Sachani- 3RT	8	0	28	36
1826	2320	Bhunter-Jhuni- 3 RT	0	0	66	66
1827	2321	Bhunter-Hawai- 3RT	0	0	48	48
1828	2322	Bhunter-Dyar-3RT	0	0	28	28
1829	2323	Bhunter-Siyah- 3RT	0	0	48	48
1830	2324	Kullu-Sainj-Dhaugi- 2 RT	46	0	68	114
1831	2325	Kullu-Sudhrani- 1ST	46	0	74	120
1832	2326	Kullu-Tachi- 1RT	46	0	74	120
1833	2327	Kullu-Banjar- 1RT	84	0	20	104
1834	2328	Kullu-Bathad- 2 RT	84	0	60	144
1835	2329	Kullu-Chattari- 1RT	84	0	164	248
1836	2330	Kullu-Gada Gusanee- 1RT	84	0	150	234
1837	2331	Kullu-Tandi- 1RT	84	0	62	146

		राजात्र, विभागरा त्रपरा, 12 जागत्रपर, 20		11, 1010		
1838	2332	Kullu-Sarchi- 1RT	84	0	72	156
1839	2333	Sudhrani-Movi Seri- 1ST	18	0	86	104
1840	2334	Moviseri-Aut- 1 ST	18	0	72	90
1841	2335	Aut-Tachi- 2 RT	12	0	23	35
1842	2336	Aut-Sainj-Dhaugi- 3RT	0	0	70	70
1843	2337	Banjar-Sudhrani- 1RT	48	0	22	70
1844	2338	Aut-Kotla- 2RT	8	0	12	20
1845	2339	Aut-Fagla- 2RT	8	0	12	20
1846	2340	Kotla-Kullu- 1RT	24	0	28	52
1847	2341	Dhaugi-Kullu- 2 RT	48	0	42	90
1848	2342	Banjar-Bathad- 3RT	0	0	40	40
1849	2343	Banjar-Giaghi- 3RT	20	0	0	20
1850	2344	Banjar-Chanoun- 3RT	0	0	52	52
1851	2345	Banjar-Granho-3RT	0	0	30	30
1852	2346	Banjar-Barti Dhar- 3RT	0	0	40	40
1853	2347	Banjar-GulahDhar- 3RT	0	0	30	30
1854	2348	Banjar-Gambir- 3RT	0	0	40	40
1855	2349	Kullu-Barsanee- 1RT	0	0	120	120
1856	2350	Kullu-Manikarn- 2 RT	0	0	90	90
1857	2351	Kullu-Chatrani- 2RT	0	0	86	86
1858	2352	Kullu-Badyogi- 2RT	0	0	48	48
1859	2353	Kullu-Malana- 1 RT	0	0	110	110
1860	2354	Kullu-Chhaman- 2RT	0	0	50	50
1861	2355	Banjar-Jhori- 2RT	0	0	52	52
1862	2356	Banjar-Ghart Gad- 3 RT	0	0	16	16
1863	2357	Banjar-Tipu Dhar- 3 RT	0	0	20	20
1864	2358	Kullu-Kamand- 3RT	0	0	30	30
1865	2359	Kullu-Pahnala - 5 RT	0	0	28	28
1866	2368	Manali-Sandhol-2ST	898	0	20	918
1867	2369	Kullu-Khanipandy- 5 RT	0	0	30	30
1868	2370	Kullu-Jawalapur- 2 RT	18	0	72	90
1869	2371	Kullu-Shanghar- 2RT	46	0	70	116
1870	2372	Kullu-Railla- 1RT	46	0	74	120
1871	2373	Banjar-Sajwad- 1RT	0	0	38	38
1872	2374	Kullu-Manihar- 1RT	46	0	48	94
1873	2375	Kullu-Kanoun- 1RT	46	0	48	94
1874	2383	Kullu-Premjani- 1RT	8	0	40	48
1875	2384	Banjar-Shimla =2 ST	408	0	0	408
1876	2385	Banjar-Granho- 3RT	0	0	48	48
1877	2386	Banjar-Teel-2 RT	0	0	70	70
1878	2387	Banjar-Pekhari- 3 RT	0	0	40	40
1879	2388	Banjar-Jhouri- 3RT	0	0	48	48
1880	2389	Banjar-Chanoun- 3RT	0	0	40	40
1881	2390	Banjar-Giaghi- 3RT	20	0	0	20
1882	2391	Kullu-Ghat-Parganu- 1RT	46	0	42	88
1883	2392	Kullu-Bhuinteer- 2RT	0	0	30	30
1884	2393	Kullu-Barahar- 2RT	0	0	30	30
1885	2394	Kullu-Leh- 2ST	0	0	444	444
1886	2395	Kullu-Baradha-Shangchan- 1RT	0	0	70	70
			0		28	28

1888   2397   Chatrani-Kullu-PRT   0   0   86   86   86   889   2398   Kullu-Peej-SRT   26   26   26   26   27   2899   Manali-Manikam-IRT   76   0   94   170   1891   2400   Rumshu-Hallan-Kullu-IRT   46   0   26   72   72   74   74   75   2401   Shangchar-Kullu-IRT   46   0   28   74   74   74   74   74   74   75   2402   Hallam-Kullu-IRT   46   0   28   74   74   75   2402   Hallam-Kullu-IRT   46   0   28   74   74   75   2404   Manali-Rohtang pass-2RT   0   0   0   86   86   86   86   86			राजयत्र, हिमायल प्रदरा, 12 अपसूबर	, 2010/ 20 91	11 < 1 1, 10	, 10	
1890   2399   Manali-Manikam-IRT   76   0   94   170   1891   2400   Rumshu-Hallan-Kullu-IRT   46   0   26   72   1892   2401   Shangchar-Kullu-IRT   46   0   28   74   1893   2402   Hallan-Kullu-IRT   46   0   28   74   1894   2403   Karal-Kullu-IRT   46   0   28   74   1894   2403   Karal-Kullu-IRT   26   0   20   46   1895   2404   Shangchar-Kullu-IRT   0   0   86   86   86   86   1895   2404   Shangchar-Kullu-IRT   0   0   56   56   56   56   56   56	1888	2397	Chatrani-Kullu-2 RT	0	0	86	86
1891   2400   Rumshu-Hallan-Kullu- IRT   46   0   26   72     1892   2401   Shangchar-Kullu- IRT   46   0   28   74     1893   2402   Hallan-Kullu- IRT   46   0   28   74     1894   2403   Karal-Kullu- 3RT   26   0   20   46     1895   2404   Shangchar-Kullu- IRT   0   0   86   86     1896   2405   Bastori-Bekhali-Kullu- IRT   0   0   56   56     1897   2406   Babalee-Mohal- 7RT   0   0   120   120     1898   2407   Mohal-Babalee- 7RT   0   0   120   120     1899   2408   Kullu-Bijli Mahadev- 3 RT   0   0   50   50     1900   2409   Kullu-Manikarn-Bhunter-   0   0   160   160     1900   2410   Trehan-Soghi-Kullu- I RT   0   0   48   48     1902   2411   Kullu-Khanipandy- 5 RT   0   0   30   30     1903   2412   Kullu-Hawaigharat- 3RT   0   0   68   68     1904   2413   Kullu-Ishigharat- 3RT   0   0   68   68     1905   2414   BHULANG-KULLU- 3 RT   0   0   68   68     1906   2415   Manali-Kullu- 3 RT   80   0   0   80     1907   2416   Bhunter-ManaliVia Left Bank- 2   54   0   0   54     1908   2417   Bajura-Manali- 2RT   88   0   0   0   54     1909   2418   Jhuni-Bhunter-Kullu- 3RT   0   0   46   46     1910   2419   Neri-Kullu- I RT   38   0   14   52     1911   2420   NEUL-KOTH- I RT   38   0   14   52     1911   2421   Kullu-Beasar- 3RT   0   0   48   48     1913   2422   Kullu-Beasar- 3RT   0   0   48   48     1914   2423   Manali-Rohtang pass- 2RT   0   0   102   102     1916   2425   Manali-Rohtang pass- 2RT   0   0   102   102     1917   2426   Manali-Rohtang pass- 2RT   0   0   102   102     1918   2427   Manali-Rohtang pass- 2RT   0   0   102   102     1921   2430   Manali-Rohtang pass- 2RT   0   0   102   102     1922   2431   Manali-Rohtang pass- 2RT   0   0   102   102     1923   2432   Manali-Rohtang pass- 2RT   0   0   102   102     1924   2433   Manali-Rohtang pass- 2RT   0   0   102   102     1924   2434   Manali-Rohtang pass- 2RT   0   0   102   102     1925   2434   Manali-Rohtang pass- 2RT   0   0   102   102     1924   2435   Manali-Rohtang pass- 2RT   0   0   102   102     1925   2434	1889	2398	Kullu-Peej- 5RT			26	26
1892   2401   Shangchar-Kullu-1RT	1890	2399	Manali-Manikarn-1RT	76	0	94	170
1893   2402   Hallan-Kullu-1 RT	1891	2400	Rumshu-Hallan-Kullu- 1RT	46	0	26	
1894   2403   Karal-Kullu- 3 RT   26   0   20   46   1895   2404   Shangchar-Kullu- 1 RT   0   0   86   86   86   1896   2405   Bastori-Bekhali-Kullu- 1 RT   0   0   56   56   56   1897   2406   Bastori-Bekhali-Kullu- 1 RT   0   0   120   120   120   1898   2407   Mohal-Babalee- 7RT   0   0   120   120   1898   2407   Mohal-Babalee- 7RT   0   0   50   50   50   1900   2409   Kullu-Bijli Mahadev- 3 RT   0   0   50   50   50   1900   2409   Kullu-Manikarn-Bhunter-   0   0   160   160   Manikarn-Kullu1 RT   1901   2410   Trehan-Soghi-Kullu- 1 RT   0   0   48   48   48   1902   2411   Kullu-Hawaigharat- 3 RT   0   0   68   68   1904   2413   Kullu-Hawaigharat- 3 RT   0   0   68   68   1904   2413   Kullu-Hawaigharat- 3 RT   0   0   68   68   1905   2414   BHULANG-KULLU- 3 RT   0   0   46   46   46   1906   2415   Manali-Kullu- 3 RT   80   0   0   80   1907   2416   Bhunter-ManaliVia Left Bank- 2   54   0   0   54   KT   1908   2417   Bajura-Manali- 2 RT   88   0   20   108   1909   2418   Jhuni-Bhunter-Kullu- 3 RT   0   0   86   86   150   1910   2419   Neri-Kullu- 1 RT   38   0   14   52   1911   2420   NEUL-KOTHI- 1 RT   38   0   68   156   1912   2421   Kullu-Basasr- 3 RT   0   0   48   48   48   1913   2422   Kullu-Kalang- 4 RT   0   0   48   48   1913   2422   Manali-Rohtang pass- 2 RT   0   0   102   102   102   1916   2425   Manali-Rohtang pass- 2 RT   0   0   102   102   1916   2426   Manali-Rohtang pass- 2 RT   0   0   102   102   1919   2428   Manali-Rohtang pass- 2 RT   0   0   102   102   1920   2429   Manali-Rohtang pass- 2 RT   0   0   102   102   1922   2430   Manali-Rohtang pass- 2 RT   0   0   102   102   1924   2433   Manali-Rohtang pass- 2 RT   0   0   102   102   1924   2433   Manali-Rohtang pass- 2 RT   0   0   102   102   1924   2433   Manali-Rohtang pass- 2 RT   0   0   102   102   1924   2433   Manali-Rohtang pass- 2 RT   0   0   102   102   1924   2434   Manali-Rohtang pass- 2 RT   0   0   102   102   1924   2434   Manali-Rohtang pass- 2 RT   0   0   102   102   1924   2435   Manali-Rohta	1892	2401	Shangchar-Kullu-1RT	46	0	28	74
1895   2404   Shangchar-Kullu-1 RT	1893	2402	Hallan-Kullu- 1RT	46	0	28	74
1896   2405   Bastori-Bekhali-Kullu-1 RT   0   0   56   56     1897   2406   Babalee-Mohal-7 RT   0   0   120   120     1898   2407   Mohal-Babalee-7RT   0   0   120   120     1899   2408   Kullu-Biji Mahadev-3 RT   0   0   50   50     1900   2409   Kullu-Manikarn-Bhunter-   0   0   160   160     1901   2410   Trehan-Soghi-Kullu-1 RT   0   0   48   48     1902   2411   Kullu-Khanipandy-5 RT   0   0   30   30     1903   2412   Kullu-Hawaigharat-3 RT   0   0   68   68     1904   2413   Kullu-Sionda Dhar-3 RT   0   0   68   68     1905   2414   BHULANG-KULLU-3 RT   0   0   68   68     1905   2415   Manali-Kullu-3 RT   0   0   64   46     1906   2415   Manali-Kullu-3 RT   80   0   0   80     1907   2416   Bhunter-ManaliVia Left Bank-2   54   0   0   54     RT     1908   2417   Bajura-Manali-2RT   88   0   20   108     1909   2418   Muni-Bhunter-Kullu-3RT   0   0   86   86     1910   2419   Neri-Kullu-1 RT   38   0   14   52     1911   2420   NEUL-KOTHI-1 RT   88   0   68   156     1912   2421   Kullu-Basar-3RT   0   0   48   48     1914   2423   Manali-Rohtang pass-2RT   0   0   102   102     1915   2424   Manali-Rohtang pass-2RT   0   0   102   102     1916   2425   Manali-Rohtang pass-2RT   0   0   102   102     1918   2427   Manali-Rohtang pass-2RT   0   0   102   102     1918   2428   Manali-Rohtang pass-2RT   0   0   102   102     1919   2428   Manali-Rohtang pass-2RT   0   0   102   102     1919   2429   Manali-Rohtang pass-2RT   0   0   102   102     1920   2429   Manali-Rohtang pass-2RT   0   0   102   102     1921   2430   Manali-Rohtang pass-2RT   0   0   102   102     1922   2431   Manali-Rohtang pass-2RT   0   0   102   102     1923   2432   Manali-Rohtang pass-2RT   0   0   102   102     1924   2433   Manali-Rohtang pass-2RT   0   0   102   102     1924   2433   Manali-Rohtang pass-2RT   0   0   102   102     1924   2435   Manali-Rohtang pass-2RT   0   0   102   102     1925   2434   Manali-Rohtang pass-2RT   0   0   102   102     1926   2435   Manali-Rohtang pass-2RT   0   0   102   102     1927   2	1894	2403	Karal-Kullu- 3 RT	26	0	20	46
1897   2406   Babalee-Mohal-7 RT   0   0   120   120   120   1898   2407   Mohal-Babalee-7RT   0   0   0   120   120   1899   2408   Kullu-Bijli Mahadev-3 RT   0   0   50   50   1900   2409   Kullu-Manikarn-Bhunter-   0   0   160   160   Manikarn-Kullu1 RT   1901   2410   Trehan-Soghi-Kullu-1 RT   0   0   48   48   48   1902   2411   Kullu-Khanipandy-5 RT   0   0   30   30   30   30   2412   Kullu-Hawaigharat-3 RT   0   0   68   68   68   1904   2413   Kullui-Sionda Dhar-3 RT   0   0   68   68   68   1904   2413   Kullui-Sionda Dhar-3 RT   0   0   0   68   68   1905   2414   BHULANG-KULLU-3 RT   0   0   46   46   46   1906   2415   Manali-Kullu-3 RT   80   0   0   80   1907   2416   Bhunter-ManaliVia Left Bank-2   54   0   0   54   RT   1908   2417   Bajura-Manali-2 RT   88   0   20   108   1909   2418   Jhuni-Bhunter-Kullu-3 RT   0   0   86   86   86   1910   2419   Neri-Kullu-1 RT   38   0   14   52   1911   2420   NEUL-KOTHI-1 RT   38   0   14   52   1911   2420   Kullu-Kalang-4 RT   0   0   48   48   1914   2423   Manali-Rohtang pass-2 RT   0   0   102   102   1914   2425   Manali-Rohtang pass-2 RT   0   0   102   102   1917   2426   Manali-Rohtang pass-2 RT   0   0   102   102   1918   2427   Manali-Rohtang pass-2 RT   0   0   102   102   1918   2427   Manali-Rohtang pass-2 RT   0   0   102   102   1919   2428   Manali-Rohtang pass-2 RT   0   0   102   102   192   2430   Manali-Rohtang pass-2 RT   0   0   102   102   192   2431   Manali-Rohtang pass-2 RT   0   0   102   102   192   2431   Manali-Rohtang pass-2 RT   0   0   102   102   192   2432   Manali-Rohtang pass-2 RT   0   0   102   102   192   2434   Manali-Rohtang pass-2 RT   0   0   102   102   192   2435   Manali-Rohtang pass-2 RT   0   0   102   102   192   2436   Manali-Rohtang pass-2 RT   0   0   102   102   192   2435   Manali-Rohtang pass-2 RT   0   0   102   102   192   2436   Manali-Rohtang pass-2 RT   0   0   102   102   192   2436   Manali-Rohtang pass-2 RT   0   0   102   102   102   102   102   102   102   103   103   103   103   103	1895	2404	Shangchar-Kullu-1RT	0	0	86	86
1898   2407   Mohal-Babalee-7RT   0   0   120   120   120   1899   2408   Kullu-Bijji Mahadev-3 RT   0   0   50   50   50   1900   2409   Kullu-Manikarn-Bhunter-	1896	2405	Bastori-Bekhali-Kullu- 1 RT	0	0	56	56
1899   2408   Kullu-Bijli Mahadev- 3 RT   0   0   50   50   1900   2409   Kullu-Manikarn-Bhunter-	1897	2406	Babalee-Mohal- 7 RT	0	0	120	120
1900	1898	2407	Mohal-Babalee- 7RT	0	0	120	120
Manikam-Kullu1 RT	1899	2408	Kullu-Bijli Mahadev- 3 RT	0	0	50	50
1901   2410   Trehan-Soghi-Kullu-1 RT   0   0   48   48   48   1902   2411   Kullu-Khanipandy-5 RT   0   0   30   30   30   30   30   30	1900	2409		0	0	160	
1902   2411   Kullu-Khanipandy-5 RT   0   0   30   30   30   1903   2412   Kullu-Hawaigharat-3RT   0   0   68   68   68   1904   2413   Kullui-Sionda Dhar-3 RT   0   0   0   68   68   68   1905   2414   BHULANG-KULLU-3 RT   0   0   0   46   46   46   46   46	1001	2410		0	0	10	10
1903   2412   Kullu-Hawaigharat-3RT   0   0   68   68   68   1904   2413   Kullui-Sionda Dhar-3 RT   0   0   0   68   68   68   1905   2414   BHULANG-KULLU-3 RT   0   0   0   46   46   46   1906   2415   Manali-Kullu-3 RT   80   0   0   80   1907   2416   Bhunter-ManaliVia Left Bank-2   54   0   0   54   KT   1908   2417   Bajura-Manali-2RT   88   0   20   108   1909   2418   Jhuni-Bhunter-Kullu-3RT   0   0   86   86   86   1910   2419   Neri-Kullu-1 RT   38   0   14   52   1911   2420   NEUL-KOTHI-1 RT   88   0   68   156   1912   2421   Kullu-Beasar-3RT   0   0   48   48   48   1913   2422   Kullu-Kalang-4 RT   0   0   48   48   48   1913   2422   Kullu-Kalang-8-2RT   0   0   102   102   102   1915   2424   Manali-Rohtang pass-2RT   0   0   102   102   1916   2425   Manali-Rohtang pass-2RT   0   0   102   102   1916   2425   Manali-Rohtang pass-2RT   0   0   102   102   1918   2427   Manali-Rohtang pass-2RT   0   0   102   102   1918   2427   Manali-Rohtang pass-2RT   0   0   102   102   1919   2428   Manali-Rohtang pass-2RT   0   0   102   102   1920   2429   Manali-Rohtang pass-2RT   0   0   102   102   1921   2430   Manali-Rohtang pass-2RT   0   0   102   102   1921   2430   Manali-Rohtang pass-2RT   0   0   102   102   1921   2430   Manali-Rohtang pass-2RT   0   0   102   102   1922   2431   Manali-Rohtang pass-2RT   0   0   102   102   1922   2431   Manali-Rohtang pass-2RT   0   0   102   102   1923   2432   Manali-Rohtang pass-2RT   0   0   102   102   1924   2433   Manali-Rohtang pass-2RT   0   0   102   102   1924   2433   Manali-Rohtang pass-2RT   0   0   102   102   1924   2433   Manali-Rohtang pass-2RT   0   0   102   102   1924   2435   Manali-Rohtang pass-2RT   0   0   102   102   1924   2436   Manali-Rohtang pass-2RT   0   0   102   1							
1904   2413   Kullui-Sionda Dhar-3 RT   0   0   68   68     1905   2414   BHULANG-KULLU-3 RT   0   0   46   46     1906   2415   Manali-Kullu-3 RT   80   0   0   80     1907   2416   Bhunter-ManaliVia Left Bank-2   54   0   0   54     RT			1 2				
1905   2414   BHULANG-KULLU-3 RT   0							
1906							
1907							
RT							
1909         2418         Jhuni-Bhunter-Kullu-3RT         0         0         86         86           1910         2419         Neri-Kullu-1 RT         38         0         14         52           1911         2420         NEUL-KOTHI-1 RT         88         0         68         156           1912         2421         Kullu-Beasar-3RT         0         0         48         48           1913         2422         Kullu-Kalang-4 RT         0         0         48         48           1914         2423         Manali-Rohtang pass- 2RT         0         0         102         102           1915         2424         Manali-Rohtang pass- 2RT         0         0         102         102           1916         2425         Manali-Rohtang pass- 2RT         0         0         102         102           1917         2426         Manali-Rohtang pass- 2RT         0         0         102         102           1918         2427         Manali-Rohtang pass- 2RT         0         0         102         102           1920         2428         Manali-Rohtang pass- 2RT         0         0         102         102           1921         2430 <td>1907</td> <td>2416</td> <td></td> <td>54</td> <td>0</td> <td>0</td> <td>54</td>	1907	2416		54	0	0	54
1909         2418         Jhuni-Bhunter-Kullu-3RT         0         0         86         86           1910         2419         Neri-Kullu-1 RT         38         0         14         52           1911         2420         NEUL-KOTHI-1 RT         88         0         68         156           1912         2421         Kullu-Beasar-3RT         0         0         48         48           1913         2422         Kullu-Kalang-4 RT         0         0         48         48           1914         2423         Manali-Rohtang pass- 2RT         0         0         102         102           1915         2424         Manali-Rohtang pass- 2RT         0         0         102         102           1916         2425         Manali-Rohtang pass- 2RT         0         0         102         102           1917         2426         Manali-Rohtang pass- 2RT         0         0         102         102           1918         2427         Manali-Rohtang pass- 2RT         0         0         102         102           1920         2429         Manali-Rohtang pass- 2RT         0         0         102         102           1921         2430 <td>1908</td> <td>2417</td> <td>Bajura-Manali- 2RT</td> <td>88</td> <td>0</td> <td>20</td> <td>108</td>	1908	2417	Bajura-Manali- 2RT	88	0	20	108
1910         2419         Neri-Kullu-1 RT         38         0         14         52           1911         2420         NEUL-KOTHI-1 RT         88         0         68         156           1912         2421         Kullu-Beasar-3RT         0         0         48         48           1913         2422         Kullu-Kalang-4 RT         0         0         48         48           1914         2423         Manali-Rohtang pass-2RT         0         0         102         102           1915         2424         Manali-Rohtang pass-2RT         0         0         102         102           1916         2425         Manali-Rohtang pass-2RT         0         0         102         102           1917         2426         Manali-Rohtang pass-2RT         0         0         102         102           1918         2427         Manali-Rohtang pass-2RT         0         0         102         102           1919         2428         Manali-Rohtang pass-2RT         0         0         102         102           1920         2429         Manali-Rohtang pass-2RT         0         0         102         102           1921         2430	1909			0	0	86	
1911         2420         NEUL-KOTHI-1 RT         88         0         68         156           1912         2421         Kullu-Beasar-3RT         0         0         48         48           1913         2422         Kullu-Kalang-4 RT         0         0         48         48           1914         2423         Manali-Rohtang pass-2RT         0         0         102         102           1915         2424         Manali-Rohtang pass-2RT         0         0         102         102           1916         2425         Manali-Rohtang pass-2RT         0         0         102         102           1917         2426         Manali-Rohtang pass-2RT         0         0         102         102           1918         2427         Manali-Rohtang pass-2RT         0         0         102         102           1919         2428         Manali-Rohtang pass-2RT         0         0         102         102           1920         2429         Manali-Rohtang pass-2RT         0         0         102         102           1921         2430         Manali-Rohtang pass-2RT         0         0         102         102           1923         24	1910		Neri-Kullu- 1 RT	38	0	14	
1912         2421         Kullu-Beasar- 3RT         0         0         48         48           1913         2422         Kullu-Kalang- 4 RT         0         0         48         48           1914         2423         Manali-Rohtang pass- 2RT         0         0         102         102           1915         2424         Manali-Rohtang pass- 2RT         0         0         102         102           1916         2425         Manali-Rohtang pass- 2RT         0         0         102         102           1917         2426         Manali-Rohtang pass- 2RT         0         0         102         102           1918         2427         Manali-Rohtang pass- 2RT         0         0         102         102           1919         2428         Manali-Rohtang pass- 2RT         0         0         102         102           1920         2429         Manali-Rohtang pass- 2RT         0         0         102         102           1921         2430         Manali-Rohtang pass- 2RT         0         0         102         102           1922         2431         Manali-Rohtang pass- 2RT         0         0         102         102           1923<	1911				0	68	156
1913       2422       Kullu-Kalang-4 RT       0       0       48       48         1914       2423       Manali-Rohtang pass- 2RT       0       0       102       102         1915       2424       Manali-Rohtang pass- 2RT       0       0       102       102         1916       2425       Manali-Rohtang pass- 2RT       0       0       102       102         1917       2426       Manali-Rohtang pass- 2RT       0       0       102       102         1918       2427       Manali-Rohtang pass- 2RT       0       0       102       102         1919       2428       Manali-Rohtang pass- 2RT       0       0       102       102         1920       2429       Manali-Rohtang pass- 2RT       0       0       102       102         1921       2430       Manali-Rohtang pass- 2RT       0       0       102       102         1922       2431       Manali-Rohtang pass- 2RT       0       0       102       102         1923       2432       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102	1912			0	0	48	48
1914         2423         Manali-Rohtang pass- 2RT         0         0         102         102           1915         2424         Manali-Rohtang pass- 2RT         0         0         102         102           1916         2425         Manali-Rohtang pass- 2RT         0         0         102         102           1917         2426         Manali-Rohtang pass- 2RT         0         0         102         102           1918         2427         Manali-Rohtang pass- 2RT         0         0         102         102           1919         2428         Manali-Rohtang pass- 2RT         0         0         102         102           1920         2429         Manali-Rohtang pass- 2RT         0         0         102         102           1921         2430         Manali-Rohtang pass- 2RT         0         0         102         102           1922         2431         Manali-Rohtang pass- 2RT         0         0         102         102           1923         2432         Manali-Rohtang pass- 2RT         0         0         102         102           1925         2434         Manali-Rohtang pass- 2RT         0         0         102         102	1913	2422	Kullu-Kalang- 4 RT	0	0	48	48
1915         2424         Manali-Rohtang pass- 2RT         0         0         102         102           1916         2425         Manali-Rohtang pass- 2RT         0         0         102         102           1917         2426         Manali-Rohtang pass- 2RT         0         0         102         102           1918         2427         Manali-Rohtang pass- 2RT         0         0         102         102           1919         2428         Manali-Rohtang pass- 2RT         0         0         102         102           1920         2429         Manali-Rohtang pass- 2RT         0         0         102         102           1921         2430         Manali-Rohtang pass- 2RT         0         0         102         102           1922         2431         Manali-Rohtang pass- 2RT         0         0         102         102           1923         2432         Manali-Rohtang pass- 2RT         0         0         102         102           1924         2433         Manali-Rohtang pass- 2RT         0         0         102         102           1925         2434         Manali-Rohtang pass- 2RT         0         0         102         102	1914	2423	Č	0	0	102	102
1916         2425         Manali-Rohtang pass- 2RT         0         0         102         102           1917         2426         Manali-Rohtang pass- 2RT         0         0         102         102           1918         2427         Manali-Rohtang pass- 2RT         0         0         102         102           1919         2428         Manali-Rohtang pass- 2RT         0         0         102         102           1920         2429         Manali-Rohtang pass- 2RT         0         0         102         102           1921         2430         Manali-Rohtang pass- 2RT         0         0         102         102           1922         2431         Manali-Rohtang pass- 2RT         0         0         102         102           1923         2432         Manali-Rohtang pass- 2RT         0         0         102         102           1924         2433         Manali-Rohtang pass- 2RT         0         0         102         102           1925         2434         Manali-Rohtang pass- 2RT         0         0         102         102           1926         2435         Manali-Rohtang pass- 2RT         0         0         102         102	1915	2424		0	0	102	102
1917       2426       Manali-Rohtang pass- 2RT       0       0       102       102         1918       2427       Manali-Rohtang pass- 2RT       0       0       102       102         1919       2428       Manali-Rohtang pass- 2RT       0       0       102       102         1920       2429       Manali-Rohtang pass- 2RT       0       0       102       102         1921       2430       Manali-Rohtang pass- 2RT       0       0       102       102         1922       2431       Manali-Rohtang pass- 2RT       0       0       102       102         1923       2432       Manali-Rohtang pass- 2RT       0       0       102       102         1924       2433       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       1		2425	-:	0	0	102	102
1918       2427       Manali-Rohtang pass- 2RT       0       0       102       102         1919       2428       Manali-Rohtang pass- 2RT       0       0       102       102         1920       2429       Manali-Rohtang pass- 2RT       0       0       102       102         1921       2430       Manali-Rohtang pass- 2RT       0       0       102       102         1922       2431       Manali-Rohtang pass- 2RT       0       0       102       102         1923       2432       Manali-Rohtang pass- 2RT       0       0       102       102         1924       2433       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       102         1929       2438       Kullu-Tosh.2 RT       0       0       130       130		2426		0	0	102	102
1919       2428       Manali-Rohtang pass- 2RT       0       0       102       102         1920       2429       Manali-Rohtang pass- 2RT       0       0       102       102         1921       2430       Manali-Rohtang pass- 2RT       0       0       102       102         1922       2431       Manali-Rohtang pass- 2RT       0       0       102       102         1923       2432       Manali-Rohtang pass- 2RT       0       0       102       102         1924       2433       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       102         1929       2438       Kullu-Tosh.2 RT       0       0       130       130         1930       2439       Kullu-Bhalyani- 5RT       0       0       38       38 <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td>							
1920       2429       Manali-Rohtang pass- 2RT       0       0       102       102         1921       2430       Manali-Rohtang pass- 2RT       0       0       102       102         1922       2431       Manali-Rohtang pass- 2RT       0       0       102       102         1923       2432       Manali-Rohtang pass- 2RT       0       0       102       102         1924       2433       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       102         1929       2438       Kullu-Tosh.2 RT       0       0       130       130         1930       2439       Kullu-Bhalyani- 5RT       0       0       38       38				0	0		102
1921       2430       Manali-Rohtang pass- 2RT       0       0       102       102         1922       2431       Manali-Rohtang pass- 2RT       0       0       102       102         1923       2432       Manali-Rohtang pass- 2RT       0       0       102       102         1924       2433       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       102         1929       2438       Kullu-Tosh.2 RT       0       0       130       130         1930       2439       Kullu-Bhalyani- 5RT       0       0       38       38	1920			0	0		
1922       2431       Manali-Rohtang pass- 2RT       0       0       102       102         1923       2432       Manali-Rohtang pass- 2RT       0       0       102       102         1924       2433       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       102         1929       2438       Kullu-Tosh.2 RT       0       0       130       130         1930       2439       Kullu-Bhalyani- 5RT       0       0       38       38	1921			0	0		
1923       2432       Manali-Rohtang pass- 2RT       0       0       102       102         1924       2433       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       102         1929       2438       Kullu-Tosh.2 RT       0       0       130       130         1930       2439       Kullu-Bhalyani- 5RT       0       0       38       38							
1924       2433       Manali-Rohtang pass- 2RT       0       0       102       102         1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       102         1929       2438       Kullu-Tosh.2 RT       0       0       130       130         1930       2439       Kullu-Bhalyani- 5RT       0       0       38       38	-			0			
1925       2434       Manali-Rohtang pass- 2RT       0       0       102       102         1926       2435       Manali-Rohtang pass- 2RT       0       0       102       102         1927       2436       Manali-Rohtang pass- 2RT       0       0       102       102         1928       2437       Manali-Rohtang pass- 2RT       0       0       102       102         1929       2438       Kullu-Tosh.2 RT       0       0       130       130         1930       2439       Kullu-Bhalyani- 5RT       0       0       38       38	-						
1926         2435         Manali-Rohtang pass- 2RT         0         0         102         102           1927         2436         Manali-Rohtang pass- 2RT         0         0         102         102           1928         2437         Manali-Rohtang pass- 2RT         0         0         102         102           1929         2438         Kullu-Tosh.2 RT         0         0         130         130           1930         2439         Kullu-Bhalyani- 5RT         0         0         38         38			<u> </u>				
1927         2436         Manali-Rohtang pass- 2RT         0         0         102         102           1928         2437         Manali-Rohtang pass- 2RT         0         0         102         102           1929         2438         Kullu-Tosh.2 RT         0         0         130         130           1930         2439         Kullu-Bhalyani- 5RT         0         0         38         38	H-		6.	+			
1928         2437         Manali-Rohtang pass- 2RT         0         0         102         102           1929         2438         Kullu-Tosh.2 RT         0         0         130         130           1930         2439         Kullu-Bhalyani- 5RT         0         0         38         38							
1929         2438         Kullu-Tosh.2 RT         0         0         130         130           1930         2439         Kullu-Bhalyani- 5RT         0         0         38         38				_			
1930 2439 Kullu-Bhalyani- 5RT 0 0 38 38			51				
1931   2440   Kullu-Trehan-Narogi-1 RT	1931	2440	Kullu-Trehan-Narogi- 1 RT	0	0	42	42
1932 2441 Ganani-Kullu-2RT 28 0 14 42			3				
1933 2442 Raisaon-Bhunter-Salang-3RT 28 0 58 86							
1934 2443 Kullu-Raugi More - 2RT 0 0 50 50	-			_			
	-			80	0	0	

			<u></u>			
1936	2451	Keylong-Shimla	528	230	20	778
1937	2452	Jahamla -Recongpeo	452	502	162	1116
1938	2453	Keylong-Dharmpur Sarkaghat	228	376	20	624
1939	2454	Sakoli-Trilokinath-D. Sala	480	230	20	730
1940	2455	Keylong-Darcha-Rarik 1RT	0	60	14	74
1941	2456	Keylong-Chokhang-Keylong	0	0	90	90
1942	2457	Udaipur-Keylong_kullu	80	230	110	420
1943	2458	Keylong-Tingrit -Keylong	0	0	324	324
1944	2459	Keylong- Naingar Via Chokang 1	0	0	114	114
		RT				
1945	2460	Keylong -Lapsak 1RT	0	0	40	40
1946	2461	Keylong-Yoche via Darcha 1RT	0	60	24	84
1947	2462	Koksar-Udaipur Via Telling 1 RT	0	90	110	200
1948	2463	Keylong-Udaipur	0	0	110	110
1949	2464	Manali-Killar 1St	0	0	280	280
1950	2465	Killar - Sural Bhatori 1 RT	0		60	60
1951	2466	Killar-Purthi-Sugalwas 1RT	0		70	70
1952	2467	Killar-Dharwas-Luz 1RT	0		24	24
1953	2468	Killar-Mindhal -Bambal Rai 1RT	0		66	66
1954	2469	Killar-Takwas Uddan 1RT	0		26	26
1955 1956	2470	Killar-Saichu-Udeen Nala 1RT	0	132	70 208	70 340
1930	2471	Killar Chamba Via Bairagarh 1ST	0	132	208	340
1957	2472	Killar-Kumar-Parmar Bhaturi 1	0		60	60
1937	2412	RT	0		00	00
1958	2473	Killar -Praygran 01 RT	0		44	44
1959	2474	Killar-Karyuni 1RT	0		24	24
1960	2475	Killar-Gawari 01 RT	0		38	38
1961	2478	Yoche-Rewalsar	110	145	40	295
1962	2479	Kullu-Kaza 1 ST	80	404	0	484
1963	2480	Salgran -Keylong- Manali 1RT	115	0	64	179
1964	2482	Yoche Rewalsar 1RT	110	145	40	295
1965	2483	Kullu-Kaza 1RT	80	404	0	484
1966	2485	Udaipur -Killar-Chamba 1RT	0	132	378	510
1967	2486	Kaza-Trilok Nath 1RT	0	100	378	478
1968	2487	Udaipur-Kukumseri -T.Nath-	0	0	50	50
10.60	2400	Lobar-U.Pur (Mudrika)	0	0	(2)	(2
1969	2488	Udaipur-Khanjar Via Ghari	0	0	62	62
1070	2400	Chimrit Udaipur (Mudrika)	0		70	72
1970	2489	Killar-Mindal -Rai-Khajyaar   1RT	0	0	72	72
1971	2490		0	0	60	60
19/1	2490	Keylong-Lapsak Via Sumnam Marval 1RT	0	U	00	80
1972	2491	Keylong-T.Nath Sakoli Lobar-	0	0	122	122
1712	<i>4171</i>	Udaipur 1RT			122	1 44
1973	2492	Killar-Chaloli Via Dharwas 1RT	0	0	52	52
1974	2493	Killar-Purthi- Sugalwas 1RT	0	0	72	72
1975	2494	Keylong-Jahalma-Yangthang-	0	0	88	88
		Othang-Waring-Keylong 1RT				
1976	2495	Keylong Khanjar-Kullu 1RT	80	230	190	500
			•			

1055	2.40.6	T. 1 T. 1 T. 11 1D.		244	2.6	2.50
1977	2496	Keylong Lapsak-Kullu 1RT	80	244	26	350
1978	2497 2498	Manali-Killar via Salpat 1 RT	0 80	244 290	278 14	522 384
1979 1980	2498	Kullu-Keylong -Rarik 1 RT  Keylong-Peokar via Goshaal 1RT	0	14	42	56
1980	2500	, c	0	0	40	40
1981	2501	Keylong-Khangsar-Meh 1RT Keylong -Tindi Via Jobrang Rape	0	0	184	184
1982	2301	1 RT	U	0	104	104
1983	2502	Keylong-T. Nath-Sakoli Via Nalda	0	14	132	146
		1RT				
1984	2503	Udaipur -Khanjar Via Ghari	0	0	80	80
1005	2504	Chimrit 1RT	0	0	42	42
1985	2504	Jahalma Naingar 1RT	0	0	42	42
1986	2505	Keylong- Yoche Via Tinoo 1 RT	0	0	98	98
1987	2506	Keylong-Chokhang Via Shilling Madgran 1RT	0	0	38	38
1988	2507	Killar-Kuthah Via Dharwas 1RT	0	0	52	52
1989	2508	Killar-Jhalwas -Tattan 1RT	0	0	14	14
1990	2509	Killar-Pregran Via Punto 1RT	0	0	50	50
1991	2510	Killar-Chaloli Via Kuthah 1RT	0	0	52	52
1992	2511	Killar-Purthi- Sugalwas 1RT	0	0	72	72
1993	2512	Killar Sach -Hillour Mandir 1RT	0	0	104	104
1994	2513	Killar Sach -Hilton 1RT	0	0	39	39
1995	2514	Killar -Mindal 1RT	0	0	38	38
1996	2515	Killar -Sugalwas via Sach Mindal	0	0	104	104
		1RT				
1997	2516	Keylong-Darcha Rangyo 1RT	0	0	70	70
1998	2517	Killar-Sechu-Udeennala -Soon	0	0	82	82
1999	2518	Killar-Dharwas-Luz-Visto 1RT	0	0	36	36
2000	2533	Seoh-Shimla- Rampuri2ST	246	170	0	416
2001	2534	Sarkaghat-Rohru via	432	88	0	520
• • • •		AwahDevi2ST	100	101		202
2002	2535	Sarkaghat-Shimla2ST	198	104	0	302
2003	2536	Sarkaghat-Hamirpur- Via Bassi 1RT	24	88	118	230
2004	2537	Garli-Shimla 1RT	214	62	62	338
2005	2538	Dharampur- SunderNagar !RT	0	126	44	170
2006	2539	Gaddidhar- Karsog-Karol 2ST	60	284	104	448
2007	2540	Sarkaghat-Trifalghat -Ladrour	0	28	72	100
		1RT				
2008	2541	Sarkaghat-JoginderNagar 1RT	44	80	0	124
2009	2542	Mandi-Brang 1RT	0	48	86	134
2010	2543	Mandi-Chowki 1RT	28	94	38	160
2011	2544	Mandi-Sandhol 1RT	92	164	172	428
2012	2545	Mandi-Seoh 1RT	72	96	32	200
2013	2546	Gorat-Mandi 1RT	72	100	32	204
2014	2547	Sarkaghat-Mandi via D.Pur1RT	64	48	92	204
2015	2548	Sarkaghat-Jahu via Dhalwan1RT	0	20	116	136
2016	2549	Skt-Tihra-G.dhar -Jaisinghpur1RT	32	0	108	140
2017	2550	Sarkaghat-Seoh 1RT	134	0	96	230
2018	2551	Sarkaghat-Rewalser-Naina Devi	0	20	68	88

		1RT	·			
2019	2552	Sarkaghat-Sujanpur 1RT	38	66	46	150
2020	2553	Sarkaghat-Mandi via Masern 1RT	0	48	68	116
2021	2554	Sarkaghat-Kumarda-Kotli 1RT	144	88	0	232
2021	2555	Sarkaghat-Kumarwin 1RT	0	26	66	92
2023	2556	Sarkaghat-Ghumarwin TKT  Sarkaghat-Khilgalu 1RT	0	10	70	80
2023	2557	Baroti-Trifalghat 1RT	6	54	88	148
2025	2558	Mandi-Kanlah 1RT	20	48	132	200
2026	2559	Sarkaghat-Rewalsar via Maseran	0	0	68	68
2020	2337	1RT	O	U	00	00
2027	2560	Sarkaghat-Baroti 1RT	6	0	66	72
2028	2561	Sarkaghat-Kamlah via sajio.D.pur 1RT	44	0	28	72 72
2029	2562	Gaunta-Mandi 1RT	0	48	68	116
2030	2563	Sarkaghat-Kamlah via sajio.D.pur 1RT	28	0	56	84
2031	2564	Sarkaghat-Balyana 1RT	72	0	32	104
2032	2565	Sarkaghat-Tikkar 1RT	12	0	116	128
2033	2566	Sarkaghat-Gaddidhar 1RT	36	0	104	140
2034	2567	Sarkaghat-Sandhol 1RT	31	0	74	105
2035	2568	Sarkaghat-Marhi 1RT	44	0	24	68
2036	2569	Sarkaghat-Ghori Matoli 1RT	0	60	74	134
2037	2570	Dharampur-Sarkaghat via Brang	44	0	76	120
		1RT				
2038	2571	Sarkaghat-Kolni via Maseran 1RT	0	0	60	60
2039	2572	Sarkaghat-Durgapur 1RT	0	0	52	52
2040	2573	Sarkaghat-Balayana 1RT	0	0	52	52
2041	2574	Sarkaghat-Thouna	0	0	48	48
2042	2575	Sarkaghat-Tihra-Garli 1RT	0	0	44	44
2043	2576	Sarkaghat-Pingla via Bhaderwar 1RT	0	0	40	40
2044	2577	Sarkaghat-Sadhot 1RT	0	0	20	20
2045	2578	Sarkaghat-Chatter Kaleri 1RT	0	0	38	38
2046	2579	Srkaghat-Gopalpur 1RT	0	0	20	20
2047	2580	Sarkaghat-Sajaio 1RT	0	0	24	24
2048	2581	Sarkaghat-Megal-Mandap 1RT	0	0	60	60
2049	2582	Sarkaghat-Masdhwan 1RT	0	0	20	20
2050	2583	Sarkaghat-Mandap-Chah 1RT	0	0	58	58
2051	2584	Sarkaghat-Jamangalu 1RT	0	0	48	48
2052	2585	Sarkaghat-Chaswal 1RT	0	0	44	44
2053	2586	Sarkaghat-Cholthara via Paplog 1RT	0	0	16	16
2054	2587	Sarkaghat-Cholthara via Tatih 1RT	0	0	20	20
2055	2588	Sarkaghat-Kolni 1RT	0	0	60	60
2056	2589	Sarkaghat-Dawardu 1RT	0	0	32	32
2057	2590	Sarkaghat-Gadyani 1RT	0	0	10	10
2058	2591	Sarkaghat-Dawardu 1RT	0	0	32	32
2059	2592	Sarkaghat-Druman 1RT	0	0	60	60
2060	2593	Sarkaghat-Jajar 1RT	0	0	40	40

		(1917), 16 11-11 74(1, 12 91-12)	1			
2061	2594	Sarkaghat-Masdwan 1RT	0	0	20	20
2062	2595	Sarkaghat-Pingla	0	0	88	88
2063	2596	Sarkaghat-Rissa-Pingla	0	0	42	42
2064	2597	Sarkaghat-Sadhot	0	0	40	40
2065	2598	Sarkaghat- Garli	0	0	96	96
2066	2599	Sarkaghat-Awah Devi via Sadhot	0	0	32	32
2067	2600	Sarkaghat-Tihra via Rakhoh	0	0	44	44
2068	2601	Sarkaghat-Jamani	0	0	40	40
2069	2602	Sarkaghat-Maseran Jamni	0	0	40	40
2070	2603	Sarkaghat-Cholthera via Sadhot	0	0	28	28
2071	2604	Dharmpur-Kharout via Paplog	0	0	56	56
2072	2605	Dharampur-Marhi	0	0	24	24
2073	2606	Sarkaghat-Dawardu	0	0	32	32
2074	2607	Sarkaghat-Awah Devi via Paplog	0	0	24	24
2075	2608	Dharampur-Kaunsal 1RT	0	0	24	24
2076	2609	Dharampur-Sari 1RT	0	0	24	24
2077	2610	Sarkaghat-Sarkaghat via Rasain 1RT	0	0	20	20
2078	2611	Sarkaghat-Badar via Tatahar 1RT	0	0	18	18
2079	2612	Dharampur-Kamlah via Banwar 1RT	0	0	32	32
2080	2613	Sarkaghat-Brang via Rissa 1RT	0	0	32	32
2081	2614	Dharampur-Rakhera 01RT	0	0	20	20
2082	2615	Dharampur-Sanour 01RT	0	0	24	24
2083	2616	Dharampur-Dhawali Richhli 2RT	0	0	36	36
2084	2617	Sarkaghat-Shimla 1RT	304	0	0	304
2085	2618	Dharampur-Sakraindhar-Marhi 02RT	0	0	44	44
2086	2620	Sarkaghat-Jahu via Bhareri Badehar 2RT	0	12	76	88
2087	2621	Sarkaghat-Sandhol via Seoh 2RT	0	88	108	196
2088	2622	Sarkaghat-Sarohli 2RT	0	0	40	40
2089	2623	Sarkaghat-Dharampur 2RT	0	44	0	44
2090	2624	Sarkaghat-Beri Via Hukal Brang 2RT	0	44	32	76
2091	2625	Sarikaghat-Mandap via Rissa Kharout 2RT	0	12	116	128
2092	2626	Sarkaghat-Chattar via Rissa Beri 2RT	0	12	72	84
2093	2627	Sarkaghat-Mandap via Brang Chattar 2RT	0	44	68	112
2094	2628	Dharampur-Beri via Hukal Brang 2RT	0	44	28	72
2095	2629	Sarkaghat-AwahDevi via Pihalu Samlet 2RT	0	0	90	90
2096	2630	Dharampur-Tihra-Gaddidhar- Sarkaghat 1RT	0	36	44	80
2097	2631	Sarkaghat-AwahDevi via Sajou Tihra	0	0	80	80
	2632	Sarkaghat-Rewalsar via Fatehpur	0	36	124	160

				<del>,                                    </del>		
		2RT				
2099	2633	Sarkaghat-Jahu via Hari Behna-	0	28	116	144
		Chandruhi-Talab-Pounta 4RT				
2100	2634	Sarkaghat-Kalkhar via Baldwara	0	96	80	176
2100	203.	Chowk 2RT	· ·			170
2101	2635	Sarkaghat-Balhara via Jahu 2RT	0	96	88	184
2102	2636	Sarkaghat-Baldwara via Ropa	0	96	94	190
2102	2030	Thathar 2RT	U	90	24	190
2103	2637	Sarkaghat-Brahail via Marhi 2RT	0	88	52	140
2103	2638		0		112	112
		Sarkaghat- Garli Via Tihra 2RT		0		
2105	2639	Sarkaghat- Kamlah via Brahail	0	88	92	180
		2RT				
2106	2640	Sarkaghat-Mortan via Awahdevi	0	0	88	88
		2RT				
2107	2641	Sarkaghat- Sandhole via	0	88	108	196
		Dharampur Marhi 2RT				
2108	2642	Sarkaghat-Gaddidhar via Tour	0	0	144	144
		Khola 2RT				
2109	2643	Sandhol -Gorat 2RT	0	0	160	160
2110	2644	Sarkaghat-kharout via Maseran-	0	26	98	124
2110	20	Bhadrwar 2RT & Sarkaghat-	· ·		, ,	12.
		Mandap via Fatehpur -Chandesh-				
		Bhadrwar-1RT				
2111	2645	Sarkaghat-Dharampur via Sajou	0	64	24	88
2111	2043	2RT	U	04	2 <del>4</del>	00
2112	2646		0	0	70	90
2112	2646	Sarkaghat- Thouna Pingla via	0	8	72	80
2112	2645	Maseran 2RT		0	0.0	0.2
2113	2647	Sarkaghat -Manyoh Tihra 2RT	0	0	92	92
2114	2648	Sarkaghat-Chowk via Baldwara	0	80	32	112
		2RT				
2115	2649	Sarkaghat-Gobharta via Gehra	0	36	92	128
		2RT				
2116	2650	Sarkaghat-Gopalpur via	0	32	80	112
		Chamyanu 4RT				
2117	2651	Sarkaghat-Rosso via Sajou 2RT	0	32	40	72
2118	2652	Dharampur Kotil via Broti 2RT	140	0	0	140
2119	2653	Sarkaghat-Nerchowk via Jahu-	0	180	0	180
		Chowk Kalkhar Tanda 2RT	•			
2120	2654	Sarkaghat-Garli via Sajou 2RT	0	32	72	104
2121	2655	Sarkaghat-Gaddidhar via Tihra	0	0	144	144
2121	2000	2RT	U		1.4.4	177
2122	2656	Sarkaghat- Mandi via Dharampur	424	0	0	424
2122	2030		424	0	U	424
2122	2657	Kotli 2RT	0	0	126	127
2123	2657	Sarkaghat-Awahdevi via Sadhot	U	0	136	136
2124	2650	4RT			1.50	1.60
2124	2658	Sarkaghat-Rewalser via Maseran		8	152	160
		Durgapur 2RT				
2125	2659	Sarkaghat-Chandesh via Maseran-	0	8	72	80
		Bhatoh 2RT				
2126	2660	Sarkaghat-Kuthera via Samela	0	16	124	140
		2RT				

		राजपत्र, हिनायल प्रदरा, 12 अपरावर,	2010/ 20 0	111111111111111111111111111111111111111	<del></del>	
2127	2661	Sarkaghat-Tihra-Gaddidhar 1RT	0	24	44	68
2128	2662	Dharampur-Tihra-Sarkaghat via Chaswal	0	38	42	80
2129	2663	Sarkaghat-Dharampur via Dawaru-Mandap 2RT	0	20	60	80
2130	2664	Dharampur-Didnu (2RT)	0	0	40	40
2131	2665	Dharampur-Samod (2RT)	0	0	56	56
2132	2666	Dharampur-Brehal (2RT)	0	0	112	112
2133	2667	Dharampur-Kotli (2RT)	0	88	0	88
2134	2668	Dharampur Rosso	0	14	14	28
2135	2669	Sarkaghat-Jahu via Maseran- Bhatoh chandes-Kolni-Dhalwan	0	14	22	36
2136	2670	Sarkaghat-Masern 2RT	0	0	32	32
2137	2671	Garli-JoginderNagar via Dharampur 1RT	104	0	16	120
2138	2687	Baijnath-Chobin-Neri-Dharampur & back via Bharol-Baijnath- Gwaltikar01RT	0	20	122	142
2139	2688	Baijnath-Bahi Via Chakol 04RT	0	0	80	80
2140	2689	Baijnath-Bahi via Rainawari 01RT	0	0	22	22
2141	2690	Baijnath-Dandohal via Chobu 01RT	0	0	56	56
2142	2691	Baijnath-Jaisinghpur via Mungal	0	18	54	72
2143	2692	Baijnath-Ashapuri 01RT and Baijnath-Shivnagar- Terhal- Chathami 01RT	24	42	78	144
2144	2693	Baijnath-Gawal 02RT and Baijnath-Kathak 02RT	0	0	88	88
2145	2694	Baijnath-Uttrala 02RT	8	0	48	56
2146	2695	Baijnath-Kathak 02RT			40	40
2147	2696	Baijnath-Sansal- Merher 01RT			40	40
2148	2697	Baijnath-Sansal- Merher 03RT	0	0	54	54
2149	2698	Baijnath-Uttrala 04RT	16	0	96	112
2150	2699	Baijnath-Bharol 03RT		0	132	132
2151	2700	Baijnath-Jaisinghpur Via Chobu		44	46	90
2152	2701	Baijnath-Dhanang-Bhattu 01RT,Baijnath-Marher Golwan- Baijnath 01RTand Baijnath- Bhattu-Dhanang 01RT	0	0	112	112
2153	2702	Baijnath-J/Nagar01RT, Baijnath-Bharol-Bhattu and Baijnath-Marher-Baijnath - JoginderNagar via Matru Sainthal 01RT	68	100		168
2154	2703	Baijnath-Deol- Fatahar 03RT			60	60
2155	2704	Baijnath-BabaKathak Via Sakri 01RT	0	0	22	22
2156	2705	Baijnath-Kothikohar-Barot - Luhardi 01RT	72	0	88	160
2157	2706	Baijnath-Chadhiar Via Chobu - Dandhol		20	46	66

2158	2707	Baijnath-Tikkri 01RT	0	0	22	22
2159	2708	Baijnath-BabaKathak Via Chakol	8	10	78	96
		& Bjn-				
		Panchrikhi Tikkri via Rajot				
2160	2709	Baijnath-Fatahar 03RT	6	0	54	60
2161	2710	Chobin-Baijnath-Dadeen-Ropri	0	0	162	162
		01RT and Baijnath-Neri 01RT				
2162	2711	Baijnath-Shimla Via P.Pur -	324	156	0	480
		Sujanpur-Hamirpur-Ghumarwin				
21.62	2710	02ST	254		0	2.5.4
2163	2719	Baijnath-Pathanot 01RT	254	0	0	254
2164	2720	JoginderNagar-Charonj-	0	20	11	31
21.65	2721	.Kunkar01RT	0	0	20	20
2165	2721	JoginderNagar-Bhararu 02RT	0	8	20 11	28 31
2166	2722	JoginderNagarCharonj-Drubal 01RT	U	20	11	31
2167	2723	JoginderNagar-Har-Kass-Katwali	0	16	12	28
2107	2123	01RT	U	10	12	20
2168	2724	JoginderNagar.Balhi-Katwali	0	6	20	26
2100	2124	01RT	U		20	20
2169	2726	BaijNath-Shanan- JoginderNagar	46	0	2	48
210)	2720	01RT	10		2	10
2170	2727	BaijNath-JoginderNagar-Banad	44	0	14	58
2170	_,_,	01RT				
2171	2728	JoginderNagar- Behuien -Nohli-	0	16	32	48
		Galmatha 01RT				
2172	2729	Baijnath -Banai 01RT	0	0	10	10
2173	2730	JoginderNagar -Samoli 01RT	0	16	8	24
2174	2731	JoginderNagar-Bhalarihra-Tikru	2	0	16	18
		01RT				
2175	2732	JoginderNagar- Kunkar-	0	40	20	60
		Charonj.01RT				
2176	2733	Baijnath -Bohal- Golwan 01RT	0		17	17
2177	2734	JoginderNagar -Drubal-Charonj	0	20	11	31
2150		01RT				
2178	2735	JoginderNagar -Dart- Banai 04RT	0	8	44	52
2179	2736	JoginderNagar- Nohali-Galmatha	0	16	40	56
2100	2727	01RT	0	22	00	110
2180	2737	JoginderNagar- Nohali-Galmatha	0	32	80	112
2101	2720	02RT	0	40	26	0.4
2181	2738	JoginderNagar-Gaduhi- JoginderNagar03RT	0	48	36	84
2182	2739	JoginderNagar-Bhalarida via tikru	0		20	20
2102	2139	01RT	U		20	20
2183	2740	JoginderNagarBjn via Gunehar-	44		32	76
2103	2/40	Kiyor 01RT	77		34	70
2184	2741	Baijnath -Shimla Via Bharol-	250	138	90	478
2107	<i>21</i> 1 1	Sarkaghat 02ST	250	150	70	f / U
2185	2742	JoginderNagar-Bela-		32	36	68
	<u>-</u>	Daghon.02RT				
2186	2744	Baijnath- Brot -Diyot-KothiKohar-	76		84	160
		, , , , , , , , , , , , , , , , , , , ,				

		राजयत्र, हिनायल प्रदरा, 12 अपरावर,	2010/200	1111111, 13	<del></del>	
		Baragran01RT				
2187	2745	JoginderNagar - Kufri 01RT	64		40	104
2188	2746	Baijnath - Simas 01RT		16	48	64
2189	2747	Bjn- Jnr -Mari-Kamlah 01RT	44	82	40	166
2190	2748	Baijnath-Pandol-Bagehar-Simas 01RT		50	36	86
2191	2749	Baijnath -JoginderNagar -Drubal- Chadonj 01RT	44	40	20	104
2192	2750	Baijnath -Sandapattan via Golwan 01RT		24	52	76
2193	2751	JoginderNagar -Mandap 01RT	78		40	118
2194	2752	JoginderNagar -Kotli- Dandal 01RT	0	16	104	120
2195	2753	JoginderNagar-Banaru 01RT	0	16	40	56
2196	2754	JoginderNagar-Kuthera Dagoun 02RT	0	32	64	96
2197	2755	JoginderNagar -Neri Langna- Khadiyar 01RT	0	60	18	78
2198	2756	JoginderNagar- Jamehar 02RT	0	80	32	112
2199	2757	JoginderNagar -Nohali- Padhar 01RT	0	16	64	80
2200	2758	Bharol-Mandi via Golwan- Tramat-Sainthal-JoginderNagar 01RT	116	0	50	166
2201	2759	Makan-Sandha-Bharol-Baijnath 02RT	0	0	148	148
2202	2760	Tullah-Kadiyar-JoginderNagar 01RT	0	60	23	83
2203	2761	JoginderNagar-Galu- JoginderNagar 01RT	6		8	14
2204	2762	JoginderNagar-Basai-Gonthla 01RT		44	10	54
2205	2763	Baijnath-Karnarthu 03RT	0	0	60	60
2206	2768	Baijnath-Shimla 01RT	450	0	0	450
2207	2771	Baijnath -Shimla via Neri sarkaghat 02ST	224	158	94	476
2208	2780	Baijnath-Bahi01RT,Baijnath- Uttrala01RT,Baijnath- Gowal01RT,01RT,Baijnath- Bharol 01RT.	4	0	118	122
2209	2781	Baijnath-Bhattu 01RT,Baijnath- Sandapattan 01RT,Baijnath-Bahi 01RT, Baijnath-Mahehar 01RT.	4	0	118	122
2210	2782	Baijnath-Kothi 01RT,Baijnath-Dhanang 01RT,Baijnath-Bhattu 01RT,Baijnath-Tikkri Rajot-Panchrukhi 01RT.	6	0	142	148
2211	2783	Baijnath-Neri-Chakka-J/Nagar via Pandol 01RT,Baijnath-Sansal-Bir 01RT.	2	60	126	188
2212	2784	Baijnath-Pathar-Uttrala	30	14	116	160

		(1017), 18 11-11 / 741, 12 01-121, 20		,		
		01RT,Baijnath-Punchrukhi via Tarehal-Nagta 02RT,Baijnath-Bir- Gunehar 01RT,Baijnath-Palampur				
		01RT.				
2213	2785	Baijnath-Bir 02RT, Baijnath-	74	0	42	116
		Karnarthu 01RT, Baijnath- Palmapur 01RT.				
2214	2786	Baijnath-Fathar 01RT, Baijnath- Marher 01RT, Baijnath-Neri via Chobin 01RT	24	0	100	124
2215	2787	Baijnath-Simas 01RT, Baijnath-Gowal 01RT, Baijnath-Jamrela 01RT.	20	0	92	112
2216	2788	Baijnath-Panchrukhi 01RT, Baijnath-Bahi 01RT, Baijnath- Joginder Nagar 01RT, Baijnath- Dhanag 01RT, Baijnath-Palampur 01RT	80	0	52	132
2217	2789	Baijnath-Bahi via Nohra Sakri 01RT, Baijnath-Dhanag 01RT, Baijnath-Joginder Nagar 01RT, Baijnath-Uttrala-Palampur via Gawal Tikker 01RT.	48	0	104	152
2218	2790	Baijnath-Jaisinghpur via Mungal – Netar-Arth 02RT.	0	0	164	164
2219	2791	Baijnath-Chadiyar-Sarimolag- Kathla 01RT, Baijnath-Ashapuri 01RT.	8	0	144	152
2220	2792	Baijnath-Palampur 02RT, Baijnath-Joginder Nagar 03RT	196	0	0	196
2221	2793	Baijnath-Sujanpur via Pahra Padiyarkher 01RT, Baijnath- Palampur 02RT	40	0	96	136
2222	2794	Baijnath-Sujanpur via Thural 01RT, Baijnath-JoginderNagar via sainthal 01RT	56	88	22	166
2223	2795	Baijnath-Luhardi via Bir Gunehar 02RT	144	0	120	264
2224	2796	Baijnath-Harsipattan via Palampur 01RT	32	80	64	176
2225	2797	Joginder Nagar-Bhararoo-Banai- Bharolu 03RT, JNR-Dalana 02RT, JNR-Tikru Bhalarihra 02RT	4	22	116	142
2226	2798	JoginderNagar-Bharol via Sainthal Golwan 01RT, Bharol-Gangoti 01RT, Bharol-Simas 02RT, Bharol-Bhager 01RT,	16	64	60	140
2227	2799	JoginderNagar-Ahju-Ropri-Kudhi- Basahi-JNR, Mudrika, JNR- Bhararu-Chamb 01RT, JNR-Chho- Darkoti-Lower Bhadiyara 01RT	14	64	60	138

		राजवत्र, हिमायल प्रदरा, 12 अपराूबर,		,		
2228	2800	JoginderNagar-Bhujru-Bhararu 01RT, JoginderNagar-Tikkru 01RT, JNR-Bassi-Manoh Katwali 02RT , JNR-Dohag-Tiikri-Khaj- Bir 01RT, JNR-Bir-Gunehar via	14	12	102	128
		Dohag-Ladruhin 01RT				
2229	2801	JoginderNagar-Bassi-Manoh- Katwali-Bhararu-JNR 01ST, JoginderNagar-Basai-Kudhi- Ropri-Ahju-Sainthal-JNR (Mudrika), JNR-Sainthal-Choki- Chauntra-Khalahi-JNR (Mudrika)	17	22	87	126
2230	2802	JoginderNagar-Chhoo-Darkoti- Lower Badiyara 01RT, JNR- Thaltukhod-Bharot 01RT, JNR- Banaihar-Samohli-Joll 01RT	28	30	104	162
2231	2803	JoginderNagar-Tikkru –Dalana- Balh-Machhyal 01RT, JNR-Bihun 01RT, Jnr-Bathdhar 01RT. JNR- Chaprot 01RT	4	16	84	104
2232	2804	JoginderNagar-Bir-Gunehar via Sainthal 01RT, JoginderNagar- Baijnath via Sainthal 01RT, JNR- Banar-Galu Patt 02RT	28	0	98	126
2233	2805	JoginderNagar-Nolhi-Galmatha 02RT	0	32	76	108
2234	2806	Batdhar-Nohli-Padhar 01ST, Padhar-kotrupi-Khajri-JNR- Padhar (Mudrika)	58	0	54	112
2235	2807	JoginderNagar – Khadihar-Raktal- 02RT	0	32	136	168
2236	2808	Nolhi-JNR-Dhangu 01RT	330	16	34	380
2237	2809	JoginderNagar-Hamirpur 01RT	88	120	0	208
2238	2810	JoginderNagar - Kangra-Via Tanda 01RT,Baijnath-Dhangu 01RT	422	0	22	444
2239	2811	Palampur- Purba - Baroh -Tanda- Kangra = 01RT	52	112	16	180
2240	2812	Palampur- Shimla -via Panchrukhi = 01ST	233	11	8	252
2241	2813	Palampur - Shivnager = 01RT	12	22	28	62
22.42	2014	Palampur - Shivnager = 01RT	12	22	28	62
2242	2814	D.I. D.I. CIDT	1.0	(0)		0.0
2243	2816	Palampur - Bardam = 01RT	12	68	0	80
2244	2817	Palampur - Gloti = 01RT	12	28	48	88
2245	2818	Palampur Sujanpur via Khaira = 01RT	12	10	70	92
2246	2819	Palampur - Harshipattan =01RT	12	44	50	106
2247	2820	Palampur- Sapruhal = 01RT	12	22	16	50
2248	2821	Palampur - Marhoon = 02RT	32	8	64	104
2249	2822	Palampur - Harshipattan -Lahroo	6	38	29	73

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		= 01ST				
2250	2823	Palampur- Chadhiar via Lahat Kotlu = 01ST	6	33	43	82
2251	2824	Palampur - Jaind - Shivnager = 01RT	12	10	30	52
2252	2825	Palampur - Chander Shivnager = 01RT	12	10	36	58
2253	2827	Palampur- Duhak = 01RT	12	30	82	124
2254	2829	Palampur - Shimla via Mandi = 02ST	241	0	0	241
2255	2830	Palampur - Chamba-HOLI = 02ST	87	86	96	269
2256	2831	Panchrukhi - Chamba = 02ST	54	98	21	173
2257	2832	Palampur - Chumunda = 01RT	0	58	0	58
2258	2833	Palampur - Ghanatta = 01RT	6	0	70	76
2259	2834	Palampur - Sidhpur = 02RT	0	0	48	48
2260	2835	Palampur - Bandla = 02RT	0	0	40	40
2261	2836	Palampur - Sukari = 02RT	0	0	144	144
2262	2837	Palampur- Gwaltikker = 01RT	16	0	14	30
2263	2838	Palampur - Gwaltikker= 03RT	48	0	42	90
2264	2839	Palampur - Kandwari - Saperu = 04RT	64	0	56	120
2265	2840	Palampur - Kandi- Sukari = 02RT	0	0	144	144
2266	2841	Palampur - Pharer = 01RT	0	0	24	24
2267	2842	Palampur - Chandpur Galu Langa = 03RT	18	0	48	66
2268	2843	Palampur - Harshipattan via Panchrukhi =01RT	6	14	86	106
2269	2844	Palampur- Ashapuri = 01RT	6	14	50	70
2270	2845	Palampur- Sarimolag via Tinbar Jaisinghpur= 01RT	6	14	96	116
2271	2846	Palampur- Sarimolag via Sanshi = 01RT	6	14	76	96
2272	2847	Palampur - Phara = via Bhodal = 02RT	12	0	48	60
2273	2848	Palampur - Jaisinghpur Ropri = 01RT	6	14	66	86
2274	2849	Palampur - Sarimolag via Chadhiar = 01RT	6	14	76	96
2275	2850	Palampur - Dhupkiara - via Tinbar = 01RT	6	14	110	130
2276	2852	Palampur - Jaisinghpur Via Harot = 01RT	6	14	66	86
2277	2853	Palampur - Chadhiar Via Sanshi = 01RT	6	14	58	78
2278	2854	Palampur - Ladhi via Bhodal = 01RT	6	0	64	70
2279	2855	Palampur- Kyarwan via Parour Lahla = 01RT	6	0	64	70
2280	2856	Palampur - Gloti via Saloh Thural = 01RT	12	28	48	88

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2281	2857	Palampur - Nagri via Parour = 01ST,Nagri - Parour = 01RT,Nagri	42	0	49	91
		- Parour - Chowki = 01ST,				
2282	2859	Palampur - Marhoon = 01RT	52	0	0	52
2283	2862	Palampur - Rajoon = 01RT	12	0	66	78
2284	2865	Palampur - Dharamshala via Malan = 01RT	80	0	0	80
2285	2866	Palampur - Kahanphat via Parour = 01RT	24	20	20	64
2286	2873	Dharamshala - Dhatti =01RT	12	0	42	54
2287	2875	Chadhiar - Shimla = 01ST	147	78	13	238
2288	2877	Palampur-sarimolag via	6	14	96	116
2289	2887	tinbar\jaisinghpur -01 RT ASHAPURI - KANGRA VIA	84	0	64	148
		PALAMPUR-01 RT				
2290	2888	PALAMPUR-SIHOL BODHA-02 RT	24	20	12	56
2291	2889	JAISINGHPUR MUDRIKA	0	0	160	160
2292	2897	PALAMPUR-SHIMLA VIA HAMIRPUR-01 RT	241	0	0	241
2293	2898	PALAMPUR-SHIMLA VIA MANDI-01 RT	252	0	0	252
2294	2899	PALAMPUR-DHARAMSHALA VIA MALAN-02 RT	76	104	0	180
2295	2900	PALAMPUR-SAPERU-02 RT	32	0	28	60
2296	2902	PALAMPUR-SHIMLA VIA MANDI	252	0	0	252
2297	2904	PLP- Sirsha via Nagri 2 ST	130	0	0	130
2298	2905	PLP- Jallender via kangra 1RT	130	0	0	130
2299	2906	PLP- Jaipur via Kangra 1 ST	114	48	0	162
2300	2911	PLP - Batala via Khundian 1 RT	22	104	0	126
		PLP- Naina Devi Via Kangra 1	114	48	0	162
2301	2923	RT			_	
2302	2925	PLP- Badhi Via Kangra 2ST	108	71	0	179
2303	2928	PALAMPUR-PARMARNAGAR VIA CHAILANA-01 RT	12	80	0	92
2304	2929	PALAMPUR-HARSIPATAN VIA BHAWARNA SHIVNAGAR-01 RT	6	36	8	50
2305	2930	PALAMPUR-SUJANPUR VIA THURAL-02RT	6	39	0	45
2306	2931	PALAMPUR-JAISINGHPUR MUDRIKA	0	0	160	160
2307	2932	PALAMPUR-SUJANPUR VIA THURAL-04 RT	6	39	0	45
2308	2933	PALAMPUR-SUJANPUR VIA BODHA PURBA-02 RT	8	0	37	45
2309	2934	GHAR BASTI-PALAMPUR- GHAR BASTI- 02 ST	6	22	8	36
2310	2935	PALAMPUR-MARHOON-02 RT	12	0	36	48
2311	2936	PALAMPUR-JAISINGHPUR	3	7	33	43

3330		राजाम, रहानिया प्रदर्श, रिट जनसूनर, 20		,		
		VIA TINBAR- 02 RT				
2312	2937	PALAMPUR-PAHARA-04 RT	3	12	0	15
2313	2938	PALAMPUR-DADH VIA JIA-	0	30	10	40
		02RT- PALAMPUR- GALU-				
		03RT				
2314	2939	PALAMPUR-NAGRI VIA	0	0	40	40
		KANDI SUKERI -04 RT				
2315	2940	PALAMPUR-SARSAWA- 04 RT	8	0	4	12
2316	2941	PALAMPUR-BAIJNATH VIA	12	0	33	45
		UTRALA -02 RT				
2317	2942	PALAMPUR- DHATI VIA BARI	6	10	29	45
		SAMANA-CHULLA- 02 RT				
2318	2943	PALAMPUR-RAJNALI- 02 RT	6	0	21	27
2319	2944	PALAMPUR-GWALTIKER-04	8	0	7	15
		RT				
2320	2945	PALAMPUR- SAPERU- 05 RT	8	0	7	15
2321	2946	PALAMPUR-ASHAPURI- 02 RT	3	7	25	35
2322	2947	PALAMPUR-KANGRA- 02 RT	39	0	0	39
2323	2948	PALAMPUR-	38	0	0	38
		JOGINDERNAGAR-02 RT				
2324	2949	PALAMPUR-KANGRA-02RT	39	0	0	39
2325	2950	PALAMPUR-SUJANPUR VIA	6	0	42	48
		KHERA-02RT				
2326	2951	PALAMPUR-JAISINGHPUR	32	20	156	208
		VIA KHERA- 02 RT				
2327	2952	PALAMPUR-BALAKRUPI VIA	24	80	0	104
		DHEERA-01 RT				
2328	2953	SHIVNAGAR-PALAMPUR-	24	24	80	128
		SHIVNAGAR VIA				
		JAINBHODA-02ST				
2329	2954	PALAMPUR-BAIJNATH-04 RT	128	0	0	128
2330	2955	PALAMPUR-PANCHRUKHI	24	54	90	168
		VIA MAJHERNA-03RT				
2331	2956	PALAMPUR - Kulani 02RT	12	0	54	66
2332	2957	PALAMPUR-CHATHAMI VIA	0	0	160	160
		PANCHRUKHI MUDIRKA				
2333	2958	PALAMPUR-DADH VIA	0	90	90	180
		PAROUR LALHA-BRAHM				
	• • • • •	TEHDU-02RT			1.50	1.50
2334	2959	PALAMPUR-LATWALA VIA	0	0	160	160
	• 0 < 0	NAGRI MUDIRKA			•	
2335	2960	PALAMPUR-KANGRA-02RT	156	0	0	156
2336	2961	HARSIPATAN -TANDA -01 RT	60	84	16	160
2337	2962	PALAMPUR-PURBA VIA	36	96	0	132
2222	2072	SIHOL BODHA-03RT			^	
2338	2963	PALAMAPUR-KHUNDIAN VIA	12	60	0	72
2222	2011	SIHOL BODHA-01 RT	10	2.5	102	2.10
2339	2964	PALAMPUR-SANDHOL VIA	12	36	192	240
22.40	2065	KOTLU J/PUR-01RT		20	107	1.00
2340	2965	PALAMPUR-HARSIPATAN	6	28	126	160
		VIA CHADIAR SARIMOLAG-				

		राजात्र, विभागरा त्रपरा, 12 जनसूनर,				
		01RT				
2341	2966	PALAMPUR-JASINGHPUR VIA	8	0	82	90
		BANURI-DRAMAN-HAROT-				
		01RT				
2342	2967	PALAMPUR-JAISINGHPUR	6	18	72	96
		VIA JALAG NAHALANA-02 RT				
2343	2968	JAISINGHPUR-CHADIAR VIA	0	0	160	160
		MUNGAL-MUDRIKA				
2344	2969	PALAMPUR-JAISINGHPUR-	8	0	80	88
		VIA KOSRI -02RT				
2345	2970	PALAMPUR-NADLI VIA	9	27	24	60
		PANCHRUKHI-03RT				
2346	2971	PALAMPUR-HARSIPATAN	6	78	0	84
		VIA TAMBER DAGOH-01RT				
2347	2972	PALAMPUR-CHATAMBI-03 RT	0	0	160	160
2348	2973	PALAMPUR-BAIJNATH-02 RT	64	0	0	64
2349	2974	Palampur -Jaisinghpur Via	8	36	124	168
		Panchrukhi-02 RT-Jaisinghpur-				
		Natru- Arth-01 RT				
2350	2975	Palampur - Khundian-01 RT	22	30	30	82
2351	2976	Palampur- Chadhiar via	8	20	156	184
		Panchrukhi-02 RT				
2352	2977	Palampur Jaisinghpur via Bodhal-	8		160	168
		02 RT				
2353	2978	Palampur - Tour via Sullah-02 RT	36		104	140
2354	2979	Palampur- Galoti Via Thural	24	116	60	200
		Kona-02 RT				
2355	2980	Palampur - Dhadashiva-01 RT	166	0	60	226
2356	2981	Palampur - Kangra-02 RT-	156	0	0	156
		Palampur-MalagVia Dehan				
		Punder-02 RT				
2357	2982	Palampur - Baijnath via Molicheck	42	0	102	144
		Panchrukhi-03 RT				
2358	2983	Palampur - kundian-02 RT	44	60	144	248
2359	2984	Palampur- Jaisinghpur via Tinbar-	8	36	124	168
		02 RT				
2360	2985	Palampur-Dangu-01 RT	210	0	0	210
2361	2986	Dangu-Palampur-01 RT	210	0	0	210
2362	2987	Jaisinghpur-Sujanpur-Nadoun01	8	36	124	168
		RT-JAISINGHPUR-Netru-01 rt				
2363	2988	Jaisinghpur- Sujanpur-03 RT	0	132	0	132
2364	2989	Palamur-Kangra-Laharthakran01	12	0	180	192
		ST		<u>                                       </u>		
2365	2990	Palampur -Kangra-Laharthakran	12	0	180	192
		01 RT				
2366	2991	Palampur-Saroot-02 RT	18	0	144	162
2367	2992	Palampur-Laharu-Bhadi Oach-02	24	116	60	200
		RT				
2368	2993	Palampur-Sujanpur Via Bardam-	24	88	80	192
		02 RT				
2369	2994	Palampur-Sujanpur Via Bodhal	4	0	96	100

		ε,	<u> </u>			
		Laddi-Shivnagar -Gandar-01 RT				
2370	2995	Palampur-Nagrota Via Sidhpur-	12	0	120	132
		Ghaneta-02 RT				
2371	2996	Palampur-Nagrota-Via Sulah-	36	0	160	196
		Dheera-Rajhoon-02 RT				
2372	2997	Baijnath-Dangu-01 RT	121	0	0	121
2373	2998	Dangu-Baijnath-01 RT	121	0	0	121
2374	2999	Jaisinghpur-Dangu-Via Lahar	145	0	0	145
		Kotlu 01 RT				
2375	3000	Jaisinghpur-Dangu-Via Kosri Panchrukhi-01 RT	144	0	0	144
2376	3001	Palampur-Luhardi Via Barot-01	104	0	64	168
20,0	5001	RT				100
2377	3002	Sarimolag-Dangu Via Chadiar	105	11	41	157
,		Tinbar Panchrukhi-01 RT				
2378	3003	Jaisinghpur-Jogindernagar Via	44	0	84	128
,		Harsi-Chadiar Baijnath-01 RT				
2379	3004	Harsipatan-Hamirpur Via	0	46	128	174
		Sujanpu-02 RT	-			
2380	3005	Harsipatan-Kangra Via Lahar	0	0	160	160
		Kotlu Nagni Dheera-Nagrota-01				
		RT				
2381	3006	Palampur-Shivnagar-02 RT	24	0	92	116
2382	3007	Dharamshala-Khawa-Yol-Nagrota	11	29	91	131
		Bagwan01RT ,Nagrota Bagwan-				
		Sadoon-Nagrota Bagwan 01RT				
2383	3008	Dharamshala-Yol-	16	22	60	98
		Ramehar,Baldhar,Khawa 01ST,				
		Khawa-Sadoon-Nagrota Bagwa-				
		Yol-Dharamshala 01ST				
2384	3009	Dharamshala-53Mile-Nagrota	8		114	122
		Bagwan 01RT Nagrota Bagwan -				
		Rajhoon 01RT, Dharamshala-				
		Khaniyara 01RT, Nagrota Bagwan				
		-Lilly 01RT				
2385	3010	Dharamshala- Khaniayra-Baldhar-	4		138	142
		Nagrota Bagwan-RaJhoon-01ST,				
		Rajhoon- Baroh-Nagrota Bagwan				
		01ST, Nagrota Bagwan- Baroh-				
		Arla 01ST, Arla- Nagrota Bagwan-				
		Baldhar- Khaniara- Dharamshala				
2207	2011	01ST	A		1.00	1.70
2386	3011	Dharamshala - Nagrota Bagwan -	4		166	170
		Sadoon 01ST, Sadoon- Baroh				
		Road- Nagrota Bagwan 01ST,				
		Nagrota Bagwan- Chamunda -				
		Dharamshala 01ST, Nagrota				
2207	3012	Bagwan- Jalot 02RT	402	<del> </del>	74	476
2387	3012	Nagrota Bagwan- Shimla via	402		/4	4/0
		Baroh-Jawalajee, Hamirpur-				
		Ghagas 01RT		ļ		

		राजान, रिवानरा प्रदर्श, 12 जनसून,		-		
2388	3013	Chamunda- Nagrota Bagwan- Kangra- Jawalajee Chamunda 01RT	110			110
2389	3014	Holi- Chamba -Palampur via	168	110	198	476
2309	3014	Jot, Chawari, Sihunta-	100	110	190	470
		GagalMatour-Dadh-Chamunda -				
		Nagri-Bindravan 02ST				
2390	3023	Nagrota - Shimla via	372	162		534
2390	3023	Jawalaji,Una, Nalaghar, Baddi,	312	102		334
		parwanoo, Solan 02ST				
2391	3025	Palampur - Saroot -Panahar-	18		72	90
2371	3023	Parour- Dheera 01RT	10		12	70
2392	3026	Nagrota Bagwan - Rajhoon -			34	34
2372	3020	Nagrota Bagwan 01RT			54	34
2393	3032	Phataher – Chamba via Baijnath,	194	220	18	432
2373	3032	palampur, Kangra, Nurpur, lahdu,	1/4	220	10	732
		Banikhet 02ST				
2394	3033	Nagrota – Shimla via Joginder	522			522
2374	3033	Nagar ,Mandi 02ST	322			322
2395	3034	Nagrota – Shri Chamunda-	308	120	46	474
2373	5051	Palampur – Shimla 02ST	300	120	10	171
2396	3035	Palampur – Nangal via Kangra,	216	92		308
2370	5050	Dehra 01RT	210	72		300
2397	3037	Palampur - Kalka via Kangra,	216	162		378
237,	3037	Una, Baddi 02ST	210	102		3,70
2398	3038	Palampur - parwanoo via Kangra,	222	162		384
		Una, baddi 02ST				
2399	3048	Kangra – Tanda – Nagrota –	248		16	264
		Mandi 01RT				
2400	3050	Kangra – Jhakri via palampur,	328		252	580
		Joginder Nagar				
		,Mandi,SunderNagar,karsog 02ST				
2401	3053	Palampur - Nagrota - Tanda-	224	220	96	540
		Bharmour 02ST				
2402	3054	Palampur - Langera via Nagrota,	194	188		382
		Nurpur, lahru, banikhet, dam,				
		Sundla, Saluni, Kihar, Sanghni				
		02ST				
2403	3055	Palampur - sanwal via Nagrota,	122	104	120	346
		Kangra, Shiunta, Lahru, Banikhet,				
		Chaura, Dam, Sundla, Surgani,				
		Badoh, Kalhel, Nakrod, Tisha,				
		Bhanjraru, Salwal 02ST				
2404	3056	Nagrota – parour – Diotsidth 01RT	74	40	182	296
2405	3057	Kangra to Palampur 03RT	234			234
2406	3058	Palampur to Kangra 03RT	234			234
2407	3059	Kangra to Palampur 03RT	234			234
2408	3060	Palampur to Kangra 03RT	234			234
2409	3061	Nagrota – Baroh – kandi 03RT	24		192	216
2410	3062	Nagrota - Parour- Majheen -	18		214	232
		Nadoun 01ST, Nadoun - majheen -				

1.50	1.71
152	161
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133	157
120	170
130	170
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156	458
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480	480
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		1917, 18 11-10 740, 12 91-12-1,		1	1	
		02RT				
2425	3082	Nagrota - Haldwari - 03RT,	45		80	125
		Nagrota - Mumta 01RT, Nagrota -				
		Massal 01 RT, Nagrota - Chari -				
		Chamunda - Jiya 01RT ,Nagrota -				
		Jandra via Sarotri ,Baroh 01RT				
2426	3083	Jawalajee – Tanda via Balugaloa	80		88	168
		-Ghina- Baroh, Saroti , Chhughera				
		,Baroh Road 01ST, Nagrota				
		01ST ,Tanda -Nagrota via Mundla				
		01ST, Nagrota – Bag 0IRT,				
		Nagrota – Dharamshala via				
		Ramehar 01ST ,Dharamshala –				
		Jawalajee via Gagal ,kangra 01ST				
2427	3084	Nagrota – Baroh via Baroh Road,	30	14	135	179
2127	5001	Tanda, Kangra, Kandi Road, Balol	50	1.	133	177
		,Saroti 01 ST , Baroh – Ranital via				
		Bussal Jasai 01RT , Baroh -				
		Sarotri- Sunni- Kerta 01 ST, Kerta				
		- Sunni- Sarotri-Baroh 01ST,				
		Baroh – Ranital via Bussal Jasai				
		01RT Baroh – Nagrota via Saroti,				
		Balol(Shaheedi Marg), Kandi				
		Road, Kangra, Tanda, Baroh				
		Road, Rangra, Tanda, Baron Road, 01 ST (Mudrika)				
2428	3085	Nagrota - Jalot 01RT Nagrota -	15	14	120	149
2428	3083	Tanda- kangra- Jamanabad-	13	14	120	149
		samirpur- Nandpur 01RT,				
2429	3086	Nagrota - Parour- Majheen -	18		224	242
2429	3080	· ·	10		224	242
		Nadoun 01ST, Nadoun- Majheen - Khundian 01RT, Nadoun -				
		,				
2420	2007	Majheen- Parour- Nagrota 01RT	0.6		122	210
2430	3087	Jawalajee - kandi road - Sarotri -	86		132	218
		Nagrota - Palampur 01ST				
		Palampur - Nagri - Lahla- Parour-				
		Ghaneta - Jharet - Nagrota 01RT				
		Palampur - Nagrota - Sarotri -				
2421	2000	Kandiroad - Jawalajee 01ST	0		150	1 ( 1
2431	3088	Ranital- Baroh- kandi 01ST Kandi	9		152	161
		- Luna- Mangrela- Tanda				
		01ST, Tanda - Nagrota 01ST,				
		Nagrota - Kandi 01RT, Nagrota -				
2422	2000	Kandi - Baroh - Ranital 01ST.	02	7.5		1.60
2432	3089	Nagrota Bagwan - Kangra 01ST,	93	75		168
		Kangra-Dharamshala- via Malan				
		01ST, Dharamshala -Baijnath via				
		Malan 01RT, Dharamshala -				
2.12.2	2000	Nagrota Bagwan via Dadh 01ST	4.0		10:	101
2433	3090	Nagrota - Sujanpur via	10		124	134
		Panyali, Dheera 01RT, Nagrota-				
		jalot 01RT				

		राजाम, हिंगानरा प्रस्ता, हिंजनसूनर, हें		,		
2434	3091	Nagrota - Dharamshala via Baldhar 03RT	66		48	114
2435	3092	Nagrota - Sujanpur via Parour - Dheera 01RT,Nagrota - Dharamshala 01RT	20	44	86	150
2436	3093	Nagrota - Baijnath 01ST, Baijnath- Kangra 01RT, Baijnath- Nagrota 01ST	186			186
2437	3094	Nagrota - Chami- Chiran 03RT,Nagrota - khawa-01RT			130	130
2438	3095	Nagrota- Chahri-Chamunda- Nagri-Parour-Nagrota03RT, Nagrota – Achhrooda pro- Jharet – Darang 01RT			140	140
2439	3096	Nagrota - Khawa - Kandi 02RT , Nagrota - Rajhoon 01RT,Nagrota- Baroh 01RT	8		142	150
2440	3097	Nagrota - Jalot 01RT , Nagrota - Khawa - kandi 01RT, Nagrota - Baroh 02RT	16		156	172
2441	3098	Kerta – Nagrota OST, Nagrota – Jassor 02RT, Nagrota – Mumta 02RT, Nagrota – Mundla 02RT ,Nagrota – Kerta 01ST	44		90	134
2442	3099	Nagrota – Bag 01RT, Nagrota – Tanda 01RT, Nagrota – Massal 01RT, Nagrota – Kandi via Luna Har 0IRT, Nagrota – Jassor 01RT, Nagrota – Sarotri 01RT	36		142	178
2443	3100	Yol –Nagrota 01ST, Nagrota – Sarotri 01RT, Nagrota – LunaHar 01RT, Nagrota – Amtrar 02RT, Nagrota – Yol 01 S T	34		118	152
2444	3101	Palampur – Kangra 01 ST ,Kangra – D/shala via Nagrota 01 ST , D/shala – Palampur via Kangra 01 ST , Palampur – Kangra 01 ST , Kangra - Palampur 01 ST	179	14		193
2445	3102	Chamunda - Jawalajee- Dehra- Chintpurni 01ST, Chintpurni - Dehra - Jawalajee - palampur 01ST, Palampur - parour- via Mainjha - 01ST, Parour - Chamunda - via Lahla, Nagri 01ST	94	37	92	223
2446	3103	Nagrota- Palampur - 01ST, Palampur - Dharaman- Chawari 01RT, palampur - Nagrota 01ST	103	72	26	201
2447	3104	Nagrota- Dharamshala - via 53 mile 03RT, Nagrota - Ghaneta - Darang - via Jharet 01RT,	48	48	84	180

		राजपत्र, हिनायल प्रदरा, 12 अपराबर,	2010/ 20 0			
2448	3105	Kangra - Tanda- 53 mile 03RT, kangra - Masroor tempal - Nagrota Surian via Ranital 01RT, Kangra - Rajal 01RT, kangra - Purana Kangra 01RT	28	51	66	145
2449	3106	Chamunda - Pathiar Kawari - Tharu- Tanda - kangra 03RT, Chamunda- Nagrota - 01RT, Nagrota - Amtrar 01RT	32	8	130	170
2450	3107	Nagrota - Dadh - Dharamshala 01ST, Dharamshala - Yol 01ST, Yol- Tang - Ramehar - Baldhar- Prober- Tanda- kangra 02RT, Yol- Ramehar- Nagrota 01ST	35	27	118	180
2451	3108	Baroh - Ghina - Dehra 02RT, Baroh - Ghina - jawalajee 01Rt	44		130	174
2452	3109	Nagrota - MainjhaPalampur - 01RT, Nagrota - ParourLahla - Palampur 01RT , Nagrota - Ghaneta 01RT, Nagrota - Mundla 01RT	66	26	44	136
2453	3110	Kandi - Baroh 01ST, Baroh - Ranital - Lanj - 32 Mile - 02RT, Baroh - Kandi 01ST			176	176
2454	3111	Baroh - Arla 02RT, Baroh - Sarotri - Lanj Masroor Temple 01RT, Baroh - Ranital - Lanj 01RT	62		88	150
2455	3112	Baroh - Ranital - Masroor Temple- Sarah - Dharamshala 01RT, Dharamshala - Machlodganj 01RT	4	20	116	140
2456	3113	kangra - Chari - ChamundaJiya 04RT, Nagrota - Massal 03RT,Nagrota - Haldwari 01RT	8		106	114
2457	3114	Baroh - BankhandiDehra 02RT, Baroh - Nagrota - 01RT	88		82	170
2458	3115	Jandra -Kandi - Baroh - kangra 01RT, kangra - Balol - Sarotri- Baroh 01RT, Baroh - Jandra 01RT	24		120	144
2459	3116	Nagrota - Parour - Dheera 02RT, Nagrota - Dadh -Dharamshala 02RT, Nagrota - massal 01RT, Nagrota - Jasoor 01RT	50	16	80	146
2460	3117	Nagrota - Kangra 01ST , Kangra- Ashapuri via Panchrukhi 01RT, Kangra- Tanda- Nagrota 01ST	96		67	163
2461	3118	Nagrota - Dharamshala 01ST,Dharamshala -Dadh- Palampur- Joginder Nagar 01RT, Dharamshala - Nagrota 01ST	117	60	16	193
2462	3119	Nagrota - Kangra01ST Kangra -	166			166

3304		राजपत्र, हिनायल प्रदरा, 12 अपरावर, 20	10 / 20 01119	1940	·	
		Shapur - Dharaman 03RT,kangra - Nagrota 01ST				
2463	3120	Jandra - Baroh - kandi- saroot- Nalti palampur 01RT,	24		100	124
2464	3121	Nagrota - Barsola via Chambi, Gidarlanga, Paniyali, Dheer a 01 ST, Barsola - Palampur via Dheera, parour, Arla, Chhoki Kharet 01 ST, Palampur - Saroot via Parour, Dheera, Pudwa, Kayarwan, Kharyana 01ST, Saroot - Nagrota via Kayarwan, Pudwa, Dheera, Parour 01ST.	24		133	157
2465	3122	Dharamshala to Sarotri via Baroh Road 01 ST ,Sarotri – Baroh – Jawalajee 01RT ,Sarotri – to Dharamshala via baroh Road 01 ST, Dharamshala – Machlodganj 01RT	26		62	88
2466	3123	Nagrota- Salangri 01RT ,Nagrota - 53 mile -Dharamshala 01RT , Nagrota - Massal 02RT .	14		84	98
2467	3124	Nagrota - Massal 01ST, Massal- Nagrota - Tanda - kangra 01ST, kangra-Nagrota - Massal 01ST, Massal - Nagrota - Dharamshala 01RT, Massal - Nagrota - Palampur 01RT, Massal - Nagrota 01ST.	64		79	143
2468	3125	Nagrota - Palampur 01ST,Palampur - Jassur 01RT, Palampur - Nagrota 01ST	246			246
2469	3126	Palampur - Jassur 01RT	202			202
2470	3127	Baijnath - Kangra 01ST, Kangra - Nagrota 01ST, Nagrota - Kangra 01ST, Kangra - Baijnath 01ST	144			144
2471	3128	Baijnath - palampur - Dehra 01RT	184			184
2472	3129	Baijnath - palampur - Jawalajee 01RT	180			180
2473	3130	Kangra - Baijnath 01RT,Kangra - Palampur 01RT	188		232	420
2474	3170	D/sala-Shimla via Kangra, Hamirpur 01 RT	492	0	4	496
2475	3171	Dharamshala-Shimla via Kangra, Hamirpur, Jukhala 2 ST	492	0	4	496
2476	3172	Dharamshala-Rohroo via Kangra, Hamirpur, Jukhala, Shimla 01 ST	264	81	14	359
2477	3173	Shimla-Dharamshala via Hamirpur, J.Ji Kangra 02 STT	492	0	4	496
2478	3174	Dharamshala-Shimla via Nagri, Palampur, Mandi, Jukhala 02 ST	478	0	68	546
2479	3175	Dharamshala-Palampur-Kangra-	158	144	175	477

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		Nurpur-Chamba- Bharmour- Chamba-Kangra-Dharamshala via Sakoh 02 ST				
2480	3176	Dharamshala-Shimla via Kangra, Hamirpur, Jukhala 02 ST	492	0	4	496
2481	3177	Dharamshala-Salli 01S.T Salli- Harnera 01RT Salli-Shahpur 01S.T. ShahpurBoh 01RT Shahpur-Dharamshala via Chatri 1 ST	6	0	230	236
2482	3178	Dharamshala-Nerti-Machiyal- Zeerballa (01RT) Dharamshala- Sal0l via Rait 02RT	0	0	160	160
2483	3179	Dharamshala-N.Surian via Gagal, Lunj, Salol 1 RT	0	0	92	92
2484	3180	Dharamshala-Shahpur via Charri,Chambi,Rehlu 2RT & BACK VIA BHATECH 1RT	0	0	98	98
2485	3181	Kangra-Satobai via Mashrehar,Zeal-Yol-Sukar- Dharamshala-Kangra- Dharamshala via Machrehar, Zod Sukkar	6	0	120	126
2486	3182	Dharamshala-Baryal-Nandpur via Bagli, KangraGaggal-Salol,Lunj & back via Lunj, Gaggal, Sarah 01 RT	9	0	110	119
2487	3183	D/shala-Jawali-Guglara via Chari,Solda,Jounta, Thehru Mastgarh 01 RT	48	0	90	138
2488	3184	Dharamshala-Khaniyara 01RT Dharamshala-M.Ganj 4RT	0	0	96	96
2489	3185	Dharamshala-Kangra via Yol,53 mile 01RT Kangra-Samirpur 01RT	0	0	60	60
2490	3186	D/shala-Satobari 3RT D/shala- M.ganj 1 RT D/shala-Khaniyara 5RT	0	0	190	190
2491	3187	D/shala-Lunj-Manai via Charri Harnera Relhu 1ST Lunj-Boh via Harnera 1ST Boh- Shahpur 1 ST Shahpur-Boh 2 RT Shahpur- Gola Prol 1RT Shahpur-D/shala via Charri 1 ST	0	0	242	242
2492	3188	D/shala-Tanda via Salet Godwan,Kaned 1 RT D/shala- Kangra via Sheela, Bagli 1 ST Kangra-D/shala via Masrehar 1ST D/shala-Bhagsu 1 RT	0	24	99	123
2493	3189	D/shala-Shahpur via Bandi Rait Oarei 1 RT D/shala-Kangra via Sakoh 1 ST Kangra-D/shala vai	0	0	87	87

		Sukkar 1 ST				
2494	3190	D/shala-Ghera 4 RT	0	0	160	160
2495	3191	D/shala-Sarotari via Salol,	30	0	117	147
		Zamanabad 1 ST Sarotari-Kangra				
		1 ST Kangra- Baroh-Rihri via				
		Ranital 1 ST Rihri- Baroh-D/shala				
		via Sunhi-Kangra-Barwala 1 ST				
2496	3192	D/shala-Kandi-Khawa via Sukkar	47	0	224	271
		1 ST Khawa-Kandi- Kangra 1ST				
		Kangra- Saroot 1 ST Saroot-				
		Ranital 1 ST Ranital-Baroh 1 ST				
2497	3193	Baroh-D/shala-1ST D/shala-Yol-Sidhbari-Rakkar-	0	0	76	76
2497	3193	Salet Godwan-Kaswa-Andrar-	U	U	70	70
		Salel Godwan-Tang 2 RT				
2498	3194	Dharamshala-Jassur via Sarah,	0	0	194	194
2470	3174	Gagal, Lunj, Jawali 01 RT	V		174	174
2499	3195	Dharamshala-N.Surian via Gagal,	0	0	92	92
		Lunj, Salol 1 RT			, –	
2500	3196	D/sala-Tanda via Sukkar 01 Rt	12	0	38	50
2501	3197	D/shala-Kangra via Bagli 1ST	6	0	32	38
		Kangra-D/shala- via Sukkar 1 ST				
2502	3198	Dharamshala-Sarah,Salol,Lunj,	19	0	361	380
		Ranital, Baroh (1 S/T) back 32				
		miles, Ranital, Lunj, Shahpur,				
		Rehlu-Dharamshala (1S/T)	4.5			7.0
		Dharamshala- Tanda via Garoh,	16	0	34	50
2502	2100	Kangra 01 RT				
2503 2504	3199 3200	Dharamshala-Jalari via Sheela,	0	0	54	54
2304	3200	Gaggal, Kangra, Doultput 01RT	U	U	34	34
		Kangra-Jalari-Kulthi 01 RT				
2505	3201	Dharamshala- Tatwani via	0	0	76	76
2000	3201	Chambi, Rait 01 RT	Ů		7.0	, 0
2506	3206	Dharamsala- Solan via Kangra,	296	0	114	410
		Dehra, Una, Baddi 02 ST				
2507	3208	Dharamshala Mandi via	456	0	32	488
		Palampur, Baijnath, JoginderNagar				
2508	3209	Mcloadganj- Manali via Kangra,	540	0	4	544
		Palampur, Mandi, Kullu 02 ST				
2509	3210	Mcloadganj- Manali via Kangra,	540	0	4	544
		Palampur, Mandi, Kullu 02 ST				
2510	3211	Dharamshala- Jouri via Kangra,	792	0	4	796
2511	2212	Hamirpur, Shimla 02 ST	0	0	1.00	1.00
2511	3212	Dharamshala- Ashapuri via Yol,	0	8	160	168
2512	2212	Palampur 01 RT	106	0	0	126
2512	3213	Kangra- Draman via Gaggal, Rait 03 RT	126	0	U	126
2513	3214	Kangra- Draman via Gaggal, Rait	126	0	0	126
2313	J217	03 RT	120			120
2514	3215	Tang- Draman via Gaggal, Rait 03	108	0	6	114

		(1917), 18 119(17), 12 919(41),		1		
		RT				
2515	3216	Dharamshala- Draman via Gaggal, Rait 03 RT	126	0	0	126
2516	3217	Kangra- Draman via Gaggal, Rait 03 RT	126	0	0	126
2517	3221	Nagrota Bagwan- Massal 1 RT, Nagrota Bagwan- Dharamshala via Bhaldhar, Yol 01 ST, Dharamshala- Tanda via Yol, 53 mile 01 ST, Tanda- Dharamshala via 53 mile, Yol 01 ST	4	0	76	80
2518	3222	Dharamshala- Mcloadganj 01 RT, Dharamshala- Fatehpur via Khaniara 01 RT, Dharamshala- Nagrota Bagwan 01 RT	0	0	75	75
2519	3223	Dharamshala- Naddi via M.ganj 01 RT, Dharamshala- Khaniara- Fatehpur 01 RT, , Dharamshala- Mcloadganj 01 RT	0	0	78	78
2520	3224	Dharamshala – Bhagsu via M.ganj 01 RT, Dharamshala- Barnet via M.ganj 01 RT, Dharamshala- Khaniara- Fatehpur 01RT]	0	0	80	80
2521	3225	Dharamshala- Barnet via M.ganj, Satobari 02 RT	0	0	80	80
2522	3228	DharamshalaKangra-Sarotari via Doutlpur -01 RT	40	0	36	76
2523	3229	32 mile-Tanda-Kangra via Lunj, Ranital 02 RT	68	164	20	252
2524	3230	Kangra-Tanda-Kandi via Balol 01 RT Kangra-Jarari 01 RT Kangra- Kulthi 01 RT	78	0	78	156
2525	3231	Jawalajee-Dharamshala via Gagal 02 RT	176	0	44	220
2526	3232	Dehra-Dharamshala via Bankhandi, Gaggal 02 Rt	176	0	44	220
2527	3233	D/sala-Baroh via Ranital, Jassai 01 RT	40	0	84	124
2528	3234	D/sala-Kangra via Khaniara, 53 mile, Tanda 01 ST, Kangra-Yol via 53 Mile 01 RT, Kangra- Dharamsala via Yol 01 ST, D/sala- Tanda via 53 mile 01 RT, D/sala- Shahpur 01 RT	32	42	110	184
2529	3235	Chintpurni-Dehra-Dharamshala via Bankhandi, Kangra 01 ST, D/sala-Dehra via Kangra, Bankhandi 01 RT, Dharamshala-Dehra-Chintpurni via Bankhandi 01 ST	216	0	50 90	90
2330	2230	D/sala-Naddi via M.ganj 03 RT	U	U	90	70

2531   3237   32 mile-Ianda-Kangra via Lunj, Ranital 02 RT   Ranital 02 RT   Ranital 02 RT   Rangra-Iranda-Kandi via Balol 01 RT   Kangra-Iranda-Kandi via Balol 01 RT   Kangra-Iranda-Kandi via Balol 01 RT   RT   Kangra-Sarotari via Doutlpur -01   RT   RT   RT   RT   RT   RT   RT   R	3308		राजवत्र, हिमायल प्रदरा, 12 अपरावर, 20	710 / 20 9111	1, 1040		
RT Kangra-Jarari 01 RT Kangra-Kulthi 01 RT	2531	3237		68	164	20	252
RT	2532	3238	RT Kangra-Jarari 01 RT Kangra-	78	0	78	156
Rajal, Lunj 01 RT	2533	3239		18	0	34	52
Kangra, Yol 01 RT	2534	3240		12	0	68	80
Draman, Gaggal 01 RT	2535	3241	,	148	16	50	214
Say	2536	3242	· ·	24	76	22	122
Gaggal 01 RT	2537	3243		148	16	50	214
Jassur, Gagal 01 RT   2540   3246   Palampur-D/sala via Malan 03 RT   160   32   0   192   2541   3247   Dadasiba-D/sala via Dehra 01 RT   22   89   40   151   2542   3248   D/sala-Balol-Sarotari via Kangra, Kandi Road 02 RT   2543   3249   D/sala- Lunj via Kangra 01 RT   46   32   22   100   2544   3250   Shahpur- Bailed Power House via Darini 1 RT   2545   3251   D/sala- Chamunda- Nagri-Palampur- Baijnath 1ST Baijnath-Beer 1 RT Baijnath-Bir-Bir-Bir-Bir-Bir-Bir-Bir-Bir-Bir-Bir	2538	3244		148	0	22	170
2541   3247   Dadasiba-D/sala via Dehra 01 RT   22   89   40   151	2539	3245		148	0	22	170
2541   3247   Dadasiba-D/sala via Dehra 01 RT   22   89   40   151	2540	3246	Palampur-D/sala via Malan 03 RT	160	32	0	192
2542   3248   D/sala-Balol- Sarotari via Kangra, Kandi Road 02 RT   2543   3249   D/sala- Lunj via Kangra 01 RT   46   32   22   100   2544   3250   Shahpur- Balled Power House via Darini 1 RT   2545   3251   D/sala- Chamunda- Nagri- Palampur- Baijnath 1 ST   Baijnath- Beer 1 RT Baijnath - Beer 1 RT Baijnath- PLP 01 ST, PLP- Andreta 01 RT, Palampur- Dharamshala 1 ST   2546   3252   D/sala- Guglara via 32 mile, Kuther, Jawali 01 RT   2547   3253   Dharamsala-Sihunta via Draman   52   0   136   188   188   2548   3254   Sihunta-Tanda 01 ST, Tanda- Dharamshala via 53 mile 01 RT, Tanda-Sihunta 01 ST   2549   3255   Dharamsala-Boh 01 ST, Boh- Shahpur 01 ST, Shahpur- D/sala 01 ST   2550   3256   Salli-Tanda via Shahpur 01 ST, Tanda-Draman via Kangra 01 RT, Draman-Tanda via Gaggal 01 ST, Tanda-Salli 01 ST   2551   3257   Dharamshala-Baijnath-Bir- Guneher via Nagri 01 RT   2552   3258   Dharamshala-Baijnath via Malan   02 RT   2550   02 RT   2550   3258   Dharamshala-Baijnath via Malan   140   80   0   220   220   220   220   23	2541			22	89	40	151
2544         3250         Shahpur- Balled Power House via Darini 1 RT         0         0         40         40           2545         3251         D/sala- Chamunda- Nagri-Palampur-Baijnath 1ST Baijnath-Beer 1 RT Baijnath-PLP 01 ST, PLP-Andreta 01 RT, Palampur-Dharamshala 1 ST         32         37         68         137           2546         3252         D/sala- Guglara via 32 mile, Kuther, Jawali 01 RT         50         0         62         112           2547         3253         Dharamsala-Sihunta via Draman 02 RT         52         0         136         188           2548         3254         Sihunta-Tanda 01 ST, Tanda-Dharamshala via 53 mile 01 RT, Tanda-Sihunta 01 ST         50         20         86         156           2549         3255         Dharamsala-Boh 01 ST, Boh-Shahpur-Lunj-Nagrota Surian 01 RT Shahpur-D/sala 01 ST         0         0         164         164           2550         3256         Salli-Tanda via Shahpur 01 ST, Tanda-Draman via Kangra 01 RT, Draman-Tanda via Gaggal 01 ST, Tanda-Salli 01 ST         60         0         67         127           2551         3257         Dharamshala-Baijnath-Bir-Guneher via Nagri 01 RT         52         70         12         134           2552         3258         Dharamshala-Baijnath via Malan         140         80         0         220			D/sala-Balol- Sarotari via Kangra,		1		
2544         3250         Shahpur- Balled Power House via Darini 1 RT         0         0         40         40           2545         3251         D/sala- Chamunda- Nagri-Palampur-Baijnath 1ST Baijnath-Beer 1 RT Baijnath-PLP 01 ST, PLP-Andreta 01 RT, Palampur-Dharamshala 1 ST         32         37         68         137           2546         3252         D/sala- Guglara via 32 mile, Kuther, Jawali 01 RT         50         0         62         112           2547         3253         Dharamsala-Sihunta via Draman 02 RT         52         0         136         188           2548         3254         Sihunta-Tanda 01 ST, Tanda-Dharamshala via 53 mile 01 RT, Tanda-Sihunta 01 ST         50         20         86         156           2549         3255         Dharamsala-Boh 01 ST, Boh-Shahpur-Lunj-Nagrota Surian 01 RT Shahpur-D/sala 01 ST         0         0         164         164           2550         3256         Salli-Tanda via Shahpur 01 ST, Tanda-Draman via Kangra 01 RT, Draman-Tanda via Gaggal 01 ST, Tanda-Salli 01 ST         60         0         67         127           2551         3257         Dharamshala-Baijnath-Bir-Guneher via Nagri 01 RT         52         70         12         134           2552         3258         Dharamshala-Baijnath via Malan         140         80         0         220	2543	3249	D/sala- Lunj via Kangra 01 RT	46	32	22	100
Palampur- Baijnath 1ST Baijnath-Beer 1 RT Baijnath-Beer 1 RT Baijnath-PLP 01 ST, PLP- Andreta 01 RT, Palampur-Dharamshala 1 ST	2544	3250	Shahpur- Balled Power House via	0	0	40	40
Kuther, Jawali 01 RT   2547   3253   Dharamsala-Sihunta via Draman   52   0   136   188	2545	3251	Palampur- Baijnath 1ST Baijnath- Beer 1 RT Baijnath- PLP 01 ST, PLP- Andreta 01 RT, Palampur-	32	37	68	137
02 RT	2546	3252		50	0	62	112
Dharamshala via 53 mile 01 RT, Tanda-Sihunta 01 ST	2547	3253		52	0	136	188
Shahpur 01 ST, Shahpur-Lunj-Nagrota Surian 01 RT Shahpur-D/sala 01 ST   60   0   67   127	2548	3254	Dharamshala via 53 mile 01 RT,	50	20	86	156
Tanda-Draman via Kangra 01 RT, Draman-Tanda via Gaggal 01 ST, Tanda-Salli 01 ST  2551 3257 Dharamshala-Baijnath-Bir- Guneher via Nagri 01 RT  2552 3258 Dharamshala-Baijnath via Malan 02 RT  Tanda-Draman via Kangra 01 RT, Tanda-Salli 01 ST, Tanda-Salli 01 ST	2549	3255	Shahpur 01 ST, Shahpur-Lunj- Nagrota Surian 01 RT Shahpur-	0	0	164	164
Guneher via Nagri 01 RT  2552 3258 Dharamshala-Baijnath via Malan 140 80 0 220 02 RT	2550	3256	Tanda-Draman via Kangra 01 RT, Draman-Tanda via Gaggal 01 ST,	60	0	67	127
2552         3258         Dharamshala-Baijnath via Malan 02 RT         140         80         0         220	2551	3257	1	52	70	12	134
2553   3259   Dharamshala-Kangra-Jawalajee 01   179   47   28   254	2552	3258	Dharamshala-Baijnath via Malan	140	80	0	220
	2553	3259	Dharamshala-Kangra-Jawalajee 01	179	47	28	254

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		ST, Jawalajee-Chintpurni 01 ST,				
		Chintpurni-Kangra via Bankhandi				
		01 ST, Kangra-Baijnath via				
		Palampur 01 ST, Baijnath-				
		Dharamsala via Chamunda 01 ST				
2554	3260	Dharamsala-Nagrota Surian-	0	0	124	124
		Haripur via Salol, Masroor 01 RT				
2555	3261	Dharamsala-Jawali via Shahpur,	14	0	114	128
		Harnera, Manai, Pargour 01 RT				
2556	3262	Dharamsala-Dhangu via Jassur	128	0	52	180
		01RT				
2557	3263	Dharamsala-Dhangu via Jassur	128	0	52	180
		01RT				
2558	3264	Dharamsala-Dhangu via Jassur	128	0	52	180
		01RT				
2559	3265	Dharamsala-Dhangu via Jassur	148	16	50	214
		01RT				
2560	3267	D/sala-Meclodganj 6 RT, D/sala-	0	0	156	156
		Kangra via Sukkar 1 RT				
2561	3268	D/sala-Maclodganj-Bhagsu 3 RT,	0	0	152	152
		D/sala- Satobari 3 RT				
2562	3269	D/sala-Shayam Nager-Badol-	0	0	144	144
		Khaniara, Sidhwari, Rakkar,				
		Khaniara, D/sala 2 RT D/sala-				
		Ajhar-Mahadev 2 RT				
2563	3270	D/sala-Gaggal via Sarah 03 RT,	0	0	148	148
		D/sala-Charri-Bedi-Sohra-				
		Zamanabad-Sarah-D/sala 1 RT				
2564	3271	D/sala-Ghera 02 RT, D/sala-	0	0	152	152
		Charri-Relhu-Shahpur-Harnera-				
		Shahpur 1 RT, Shahpur-Kiari 1				
		RT, Shahpur-Gola 01 RT,				
		Shahpur-D/sala 01 ST				
2565	3272	D/sala-Chambi via Charri 05 RT	0	0	146	146
2566	3273	D/sala-Bandi-Trimbla-Bhadiara-	0	0	154	154
		Sohra-Kangra 3 RT				
2567	3274	D/sala-Khaniara-Aganjar Mahadev	0	0	148	148
		Fatehpur 5 RT, D/sala-Kaned 1				
		RT, D/sala-Barwala 1 RT				
2568	3275	D/sala-Tang via Salet Godwan 2	0	0	136	136
		RT D/sala-Dhaloon-Nagrota 1				
		RT, D/sala-Bandi via Garoh 1 RT				
2569	3276	Kangra-Tanda via 53 mile 01 RT,	0	0	162	162
		Kangra-Samirpur-Gaggal 01 RT,				
		Kangra-Samirpur-Bedi-Chambi 1				
		RT, Kangra-Ranital-Lunj-				
		Bohadkawalu-Kangra 1 ST				
2570	3277	Kangra-Rajal- Bohadwallu-	0	0	148	148
		Ranital 02 RT, Kangra-Tanda 01				
		RT, Kangra-Samirpur & local 1				
		RT Kangra-Old Kangra 2 RT				

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2571	3278	Kangra-Yol via Zeol 01RT,	0	0	156	156
		Kangra-Ranital-Kandi 01 RT,				
		Kangra-Chamunda via 53 mile 1				
		RT Kangra-Old Kangra 1 RT				
2572	3279	D/sala-Kangra via Zeol 1RT,	0	0	142	142
		D/sala-Lunj-Harchikian-32 mile				
		01 RT,				
2573	3280	D/sala-Zeerballa via Rait 2 RT,	0	0	180	180
		D/sala-Shahpur via Relhu, Batech				
		01 RT, D/sala-Ghera via Garoh 01				
		RT				
2574	3281	D/sala-Purba via Malan 0 1RT	30	40	76	146
		D/sala-Kangra via Bagli 2 RT				
2575	3282	D/sala-Kangra via Gaggal 5 RT	70	0	110	180
2576	3283	D/sala-Shahpur via Gaggal 3 RT,	72	96	21	189
		D/sala-Nagrota via 53 mile 1 RT				
2577	3284	D/sala-Palampur via Malan 3 RT	90	120	0	210
2578	3285	D/sala-Nagrota via Malan 4 RT	32	160	0	192
2579	3286	D/sala-Kangra-Jawalajee 2 RT	176	44	0	220
2580	3287	D/sala-Palampur via Nagri 3 RT	0	210	0	210
2581	3288	D/sala-Kangra via 53 mile 3 RT,	82	48	60	190
2001	2200	Kangra-Shahpur via Gaggal 2 RT	<b>52</b>			150
2582	3289	D/sala-Dehra-Chintpurni 1 RT	134		30	164
2583	3290	D/sala-Ranital-32 mile 1 RT,	68	86	42	196
2303	3270	D/sala-Nagrota via 53 mile 1RT	00	00	12	170
2584	3291	D/sala-Dehra via Bankhandi 2RT	176		44	220
2585	3292	D/sala-Fatehpur via 32 mile,	50	0	108	158
2303	3272	Jawali 01 RT	30		100	130
2586	3293	D/sala-Kangra via Gaggal 4 RT	58	0	88	146
2587	3294	D/sala-Nagrota via Dhalloon 3 RT	48	0	54	102
2588	3295	D/sala-Shahpur via Rait 01 RT,	0	0	112	112
		D/sala-Kangra-Tanda 1 ST, Tanda-	-			
		Kangra-Shahpur 1 RT, Tanda-				
		Kangra-Shahpur via Rait 01				
		ST, Shahpur-D/sala 1 ST,				
2589	3296	Tang- Tanda 02 RT	0	0	80	80
2590	3297	Dharamshala- Barwala via Dari 01	12	16	0	28
2000	02,7	Rt		10	Ü	_0
2591	3298	Dharamshala- Rajal via Kangra 01	60	0	10	70
2071	3270	RT	00		10	, 0
2592	3299	Dharamshala- Kangra via Sukkar	16	32	40	88
2372	32))	02 RT	10	32	10	00
2593	3300	Dharamshala- Kangra via Sukkar	16	32	40	88
2373	3300	02 RT	10	32	40	00
2594	3301	Dharamshala- Nagorata Bagwan	0	19	30	49
2374	5501	via Khaniara 01 ST & back via	U		50	77
		Yol-Dharamshala				
2595	3302	Dharamshala- 53 mile via	4	18	24	46
4393	3302	Khaniara, Barwala & back 53	+	10	<b>∠</b> +	40
		mile-Dharamsala via Yol 01 ST				
2596	3303		18	18	48	84
2370	2202	Dharamshala-Jalari via Sheela,	10	10	40	04

		राजपत्र, हिनायल प्रदरा, 12 अपतूषर,	2010/ 20 1			
		Gaggal, Kangra, Doultput 01RT Kangra-Jalari 01 RT				
2597	3304	D/sala-Tanda via Khaniara, Kaned, Matour, Kangra 02 RT	16	16	142	174
2598	3305	Dharamshala-Tang via Khaniara 01 RT	0	0	38	38
2599	3306	Dharamshala-Kangra via Garoh, Jamanabad 01 ST, Kangra-Gaggal via Zamanabad 01 RT, Kangra- Dharamshala via Zamanabad, Garoh 01 ST	0	0	108	108
2600	3307	Doultpur-Kulthi 01 RT	0	0	10	10
2601	3308	Kangra- Baroh via Doultpur 01 RT	16	46	0	62
2602	3309	Dharamshala- Bitlu via Charri 02 RT	0	0	60	60
2603	3310	Gaggal- Tanda via via Tiara, Samirpur, Kangra 01 ST, Tanda- Lunj via Kangra, Bohadkawalu, 01 ST, Lunj-Kangra via Tiara, Samirpur 01 ST, Kangra-Gaggal via Jammanabad 01 ST, Gaggal- Tanda via Jamanbad 01 ST, Tanda- Gaggal via Zamanabad 01 ST, Gaggal- Dharamshala 01 RT	0	0	146	146
2604	3311	Dharamshala- Gartholi via Yol, Tang, Chamunda 01 RT	0	32	8	40
2605	3312	Shahpur- Kiari 01 RT. Shahpur- Dharamshala via Chari, Bhitlu 01 ST, Dharamshala- Satobari via M.ganj 01 RT, Dharamshala- Shahpur via Charri 01 ST	0	0	120	120
2606	3313	Shahpur-Chatri-Mohal-Shahpur 02 ST	4	0	20	24
2607	3314	Dharamshala- Indru Nag- Tau 02 RT	0	0	24	24
2608	3315	Nagrota Bagwan-Dharamshala via 53 mile- Matour, Gaggal 01 RT	54	0	4	58
2609	3316	Nagrota Bagwan-Dharamshala via 53 mile- Matour, Gaggal 01 RT	54	0	4	58
2610	3350	Draman-Pathanot via Chowari, 01 RT	30		230	260
2611	3379	jassur-jawali via Mastgarh, 01 RT	20		88	108
2612	3380	Jassur-Ray via Hori Devi, 01 RT			100	100
2613	3381	Jassur-Dehra, 02 ST	14		188	202
2614	3382	Jassur-Dinilarth,01 RT			54	54
2615	3383	Kheri-Banikhet, 01 RT			60	60
2616	3384	Kheri-Banikhet, 01 RT			60	60
2617	3385	Jassur-Baranda-Rit, 01RT	10		20	30
2618	3386	Jassur-Jounta via Kherian, 02RT	24		96	120
2619	3387	Kathair- Jassur via Rey, 01 RT			122	122
2620	3388	Jassur-Hadal via Nagawari, 01 RT	8		32	40

3312		राजपत्र, हिमायल प्रदरा, 12 अपराबर, 20	10 / 20 0111	1, 10-10		
2621	3389	Fatehpur-Jassur via Badukhar- Reing-Horidevi, 01 RT			118	118
2622	3390	Jassur-Gharoli via Charuri-Ganoh, 01 RT			62	62
2623	3391	Jassur-Naglahar via Raja ka Bag, 01 RT	2		8	10
2624	3404	Jassur-Thakurdwara via Rehan- Badukhar-Indora-Paral, 01RT		120	40	160
2625	3412	Jassur-Indora via Charuri-Raja ka Talab-Rehan-Makroli-Bhola ka Talu-Shug Bhatoli-Tappa-Dhug- Pantol-Indpur, 01RT			60	60
2626	3414	Nagrota Surian-Jassur via Jawali, 01RT			50	50
2627	3415	Jassur-Badukhar via Rehan-Hatli , 01RT			100	100
2628	3416	Hathidhar-Jassur via Hindoraghart-Sheed Joginder Singh Marg-Hatli, 01RT			90	90
2629	3417	Jassur-Talwara via Rehan, 02 RT			200	200
2630	3418	Talwara-Jassur, 2RT			200	200
2631	3419	Jassur-Badukhar via Rehan- HoriDevi-Hatli, 01ST, Badukhar- Rehan via Hatli, 01RT, Badukhar- Jassur via Hatli-Hori Devi-Rehan, 01ST			156	156
2632	3420	Jassur-Badukhar via Rehan- Fatehpur, 01RT			88	88
2633	3421	Jassur-Jawali via Mandhol-Theru, 01RT			120	120
2634	3425	Jassur to jawali via Raja ka Talab, 03RT	0	0	150	150
2635	3426	Jassur to Jassur via Bodh-Aund- Hadal-Khanni, 01ST, jassur to Batrah via Khanni 01RT, Jassur To Jassur via Khanni- Hadal- Aund- Bodh 01ST	20	0	126	146
2636	3427	Hadal to Jassur via Nurpur, 01ST, Nurpur-Dhangu via Lodhwan 02RT, Jassur-Hadal via Nurpur, 01ST	62	0	78	140
2637	3428	Jassur to Terrace via Dhangu- Indora- Badukhar 01ST, Terrace to Jassur via Rehan, 01ST, Jassur- Dhangu, 01RT	0	0	135	135
2638	3429	Dhiala to Jassur via Bassa-Rehan 01ST, Jassur to Terrace via Rehan 01ST, Terrace to Jassur via Indora- Dhangu, 01ST, Jassur to Dhiala via Rehan-Basa,01ST	17	0	188	205
2639	3430	Bhugnara to Jassur via Nurpur	36	0	94	130

		राजपत्र, हिमायल प्रदरा, 12 अपरावर,			, 10	
		01ST, Jassur to Kopra 01RT,				
		Jassur to kayala, 01RT, Jassur to				
		Minjgran, 01RT, Jassur to				
2640	2.42.1	Bhugnara via Nurpur, 01ST	1.0	0	110	120
2640	3431	Palahri to Jassur 01ST, Jassur to	10	0	110	120
		Dhangu via Rit-Dainkwan 01RT,				
		Jassur to Palahri 01ST		_		
2641	3432	Minjgran to Jassur 01ST, Jassur to	24	0	146	170
		Jawali via Mastgarh 01RT, Jassur				
		to Minjgran, 01ST				
2642	3433	Ray to Dhangu via Malahanta-	16	0	148	164
		Horidevi- Rehan-Jassur, 01RT				
2643	3434	Gharoli to Jassur via Ganoh-	50	0	104	154
		Sukhar-Chururi 01ST, Jassur to				
		Dhangu 01RT, Jassur to kopra via				
		Nurpur 01RT, Jassur to Gharoli				
		Via -Ganoh-Chururi-Sukhar 01ST				
2644	3435	Jounta to Jassur via Kherian 01ST,	32	0	97	129
		Jassur to Dhangu 01RT, Jassur -				
		Jassur via Raja ka Bagh- Naglahar-				
		Giora 01ST, Jassur- Nagabari-				
		ThodaBhaloon-Jassur				
		01ST, Jassur to Jounta via				
		Kherian 01ST				
2645	3436	Fatehpur to Jassur via Badukhar -	4	0	132	136
		Hatli-Rehan-Raja ka Talab-				
		Sukhar-Chururi 01ST, Jassur to				
		Kulahan via Bassa 01RT, Jassur to				
		Fatehpur via Chururi-Sukhar -Raja				
		ka Talab, Rehan-Hatli- Badukhar				
		01ST				
2646	3437	Jassur to Jawali via Mastgarh-	0	0	130	130
		Mandol 01RT				
2647	3438	Moki to Jassur via khandasanial-	0	0	120	120
		Rehan 01ST, Jassur to Sukhar				-
		via Ganoh 01RT, Jassur to Moki				
		via Rehan-Khandasanial 01ST				
2648	3439	Bhadwar to Jassur via Ladhori-	30	0	148	178
	57	Dhanni 01ST, Jassur to Jawali via				= 7 0
		Hatli-Jounta-Mastgarh-Theru				
		01RT, Jassur to Bhadwar via				
		Dhanni-Ladhori 01ST				
2649	3440	Jassur to Bhugnara via Nurpur-	38	0	83	121
_0.7	5.70	Chinwan 01RT, Jassur to Kulahan				1-1
		via Bassa 01RT, Jassur to Jassur				
		via Nagawari-Thorabhaloon 01RT,				
		Jassur to Kopra via Nurpur 01RT,				
		Jassur to kulahan via Bassa 01RT,				
		Jassur to Kopra via Nurpur 01RT				
2650	3441	Khatiar to Jassur via Rey-	4	0	138	142
2030	J 171	Badukhar- Fatehpur 01ST, Jassur	, T		150	1 T2
		Dadakhar ratchpur 0151, Jassul		1		

=====		(1017), 10 11-101 /14(1, 12 01-10, 17, 20				
		to Kulahan via Bassa 01RT, Jassur to khatiar via Fatehpur-				
		Badukhar-Rey 01ST				
2651	3442	Jounta to Jassur via Kherian 01ST, Jassur to Rit via Pucca	0	0	204	204
		Tiala- Baranda 01RT, Jassur to				
		Rey via Fatehpur- Badukhar 01RT, Jassur to Kopra via Nurpur				
		01RT, Jassur to Jounta via				
		kherian 01ST				
2652	3443	Kathiar to Jassur via Badukhar- Handara-Dini-Rehan, 02RT	0	0	180	180
2653	3444	Rehan to Jassur via Dhiala-Chirri-	10	0	150	160
		Fatu ka bagh-Gangath 01ST, Jassur to Malakwal via Aund-				
		Bassa-Farkunda-Simbli-Suliali				
		02RT, Jassur to Rehan via				
		Gangath-Fattu ka bag-Chirri- Dhiala 01ST				
2654	3445	Gangath to Jassur via Bassa -	0	0	146	146
		Badhian-Aghar ka Talab-Sutrar- bhaleta 01ST, Jassur to Dhar via				
		Bodh-Aund-Chakki 02RT, Jassur				
		to Nawasahar via Chururi 02RT,				
		Jassur to Gangath via Bhaleta-				
		Sutrar-Aghar ka Talab-Badhian- Bassa, 01ST				
2655	3446	Jassur to Badukhar via Rehan-	0	0	144	144
		Hatli, 01ST, Badukhar to Rehan via Hatli,01ST, Rehan to Rey via				
		Horidevi-Malhanta 01ST, Rey to				
		Jassur via Malhanta-Horidevi				
		01ST				
2656	3447	Banoli-Jassur 01ST, Jassur-Indora via Chururi-Raja ka Talab-Rehan-	0	0	140	140
		Makroli-Sughbhatoli-Tappa-				
		Dhug-Pantol-Indpur 01RT, Jassur-				
		Banoli, 01ST				
2657	3448	Hadal-Jassur via Nurpur, 01ST,	20	0	144	164
		Jassur-Banoli,01RT,Jassur- Bhadwar via Hindoragrat-				
		Madanpur-Hatli, 01RT, Jassur-				
		Hadal via Nurpur, 01ST,				
2658	3449	Nurpur to Indora via Lodwan, 02RT	124	0	96	220
2659	3450	Jassur to Tarrace via Rehan, 02RT	0	0	200	200
2660	3451	Badukhar to Dhangu via Paral-	10	0	94	104
		Arni University-Indora-Dah, 01RT				
2661	3452	Indora-Dhangu via Dahkulara,	30	0	72	102
		03RT				

		राजवत्र, हिमायल प्रदरा, 12 अपराबर,				
2662 3	3453	Kathgarh-Dhangu via Indora-Dah, 01RT	10	0	32	42
2663 3	3454	Indora to Jassur via Dhangu- Lodwan, 02RT	52	0	96	148
2664 3	3455	Badukhar-Jassur via Paral, 01ST, Indora-Jassur via Gangath, 01RT, Jassur -Badukhar via Paral, 01ST	0	0	140	140
2665 3	3456	Hathidhar to Jassur Via Nagni - Bhadwar 01RT	60	0	56	116
2666 3	3457	Jassur to Anuhi via Hindoragrath- Hatli-Kot-Bhadwar-Jounta, 01ST, Anuhi to Jounta, 01RT, Anuhi to Jassur via Jounta-Bhadwar-Kot- Hatli-Hindoragrath, 01ST	24	0	88	112
2667 3	3458	Kotla to Jassur, 01ST, Jassur to Rehan via Ganoh-Sukhar-Chururi- Raja ka Talab-Baribathran,02RT, Jasssur to Dhangu, 01ST, Dhangu to Kotla, 01ST	91	0	96	187
2668 3	3459	Bakatpur to Jassur via Nurpur, 01ST Jassur to Gangath via Kutt, 01RT, Jassur to Rit via Pucca Tiala-Baranda, 01RT, Jassur to Gangath via Kutt, 01RT, Jassur to Gangath via Bhaleta-Sutrar-Aghar ka Talab-Badhian-Bassa, 01RT, Jassur to Bakatpur via Nurpur,01ST	30	0	122	152
2669 3	3460	Jassur to Attara Bridge via Giora- Kutt-Bahaduar ka Talab, 02RT, Jassur to Jassur via Bhaloon-Baral, 02RT, Jassur to Ratedhar Mata- Nagabari-Baduhi-Ratedhar-Mata- Thora-Baduhi-Jassur,01RT	0	0	140	140
2670 3	3461	Fatehpur-Jagir via Jagnoli- Mandhot-Chandbeh-Dhameta Mangar-Polian-Jakhbar,02RT, Fatehpur to jawali via Khukhnara- Pattajattian-Maira,01RT	0	0	166	166
2671 3	3462	Badukhar to Jassur via Jakhbar- Polian-Mangarh-Dhameta-Rehan, 01RT	0	0	130	130
2672 3	3463	Dhangu to Jassur via bhadroya- Tipri-janera-Rit-Gangath,02RT	0	0	120	120
	3464	Dhangu to Fatehpur via Indora- Malahri-Dinilarth-Gadhrana- Gubhar-Siyahna-Gangoli- Maukhar-Horidevi-Reeng Takwal- -Sunahra, 01RT	10	0	94	104
	3465	Tarrace -Jassur via Rehan, 02RT	0	0	200	200
2675 3	3466	Rehan to Dhangu via Gheta-	0	0	80	80

		Gangath-Rit-Daninkwan, 01RT				
2676	3467	Rehan to Dhangu via Dinilarth-	10		84	94
		Malahari-Indora, 01RT				
2677	3468	Dhangu to Jassur via Damtal-	10	0	62	72
		Mohtli-DahKulara-Ghoren-				
		Mangwal-KaptIal-Gangath-01RT				
2678	3469	Jassur-Tarrace via Lodwan -	26	0	146	172
		Malout-Indora-Badukhar, 01RT				
2679		Jassur to Dhangu via Gangath-fatu	10	0	88	98
		ka Bag-Cheeeri-Shug Batoli-				
		Tappa-Indpur-Indora-Dah, 01RT				
2680	3471	Fatehpur to Jassur via-Badukhar-	0	0	116	116
		Hatli-Horidevi-Rehan, 01RT				
2681	3472	Jassur -Badukhar via Fatehpur,	0	0	88	88
		01RT				
2682	3473	Jawali to Dhangu Via Bharmar-	10	0	106	116
		Rehan –Chatter-Dhiala-Tappa-				
		Indpur,01RT				
2683	3474	Jounta to Jassur via Kherian	24	0	96	120
		,02RT				
2684	3475	Fatehpur to Jassur via Badukhar -	0	0	116	116
		Hatli-Rehan,01RT	_			
2685	3476	Banoli to Jassur, 02 RT	0	0	96	96
2686	3477	Jassur to Jawali Via Bhadwar- 32	70	0	52	122
		Mile -Haar-Lakhner-Chelian, 01				
2607	2.470	RT	1.0	0	(0	70
2687	3478	Rehan to Dhangu via Dhiala-	10	0	60	70
2600	3479	Changrara-Mangwal-Dah, 01RT  Jassur to Badukhar via Rehan-	0	0	122	122
2688	34/9		U	0	132	132
		Horidevi-Hatli, 01ST Badukhar To Rehan via Horidevi,01RT,				
		Badukhar to Jassur via Horidevi-				
		Rehan,01ST				
2689	3480	Malkwal to Jassur via Suilali-	20	0	40	60
2007	3100	Simbli-Farkunda-Bassa-Aund, 02	20		10	00
		RT				
2690	3481	Chamba Mehla 02RT, Chamba	182	62	0	244
		Barour via TB Ward 01RT,				_ , ,
		Chamba via Parel Pull Rajpura				
		01RT, Chamba Saru via Sarol				
		01RT, Chamba Luddu 01RT,				
		Chamba Balu via TB Ward 01RT,				
		Chamba Sungal 01RT, Chamba				
		Bhariyan 01RT				
2691	3482	Deol Baijnath Palampur	82	91	65	238
		Dharamsala Chowari Kharamukh				
		Nayagram 01ST				
2692	3483	Deol Baijnath Palampur	82	91	65	238
		Dharamsala Chowari Kharamukh				
		Nayagram 01ST		_		
2693	3484	Dhulara Gagla Chamba 01RT	14	0	30	44

2694   3485   Kunna Kolhari Chamba 01RT			राजपत्र, हिमाचल प्रदेश, 12 अक्तूबर,	2010/203	111741, 19	40	53//
Gate Khajjiyar 01RT, Chamba   Dalgana Dhulara 01RT   Chamba Sidhkund Julada 01RT   8	2694	3485		30	0	66	96
Gate Khajjiyar 01RT, Chamba   Dalgana Dhulara 01RT   Chamba Sidhkund Julada 01RT   8	2695	3486	Chamba Bhanota 01RT, Chamba	50	54	46	150
Dalgana Dhulara 01RT			· ·				
2696   3487   Chamba Sidhkund Julada 01RT   8			55 5				
2697   3488   Chamba Sundla Salooni Sangani   170	2696	3487	ě .	8	4	56	68
Langera 01RT							
2698   3489   Chamba Sundla Salooni Sangani   170	2071	2700	_	U	170	U	170
Langera 01RT	2608	3/180	ŭ	0	170	0	170
Bharmour Harsar 01RT   2			Langera 01RT				
2700   3491   Dalhousie Nanikhed Khairi 01RT   2   28   92   122	2699	3490		124	0	24	148
2701   3492   Chamba Koti Nakrot Bhanjraru   Sanwal OIRT			Bharmour Harsar 01RT				
2701   3492   Chamba Koti Nakrot Bhanjraru   Sanwal 01RT	2700	3491	Dalhousie Nanikhed Khairi 01RT	2	28	92	122
2702   3493   Chamba Koti Nakrot Bhanjraru Sanwal 01RT   2703   3494   Chamba Bhanjraru Bairagarh 01RT   2704   3495   Chamba Maredi Sillagharat 02RT   8   0   76   84   2705   3496   Chowari Raipur Dadriyara   0   0   40   40   40   2706   3497   Chamba Rakh Lihal 01RT   48   0   12   60   60   60   60   60   60   60   6	2701	3492	Chamba Koti Nakrot Bhanjraru		122	62	188
2702   3493   Chamba Koti Nakrot Bhanjraru Sanwal 01RT   2703   3494   Chamba Bhanjraru Bairagarh 01RT   2704   3495   Chamba Maredi Sillagharat 02RT   8   0   76   84   2705   3496   Chowari Raipur Dadriyara   0   0   40   40   40   2706   3497   Chamba Rakh Lihal 01RT   48   0   12   60   60   60   60   60   60   60   6			5				
Sanwal 01RT	2702	3493		4	122	62	188
2703   3494   Chamba Bhanjraru Bairagarh   01RT   2704   3495   Chamba Maredi Sillagharat 02RT   8   0   76   84   2705   3496   Chowari Raipur Dadriyara   0   0   40   40   40   40   2706   3497   Chamba Rakh Lihal 01RT   48   0   12   60   2707   3498   Chamba Pukhri Mani KHAWALI   4   28   44   76   01RT   2708   3499   Chamba Tikkari via Massround   4   28   54   86   01RT   2709   3500   Chamba Laddan via Rajnagar   4   16   94   114   2709   2709   2709   2700   270	2,02	0.,0		•		02	100
2704   3495   Chamba Maredi Sillagharat 02RT   8	2703	3494		4	122	78	204
2704   3495   Chamba Maredi Sillagharat 02RT   8   0   76   84	2703	3474		7	122	70	204
2705	2704	2405		Q	0	76	9.1
Chowari 01RT   2706   3497   Chamba Rakh Lihal 01RT   48   0   12   60							
2706   3497   Chamba Rakh Lihal 01RT   48   0   12   60	2703	3490	1 2	U	U	40	40
2707   3498	2707	2407		40	0	1.2	(0)
2708   3499   Chamba Tikkari via Massround   01RT					1		
O1RT	2707	3498	01RT	4	28	44	7/6
2709   3500   Chakloo Gununala kainthly 01ST,   Laddan   Chamba   via   Kainthly   Gununala   Koti   Pukhri   Kiani   01ST	2708	3499		4	28	54	86
2709   3500   Chakloo Gununala kainthly 01ST, Laddan Chamba via Kainthly Gununala Koti Pukhri Kiani 01ST			Chamba Laddan via Rajnagar	4	16	94	114
Laddan Chamba via Kainthly Gununala Koti Pukhri Kiani 01ST	2709	3500					
Gununala Koti Pukhri Kiani 01ST							
2710         3501         Surgani Chamba via Sundla Koti Chakloo Rajnagar 01ST         4         66         10         80           2711         3502         Chamba Uteep Seri 02 RT         4         0         18         22           2712         3503         Chamba Dharwala Lothal 01RT         52         0         0         52           2713         3504         Chamba Sahu Kurena 01RT         4         0         52         56           2714         3505         Chamba Khajjiyar Dalhousie         4         0         170         174           Bharari Awan Chowari 01RT         2715         3506         Chowari Dramman via Lahru         0         80         70         150           2716         3507         Chamba Chowari via Rathiyar         4         96         14         114           2717         3508         Chowari Kainthly 01RT, Chowari Jot 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT         0         110         136         246           2718         3509         Banikhet Mail Dukka via Suddli 01ST, Dukka Mail Banikhet via Dalhousie         4         0         188         192			-				
Chakloo Rajnagar 01ST	2710	3501		4	66	10	80
2711         3502         Chamba Uteep Seri 02 RT         4         0         18         22           2712         3503         Chamba Dharwala Lothal 01RT         52         0         0         52           2713         3504         Chamba Sahu Kurena 01RT         4         0         52         56           2714         3505         Chamba Khajjiyar Dalhousie         4         0         170         174           Bharari Awan Chowari 01RT         80         70         150           2715         3506         Chowari Dramman Via Lahru 01ST         0         80         70         150           2716         3507         Chamba Chowari Via Rathiyar Chowari Via Rathiyar Chandidevi Jot 01RT         4         96         14         114           2717         3508         Chowari Kainthly 01RT, Chowari Jot 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT         0         110         136         246           2718         3509         Banikhet Mail Dukka via Suddli 01ST, Dalhousie         4         0         188         192	_,_,		_	-			
2712         3503         Chamba Dharwala Lothal 01RT         52         0         0         52           2713         3504         Chamba Sahu Kurena 01RT         4         0         52         56           2714         3505         Chamba Khajjiyar Dalhousie         4         0         170         174           Bharari Awan Chowari 01RT         80         70         150           2715         3506         Chowari Dramman via Lahru 01ST, Dramman Sihunta Chowari via Godhra Manuta 01ST         4         96         14         114           2716         3507         Chamba Chowari via Rathiyar Chandidevi Jot 01RT         4         96         14         114           2717         3508         Chowari Kainthly 01RT, Chowari Jot 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT         0         110         136         246           2718         3509         Banikhet Mail Dukka via Suddli 01ST, Dalhousie 01ST, Dalhousie 01ST, Dalhousie         4         0         188         192	2711	3502	ů Ü	4	0	18	22
2713         3504         Chamba Sahu Kurena 01RT         4         0         52         56           2714         3505         Chamba Khajjiyar Dalhousie Bharari Awan Chowari 01RT         4         0         170         174           2715         3506         Chowari Dramman via Lahru 01ST, Dramman Sihunta Chowari via Godhra Manuta 01ST         0         80         70         150           2716         3507         Chamba Chowari via Rathiyar Chandidevi Jot 01RT         4         96         14         114           2717         3508         Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT         0         110         136         246           2718         3509         Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie         4         0         188         192							
2714         3505         Chamba Khajjiyar Dalhousie Bharari Awan Chowari 01RT         4         0         170         174           2715         3506         Chowari Dramman via Lahru 01ST, Dramman Sihunta Chowari via Godhra Manuta 01ST         0         80         70         150           2716         3507         Chamba Chowari via Rathiyar Chandidevi Jot 01RT         4         96         14         114           2717         3508         Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT         0         110         136         246           2718         3509         Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie         4         0         188         192					1	_	
Bharari Awan Chowari 01RT  2715 3506 Chowari Dramman via Lahru 01ST, Dramman Sihunta Chowari via Godhra Manuta 01ST  2716 3507 Chamba Chowari via Rathiyar Chandidevi Jot 01RT  2717 3508 Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT  2718 3509 Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie							
2715         3506         Chowari Dramman via Lahru 01ST, Dramman Sihunta Chowari via Godhra Manuta 01ST         0         80         70         150           2716         3507         Chamba Chowari via Rathiyar Chandidevi Jot 01RT         4         96         14         114           2717         3508         Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT         0         110         136         246           2718         3509         Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie         4         0         188         192	2/14	3303		4		170	1/4
01ST, Dramman Sihunta Chowari via Godhra Manuta 01ST  2716 3507 Chamba Chowari via Rathiyar Chandidevi Jot 01RT  2717 3508 Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT  2718 3509 Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie	2715	2506		0	90	70	150
via Godhra Manuta 01ST  2716 3507 Chamba Chowari via Rathiyar Chandidevi Jot 01RT  2717 3508 Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT  2718 3509 Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie	2/13	3300		U	80	70	130
2716 3507 Chamba Chowari via Rathiyar 4 96 14 114  Chandidevi Jot 01RT  2717 3508 Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT  2718 3509 Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie							
Chandidevi Jot 01RT  2717 3508 Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT  2718 3509 Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie	2716	2505	<del>-</del>	4	0.6	1.4	114
2717 3508 Chowari Kainthly 01RT, Chowari Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT  2718 3509 Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie	2/16	3507	_	4	96	14	114
Dadriyara 01RT, Chowari Jot 01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT  2718 3509 Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie	071-	2.500		^	110	12.5	0.17
01RT, Chowari Bharari Kakira 01RT, Chowari Sihunta 01RT  2718 3509 Banikhet Mail Dukka via Suddli 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie	27/17	3508		0	110	136	246
2718 3509 Banikhet Mail Dukka via Suddli 4 0 188 192 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie			•				
2718 3509 Banikhet Mail Dukka via Suddli 4 0 188 192 01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie			1				
01ST Dukka Mail Banikhet via Dalhousie 01ST, Dalhousie							
Dalhousie 01ST, Dalhousie	2718	3509		4	0	188	192
Lakkarmandi 01RT, Banikhet			*				
			Lakkarmandi 01RT, Banikhet				

Rangar & back Dalhiousie   Dalhousie Chowari 01RT			(1917), 16 11-101 /14(1, 12 91-14(1, 20	10/ 20 1111	,		
2719   3510   Chamba Sacch Nagori O2RT   12   0   28   40							
Chamba Jumhar 0   RT, Chamba   Sidhkund Mani 0   RT	2710	2510		12	0	20	40
Sidhkund Mani O1RT	2/19	3310		12	U	28	40
2720							
2721   3512   Banikhet Suddi Nanikhed Mail Khairi 01RT   2722   3513   Banikhet Suddi Nanikhed Mail O1RT   2723   3514   Chamba Chowari via Banikhet   96   0   96   192   192   192   192   192   192   192   193   1	2720	2511			20	40	0.4
Chamba Shaktidehra 02 RT	2/20	3311		8	28	48	84
2721   3512   Banikhet Suddli Nanikhed Mail Khairi O1RT							
Rhairi 01RT							
2722   3513   Banikhet Kheiri Khilgram Bhund   01RT   018T   019C   01	2721	3512		2	8	54	64
2723   3514   Chamba Chowari via Banikhet   96   0   96   192							
2723   3514   Chamba Chowari via Banikhet Dalhousie O1RT   Chowari Sihunta via Dadriyara and Sihunta Chowari via Lahru 01   ST each   2725   3516   Chamba Bhanjraru Sanwal 01RT   4   122   62   188   2726   3517   Serikaw Chamba via Chobia Bharmour Kharamukh Dharwala Rakh 01RT   2727   3518   Lunna Samra 02RT, Lunna   0   0   90   90   90   70   70   70	2722	3513		24	36	14	74
Dalhousie 01RT							
2724   3515	2723	3514	Chamba Chowari via Banikhet	96	0	96	192
and Sihunta Chowari via Lahru 01   ST each   ST each			Dalhousie 01RT				
ST each	2724	3515	Chowari Sihunta via Dadriyara	0	64	0	64
2725   3516   Chamba Bhanjraru Sanwal 01RT   4   122   62   188     2726   3517   Serikaw Chamba via Chobia   124   0   50   174     Bharmour Kharamukh Dharwala   Rakh 01RT   2727   3518   Lunna Samra 02RT, Lunna   0   0   90   90     2728   3519   Chamba Jhoura Ghargindo via   Koti Dandi 01RT   2729   3520   Chamba Rakh Batot 01RT   64   0   12   76     2730   3521   Chamba Gagnuie 01RT, Chamba   15   0   69   84     2731   3522   Chowari Dadriyara Sihunta   0   42   38   80     2732   3523   Chamba Kalhel Jassourgarh Deola   4   11   75   90     2733   3524   Chamba Dharwala Kharamukh   124   0   52   176     2734   3525   Chamba Sundla Salooni Kihar   0   126   0   126     2735   3526   Chamba Kalhel Jassourgarh Deola   4   88   28   120     2736   3527   Chamba Sundla Barangal   4   92   31   127     2738   3528   Chamba Sundla Barangal   4   92   31   127     2739   3530   Chamba Bhalla 01RT   2730   3531   Chamba 01RT   2734   3525   Chamba Sundla Barangal   4   92   31   127     2738   3529   Holi Kharamukh Dharwala Holi   Deol Chamba 01RT   2738   3529   Holi Kharamukh Dharwala Holi   Deol Chamba 01RT   2739   3530   Chamba Bhalla 01RT   4   0   50   54     2741   3532   Bharmour Kharamukh Holi 01RT   0   28   48   76     2742   3533   Tissa Lahru Dhangu 01RT   85   125   10   220     2743   3534   Chamba Pukhri Chaloonj 01RT   4   28   36   68			and Sihunta Chowari via Lahru 01				
2726			ST each				
2726	2725	3516	Chamba Bhaniraru Sanwal 01RT	4	122	62	188
Bharmour Kharamukh Dharwala Rakh 01RT				124	+	50	174
Rakh 01RT   2727   3518							
2727         3518         Lunna Samra 02RT, Lunna Tundah 01RT         0         0         90         90           2728         3519         Chamba Jhoura Ghargindo via Koti Dandi 01RT         0         58         74         132           2729         3520         Chamba Rakh Batot 01RT         64         0         12         76           2730         3521         Chamba Gagnuie 01RT, Chamba Gharmani Chowki 03RT         15         0         69         84           2731         3522         Chowari Dadriyara Sihunta Dramman Chowari 01RT         0         42         38         80           2732         3523         Chamba Khajijiyar Dalhousie Bharari Chamba 01RT         4         11         75         90           2733         3524         Chamba Dharwala Kharamukh Bharmour 01RT         124         0         52         176           2734         3525         Chamba Sundla Salooni Kihar Chamba 01RT         0         126         0         126           2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT         0         128         8         136           2738 <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td>							
Tundah 01RT	2727	3518		0	0	90	90
2728         3519         Chamba Jhoura Ghargindo via Koti Dandi 01RT         0         58         74         132           2729         3520         Chamba Rakh Batot 01RT         64         0         12         76           2730         3521         Chamba Gagnuie 01RT, Chamba Gharmani Chowki 03RT         15         0         69         84           2731         3522         Chowari Dadriyara Sihunta Dramman Chowari 01RT         0         42         38         80           2732         3523         Chamba Khajijiyar Dalhousie Bharari Chamba 01RT         4         11         75         90           2733         3524         Chamba Dharwala Kharamukh Bharmour 01RT         124         0         52         176           2734         3525         Chamba Sundla Salooni Kihar Chamba 01RT         0         126         0         126           2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01RT         4         92         31         127 <t< td=""><td>2,2,</td><td>3010</td><td></td><td>Ü</td><td></td><td>, ,</td><td>70</td></t<>	2,2,	3010		Ü		, ,	70
Koti Dandi 01RT   2729   3520   Chamba Rakh Batot 01RT   64   0   12   76	2728	3519		0	58	74	132
2729         3520         Chamba Rakh Batot 01RT         64         0         12         76           2730         3521         Chamba Gagnuie 01RT, Chamba Gharmani Chowki 03RT         15         0         69         84           2731         3522         Chowari Dadriyara Sihunta Dramman Chowari 01RT         0         42         38         80           2732         3523         Chamba Khajijyar Dalhousie Bharari Chamba 01RT         4         11         75         90           2733         3524         Chamba Dharwala Kharamukh Bharmour 01RT         124         0         52         176           2734         3525         Chamba Sundla Salooni Kihar Chamba 01RT         0         126         0         126           2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01 RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Amaglera Chamba 01 RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01RT         4         0         50         54	2720	3317		U	30	7 -	132
2730         3521         Chamba Gagnuie 01RT, Chamba Gharmani Chowki 03RT         15         0         69         84           2731         3522         Chowari Dadriyara Sihunta Dramman Chowari 01RT         0         42         38         80           2732         3523         Chamba Khajjiyar Dalhousie Bharari Chamba 01RT         4         11         75         90           2733         3524         Chamba Dharwala Kharamukh Bharmour 01RT         124         0         52         176           2734         3525         Chamba Sundla Salooni Kihar Chamba 01RT         0         126         0         126           2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01RT         96         0         52         148           2739         3530         Chamba Bhalla 01RT         4         0         50         54           2	2720	3520		6/1	0	12	76
Charmani Chowki 03RT				15			
2731         3522         Chowari Dadriyara Sihunta         0         42         38         80           2732         3523         Chamba Khajjiyar Dalhousie Bharari Chamba 01RT         4         11         75         90           2733         3524         Chamba Dharwala Kharamukh Bharmour 01RT         124         0         52         176           2734         3525         Chamba Sundla Salooni Kihar Chamba 01RT         0         126         0         126           2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01 RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01 RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01 RT         96         0         52         148           2739         3530         Chamba Bhalla 01 RT         4         0         50         54           2740         3531         Chowari Kuddihowar Howar Khadeda 02 RT         0         40         40           2741         3532         Bhar	2730	3321		13		0)	04
Dramman Chowari 01RT	2731	3522		0	12	38	80
2732         3523         Chamba Khajjiyar Dalhousie Bharari Chamba 01RT         4         11         75         90           2733         3524         Chamba Dharwala Kharamukh Bharmour 01RT         124         0         52         176           2734         3525         Chamba Sundla Salooni Kihar Chamba 01RT         0         126         0         126           2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01RT         96         0         52         148           2740         3531         Chowari Kuddihowar Howar Khadeda 02RT         4         0         50         54           2741         3532         Bharmour Kharamukh Holi 01RT         0         28         48         76           2742         3533         Tissa Lahru Dhangu 01RT         85         125         10         220           2743	2/31	3322	-	O	72	30	00
Bharari Chamba 01RT	2732	3523		4	11	75	90
2733         3524         Chamba Dharwala Kharamukh Bharmour 01RT         124         0         52         176           2734         3525         Chamba Sundla Salooni Kihar Chamba 01RT         0         126         0         126           2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01RT         96         0         52         148           2739         3530         Chamba Bhalla 01RT         4         0         50         54           2740         3531         Chowari Kuddihowar Howar Khadeda 02RT         0         40         40           2741         3532         Bharmour Kharamukh Holi 01RT         0         28         48         76           2742         3533         Tissa Lahru Dhangu 01RT         85         125         10         220           2743         3534         Chamba Pukhri Chaloonj 01R	2132	3323		•	11	75	70
Bharmour 01RT	2733	3524		124	0	52	176
2734         3525         Chamba Sundla Salooni Kihar Chamba 01RT         0         126         0         126           2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01RT         96         0         52         148           2739         3530         Chamba Bhalla 01RT         4         0         50         54           2740         3531         Chowari Kuddihowar Howar Khadeda 02RT         0         40         40           2741         3532         Bharmour Kharamukh Holi 01RT         0         28         48         76           2742         3533         Tissa Lahru Dhangu 01RT         85         125         10         220           2743         3534         Chamba Pukhri Chaloonj 01RT         4         28         36         68	2/33	3324		124		32	170
2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01RT         96         0         52         148           2739         3530         Chamba Bhalla 01RT         4         0         50         54           2740         3531         Chowari Kuddihowar Howar Khadeda 02RT         0         40         40           2741         3532         Bharmour Kharamukh Holi 01RT         0         28         48         76           2742         3533         Tissa Lahru Dhangu 01RT         85         125         10         220           2743         3534         Chamba Pukhri Chaloonj 01RT         4         28         36         68	2724	2525		0	126	0	126
2735         3526         Chamba Kalhel Jassourgarh Deola Chamba 01 RT         4         88         28         120           2736         3527         Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01RT         96         0         52         148           2739         3530         Chamba Bhalla 01RT         4         0         50         54           2740         3531         Chowari Kuddihowar Howar Khadeda 02RT         0         40         40           2741         3532         Bharmour Kharamukh Holi 01RT         0         28         48         76           2742         3533         Tissa Lahru Dhangu 01RT         85         125         10         220           2743         3534         Chamba Pukhri Chaloonj 01RT         4         28         36         68	2/34	3323		U	120	U	120
Chamba 01 RT         Chamba Koti Kalhel Nakrote         0         128         8         136           2736         3527         Chamba Koti Kalhel Nakrote         0         128         8         136           2737         3528         Chamba Sundla Barangal Manglera Chamba 01RT         4         92         31         127           2738         3529         Holi Kharamukh Dharwala Holi Deol Chamba 01RT         96         0         52         148           2739         3530         Chamba Bhalla 01RT         4         0         50         54           2740         3531         Chowari Kuddihowar Howar Khadeda 02RT         0         40         40           2741         3532         Bharmour Kharamukh Holi 01RT         0         28         48         76           2742         3533         Tissa Lahru Dhangu 01RT         85         125         10         220           2743         3534         Chamba Pukhri Chaloonj 01RT         4         28         36         68	2725	2526		1	00	20	120
2736       3527       Chamba Koti Kalhel Nakrote Bhanjraru Chamba 01RT       0       128       8       136         2737       3528       Chamba Sundla Barangal Manglera Chamba 01RT       4       92       31       127         2738       3529       Holi Kharamukh Dharwala Holi Deol Chamba 01RT       96       0       52       148         2739       3530       Chamba Bhalla 01RT       4       0       50       54         2740       3531       Chowari Kuddihowar Howar Khadeda 02RT       0       40       40         2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68	2/33	3320		4	00	28	120
Bhanjraru Chamba 01RT   2737   3528   Chamba Sundla Barangal   Manglera Chamba 01RT   2738   3529   Holi Kharamukh Dharwala Holi   Deol Chamba 01RT   96   0   52   148   2739   3530   Chamba Bhalla 01RT   4   0   50   54   2740   3531   Chowari Kuddihowar Howar   0   0   40   40   Khadeda 02RT   2741   3532   Bharmour Kharamukh Holi 01RT   0   28   48   76   2742   3533   Tissa Lahru Dhangu 01RT   85   125   10   220   2743   3534   Chamba Pukhri Chaloonj 01RT   4   28   36   68	2726	2527			120	0	126
2737       3528       Chamba Sundla Barangal Manglera Chamba 01RT       4       92       31       127         2738       3529       Holi Kharamukh Dharwala Holi Deol Chamba 01RT       96       0       52       148         2739       3530       Chamba Bhalla 01RT       4       0       50       54         2740       3531       Chowari Kuddihowar Howar Khadeda 02RT       0       40       40         2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68	2/36	3327		U	128	8	136
2738       3529       Holi Kharamukh Dharwala Holi Deol Chamba 01RT       96       0       52       148         2739       3530       Chamba Bhalla 01RT       4       0       50       54         2740       3531       Chowari Kuddihowar Howar Khadeda 02RT       0       40       40         2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68	2727	2520	v	4	0.2	2.1	107
2738       3529       Holi Kharamukh Dharwala Holi Deol Chamba 01RT       96       0       52       148         2739       3530       Chamba Bhalla 01RT       4       0       50       54         2740       3531       Chowari Kuddihowar Howar Khadeda 02RT       0       40       40         2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68	2/3/	3528		4	92	31	127
Deol Chamba 01RT         2739       3530       Chamba Bhalla 01RT       4       0       50       54         2740       3531       Chowari Kuddihowar Howar Khadeda 02RT       0       40       40         2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68			5				
2739       3530       Chamba Bhalla 01RT       4       0       50       54         2740       3531       Chowari Kuddihowar Howar Khadeda 02RT       0       0       40       40         2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68	2738	3529		96	0	52	148
2740       3531       Chowari Kuddihowar Howar Khadeda 02RT       0       40       40         2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68							
Khadeda 02RT         2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68							
2741       3532       Bharmour Kharamukh Holi 01RT       0       28       48       76         2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68	2740	3531		0	0	40	40
2742       3533       Tissa Lahru Dhangu 01RT       85       125       10       220         2743       3534       Chamba Pukhri Chaloonj 01RT       4       28       36       68							
2743 3534 Chamba Pukhri Chaloonj 01RT 4 28 36 68					+		
				85	125	10	
2744         3535         Manglera Ghatgala Drabla         24         36         76         136					+		
	2744	3535	Manglera Ghatgala Drabla	24	36	76	136

		राजपत्र, हिमायल प्रदरा, 12 अपर्यूबर,	2010/ 20 0	111111, 10	10	337
		Barangal, Sherpur, Banikhet Dalhousie Bhalogi 01RT				
2745	3536	Kihar Sundla Dand Bathri Banikhet Dalhousie 01RT	0	154	12	166
2746	3537	Teppa Devikothi Bairagarh Chamba 01RT	0	128	102	230
2747	3538	Chamba Balu Kalota 03RT	0	12	108	120
2748	3539	Bhanjraru Madan Chanwas Sawan 01RT	0	0	22	22
2749	3540	Chamba Shaktidehra Gaila 01RT	0	12	32	44
2750	3541	Chamba Balu Sacch 02RT	8	0	20	28
2751	3542	Chamba Koti Sundla Salooni Himgiri Sadhrooni 01RT	0	114	72	186
2752	3543	Chamba Jumhar 03 RT, Chamba Panela Lera (Ghatrar) 02RT	0	30	94	124
2753	3544	Chamba Rakh Sunara Kundi 01RT	44	0	16	60
2754	3545	Dalhousie Bhagdhar Banikhet Kheiri Khilgarm Dalhousie 01RT	24	36	32	92
2755	3546	Chamba Kaila Ludera Sungal 02RT	8	0	44	52
2756	3547	Bharmour Harsar Dharoll 01RT	0	0	40	40
2757	3548	Bhalla Sangera Maredi Balu Chamba 01RT	4	0	44	48
2758	3549	Chamba Kolka Sitlapull 02RT	4	34	28	66
2759	3550	Chamba Lunna Chattrari Kunr 01RT	84	0	26	110
2760	3551	Chamba Bharmour Chobia Serikaw Kharamukh 01RT	124	0	50	174
2761	3552	Chamba Khakri Ayal 01 ST Ayal Khakri Chamba 01 St	0	108	34	142
2762	3553	Chamba Tarella via Aura 01 ST Tarella via Aura Bharmour Chunjari Bharmour Kharamukh Chamba 01 ST Chamba Ghum Jangla 01 RT, Chamba Dhulada 01 RT	166	0	93	259
2763	3554	Chamba Bhanjraru Bhiyali 01 RT Chamba Panela 02 RT	4	122	34	160
2764	3555	Chamba Bhalei Juthar via Rajnagar 01 ST Juthar Bhalei Chamba via Pukhri 01 ST, Chamba Gagla Dhulada 01 RT	0	98	46	144
2765	3558	Chamba Shimla via Jot, Kangra, Jawlajee, Hamirpur 01ST	255	102	0	357
2766	3559	Chamba Shimla via Jot, Kangra, Jawlajee, Hamirpur 01ST	255	102	0	357
2767	3560	Chamba Jassur Una Nalagarh Shimla 01 ST	218	36	15	268.5
2768	3561	Chamba Jassur Una Nalagarh Shimla 01 ST	218	36	15	268.5
2769	3562	Harchu Bharmour Chamba	142	0	56	198

		Banikhet Jassur Indora 01 ST				
2770	3563	Harchu Bharmour Chamba	142	0	56	198
		Banikhet Jassur Indora 01 ST				
2771	3564	Chamba Lahru Kangra Hamirpur	318	72	0	390
		Shimla 01 ST			•	
2772	3565	Chamba Lahru Kangra Hamirpur	318	72	0	390
		Shimla 01 ST				
2773	3592	Chamba Lahru Sihunta Kangra	318	84	0	402
		Hamirpur Shimla 01 ST				
2774	3593	Chamba Lahru Sihunta Kangra	318	84	0	402
		Hamirpur Shimla 01 ST				
2775	3594	Chamba Chamunda Via Dunera	138	160	38	336
		Sulyali Nurpur Kangra Tanda				
		01RT				
2776	3595	Harsar Bharmour Dhangu via	20	310	33	363
		Chamba Lahru, Nurpur, Jassur,				
		Kandwal 01 ST				
2777	3596	Harsar Bharmour Dhangu via	20	310	33	363
		Chamba Lahru, Nurpur, Jassur,				
		Kandwal 01 ST				
2778	3597	Chamba Chintpurni via Banikhet,	20	328	22	370
		Dunera, Sulyali, Bakhatpur,				
		Sulyali, Nurpur, Jassur, Tarrace,				
		Talwara Jaswan Kotla, Paccatala,				
•==0	• • • • •	Jourbar, Sheeta Mandir 01 ST	• • •	220		2.70
2779	3598	Chamba Chintpurni via Banikhet,	20	328	22	370
		Dunera, Sulyali, Bakhatpur,				
		Sulyali, Nurpur, Jassur, Tarrace,				
		Talwara Jaswan Kotla, Paccatala,				
2790	2500	Jourbar, Sheeta Mandir 01 ST	0	0	1 / /	1.4.4
2780	3599	Old Bus Stand to New Bus Stand 12RT	U	0	144	144
2781	3601	Bhanjraru Tanda via Chouhra	102	77	23	202
2/01	3001	Banikhet Dunera Nurpur 01 RT	102	/ /	23	202
2782	3602	Chamba Dharampur via Jot,	144	82	47	273
2762	3002	Chowari, Nurpur Kangra	144	02	7/	213
		Palampur 01 ST				
2783	3603	Chamba Dharampur via Jot,	144	82	47	273
2703	3003	Chowari, Nurpur Kangra	144	02	7/	213
		Palampur 01 ST				
2784	3604	Banikhet Bhagdhar Khuin 02 RT	4	0	44	48
2785	3605	Chamba Bhanjraru 01 ST,	188	660	54	902
		Bhanjraru Shimla via Banikhet			· ·	
		Una, Nalagargh, Baddi Solan 01				
		ST				
2786	3606	Chamba Bhanjraru 01 ST,	188	660	54	902
		Bhanjraru Shimla via Banikhet				
		Una, Nalagargh, Baddi Solan 01				
		ST				
2787	3607	Chamba Bhalla via Sahoo 01 RT	0	8	52	60
2788	3608	Chamba Gagla Dhulada 01 RT	0	14	30	44

		राजपत्र, हिनायल प्रदरा, 12 अपरावर,	2010/ 20 0	111 \ 1 1, 10		3301
2789	3609	Dalhousie Sanghani via Sherpur 01 RT	0	180	48	228
2790	3610	Chamba Khajjiyar Dalhousie 01 ST, Dalhousie Kuddan 01 RT Kuddan Dalhousie Khajjiyar	0	34	100	134
		Chamba 01 ST				
2791	3611	Bhanjraru Sukhdhar Himgiri via Nakrote Khakripull 01 ST, Himgiri Sukhdhar Bhanjraru via Nakrote Khakripull 01ST	0	48	112	160
2792	3612	Chamba Mangali 01 ST, Mangali Chamba 01 ST	0	128	76	204
2793	3613	Bhanjraru Mangali 01 ST, Mangali Bhanjraru 01 ST, Bhanjraru Mangali 01 RT			128	128
2794	3614	Dalhousie Nagali 02 RT	0	20	48	68
2795	3615	Nanikhed Tunuhatti Rouni 02 RT	16	0	8	24
2796	3616	Ayal Bhanjraru 01 RT	0	18	73	91
2797	3617	Bhanjraru Shaktinala 01 RT	0	0	44	44
2798	3618	Kuddan Chamba via Dalhousie Khajjiyar 01 RT Dalhousie Kuddan 01RT	0	34	76	110
2799	3619	Mawan Kiyani chamba 01 RT	0	24	12	36
2800	3620	Ullansa Chamba via Basnda 01 RT	96	22	0	118
2801	3621	Nayagram Chanota 01 RT, Nayagram Hilling 02 RT, Nayagram Holi 01 RT	0	0	64	64
2802	3622	Kunar Bharmour 01 ST, Bharmour Tarella 01 ST, Tarella Kunar 01 ST	0	47	42	89
2803	3623	Suppa Bharmour 01 ST, Bharmour Khanni 01 RT, Bharmour Suppa via Harchu 01 ST	0	0	84	84
2804	3624	Mathla Sehla Chowari 02 RT	0	0	24	24
2805	3625	Bharmour Shimla via Dunera Sulyali Una Nalagarh 01 ST	310	600	54	964
2806	3626	Bharmour Shimla via Dunera Sulyali Una Nalagarh 01 ST	310	600	54	964
2807	3627	Seri Uteep Chamba 02 RT	0	16	48	64
2808	3628	ChandiDevi Rathiyar Chamba 01 RT	0	20	18	38
2809	3631	Chamba Chowari 01 ST Chowari Sehla 02 RT, Chowari Howar Khadeda 01 ST, Khadeda Chowari 01 ST Chowari Chamba 01 ST	0	104	40	144
2810	3632	Chamba Chowari Banet via Jot 01 ST, Banet Chowari Jassur 01RT Banet Chowari Chamba 01 ST	10	154	20	184
2811	3637	Chamba Banikhet Dalhousie 02 RT	192	0	24	216

3302		राजाम, रहानिया प्रदेश, रह जनसूनर, हर	10 / 20 1111	,		
2812	3638	Lagga Sahoo Chamba 01 ST Chamba Sahoo Lagga 02 RT	0	24	168	192
2012	2.620	Chamba Sahoo Lagga 01 ST		70	10	0.4
2813	3639	Bhiyali Sundla Chamba	0	72	12	84
		01STChamba Dharwala 01RT				
		Chamba Sundla Bhiyali 01ST				
2814	3640	Dalhouasie Chamba Bharmour 01 RT	224	0	12	236
2815	3641	Chamba Kurtha 01 RT Chamba Sahoo Parotha 01RT Chamba Sahoo Bhalla 01RT	0	24	138	162
2816	3642	Chamba Chanju 01 ST, Chanju Bhanjraru 01 ST, Bhanjraru Charda 01 ST, Charda Chamba 01 ST	4	112	68	184
2817	3643	Chamba Bhanjraru 01RT	4	120	8	132
2818	3644	Chamba Dharampur via Jot,	144	82	47	273
		Chowari Nurpur, Kangra, Palampur 01ST				
2819	3645	Chamba Dharampur via Jot,	144	82	47	273
		Chowari Nurpur, Kangra, Palampur 01ST				
2820	3646	Athed Chamba 01RT	4	54	20	78
2821	3647	Chamba Salooni Sanghani 01ST Sanghani Bhanjraru 01RT, Sanghani Salooni Chamba 01ST	4	444	8	456
2822	3648	Chamba Chowari Kainthly 01 ST Kainthly Chowari Jassur 01ST Jassur Chowari Chamba 01 ST	0	166	12	178
2823	3649	Chowari Gaghar 01RT Chowari Sihunta 01RT, Chowari Kainthly 01RT Chowari Kakira Tunuhatti 01RT	0	0	182	182
2824	3650	Chowari Karichori via Awan 01ST Chowari Gaghar 01RT, Chowari Kainthly 01RT Chowari Karichori via Awan 01 ST	0	0	78	78
2825	3651	Sillagharat Chamba 03RT	0	12	144	156
2826	3652	Chamba Holi 01RT	0	96	48	144
2827	3653	New Bus Stand Kariyan via Old Bus Stand 08 RT	0	0	112	112
2828	3654	Tikkari Hamal Chamba 02RT	0	72	48	120
2829	3655	Chamba Dandi 01ST, Dandi Salooni ,01RT Dandi Chamba 01ST	0	58	76	134
2830	3656	Juthar Chamba 01RT	0	12	72	84
2831	3657	Khawali Triya Chamba 02RT Chamba Sidhkund 01RT	0	84	196	280
2832	3658	Bhedela Kuthed Salooni Chamba 01RT	0	114	36	150
2833	3659	Banjali Chamba 01RT	0	84	12	96

		1				
2834	3660	Chamba Sihunta Morthu via	0	174	26	200
		Tikkari Tundi Samot Tundi Banet				
		01 ST, Morthu Sihunta Chamba				
		via Tikkari Tundi Samot Tundi				
		Banet 01 ST				
2835	3661	Dalhousie Nagali 01ST, Nagali	0	24	48	72
		Dalhousie 01 ST, Dalhousie				
		Nagali 01 RT				
2836	3662	Chaloonj Chamba 01 ST Chamba	0	72	72	144
		Chaloonj 01 RT Chamba Chaloonj				
		01 ST				
2837	3663	Kolka Chamba 02RT	0	40	32	72
2838	3664	Chandidevi Rathiyar Chamba	0	24	24	48
		01RT				
2839	3665	Chamba Banikhet Bhalei via	122	68	8	198
		Simani 01 ST Bhalei Chamba via				
		Simmani Banikhet 01 ST				
2840	3666	Chamba Khajjiyar Dalhousie	0	55	65	120
		Kuddan 01 STKuddan Dalhousie				
		01RTKuddan Dalhousie Khajjiyar				
		Chamba 01ST				
2841	3667	Chamba Gagla Dhulada 01RT	28	0	16	44
			113	73548	180296	367655
			811			

#### THE HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION SHIMLA

## NOTIFICATION

Shimla, the 08<sup>th</sup> October, 2018

**No. HPERC-F(1)-3/2018.**—Whereas section 61 of the Electricity Act, 2003 (36 of 2003), provides that the Appropriate Commission shall specify the terms and conditions for the determination of tariff, and in doing so, shall be guided by the National Tariff Policy formulated under the said Act:

**AND WHEREAS** the Himachal Pradesh Electricity Regulatory Commission has framed the HPERC (Terms and Conditions for Determination of Transmission Tariff) Regulations, 2011 and has determined the tariff for the transmission licensee i.e. HPPTCL for the 2nd and 3<sup>rd</sup> MYT Control Periods from 2011 to 2014 and 2014 to 2019;

## AND WHEARAS it has become necessary—

(a) to review the existing provisions to align them with the change in the National Tariff Policy, 2016, change in methodologies of the central Commission, the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Sharing of Cost of Terminal Benefits of Personnel of Erstwhile Himachal Pradesh State Electricity Board and Successor Entities) Regulations, 2015, the Himachal Pradesh Electricity Regulatory Commission (Reporting System on Power Regulatory Accounting) Regulations, 2014,

- (b) to review the norms of operations of the Utilities like linking Interest on Working Capital with Marginal Cost of Funds based Lending Rate instead of base rate,
- (c) to address certain gaps and discrepancies in the regulations;

AND WHEREAS the Himachal Pradesh Electricity Regulatory Commission is making an exercise to determine the tariff for transmission system of the licensees for the next control period starting from 1st April 2019, and keeping in view the regulatory developments after making of the aforesaid regulations and also the experience gained over the period, the National Tariff Policy and methodologies of the Central Commission, amongst others, it has also felt necessary to amend/modify the existing regulations;

**NOW, THEREFORE**, in exercise of the powers conferred by clauses (zd), (ze) and (zf) of sub-section (2) of section 181, read with sections 61, 62 and 86, of the Electricity Act, 2003 (36 of 2003) and all other powers enabling it in this behalf the Commission proposes to amend the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Transmission Tariff) Regulations, 2011 and, as required by sub-section (3) of section 181 of the said Act and rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 publishes the draft amendment regulations for the information of all the persons likely to be affected thereby; and notice is hereby given that the said draft amendment regulations, together with any objections or suggestions which may, within the aforesaid period, be received in respect thereto, will be taken into consideration after the expiry of twenty one (21) days from the date of publication of this notification in the Rajpatra, Himachal Pradesh;

The text of the aforesaid draft amendment is available on the website of the Commission i.e. http://www.hperc.org.

The objections or suggestions in this behalf should be addressed to the Secretary, Himachal Pradesh Electricity Regulatory Commission, Vidyut Aayog Bhawan, Block-37, SDA Complex, Kasumpti-171009(HP).

#### **DRAFT REGULATIONS**

- 1. Short title and commencement.—(1) These regulations may be called Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Transmission Tariff) (Second Amendment) Regulations, 2018.
- (2) These regulations shall come into force from the date of their publication in the Rajpatra, Himachal Pradesh
- **2. Amendment of regulation 3.**—In regulation 3 of the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Determination of Transmission Tariff) Regulations, 2011 (hereinafter referred as "the said regulations"),—
  - (a) the existing clause (1) shall be renumbered as clause (1-a) and before renumbered clause (1-a), the following clause (1) shall be inserted, namely:—
    - "(1) "accounting statements" shall mean for each financial year, the balance sheet, the profit and loss statement, the cash flow statement and the report of the statutory auditors together with notes thereto:

Provided that in case of any local authority engaged in the business of transmission of electricity, the Accounting Statement shall mean the items, as mentioned above, prepared and maintained in accordance with the relevant Acts or Statutes as applicable to such local authority;";

- **(b)** for clause (5), the following clause (5) shall be substituted, namely:—
  - "(5) "allocation statement" means for each financial year, a statement in respect of each of the businesses of the licensee including inter-state & intra-state transmission system, showing the amounts of any revenue, cost, asset, liability, reserve or provision etc, which has been either—
    - (a) determined by apportionment or allocation between different businesses of the licensee including the licensed business, together with a description of the basis of the apportionment or allocation, or
    - (b) charged from or to each such other business together with a description of the basis of that charge;";
    - (c) for clause (13), the following clause (13) shall be substituted, namely:—
- "(13) "change in law" shall mean the occurrence of any of the following events:
  - (i) enactment, bringing into effect or promulgation of any new Indian law, or
  - (ii) adoption, amendment, modification, repeal or re-enactment of any existing Indian law, or
  - (iii) change in interpretation or application of any Indian law by a competent Court, Tribunal or Indian Governmental Instrumentality, which is the final authority under law for such interpretation or application, or
  - (iv) change by any competent statutory authority in any condition or covenant of any consent or clearances or approval or licence available or obtained for the project, or
  - (v) coming into force or change in any bilateral or multilateral agreement/treaty between the Government of India and any other Sovereign Government having implication for the transmission company regulated under these regulations; ";
  - (d) after clause (22), the following clause (22-a) shall be inserted, namely:—
  - "(22-a) "force majeure event" shall mean, with respect to any party, any event or circumstance or combination of events or circumstances including those stated below, which is not within the reasonable control of, and is not due to an act of omission or commission of that party and which, by the exercise of reasonable care and diligence, could not have been avoided, and without limiting the generality of the foregoing, would include the following events:
    - (i) acts of God including lightning, drought, fire and explosion, earthquake, volcanic eruption, landslide, flood, cyclone, typhoon, tornado, geological surprises, or exceptionally adverse weather conditions, or

- (ii) any act of war, invasion, armed conflict or act of foreign enemy, blockade, embargo, revolution, riot, insurrection, terrorist or military action, or
- (iii) industry-wide strikes and labour disturbances having a nationwide impact in India;";
- (e) after clause (27), the following clause (27-a) shall be inserted, namely:—
  - "(27-a) "MCLR" shall mean One Year Marginal Cost of Funds based Lending Rate;";
- (f) after clause (32), the following clause (32-a) shall be inserted, namely:—
  - "(32-a) "**prudence check**" shall mean scrutiny of the reasonableness of expenditure incurred or proposed to be incurred, financing plan, use of efficient technology, cost and time over run and such other factors as may be considered appropriate by the Commission for determination of tariff;"; and
- (g) for clause (43), the following clause (43) shall be substituted, namely:—
  - "(43) the words and expressions occurring in these regulations and not defined herein but defined in the Act or Grid Code or State Grid Code shall bear the same meanings as respectively assigned to them in the Act or Grid Code or State Grid Code and the words and expressions used herein but not specifically defined herein or in the Act or Grid Code or State Grid Code shall have the meanings generally assigned to them in the electricity industry."
- **3. Amendment of regulation 4.**—At the end of regulation 4 of the said regulations, the following sub-regulation (4) shall be added, namely:—
  - "(4) The norms of operation specified under these regulations are the ceiling norms and this shall not preclude the transmission licensee and the beneficiaries from accepting improved norms of operation as determined by the Commission and such improved norms shall be applicable for determination of tariff."
- **4. Insertion of regulation 5-A.**—After regulation 5 of the said regulations, the following regulation 5-A shall be inserted, namely:—
  - **"5-A. Preparation of Accounting Manual and Regulatory Accounts.**—The licensee shall prepare Accounting Manual and Regulatory Accounts as per the Himachal Pradesh Electricity Regulatory Commission (Reporting System on Power Regulatory Accounting) Regulations, 2014. The Utility shall submit the Regulatory Audited Accounts every year within seven months of the end of the Financial Accounting Year to the Commission."
- **5. Insertion of regulation 6-A.**—After regulation 6 of the said regulations, the following regulation 6-A shall be inserted, namely:—
  - **"6-A. Segregation of Accounts.**—The licensee shall maintain separate accounts and sub balance sheets for each of the other businesses and also for inter and intra-state transmission systems:

Provided that the licensee shall follow a reasonable basis for allocation of all joint and common costs between the transmission business including inter and intrastate transmission

systems and the other business and shall submit the Accounting Statements, as approved by its board of directors, to the Commission alongwith his application for determination of tariff:

Provided further that where the sum total of the direct and indirect costs of such other business exceeds the revenues from such other business or for any other reason, no amount shall be allowed to be added to the aggregate revenue requirement of the licensee on account of such other business."

- **6. Insertion of regulation 10-A.**—after regulation 10 of the said regulations, the following regulation 10-A shall be inserted, namely:—
  - "10-A. Carrying Cost.- The transmission licensee, for the approved true-up of any year over and above that approved in the Tariff Order for that year, shall be entitled to a carrying cost at one (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the relevant Year plus 300 basis points and for any true-up resulting in less than that approved in the Tariff Order for that year, the carrying cost shall be recovered at the same rate."
- 7. **Substitution of regulation 15.**—For existing regulation 15 of the said regulations, the following regulation 15 shall be substituted, namely:—
- "15. Initial Spares.—The capital cost may include initial spares capitalised as a percentage of the original project cost, subject to the following ceiling norms:—
  - (a) Transmission Line 0.75%
  - (b) Transmission Sub-station (Green Field) 3.0%
  - (c) Transmission Sub-station (Brown Field) 4.5%
  - (d) Series Compensation devices and HVDC Station 3.5%
  - (e) Gas Insulated Sub-station (GIS) 4.0%
  - (f) Communication System 3%"
- **8. Amendment of regulation 16.**—For existing sub- regulation (2) regulation 16 of the said regulations, the following sub- regulation (2) shall be substituted, namely:—
  - "(2) The capital expenditure incurred on the following counts after the cut off date may, in its discretion, be admitted by the Commission, subject to prudence check:—
    - (a) Liabilities to meet award of arbitration or for compliance of the order or decree of a court;
    - (b) Change in law or compliance of any existing law;
    - (c) Any expenses to be incurred on account of need for higher security and safety of the capital asset as advised or directed by appropriate Government agencies or statutory authorities responsible for national security/internal security;

- (d) Any liability for works executed prior to the Cut-off Date, after prudence check of the details of such undischarged liability, total estimated cost of package, reasons for such withholding of payment and release of such payments etc.;
- (e) Any liability for works admitted by the Commission after the Cut-off Date to the extent of discharge of such liabilities by actual payments;
- (f) Any additional capital expenditure, which has become necessary for efficient operation of the transmission system. The claim shall be substantiated with the technical justification duly supported by the documentary evidence like test results carried out by an independent agency in case of deterioration of assets, report of an independent agency in case of damage caused by natural calamities, obsolescence of technology, up-gradation of capacity for the technical reason such as increase in fault level; and
- (g) Any additional expenditure on items such as relays, control and instrumentation, computer system, power line carrier communication, DC batteries, replacement due to obsolesce of technology, replacement of switchyard equipment due to increase of fault level, tower strengthening, communication equipment, emergency restoration system, insulators cleaning infrastructure, replacement of porcelain insulator with polymer insulators, replacement of damaged equipment not covered by insurance and any other expenditure which has become necessary for successful and efficient operation of transmission system:

Provided that any expenditure on acquiring the minor items or the assets including tools and tackles, furniture, air-conditioners, voltage stabilizers, refrigerators, coolers, computers, fans, washing machines, heat convectors, mattresses, carpets, etc., bought after the Cut-off Date shall not be considered for additional capitalization for determination of tariff:

Provided further that if any expenditure has been claimed under Renovation and Modernisation (R&M) or repairs and maintenance under O&M Expenses, the same expenditure cannot be claimed under this Regulation."

- **9. Substitution of regulation 17.**—For existing regulation 17 of the said regulations, the following regulation 17 shall be substituted, namely:—
  - **"17. Asset Base.**—The Commission shall determine the asset base for each year of the control period at the beginning of the control period, which shall be.—

## Sum of —

- (a) The asset base of the base year as determined by the Commission, considering the most recent audited accounts, estimates of actuals during the base year after doing prudence check and any other factors considered appropriate by the Commission, and
- (b) Proposed capitalisation during the year after exercising prudence check shall be—
  - (i) schemes for which Commission's approval has been granted,
  - (ii) schemes which have been submitted for Commission's approval, and

(iii) schemes not requiring Commission's approval;

Less—

Assets proposed to be retired during the year.

The net value of such retired assets shall be calculated as follows:

Net Value of retired Assets = OCFA - AD - CC

Where;

OCFA: Original capital cost of Replaced Assets

AD: Accumulated depreciation pertaining to the Replaced Assets

CC: Total Consumer Contribution pertaining to the Replaced Assets:

Provided further that the amount of insurance proceeds received, if any, towards damage to any asset requiring its replacement shall be first adjusted towards outstanding actual or normative loan and the balance amount, if any, shall be utilised to reduce the capital cost of such replaced asset, and any further balance amount shall be considered as Non-Tariff Income.

- (2) The interest on loan capital and return on equity shall be computed on the financing of the cost of the schemes included in the asset base.
- **10. Insertion of regulation 17-A.**—After regulation 17 of the said regulations, the following regulation 17-A shall be inserted, namely:—
- **"17-A. Consumer Contribution, Deposit Work, Grant and Capital Subsidy.—**(1) The works carried out by the Transmission Licensee after obtaining the estimated cost from the users shall be classified as Deposit Works.
- (2) Capital works undertaken by the Transmission Licensee utilising grants received from the State and Central Governments, including funds under various schemes shall be classified under the category of Grants.
- (3) The works carried out with any other grant of similar nature or such amount received without any obligation to return the same and with no interest costs attached to such subvention shall also be classified as works performed through consumer contribution, deposit work, capital subsidy or grant.
  - (4) The expenses on such capital expenditure shall be treated as follows:—
    - (a) normative O&M expenses as specified in these regulations shall be allowed. However, any departmental charges taken by the licensee against deposit works and which are executed departmentally shall be adjusted in the employee cost;
    - (b) the debt to equity ratio shall be considered in accordance with regulation 18, after deducting the amount of financial support provided through consumer contribution, deposit work, capital subsidy or grant;

- (c) depreciation to the extent of works performed through consumer contribution, deposit work, capital subsidy or grant shall not be allowed as specified in regulation 23;
- (d) provisions related to return on equity, as specified in regulation 19, shall not be applicable to the extent of financial support provided through consumer contribution, deposit work, capital subsidy or grant;
- (e) provisions related to interest and finance charges, as specified in regulation 20, shall not be applicable to the extent of financial support provided through consumer contribution, deposit work, capital subsidy or grant."
- 11. Amendment of regulation 20.- In regulation 20 of the said regulations—
- (a) at the end of sub-regulation (2), the following proviso shall be added:—

"Provided further that if the Transmission Licensee as a whole does not have actual loan, then one (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the relevant Year plus 200 basis points shall be considered as the rate of interest for the purpose of allowing the interest on the normative loan.";

- (b) for existing sub-regulation (5), the following sub-regulation (5) shall be substituted, namely:—
  - "(5) The transmission licensee shall make every effort to refinance the loan as long as it results in net benefit to the beneficiaries. The costs associated with such refinancing shall be borne by the transmission customers and any benefit on account of refinancing of loan and interest on loan shall be shared in the ratio of 2:1 between the transmission licensee and the transmission customers. Refinancing may also include restructuring of debt."; and
- (c) at the end, the following sub-regulation (7) shall be inserted, namely:—
  - "(7) The above interest computation shall exclude the interest on loan amount, normative or otherwise, to the extent of capital cost funded by consumer contribution, deposit work, capital subsidy or grant, carried out by transmission licensee."
- **12. Substitution of regulation 21.**—For existing regulation 21 of the said regulations, the following regulation 21 shall be substituted, namely:—
- **"21. Working Capital.**—The Commission shall calculate the working capital requirement for the transmission licensee containing the following components:—
  - (a) O&M expenses for one month;
  - (b) receivables for two months on the projected annual transmission charges; and
  - (c) maintenance spares @ 15% of O&M Expenses for one month."
- **13. Substitution of regulation 22.**—For existing regulation 22 of the said regulations, the following regulation 22 shall be substituted, namely:—

- **"22. Interest Charges on Working Capital.**—Rate of interest on working capital to be computed as provided hereinafter in these regulations shall be on normative basis and shall be equal one (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the Financial Year in which the Petition is filed plus 300 basis points. The interest on working capital shall be payable on normative basis notwithstanding that the licensee has not taken working capital loan from any outside agency or has exceeded the working capital loan based on the normative figures."
- **14. Amendment of regulation 23.**—In regulation 23 of the said regulations, the following sub-regulation (2-a) shall be added, namely:—
  - "(2-a) The salvage value for IT equipment and software shall be considered as NIL and 100% value of the assets shall be considered depreciable."
- **15. Substitution of regulation 24.**—For existing regulation 24 of the said regulations, the following regulation 24 shall be substituted, namely:—
  - **"24. Non-tariff income** (1) All income being incidental to electricity business and derived by the licensee from sources, including but not limited to profit derived from disposal of assets, rents, income from investment and miscellaneous receipts from the transmission customers excluding income to licensed business from the other business of the transmission licensee shall constitute non-tariff income of the licensee
- (2) The amount of non-tariff income relating to the transmission business as approved by the Commission shall be deducted from the Aggregate Revenue Requirement in determining annual transmission charges of the transmission licensee:

Provided that the transmission licensee shall submit full details of its forecast of non-tariff income to the Commission along with its application for determination of Aggregate Revenue Requirement. The non-tariff income shall inter-alia include:

- (a) Income from rent on land or buildings;
- (b) Income from sale of scrap;
- (c) Income from statutory investments;
- (d) Interest on advances to suppliers/contractors;
- (e) Rental from staff quarters;
- (f) Rental from contractors:
- (g) Income from hire charges from contactors and others;
- (h) Income from advertisements, etc.;
- (i) Miscellaneous receipts like parallel operation charges;
- (j) Deferred Income from grant, subsidy, etc., as per Annual Accounts;
- (k) Excess found on physical verification;

- (l) Interest on investments, fixed and call deposits and bank balances;
- (m) Prior period income."
- **16. Substitution of regulation 26.**—For existing regulation 26 of the said regulations, the following regulation 26 shall be substituted, namely:—
  - **"26. Refund of excess amount.-** The licensee shall recover the charges as determined by the Commission. Where any licensee recovers charges exceeding those determined by the Commission, the excess amount shall be refunded to the person who has paid such excess charges, alongwith interest equal to the prevalent (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1<sup>st</sup> April of the Financial Year plus 300 basis points without prejudice to any other liability incurred by such licensee."
- 17. Amendment of regulation 33.—For existing sub- regulation (4) of regulation 33 of the said regulations, the following sub- regulation (4) shall be substituted, namely:—
  - "(4) 10% of the charges collected from the short term open access customer shall be retained by the transmission licensee and the balance 90% shall be considered as nontariff income and adjusted towards reduction in the transmission service charges payable by the long term and medium term users."

By order of the Commission, Sd/-Secretary.

### THE HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION SHIMLA

#### **NOTIFICATION**

Shimla, the 08<sup>th</sup> October, 2018

**No. HPERC-F(1)-4/2018-** Whereas section 61 of the Electricity Act, 2003 (36 of 2003), provides that the Appropriate Commission shall specify the terms and conditions for the determination of tariff, and in doing so, shall be guided by the National Tariff Policy formulated under the said Act:

AND WHEREAS the Himachal Pradesh Electricity Regulatory Commission has framed the HPERC (Levy and Collection of Fees and Charges by State Load Desptach Centre) Regulations, 2011 and has determined the Fees and Charges for the state load dispatch centre for the 2nd and 3rd MYT Control Periods from 2011 to 2014 and 2014 to 2019;

#### **AND WHEARAS** it has become necessary—

(a) to review the existing provisions to align them with the change in the National Tariff Policy, 2016, change in methodologies of the central Commission, the Himachal Pradesh Electricity Regulatory Commission (Terms and Conditions for Sharing of Cost of Terminal Benefits of Personnel of Erstwhile Himachal Pradesh State Electricity Board and Successor Entities) Regulations, 2015, the Himachal Pradesh Electricity

Regulatory Commission (Reporting System on Power Regulatory Accounting) Regulations, 2014,

- (b) to review the norms of operations of the Utilities like linking Interest on Working Capital with Marginal Cost of Funds based Lending Rate instead of base rate,
- (c) to address certain gaps and discrepancies in the regulations;

AND WHEREAS the Himachal Pradesh Electricity Regulatory Commission is making an exercise to determine the fees and charges for state load desptach centre for the next control period starting from 1st April, 2019 and keeping in view the regulatory developments after making of the aforesaid regulations and also the experience gained over the period, the National Tariff Policy and methodologies of the Central Commission, amongst others, it has also felt necessary to amend/modify the existing regulations;

**NOW, THEREFORE**, in exercise of the powers conferred by clauses (zd), (ze) and (zf) of sub-section (2) of section 181, read with sections 61, 62 and 86, of the Electricity Act, 2003 (36 of 2003) and all other powers enabling it in this behalf the Commission proposes to amend the Himachal Pradesh Electricity Regulatory Commission (Levy and Collection of Fees and Charges by State Load Desptach Centre) Regulations, 2011 and, as required by subsection (3) of section 181 of the said Act and rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 publishes the draft amendment regulations for the information of all the persons likely to be affected thereby; and notice is hereby given that the said draft amendment regulations, together with any objections or suggestions which may, within the aforesaid period, be received in respect thereto, will be taken into consideration after the expiry of twenty one (21) days from the date of publication of this notification in the Rajpatra, Himachal Pradesh;

The text of the aforesaid draft amendment is available on the website of the Commission i.e. http://www.hperc.org.

The objections or suggestions in this behalf should be addressed to the Secretary, Himachal Pradesh Electricity Regulatory Commission, Vidyut Aayog Bhawan, Block-37, SDA Complex, Kasumpti-171009(HP).

#### **DRAFT REGULATIONS**

- 1. Short title and commencement.—(1) These regulations may be called Himachal Pradesh Electricity Regulatory Commission (Levy and Collection of Fees and Charges by State Load Despatch Centre) (Second Amendment) Regulations, 2018.
- (2) These regulations shall come into force from the date of their publication in the Rajpatra, Himachal Pradesh
- **2. Amendment of regulation 3.**—In regulation 3 of the Himachal Pradesh Electricity Regulatory Commission (Levy and Collection of Fees and Charges by State Load Despatch Centre) Regulations, 2011 (hereinafter referred as "the said regulations"),—
  - (a) the existing clause (1) shall be renumbered as clause (1-a) and before the renumbered clause (1-a), the following clause (1) shall be inserted, namely:—
    - "(1) "accounting statements" shall mean for each financial year, the balance sheet, the profit and loss statement, the cash flow statement and the report of the statutory auditors together with notes thereto;";

- **(b)** for clause (10), the following clause (10) shall be substituted, namely:—
  - "(10) "change in law" shall mean the occurrence of any of the following events:
  - (i) enactment, bringing into effect or promulgation of any new Indian law, or
  - (ii) adoption, amendment, modification, repeal or re-enactment of any existing Indian law, or
  - (iii) change in interpretation or application of any Indian law by a competent Court, Tribunal or Indian Governmental Instrumentality, which is the final authority under law for such interpretation or application, or
  - (iv) change by any competent statutory authority in any condition or covenant of any consent or clearances or approval or licence available or obtained for the project, or
  - (iv) coming into force or change in any bilateral or multilateral agreement/treaty between the Government of India and any other Sovereign Government having implication for the State Load Despatch Centre regulated under these regulations;"
- (c) after clause (18), the following clause (18-a) shall be inserted, namely:—
  - "(18-a) "force majeure event" shall mean, with respect to any party, any event or circumstance or combination of events or circumstances including those stated below, which is not within the reasonable control of, and is not due to an act of omission or commission of that party and which, by the exercise of reasonable care and diligence, could not have been avoided, and without limiting the generality of the foregoing, would include the following events:
  - (i) acts of God including lightning, drought, fire and explosion, earthquake, volcanic eruption, landslide, flood, cyclone, typhoon, tornado, geological surprises, or exceptionally adverse weather conditions, or
  - (ii) any act of war, invasion, armed conflict or act of foreign enemy, blockade, embargo, revolution, riot, insurrection, terrorist or military action, or
  - (iii) industry-wide strikes and labour disturbances having a nationwide impact in India;";
- (d) the existing clause (19-a) shall be renumbered as clause (19-b) and before renumbered clause (19-b), the following clause (19-a) shall be inserted, namely:—
  - "(19-a) "MCLR" shall mean One Year Marginal Cost of Funds based Lending Rate;";
- (e) after clause (21), the following clause (21-a) shall be inserted, namely:—
  - "(21-a) "**prudence check**" shall mean scrutiny of the reasonableness of expenditure incurred or proposed to be incurred, financing plan, use of efficient technology, cost and time over run and such other factors as may be considered appropriate by the Commission for determination of tariff;"; and

- (f) for clause (28), the following clause (28) shall be substituted, namely:—
  - "(28) the words and expressions occurring in these Regulations and not defined herein but defined in the Act or Grid Code or State Grid Code shall bear the same meanings as respectively assigned to them in the Act or Grid Code or State Grid Code and the words and expressions used herein but not specifically defined herein or in the Act or Grid Code or State Grid Code shall have the meanings generally assigned to them in the electricity industry."
- **3. Substitution of regulation 8.-** For existing regulation 8 of the said regulations, the following regulation 8 shall be substituted, namely:—
  - **"8. Preparation of Accounting Manual and Regulatory Accounts.—**(1) The Power System Operation Company/State Load Despatch Centre shall prepare Accounting Manual and Regulatory Accounts as per the Himachal Pradesh Electricity Regulatory Commission (Reporting System on Power Regulatory Accounting) Regulations, 2014. The State Load Despatch Centre shall submit the Regulatory Audited Accounts every year within seven months of the end of the Financial Accounting Year to the Commission.
- (2) The Power System Operation Company shall maintain separate accounts and sub balance sheets for each of the businesses:

Provided that the Power System Operation Company shall follow a reasonable basis for allocation of all joint and common costs between the SLDC business and the other business and shall submit the Accounting Statements, as approved by its board of directors, to the Commission alongwith his application for determination of tariff:

Provided further that where the sum total of the direct and indirect costs of such other business exceeds the revenues from such other business or for any other reason, no amount shall be allowed to be added to the aggregate revenue requirement on account of such other business."

**4. Insertion of Regulation 13-A.**—after regulation 13 of the said regulations, the following regulation 13-A shall be inserted, namely:—

## "13-A. Consumer Contribution, Deposit Work, Grant and Capital Subsidy.—

- (1) The works carried out by the Power System Operation Company/State Load Despatch Centre after obtaining the estimated cost from the users shall be classified as Deposit Works.
- (2) Capital works undertaken by the Power System Operation Company/State Load Despatch Centre utilising grants received from the State and Central Governments, including funds under various schemes shall be classified under the category of Grants.
- (3) The works carried out with any other grant of similar nature or such amount received without any obligation to return the same and with no interest costs attached to such subvention shall also be classified as works performed through consumer contribution, deposit work, capital subsidy or grant.
- (4) The expenses on such capital expenditure shall be treated as follows:-

- (a) normative O&M expenses as specified in these regulations shall be allowed. However, any departmental charges taken by the Power System Operation Company/State Load Desptach Centre against deposit works and which are executed departmentally shall be adjusted in the employee cost;
- (b) the debt to equity ratio shall be considered in accordance with Regulation 17, after deducting the amount of financial support provided through consumer contribution, deposit work, capital subsidy or grant;
- (c) depreciation to the extent of works performed through consumer contribution, deposit work, capital subsidy or grant shall not be allowed as specified in Regulation 22;
- (d) provisions related to return on equity, as specified in Regulation 20, shall not be applicable to the extent of financial support provided through consumer contribution, deposit work, capital subsidy or grant;
- (e) provisions related to interest and finance charges, as specified in Regulation 21, shall not be applicable to the extent of financial support provided through consumer contribution, deposit work, capital subsidy or grant."
- **5. Amendment of regulation 14.**—In regulation 14 of the said regulations—
- (a) for existing clause (b) of the sub- regulation (1), the following clause (b) shall be substituted, namely:—
- "(b) the Commission shall review actual capital investment vis-a-vis approved capital investment. Variations in Capitalisation on account of time and/or cost overruns/ efficiencies in the implementation of a capital expenditure project not attributable to an approved change in scope of such project, change in statutory levies or force majeure events;"; and
- (ii) at the end, the following sub- regulation (5) shall be added, namely:—
  - "(5) The Power System Operation company/State Load Despatch Centre, for the approved true-up of any year over and above that approved in the Tariff Order for that year, shall be entitled to a carrying cost at one (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the relevant Year plus 300 basis points and for any true-up resulting in less than that approved in the Tariff Order for that year, the carrying cost shall be recovered at the same rate."
- **6. Substitution of regulation 16.**—For existing regulations 16 of the said regulations, the following regulation 16 shall be substituted, namely:—
  - "16. Additional Capitalisation.—(1)The capital expenditure incurred or projected to be incurred after the date of commercial operation may, in its discretion, be admitted by the Commission, subject to prudence check:
- (2) The capital expenditure incurred on the following counts after the cut off date may, in its discretion, be admitted by the Commission, subject to prudence check:—

- (a) liabilities to meet award of arbitration or for compliance of the order or decree of a court;
- (b) change in law or compliance of any existing law;
- (c) any expenses to be incurred on account of need for higher security and safety of the capital asset as advised or directed by appropriate Government agencies or statutory authorities responsible for national security/internal security;
- (d) any liability for works executed prior to the Cut-off Date, after prudence check of the details of such undischarged liability, total estimated cost of package, reasons for such withholding of payment and release of such payments etc.;
- (e) any liability for works admitted by the Commission after the Cut-off Date to the extent of discharge of such liabilities by actual payments;
- (f) any additional capital expenditure, which has become necessary for efficient operation of the SLDC. The claim shall be substantiated with the technical justification duly supported by the documentary evidence like test results carried out by an independent agency in case of deterioration of assets, report of an independent agency in case of damage caused by natural calamities, obsolescence of technology, up-gradation of capacity for the technical reasons:

Provided that any expenditure on acquiring the minor items or the assets like tools and tackles, furniture, air-conditioners, voltage stabilizers, refrigerators, coolers, fans, washing machines, heat convectors, mattresses, carpets etc. bought after the date of commercial operation shall not be considered for additional capitalization for determination of fees and charges:

Provided further that if any expenditure has been claimed under Renovation and Modernisation (R&M) or repairs and maintenance under O&M Expenses, the same expenditure cannot be claimed under this regulation."

- 7. Amendment of regulation 21.—For existing sub- regulation (2) of regulation 21 of the said regulations, the following sub- regulation (2) shall be substituted, namely:—
  - "(2) The rate of interest shall be the weighted average rate of interest calculated on the basis of the actual loan portfolio at the beginning of each year applicable to the project for State Load Despatch Centre:

Provided that if there is no actual loan for a particular Year but normative loan is still outstanding, the last available weighted average rate of interest for the actual loan shall be considered:

Provided further that if the Power System Operation Company/State Load Despatch Centre does not have actual loan, then one (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1st April of the relevant Year plus 200 basis points shall be considered as the rate of interest for the purpose of allowing the interest on the normative loan."

**8. Substitution of regulation 23.**—For existing regulation 23 of the said regulations, the following regulation 23 shall be substituted, namely:—

## "23. Interest on Working Capital.—(1) The working Capital shall cover:—

- (a) O&M expenses for one month;
- (b) receivables for two months State Load Despatch Centre charges as approved by the Commission;
- (c) maintenance spares @ 15% of O&M Expenses for one month.
- (2) Rate of interest on working capital to be computed as provided hereinafter in these regulations shall be on normative basis and shall be equal one (1) Year State Bank of India (SBI) MCLR / any replacement thereof as notified by RBI for the time being in effect applicable for one (1) Year period, as may be applicable as on 1<sup>st</sup> April of the Financial Year in which the Petition is filed plus 300 basis points.
- (3) The interest on working capital shall be payable on normative basis notwithstanding that the Power system Operation Company/ State Load Despatch Centre has not taken working capital loan from any outside agency or has exceeded the working capital loan based on the normative figures."

By order of the Commission, Sd/-Secretary.

## HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION, SHIMLA

## **NOTIFICATION**

Shimla, the 8th October, 2018

**No. HPERC-H(1)-11/2015.—WHEREAS** the Himachal Pradesh Electricity Regulatory Commission (hereinafter referred as "the Commission") notified the Himachal Pradesh Electricity Regulatory Commission (Rooftop Solar PV Grid Interactive System based on Net Metering) Regulations, 2015, which were published in the Rajpatra, Himachal Pradesh, dated 3<sup>rd</sup> August, 2015;

**AND WHEREAS** the total target of 100 GW generation by 2022 from solar in the country, a capacity of 40 GW is targeted to be achieved from solar rooftop. The MNRE requested to modify the solar rooftop regulations incorporating the standard of performance i.e. time lines for various activities for installation of rooftop solar system which may help in achieving the national target of solar capacity addition of 40 GW by 2022;

**AND WHEREAS** the Himachal Pradesh Electricity Board Ltd. (HPSEBL) is of the view that since the main objective of solar rooftop system is that the consumer generates the electricity and consumes it too and also since a considerable amount of subsidy is available for installing said systems, there should not be any payments for net surplus energy exported by the consumer at the end of the settlement period;

**AND WHEREAS** the Himachal Pradesh Energy Development Agency (HIMURJA) being a State Nodal Agency suggested that consumers may be allowed to install grid interactive solar PV System equal to their sanctioned connected load in case of the consumers having connected load upto 5kW;

**NOW, THEREFORE**, in exercise of the powers conferred by Section 181, read with Sections 61, 66 and 86(1) (e) of the 2003 (36 of 2003), read with section 21 of the General Clauses Act,1897 (10 of 1897), and all other powers enabling it in this behalf, the Commission proposes to amend the Himachal Pradesh Electricity Regulatory Commission ((Rooftop Solar PV Grid Interactive System based on Net Metering) Regulations, 2015 and, as required by sub-section (3) of Section 181 of the said Act and rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 publishes the draft amendment regulations for the information of all the persons likely to be affected thereby; and notice is hereby given that the said draft amendment regulations, together with any objections or suggestions which may within the aforesaid period be received in respect thereto, will be taken into consideration after the expiry of fifteen (15) days from the date of their publication in a Rajpatra, Himachal Pradesh;

The text of the aforesaid draft regulations is also available on the website of the Commission *i.e.* http://www.hperc.org.

The objections or suggestions in this behalf should be addressed to the Secretary, HP Electricity Regulatory Commission, Vidyut Aayog Bhawan, Block-37, SDA Complex, Shimla-171009.

#### DRAFT REGULATIONS

- **1. Short title and commencement.**—(1) These regulations may be called the Himachal Pradesh Electricity Regulatory Commission (Rooftop Solar PV Grid Interactive System based on Net Metering) (First Amendment) Regulations, 2018.
- (2) These regulations shall come into force from the date of their publication in the Rajpatra, Himachal Pradesh.
- **2. Amendment in regulation 2.**—For Clause (18) of regulation 2 of Himachal Pradesh Electricity Regulatory Commission (Rooftop Solar PV the Grid Interactive System based on Net Metering) Regulations, 2015 (hereinafter referred as "the said regulations"), the following shall be substituted, namely:—
  - "(18) "**premises**" means rooftops and/or open areas on the land, building or infrastructure or part or combination thereof in respect of which a separate meter or metering arrangements have been made by the licensee for supply of electricity;".
- **3. Amendment in regulation 5.**—For the sub-regulation (2) of regulation 5 of the said regulations, the following shall be substituted, namely;—
  - "(2) The maximum peak capacity of the rooftop solar system to be installed by any individual consumer covered under two part tariff shall not exceed 80 % of the sanctioned contract demand and such maximum limit in case of individual consumers, covered under single part tariff, shall be as follows, namely;—

Table-1

Sl.	For consumers having	Maximum capacity of Solar PV Project.
No.	sanctioned connected load.	
1.	5 kW or less.	100% of sanctioned connected load.
2.		70% of sanctioned connected load or 5
	exceeding 10 kW.	kW; whichever is higher.
3.	Exceeding 10 kW.	50% of sanctioned connected load or 7
		kW; whichever is higher:

Provided that the capacity of rooftop solar PV system to be installed by an eligible consumer shall not exceed the following limits:—

Table-2

Sl. No.	Voltage at which consumer(s) gets supply	Maximum capacity of rooftop Solar PV System
1.	LT (1)	7 kWp
2.	LT (3)	20kWp
3.	11 kV or higher voltage level	1 MWp:

Provided further that the maximum capacity of the Rooftop Solar PV Grid Interactive System so worked out shall be rounded to next integral value:

Provided further that the distribution licensee shall maintain the redundancy of 30% in its distribution system and in cases where any equipment of the distribution system is loaded or is likely to be loaded beyond 70% of the rated capacity as a result of the installation of such systems, the licensee shall, save as provided in Himachal Pradesh Electricity Regulatory Commission (Recovery of Expenditure for Supply of Electricity) Regulations, 2012, take immediate action to augment the system/equipment by making suitable provisions in CAPEX plan."

## **4. Amendment of regulation 7.**—in regulation 7 of the said regulations—

- (a) in sub-regulation (1), for the words "the distribution licensee to connect", the words "the distribution licensee to install and connect" shall be substituted;
- (b) in sub-regulation(2), after the word "application" and before the words "and take all necessary actions", the words "as per the timelines given in the Table-3 of sub-regulation (9) of this regulation" shall be inserted;
- (c) in sub-regulation (3).—
  - (i) for the words and figure "within 30 days" occurring for the first time, the words and figure "as per the timelines given in the Table-3" shall be substituted;
  - (ii) for the words and figure "within 30 days" occurring for the second time, the words and figure "as per the timelines given in the Table-2";
  - (iii) for the words and figure "within 240 days", the words and figure "as per the timelines given in the Table-3" shall be substituted; and

- (iv) in 3<sup>rd</sup> proviso, the words "of 30 days" shall be omitted.
- (d) in sub-regulation (5).—
  - (i) for the words and figure "within 10 days", the words and figure "as per the timelines given in the Table-3" shall be substituted; and
  - (ii) at the end the sentence "If the distribution licensee has no stock of meters, the consumer will, upon intimation by the distribution licensee, purchase the same" shall be added;
- (e) in sub-regulation(6),—
  - (i) for the words "within one week" the words and figure "as per the timelines given in the Table-4" shall be substituted; and
  - (ii) at the end following words and figure, "and, thereafter, if considered eligible, shall record in principle approval and also take further action to grant subsidy, as per the timelines given in the Table-4" shall be added;
- (f) in sub-regulation (7), for words "for purposes of procedure of these regulations", the words "to avoid procedural delay in smooth implementation of these regulations" shall be substituted; and
- (g) the following sub-regulation (9) shall be added.—"(9) The distribution licensee, the eligible consumers, State Nodal Agency and the Chief Electrical Inspector or any competent authority shall adhere to the time lines for various activities pertaining to them as given in the following Tables-3 and 4, namely;—

Table-3

Activity	Responsibility	Timeline (Maximum Working Days)
Submission of application.	the consumer	Zero date
Acknowledgment of application by the distribution Licensee.	the distribution Licensee	02
Site Verification/Technical Feasibility & Issuance of Letter of Approval (LOA)/Termination.*	the distribution licensee	15
Execution of Net Metering Agreement after issuance of Letter of Approval (LOA)	the distribution licensee and consumer	15-20
Intimation to the distribution licensee about expected date of installation of Solar PV System	the consumer	30 days prior to the expected date of installation.
Intimation to consumer, after receipt of intimation from consumer about expected date of readiness to procure meter if not available in stocks of the distribution licensee.	the distribution licensee	7

Installation of Rooftop Solar System	the consumer	90-180 days from
including solar meter and submission of		issuance of Letter of
Work Completion Report/ Certificate		Approval.
including installation of Solar Meter.		
T	the Chief	15-20
Inspector, or any other competent authority	Electrical	
and intimating deficiencies, if any.	Inspector or any	
	other competent	
	authority.	
	the consumer	15
Issuance of Safety Certificate (informing	the Chief	5-10
the distribution licensee) after inspection	Electrical	
	Inspector or any	
	other competent	
	authority.	
Intimation to the distribution licensee, after		5
receipt of Safety Certificate to Install		
Meter.		
Inspection by the distribution licensee and	the distribution	15-20
intimation of deficiencies, if any.	licensee	
Removal of deficiencies, if any.	the consumer	15
Permission to synchronise the Solar	the distribution	5-7 days after
Rooftop PV System unit with the Grid.	licensee	removal of
		deficiencies.
Synchronizing the system with the Grid and	the distribution	2
commissioning of the same after receipt	licensee and	
of permission from the distribution licensee	consumer	
distribution licensee and sealing of meters		
by the distribution licensee.		
Billing Process after receipt of Safety	the distribution	after first
Certificate from the Chief Electrical Inspector	licensee	synchronization
or any other competent authority.		with Grid

\*Note.—In case of any deficiency, the distribution licensee to communicate the same to Consumer and provide an opportunity to rectify the same within a period of 15 days and in such cases, this timeline shall be got extended correspondingly.

Table-4

Activity	Responsibility	Timeline (Maximum Working Days)
Submission of Application for registration and for subsidy after obtaining Letter of Approval (LOA) from the distribution licensee.		Zero date for Subsidy Process.
Acknowledgment of Subsidy Application by the State Nodal Agency.	the State Nodal Agency	02
In-Principle Approval for Subsidy.	the State Nodal Agency	10

Inspection for release of subsidy on	the State Nodal	7-10 days after
receipt of request from the consumer & intimation to be sent to the consumer regarding deficiencies, if any.		commissioning of Solar Rooftop PV System.
3	the State Nodal Agency	5-10 days after removal of deficiencies, if any.

- \*Note.—Joint Inspection by the State Nodal Agency, for achieving the relevant milestones under Table-3 and Table-4, Chief Electrical Inspector or any other competent authority and distribution licensee can reduce the timelines substantially.
  - **4. Amendment of regulation 9.**—In regulation 9 of the said regulations—
    - (i) for the sub-regulation (1), following shall be substituted, namely;—
      - "(1) The eligible consumer shall, for recording the electricity generation install and maintain main Solar Meter of 0.2s class accuracy with facility for recording meter reading using Meter Reading Instrument (MRI) or Wireless equipment. Check meter shall be mandatory for Rooftop Solar PV System having capacity of more than 20 kW. For installation of capacity of less than or equal to 20 kW, the solar check meter would be optional. The cost of such meter(s) shall be borne by the eligible consumer."; and
    - (ii) in sub-regulation (4) for the words "meter reading taken by the distribution licensee", the words "the meter readings of the Net Meter as well as the Solar Meter (main as well as check meter where installed) taken by the distribution licensee" shall be substituted."
- **5. Amendment of Regulation 10.**—In sub-regulation (9) of regulation 10 of the said regulations:—
  - (A) for the existing provisos to the sub-clause (b) of clause (i), the following provisos shall be substituted, namely:—

"Provided that if the amount of subsidy or grant or both, available to eligible consumer from Government agencies exceeds 50% of the capital cost of the rooftop solar PV system, the aforesaid rates of Rs. 5.00 per kWh and Rs. 4.50 per kVAh, as applicable, shall be reduced by 50% and in case eligible consumer avails such subsidy or grant or both, less than 50% of the capital cost of rooftop solar PV system, such eligible consumer shall be deemed to have avail such available subsidy grant or both;

Provided further that in the event of revision of such rates as per the second proviso to this sub-regulation, such revised rates shall be applicable only for such cases in which letter of approval is yet to be issued in accordance with the provisions contained in the regulation 7.

Provided further that in cases where Letter of Approval (LOA) as per the subregulation 3 of Regulation 7, also duly taking into account the 3<sup>rd</sup> proviso to the same, is issued on or after 01.11.2018 the distribution licensee shall not make any payment for the net quantum of surplus energy for any time of the day to be settled at the end of the settlement period;";

**(B)** for clause (iii), the following shall be substituted, namely;—

## "(iii) Other charges:—

- (a) Any other charges as per the applicable tariff shall be charged to the consumer at par with other consumers of similar category who are not generating any Rooftop Solar PV power under this scheme.
- (b) In cases where the consumer is getting supply at a voltage lower than the standard supply voltage specified in the Supply Code, the Low Voltage Supply Surcharge (LVSS) shall be charged as per the rate(s) approved in the tariff orders issued by the Commission from time to time on the sum total of the solar generation and the total consumption of the consumer in each billing month."; and
- (C) at the end sub-regulation (10) but before the sign "; the words, and also for computing the energy consumption of the consumer", shall be added.

By order of the Commission Sd/Secretary.

## HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION, SHIMLA

#### **NOTIFICATION**

Shimla, the 9th October, 2018

**No. HPERC-Grid Code (388).**—The Himachal Pradesh Electricity Regulatory Commission, in exercise of the powers conferred under sub-section (1) (h) of Section 86, subsection (2) (zp) of Section 181 of the Electricity Act, 2003 (36 of 2003) and all other powers enabling it in this behalf, after previous publication, hereby makes the following amendment in the Himachal Pradesh Electricity Grid Code, 2008, namely:—

#### REGULATIONS

- **1. Short title and commencement**.—(1) These regulations may be called the Himachal Pradesh Electricity Grid Code (First Amendment) Regulations, 2018.
- (2) These regulations shall come into force from the date of their publication in the Rajpatra, Himachal Pradesh.
- **2. In Chapter-1 of the said Code.**—(I) for the existing sub-para 1.3.1 of para 1.3, the following shall be substituted, namely:—

"This Code shall apply to all parties that connect with and/or utilize the IaSTS, including SLDC, which are required to abide by the principles and procedures defined in this Code to

the extent it applies to them and, where the context so permits, shall also apply to those connected to and/or using such component(s) of the State Power Grid as may not form part of IaSTS.":

- (II) in the existing sub-para 1.3.2 of para 1.3, the word "transmission" shall be substituted with the word "flow";
- (III) for the existing clause (d) under sub-para-1.4.1 of para 1.4, the following shall be substituted, namely:—

"This Chapter specifies the minimum technical and design criteria which shall be complied with by STU and any User connected to, or seeking connection to the IaSTS. This chapter also sets out the procedures by which STU shall ensure compliance by all Users with the above criteria as a pre-requisite for the establishment of an agreed connection.";

- (IV) for the existing para 1.6, including sub-para 1.6.1,1.6.2 and 1.6.3 thereunder, the following shall be substituted, namely:—
  - "1.6 Restricted Governor Mode of Operation
  - 1.6.1 All thermal and hydro (except those upto three hours pondage) generating units shall operate under Restricted governor mode of operation with effect from 01.04.2019.
  - 1.6.2 Any exemption from the above, other than that already provided for in Chapter-5, may be granted only by the Commission for which the concerned agency shall file a petition in advance.";
  - (V) in sub-para (1.9.1) of para 1.9—
  - (i) after the existing definition of "Act", the following new definition shall be inserted, namely:—

Area Load Despatch	A Load Despatch Centre established by the distribution
Centre (ALDC)	licensee operating in the State to carry out the relevant
	operating directives issued by SLDC to the distribution
	licensee and to assist SLDC for safe and integrated operation
	of the concerned network.

(ii) after the existing definition of "BIS", the following new definition shall be inserted, namely:—

Bulk Consumer	Any consumer who avails supply at 33 kV or above

(iii) after the existing definition of "Disturbance Recorder (DR)", the following new definition shall be inserted, namely:—

Distribution Licensee	A licensee authorized under section 14 of the Act to operate
	and maintain a distribution system for supplying electricity to
	the consumers in his area of supply. At present "Himachal
	Pradesh State Electricity Board Limited (HPSEBL)" is the
	distribution licensee in the State.

(iv) for the existing definition of "State Energy Account", the following shall be substituted, namely:—

"An Account, in terms of the energy quantum as well as the amounts payable/receivable by various State Entities for the billing and settlement of various charges, to be prepared by SLDC on the basis of transactions during the period to which such account relates.";

(v) after the existing definition of "State Energy Account", the following new definitions shall be inserted, namely:—

State Entity	Such person who is in the SLDC control area and whose
	metering and energy accounting is done at the state level
	and as described in more detail in sub-para 6.5.5 of para 6.5
	under Chapter-6 of this Code.
State Power Grid	The Intra-State Transmission System/network owned by the
	State Transmission Utility (STU)/Transmission Licensee(s)
	and/or the EHV/ 33 kV Distribution System/network owned
	by the distribution licensee(s) within the State.

(vi) for the existing definition of "State Pool Account", the following shall be substituted, namely:—

"The account which shall be opened, maintained and operated by the SLDC for receiving/making payments on account of Charges for Deviation, Additional Charges for Deviation, and interest if any, based on the weekly deviation statements to be prepared by SLDC in accordance with the provisions of Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018.";

(vii) for the existing definition of "State Sector Generating Stations (SSGS)", the following shall be substituted, namely:-

"Generating Stations connected with the State Power Grid including IPP, Captive Generating Plant, Co-Generators and NCES. However for the purpose of scheduling/dispatching the provisions made in Chapter-6 shall be applicable.";

(viii) in the existing definition of "Time Block" –

- (a) for the sign ".", the sign ":" shall be substituted; and
- (i) the following proviso shall be added, namely:—

"Provided that the Commission may revise the duration of time block to 5 minutes, or any other duration, from the date to be notified by it from time to time.";

(ix) for the existing definition of the term "Transmission Licensee", the following shall be substituted, namely:—

"A licensee authorized under section 14 of the Act to establish or operate transmission lines. At present "Himachal Pradesh Power Transmission Corporation Limited (HPPTCL)" is transmission licensee in the State."; and

- (x) for the existing definition of the item "User", the following shall be substituted, namely:—
  - "A term used in various sections of HPEGC to refer to the person/agencies using the IaSTS and shall also include distribution licensee and/or any other person/agency not using IaSTS but using any other component of State Power Grid, as the context may require and as more particularly identified in each section of HPEGC."
- **3.** In Chapter-2 of the said Code.—for the existing item (f) in sub-para 2.6.3 of para 2.6, the following shall be substituted, namely:—
  - "(f) Operation of State Deviation Pool Account and State reactive energy account."
- **4. In Chapter-3 of the said Code.**—for the sub-para 3.7.2 of para 3.7, the following shall be substituted, namely:—
  - "3.7.2 Users shall mean any person/agency using IaSTS (or intending to use IaSTS) and shall also include a person/agency using the ISTS(or intending to use the ISTS) through their lines(or otherwise) erected or to be erected in State of Himachal Pradesh."
- **5. In Chapter-4 of the said Code.**—(*i*) after clause (a)(iii) of sub-para 4.7.2 of para 4.7, the following new item shall be added, namely:—
  - "(iv) 400 milli seconds (ms) for 33 kV.";
- (ii) for the existing sub-para 4.8.4 of para 4.8, the following shall be substituted, namely:—
  - "4.8.4 All thermal generating units of 200 MW and above, open cycle gas turbine/combined cycle generating stations having gas turbines of more than 50 MW each and all hydro units of 25 MW and above operating at or above 100% of their Maximum Continuous Rating (MCR) shall have the capability of (and shall not in any way be prevented from) instantaneously picking up to 105%, 105% and 110% of their MCR, respectively, when the Grid frequency falls suddenly. After an increase in generation as above, a generating unit may ramp back to the original level at a rate of about one percent (1%) per minute, in case continued operation at the increased level is not sustainable. Any generating unit not complying with the above requirements shall be kept in operation (synchronized with grid) only after obtaining permission from SLDC.";
- (iii) for the existing sub-para (4.10.1) of para 4.10, the following shall be substituted, namely:—
  - "4.10.1 Reliable and efficient speech and data communication systems shall be provided to facilitate necessary communication and data exchange and supervision/control of the grid by the SLDC, under normal and abnormal conditions. All Users, including generating stations not falling under the definition of State Entity, shall provide systems to telemeter power system parameter such as power flow, voltage and status of switches/transformer taps *etc.* in line with interface requirements and other guideline made available to SLDC. The associated communication system to facilitate data flow up to SLDC, shall also be established by the concerned User as specified by STU in connection agreement. All Users in coordination with STU shall provide the required facilities at their respective ends and SLDC as specified in the connection agreement.";

- (iv) for the sub-para (4.17.1) of para 4.17, the following shall be substituted, namely:—
- "4.17.1 STU shall submit annually to the Commission by 30<sup>th</sup> September each year schedule of such transmission assets, indicating ownership also, in electronic form, which constitute a part of State Power Grid as on 31st March of that year and on which SLDC has operational control and responsibility.";
- (v) after para 4.17, the following new para shall be added, namely:—
  - "4.18 Cyber Security
  - 4.18.1 All Intrastate Utilities shall have in place, a cyber security framework to identify the critical cyber assets and protect them so as to support reliable operation of grid."
- **6. In Chapter-5 of the said Code.**—(I) for the existing sub-para 5.3.6 of para 5.3, the following shall be substituted, namely:—
  - "5.3.6 All thermal generating units of 200 MW and above and all hydro units of 25 MW and above, which are synchronized with the grid, irrespective of their ownership, shall have their governors in operation at all times in accordance with the following provisions; namely:—
  - (i) all the Thermal generating units having capacity 50 MW and above and Hydro (except those upto three hours pondage) generating units having capacity 25 MW and above shall be operated under Restricted Governor Mode of Operation with effect from 01.04.2019;
  - (ii) the restricted governor mode of operation shall essentially have the following features;
    - (a) there should not be any reduction in generation in case of improvement in grid frequency below 50.05 HZ (for example, if grid frequency changes from 49.9 to 49.95 Hz, there shall not be any reduction in generation). For any fall in grid frequency, generation from the unit should increase by 5% limited to 105% of the MCR of the unit subject to machine capability;
    - (b) ripple filter of +/- 0.03 Hz shall be provided so that small changes in frequency are ignored for load correction, in order to prevent governor hunting;
    - (c) if any of these generating units is required to be operated without its governor in operation as specified above, the SLDC shall be immediately apprised about the reason and duration of such operations. All governor shall have a droop setting of between 3% and 6%; and
    - (d) after stabilization of frequency around 50Hz, the SERC may review the above provision regarding the restricted governor mode of operation and free governor mode of operation may be introduced;
  - (iii) all other generating units including hydro having the pondage upto 3 hours, Gas turbine/Combined Cycle Power Plants, wind, solar generators and nuclear power station shall be exempted from the provisions of clauses (i) and (ii) of this para as well as of sub-paras 5.3.7, 5.3.8 and 5.3.9 till the commission review the situation:

Provided that if a generating unit cannot be operated under restricted governor mode operation, then it shall be operated in free governor mode operation with manual intervention to operate in the manner required under restricted governor mode operation.";

- (II) for the existing sub-para 5.3.7 of para 5.3, the following shall be substituted, namely:—
  - "5.3.7 Facilities available with/in load limiters, Automatic Turbine Run-up System (ATRS), Turbine supervisory control, coordinated control system, etc., shall not be used to suppress the normal governor action in any manner. No dead bands and/ or time delays shall be deliberately introduced:

Provided that periodic checkups by third party should be conducted at regular intervals at least once in two years through independent agencies selected by SLDC. The cost of such tests shall be recovered by the SLDC from the Generators. If deemed necessary by SLDC, the test may be conducted more than once in two years.";

- (III) for the existing sub-para 5.3.8 of para 5.3, the following shall be substituted, namely:—
  - "5.3.8 All thermal generating units of 200 MW and above and all hydro units of 25MW and above operating at or up to 100% of their Maximum Continuous Rating (MCR) shall normally be capable of (and shall not in any way be prevented from) instantaneously picking up to 105% and 110% of their MCR, respectively, when frequency falls suddenly. After an increase in generation as above, a generating unit may ramp back to the original level at a rate of about one percent (1%) per minute, in case continued operation at the increased level is not sustainable. Any generating unit not complying with the above requirements shall be kept in operation (synchronized with the grid) only after obtaining the permission of SLDC. For the purpose of ensuring primary response, SLDC shall not schedule the generating station or unit(s) thereof beyond ex bus generation corresponding to 100% of the Installed capacity of the generating station or unit (s) thereof. The generating station shall not resort to Valve Wide Open (VWO) operation of units whether running on full load or part load, and shall ensure that there is margin available for providing Governor action as primary response. In case of gas/liquid fuel based units, suitable adjustment in Installed Capacity should be made by SLDC for scheduling in due consideration of prevailing ambient conditions of the temperature and pressure vis-à-vis site ambient conditions on which installed capacity of the generating station or unit (s) thereof have been specified:

Provided that scheduling of hydro stations shall not be reduced during high inflow period in order to avoid spillage:

Provided further that the VWO margin shall not be used by SLDC to schedule Ancillary Services.";

- (IV) for the existing sub-para 5.3.9 of para 5.3, the following shall be substituted, namely:—
  - "5.3.9 The recommended rate for changing the governor setting, *i.e.*, supplementary control for increasing or decreasing the output (generation level) for all generating units, irrespective of their type and size, would be one (1.0) percent per minute or as per manufacturer's limits.";

- (V) in the existing sub-para 5.3.10 of para 5.3, the following shall be substituted, namely:—
  - "5.3.10 Except under an emergency, or to prevent an imminent damage to a costly equipment, no User shall suddenly reduce his generating unit output by more than 20% of installed capacity or 10MW whichever is less without prior intimation to and consent of the SLDC. Similarly, no User shall cause a sudden variation in its load by more than 20% or 10MW whichever is less without prior intimation to and consent of the SLDC. All users shall ensure that temporary over voltage due to sudden load rejection and the maximum permissible values of voltage unbalance shall remain within limits specified under Central Electricity Authority (Grid Standards) Regulations, 2010.";
- (VI) for the existing sub-para 5.3.12 of para 5.3, the following shall be substituted, namely:—
  - "5.3.12 Provision of protections and relay settings shall be coordinated periodically throughout the State Power Grid, as per the plan to be separately finalized by the STU in coordination with all Users and the RPC and/or SPC, wherever required. The STU shall also prepare islanding schemes and ensure its implementation in accordance with Central Electricity Authority (Grid Standards) Regulations, 2010. All users shall ensure that installation and operation of protection system shall comply with the provisions of Central Electricity Authority (Grid Standards) Regulations, 2010.";
- (VII) for the existing sub-para 5.3.13 of para 5.3, the following shall be substituted , namely:—
  - "5.3.13 All Users and SLDC, shall take all possible measures to ensure that the grid frequency always remains within the 49.90 –50.05 Hz band or as may be specified in IEGC from time to time.";
- (VIII) for the existing sub-para 5.3.19 of para 5.3, the following shall be substituted, namely:—
  - "5.3.19 All Users shall make all possible efforts to ensure that the grid voltage always remains within the following operating range:

Nominal	Maximum	Minimum
400	420	380
220	245	198
132	145	122
66	72	60
33	36	30

# Voltage-(kv rms)

(IX) for the existing sub-para 5.5.2 of para 5.5, the following shall be substituted, namely:—

## "5.5.2 Demand Management Process:

(a) All users /SLDC shall initiate action to restrict the drawal of their respective control area, from the grid, within the net drawal schedule;

- (b) All users /SLDC shall ensure that requisite load shedding is carried out in its control area so that there is no overdrawl;
- (c) Each User/STU/SLDC shall formulate contingency procedures and make arrangements that will enable demand disconnection to take place, as instructed by the SLDC, under normal and/or contingent conditions. These contingency procedures and arrangements shall regularly be/updated by User/STU and monitored by SLDC. SLDC may direct any User/STU to modify the above procedures/arrangement, if required, in the interest of grid security and the concerned User/STU shall abide by these directions;
- (d) The SLDC shall also, through the distribution licensee, formulate and implement state-of-the-art demand management schemes for automatic demand management like rotational load shedding, demand response (which may include lower tariff for interruptible loads) etc., to reduce overdrawl in order to comply with items (a) and (b) of this sub-para 5.5.2. A Report detailing the scheme and periodic reports on progress of implementation of the schemes shall be sent to the State/Central Commission by the concerned SLDC:
- (e) In order to maintain the frequency within the stipulated band and maintaining the network security, the interruptible loads shall be arranged in four groups of loads, for scheduled power cuts/load shedding, loads for unscheduled load shedding, loads to be shed through under frequency relays/df/dt relays and loads to be shed under any System Protection Scheme identified at the RPC level. These loads shall be grouped in such a manner, that there is no overlapping between different Groups of loads. In case of certain contingencies and/or threat to system security, if the RLDC directs SLDC /distribution licensee or Open Access Consumers connected to the ISTS to decrease drawal of its control area by a certain quantum, such directions shall immediately be acted upon. SLDC shall send compliance report immediately after compliance of these directions to RLDC;
- (f) To comply with the direction of RLDC, SLDC may direct any distribution licensee/ Open Access Consumers connected to the STU to curtail drawal from grid. SLDC shall monitor the action taken by the concerned entity and ensure the reduction of drawal from the grid as directed by RLDC;
- (g) SLDC shall devise standard instantaneous message formats in order to give directions in case of contingencies and/or threat to the system security to reduce deviation from schedule by the bulk consumer/Open Access Consumer, State Utility/SSGS/Intrastate Entity/Injecting Utility overdrawal/under-drawal/over-injection/ at different underinjection conditions depending upon the severity. The Intrastate entities shall ensure immediate compliance with these directions of SLDC and send a compliance report to the SLDC. In case of severe contingencies and/or threat to the system security, the SLDC may issue suitable instructions, under intimation to the concerned State Entity, directly to any generating stations or bulk consumer who does not fall under the definition of user but is otherwise connected to State Power Grid and in such an event, such concerned generating station /bulk consumer shall comply with such instructions and shall send a compliance report to the SLDC;
- (h) All State Entities/Users shall comply with direction of SLDC and carry out requisite load shedding or backing down of generation in case of congestion in transmission system to ensure safety and reliability of the system. The procedure for application of measures to relieve congestion in real time as well as provisions of withdrawl of

congestion shall be in accordance with Central Electricity Regulatory Commission (Measures to relieve congestion in real time operation) Regulations, 2009. The measures taken by the Users, SLDC/distribution licensee or bulk consumer/Open Access Consumers shall not be withdrawn as long as the frequency remains at a level lower than the limits specified in para 5.3 or congestion continues, unless specifically permitted by the SLDC.";

- (X) in sub-para 5.6.1 of para 5.6, for the existing items (d) and (e), the following shall be substituted, namely:—
  - "(d) Transmission Constraints;
  - (e) Instances of persistent /significant non-compliance of HPEGC;
  - (f) Instances of congestion in transmission system;
  - (g) Instances of inordinate delays in restoration of transmission elements and generating units; and
  - (h) Non compliance of instructions of SLDC by distribution licensees/bulk consumers/ Open Access Consumers, to curtail drawal resulting in non- compliance of HPEGC.";
  - (XI) after sub-para 5.6.1 of para 5.6, the following new sub-para shall be added, namely:—
  - "5.6.1A A daily report covering the performance of the State Power Grid shall be prepared by SLDC based on the inputs received from Users and shall be put on its website. This report shall also cover the wind and solar power generation and injection into the grid.";
- (XII) in sub-para 5.7.2 of para 5.7, after clause (a)(ii), the following new clause shall be added, namely:—
  - "(iii) All operational instructions given by SLDC shall have unique codes which shall be recorded and maintained as per Central Electricity Authority (Grid Standards) Regulations, 2010.":
  - (XIII) in para 5.9(b), at same para, the following shall be added, namely:—
  - "Diesel Generator sets for black start would be tested on weekly basis and test report shall be sent to SLDC on quarterly basis."; and
- (XIV) in sub-para 5.10.5 of para 5.10, after item (viii), the following new clause shall be added, namely:—
  - "(ix) Sudden load rejection by any User".
- 7. In Chapter-6 of the said Code.—(I) for the existing clause (d) of sub-para 6.1.1 of para 6.1, the following shall be substituted, namely:—
  - "(d) Complementary commercial mechanisms (in Annexure–1).";
  - (II) for the existing para 6.2, the following shall be substituted, namely:—

"6.2 The objective of this Code is to specify the procedures to be adopted for scheduling of despatches from the SSGS and imports from ISGS and BBMB Generating Stations or any other person and net drawals by the beneficiaries on a daily basis and also the modality of the flow of information between the SLDC, RLDC, SSGS and the beneficiaries of the State. The procedure for submission of capability declaration by each SSGS and submission of drawal schedule by each beneficiary is intended to enable SLDC to prepare the despatch schedule for each SSGS and drawal schedule for each beneficiary. It also provides methodology of issuing real time despatch/drawal instructions and rescheduling, if required, to SSGS and beneficiaries along with the commercial arrangement for the deviations from schedules, as well as, mechanism for reactive power pricing. This code also provides that suitable energy meters shall be provided for accounting of charges for deviation under Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018. Telemetry/ communication system and Data Acquisition system shall also be provided for transfer of information to the ALDC and SLDC. The provisions contained in this chapter are without prejudice to the powers conferred on SLDC under section 32 and 33 of the Electricity Act, 2003.";

(III) after para 6.3, the following new para shall be added, namely:—

"6.3 A Definitions.

- (a) "Collective Transaction" means a set of transactions discovered in power exchange through anonymous, simultaneous competitive bidding by buyers and sellers.
- (b) "State Entity" means such person who is in the SLDC control area and whose metering and energy accounting is done at the state level.
  - **Explanation.**—The sellers selling power to a person forming State Entity, including distribution licensee, on regular basis shall not be considered as separate State Entity in relation to such sale of power under regular arrangement and the availability of power from the such sources shall be accounted for by the State Entity purchasing such power for all intents and purposes. However, in case only a part of the total energy sales by a seller is being sold under regular arrangement and balance part is sold to any other person, not forming a State Entity of the State, such seller shall be considered as a separate State Entity in relation to sale of such balance portion. Accordingly the generating stations selling the entire saleable energy to the distribution licensee shall not be treated as State Entities for the purpose of scheduling and despatching *etc*."
- (c) "State Sector Generating Stations (SSGS)" means generating stations connected with the State Power Grid. However, for the purpose of scheduling/dispatching such generating stations as are selling entire saleable energy to the distribution licensee or, any other State Entity and are not considered as separate State Entities, shall not be considered as SSGS. Such generating stations shall submit their projections/estimates and other online and offline data as may be required by ALDC so as to enable the ALDC to prepare consolidated schedule of the distribution licensee and also to keep SLDC updated on the information relating to the distribution licensee, including such generating stations.";
- (d) "State Periphery or HP Periphery" means, except in situations which may warrant any other treatment in specific cases, the interconnection point of the transmission system of STU with the transmission system of CTU; or with any other inter State transmission system not owned by any State Entity; or with the generation bus-bar of

the joint sector projects from where power is supplied to the distribution licensee through the STU system;

- (e) **"STU Periphery"** means the interconnection point between the transmission system of STU with the distribution system of distribution licensee.
- (IV) in the existing sub-para 6.4.1 of para 6.4, for the existing clause (g), the following shall be substituted, namely:—
  - "(g) Implementation of Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018;
  - (h) Free governor operation at generating stations wherever possible; and
    - (i) Regulating the net drawal of their control area from the regional grid in accordance with the respective regulations.";
- (V) for the existing sub-para 6.4.2 of para 6.4, the following shall be substituted, namely:—
  - "6.4.2 (a) The system of each intra State Entity shall be treated and operated as notional control area. The injection/drawal schedules of the State Entities, other than distribution licensee, shall be prepared with reference to their respective injection/drawal points in the State and shall, for the purposes like preparation of consolidated schedule for the State as whole, accounting, computation and recovery of various charges under Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018 *etc.*, be projected to the State periphery by loading applicable transmission and distributed losses of STU and distribution licensee, as applicable:

Provided that in cases involving sale of energy by the generating stations directly connected to distribution system of distribution licensee to the retail consumers of distribution licensee procuring power from such generating stations through intra-state open access without involving STU system under the normal scheme of flows, the transmission losses of STU shall not be loaded to their respective injection/drawal schedules for projecting the same to the State periphery: Provided further that the distribution licensee shall give its net schedule w.r.to the STU periphery which shall be projected to State periphery by loading the transmission losses of STU:

Provided further that all the charges specified in these regulations shall be levied based on the data at State periphery.

(b) The State Entities shall regulate their generation and/or load so as to maintain their actual drawal/injection from/into the grid close to the above schedule. Maximum inadvertent deviation allowed during a time block shall not exceed the limits specified in the Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations,2018. Such deviations should not cause system parameters to deteriorate beyond permissible limits and should not lead to unacceptable line loadings. Inadvertent deviations, if any, from net drawal schedule shall be priced through the Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018. Every State Entity shall ensure reversal of sign of deviation from schedule at least one after every twelve time block.

- (c) The SLDC shall always restrict the net drawal of the state from the grid within the drawal schedules and keeping the deviations from the schedule within the limits specified in the relevant regulations. The concerned distribution licensee/User and SLDC shall ensure that the automatic demand management scheme mentioned in clause 5.5.2 acts to ensure that there is no over-drawal. If the automatic demand management scheme has not yet been commissioned, then action shall be taken as per manual demand management scheme to restrict the net drawal form grid to within schedules and all actions for early implementation of Automatic Demand Management Scheme (ADMS) shall be initiated.";
- (VI) for the existing sub-para 6.4.5 of para 6.4, the following shall be substituted, namely:—
  - "6.4.5 The SSGS is normally expected to generate power according to the daily schedules advised to them barring any inadvertent deviations. Maximum deviation allowed during a time block shall not exceed the limits specified in the Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018. Such deviations should not cause system parameters to deteriorate beyond permissible limits and should not lead to unacceptable line loadings. Inadvertent deviations, if any, from the ex-power plant generation schedules shall be appropriately priced in accordance with Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018.";
- (VII)for the existing sub-para 6.4.9 of para 6.4, the following shall be substituted, namely:—
  - "6.4.9 All the Users are required to abide by the concept of frequency linked load dispatch and pricing of deviations from schedule as per the provisions of Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018. All SSGS shall normally be operated according to the standing frequency linked load dispatch guidelines issued by the SLDC to the extent possible, unless otherwise advised by the SLDC.";
- (VIII) after the sub-para 6.4.13 of para 6.4, the following new sub- para 6.4.14 shall be added, namely :—
  - "6.4.14 The treatment of injection of infirm power by generating stations during testing shall be in accordance with the Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018.";
- (IX) for the existing para 6.5, the words, figures and brackets "[to be read with HPERC (Terms and Conditions for Determination of Hydro Generation Tariff) Regulations, 2007]" shall be omitted.;
- (X) At the end of the sub-para 6.5.5 of para 6.5, the sign (.) shall be substituted with sign(:) and the following proviso shall be inserted, namely:—
  - "Provided that in cases where, the NRLDC schedules the collective transactions at the respective periphery of the regional entities, after prior coordination with the SLDC, the SLDC shall schedule the individual transactions for the state entities. In such cases the power exchanges shall send the detailed break up of each point of injection and each point of drawal within the State to respective SLDCs after receipt of acceptance from NLDC.

Power Exchange(s) shall ensure necessary coordination with SLDCs for scheduling of the transactions.";

- (XI) for the existing sub-para 6.5.7 of para 6.5, the following shall be substituted, namely:—
  - "6.5.7 By 6.00 PM each day, the SLDC shall receive the "net drawal schedule" for the State in MW from RLDC for each time block, for the next day.";
- (XII) for the existing sub-para 6.5.8 of para 6.5, the following shall be substituted, namely:—
  - "6.5.8 SLDC shall apportion the net drawl schedule for the State received from RLDC among the beneficiaries based on their entitlements as approved by GoHP in the ISGS and BBMB generating stations and bilateral trades. SLDC shall also revise the dispatch schedule of each of the SSGS (if necessary) in the light of net drawl schedule communicated by RLDC. SLDC shall convey by 7.00 PM each day, the following:—
  - (i) the ex-power plant "dispatch schedule" to each of the SSGS in MW for each time block, for the next day;
  - (ii) the "net drawl schedule" from SSGS, ISGS and BBMB generating stations and bilateral trades to each of the beneficiary in MW for each time block, for the next day.";
- (XIII) for the existing sub-para 6.5.19 of para 6.5, the following shall be substituted, namely:—

"Revision of declared capability by the ISGS and BBMB generating stations and requisition by beneficiary (ies) during any time block shall also be permitted on intimation from RLDC. Revised schedules/ declared capability in such cases shall become effective from the 4th time block, counting the time block in which the request for revision has been received in the RLDC to be the first one. SLDC shall intimate all the concerned State Entities about such modifications in the drawal/despatch schedules and advise them to effect corresponding change in their drawal schedules.";

- (XIV) for the existing sub-para 6.5.27 of para 6.5, the following shall be substituted, namely:—
  - "6.5.27 While availability declaration by SSGS may have a resolution of one decimal (0.1) MW and one decimal (0.1) MWh, all entitlements, requisitions and schedules shall be rounded off to the nearest two decimals at each control area boundary for each of the transaction, to have a resolution of 0.01 MW.
  - 6.5.28 Such generating stations as are selling entire saleable energy to the distribution licensee and are not considered as separate State Entities in view of explanation under clause (b) of para 6.3A, shall submit their projections/estimates and other online and offline data as may be required by ALDC so as to enable the ALDC to prepare consolidated schedule of the distribution licensee and also to keep SLDC updated on the information relating to the distribution licensee, including the same for such generating stations."; and
  - (XV)after sub-para 6.6.7 of para 6.6, the following new sub-para shall be added, namely:—

- "6.6.8 In case of the energy consumed by the open access consumer is metered in kVAh, the conversion into kWh shall be made by using the power factor applicable for respective time blocks, so as to automatically take care of aspects of reactive power compensation. However, the provisions of 6.6.1 to 6.6.7 which are basically meant for cases where metering is done on kWh basis, shall not be applicable in such cases."
- **8.** In "Annexure-1" of the said Code.—(I) the words, brackets and sign "(Applicable w.e.f. such date as may be decided by the Commission for introduction of Intra State ABT)" appearing before para 1 of this Annexure, shall be omitted.;
- (II) for the word "beneficiaries" wherever appearing in this Annexure shall be substituted with the words and sign "beneficiaries / State Entity".;
  - (III) for the existing para 2, the following shall be substituted, namely:—
  - "2. The sum of the above two charges from all State Entities shall fully reimburse the SSGS for the generation tariff according to the given dispatch schedule. In case of a deviation from the dispatch schedule, the settlement for the under injection/over injection as the case may be, shall be carried out as per the Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018.";
  - (IV) for the existing para 3, the following shall be substituted, namely:—
  - "3. The summation of station wise ex-power plant dispatch schedules from each generating station and any bilaterally agreed interchanges of each beneficiary shall be adjusted for transmission and distribution losses, and the net drawl schedule so calculated shall be compared with the actual net drawl of the concerned State Entity. The excess or under drawl if any, shall be settled as per Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018.";
  - (V) for the existing para 5, the following shall be substituted, namely:—
  - "5. The SLDC shall prepare the State Energy Accounts on monthly basis and on weekly basis the statements of deviation charges, Reactive Energy Charges and any other relevant details. The SLDC shall provide such statements to all the State Entities, for each period of the seven days ending on the previous Sunday mid-night, within 3 days of issuance of bills/accounts by NRPC for that period of seven days.";
  - (VI) for the existing para 6, the following shall be substituted, namely:—
  - "6. The deviation charges billed for entire SLDC control area by NRPC under relevant regulations of CERC as well as the bills for URS procured by SLDC in order to maintain Grid security shall be allocated by SLDC to the State Entities based on the State Energy Accounts prepared by the SLDC within 3 days from the receipt of the weekly bill from NRPC. The amount of such consolidated bills for the SLDC control area as well as the amounts payable/receivables by the State Entities on the basis of weekly statements prepared by SLDC shall be settled as per the provisions of Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018."; and
  - (VII) after para 11, the following new para shall be inserted, namely:—

- "12. The provisions of Himachal Pradesh Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2018 shall be applicable for the various aspects covered in para 1 to 6 and (11) of this annexure."
- **9. In "Annexure-2" of the said Code.**—(I) for the existing para 15, the following shall be substituted, namely:—
  - "15. Only functional requirement from regulatory perspective are given in this code. Detailed specifications for the meters, their accessories and testing as well as the procedures for collecting their weekly readings shall be finalized by the STU in consultation with SLDC and concerned State Entities duly keeping in view the latest requirements under the practices being followed, the provisions in the various regulations scope in various schemes like SAMAST *etc.*";
- (II) for the word "beneficiaries" wherever appearing in this Annexure shall be substituted with the words and sign "beneficiaries/State Entity".
- 10. In "Annexure-3" of the said Code.—for the word "beneficiaries" wherever appearing in this Annexure shall be substituted with the words and sign "beneficiaries/State Entity".

By order of the Commission, Sd/Secretary.